

List of cases which were e-filed during the month of May 2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-541/2024	02-05-2024	MOHD SALIM VS JJ TRADE LINKS PVT .LTD.	MAYANK MEHANDRU	9891949124		mayank@manuvidhisala.in	01.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-557/2024	03-05-2024	CANARA BANK VSVANITA KAPOOR AND ANR	RITU MISHRA	9873706792		ritumishra.advocate@gmail.com	02.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-558/2024	03-05-2024	SHANTANU GARG VS R D RETAIL INDIA PVT LTD	SUDESH KUMAR	931 31 95031		sudeshkradvocateld@gmail.com	02.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX.COMM-184/2024	03-05-2024	Times Internet Limited Vs Vokin Biotech Private Limited	Rajeev Agarwal	9810028877		lawyersinc@rediffmail.com	02.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX.COMM-187/2024	06-05-2024	STATE BANK OF INDIA Vs SURAJ VERMA	VARUN CHANDIOK	9818365119		chambersofvarunchandiok@gmail.com	04.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-562/2024	06-05-2024	LOVISH GUPTA VS PRASHANT GOPLANI	RAVI SHARMA	9891475320		rsharma@gmail.com	04.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-456/2024	08-05-2024	TATA MOTORS FINANCE LIMITED Vs FNG STONE CO	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	07.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-582/2024	09-05-2024	SHREE KRISHNA PLASTICS VS VAMA INTERNATIONAL	RAHUL DEV SHARMA	8528214329		rdsharma 985@ mail Com	08.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX.COMM-198/2024	13-05-2024	RJS METALS Vs AMARPREET SHUTTERINGS	SURJEET SINGH	8588803815		Adv.surjeetsingh@gmail.com	10.05.2024

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			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX.COMM-199/2024	13-05-2024	M/S MUKUL GUPTA MARKETING PVT. LTD. Vs VIKRAM BASUNDI	Monica Goel	8800401525		advocstemonicagoel@gmail.com	10.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-596/2024	14-05-2024	TEJASWI BIOTECH PVT LTD VS NKS HOSPITAL	SWAYAM PRABHA SARASWATL	8287525723		swayamadv@gmail.com	13.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-614/2024	18-05-2024	UCO BANK VS STELLA BHASKAR	PRAVEEN KUMAR	8448057235		pkyllb@gmail.com	17.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-499/2024	28-05-2024	HDFC BANK LTD Vs SHARAD MISHRA	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	27.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-644/2024	28-05-2024	KARANDEEP PAHWA VS SHAILESH	RISHABH MEHTA	9999667020		ADV RISHABH MEHTA@GMAIL.COM	27.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-514/2024	29-05-2024	Tata Motors Finance Limited Vs Sameer Sharma	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	28.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-672/2024	30-05-2024	M/s BHARAT ENGINEERS ANDCONSULTANTS VS MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi	9871441764		aktrivedilawoffices@gmail.com	29.05.2024
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL		OMP (COMM)	33/2024	02.05.2024	M/S SHRI RAM SOLVENT EXTRACTIONS PVT LTD VS GOVT OF NCT OF DELHI	ANCHIT SRIPAT	9582709108		anchit@sripat.in	04.05.2024
			306	CS (COMM)	563/2024	06.05.2024	STATE BANK OF INDIA VS KAMLES	SUCHITA DIXIT	896932838		agnihotrisuchita@gmail.com	27.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			306	CS (COMM)	565/2024	06.05.2024	ANIL KUMAR VS. MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525		sksinghll6@gmail.com	04-05-2024
			306	CS (COMM)	568/2024	07.05.2024	STAR BIOMED PVT LTD Vs JINDAL HEALTH LABS	AMIT CHAWLA	9718689708		amitchawlaad@gmail.com	04-05-2024
			306	EX. (COMM)	189/2024	07.05.2024	VINAY GOEL VS. MCD	SATYENDRA KUMAR SINGH	9811161525		sksinghll6@gmail.com	04-05-2024
			306	EX. (COMM)	190/2024		MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	8826359506	anildeepanshunigam2010@gmail.com	05-05-2024
			306	OMP (I) (COMM.)	460/2004	09-05-2024	TATA MOTORS FINANCE LIMITED Vs TEJ PAL CHOUDHARY 786	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	06-05-2004
			306	OMP (I) (COMM.)	461/2024	09-05-2024	TATA MOTORS FINANCE LIMITED Vs ROHIT RAMRAJ 2126	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	06-05-2004
			306	OMP (I) (COMM.)	462/2024	09-05-2024	TATA MOTORS FINANCE LIMITED Vs WASEEM AHMAD 2716	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	29-04-2024
			306	OMP (I) (COMM.)	463/2024	09-05-2024	TATA MOTORS FINANCE LIMITED Vs MADHURI RITIK YADAV 1548	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	25-04-2024

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			306	OMP (I) (COMM.)	464//2024	09-05-2024	KOTAK MAHINDRA BANK LTD Vs HARISH KESERWANI	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	25-04-2024
			306	CS (COMM)	583/2024	09-05-2024	ICICI BANK VS SUNITA ARORA	DEEPAK KAUSHAL	9818030800		induslegalia@gmail.com	07-05-2024
			306	EX. (COMM)	207/2024	22.05.2024	SUNIL BANSAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525		sksinghll6@gmail.com	18-05-2024
			306	CS (COMM)	632/2024	24.05.2024	M/S LENDING PAISA VS ENAKSHM	AMARENDRA KUMAR DUBEY	9599801185		outsmartadvocate@gmail.com	24-04-2024
			306	CS (COMM)	633/2024	24.05.2024	LOKESH KUMAR VS SIVANSH GUPTA	RAKESH PATIL	9811539888		rakeshpatiyal1975@gmail.com	08-05-2024
			306	CS (COMM)	634/2024	24.05.2024	M/S SHREE KRISHNA PLASTICS VS M/S VAMA POLYMER	RAHUL DEV SHARMA	9953660455		rdsharma985@gmail.com	08-05-2024
			306	CS (COMM)	635/2024	24.05.2024	RAJINDER GARG VS M/S BOSCH L	LANIL K CHHABRA	9811277331		chhabranassociates@gmail.com	20-05-2024
			306	EX. (COMM)	209/2024	24.05.2024	BANSAL TEXTILES VS PRAVEEN K	MANISH KUMAR	N.A.		N.A.	03-05-2024

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			306	EX. (COMM)	210/2024	24.05.2024	ANISH AGGARWAL VS M/S SHEETA	ASHISH KAPUR	9811166800		ashishkapur07@gmail.com	21-05-2024
			306	EX. (COMM)	211/2024	24.05.2024	PUNJAB NATIONAL BANK VS M/S	SUDHIR KUMAR	9868927179		sksinghadvdelhi@gmail.com	21-05-2024
			306	OMP (I) (COMM.)	489/2024	24.05.2024	TATA CAPITAL LTD VS VIJAY PAL	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	18-05-2024
			306	OMP (I) (COMM.)	490/2024	24.05.2024	TATA CAPITAL LTD VS SHREE MA	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	18-05-2024
			306	CS (COMM)	642/2024	28.05.2024	KARANDEEP PAHWA Vs KARIWALA HOME STYLES AND FASHIONS P LTD	RISHABH MEHTA	9999667020		ADVRISHABHMEHTA@GMAIL.COM	21-05-2024
			306	CS (COMM)	643/2024	28.05.2024	SU IMPORTS SERVICES PVT LTD Vs M/S THE TURNERS	RAJEEV KUMAR MISHRA	99531 45936		rajeevmishraclc@gmail.com	22-05-2024
			306	OMP (I) (COMM.)	494/2024	28.05.2024	HDFC BANK LTD Vs MUBARIK	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	27-05-2024
			306	OMP (I) (COMM.)	515/2024	29.05.2024	TATA MOTORS FINANCE LTD Vs SUPRAVA SINGH	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	27-05-2024

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			306	CS (COMM)	659/2024	30.05.2024	M/S I G ENTERPRISES Vs M/S SHUBH LAXMI BABY CARE	GANESH KUMAR SHARMA	9810771535		nishantganesh@yahoo.co.in	29-05-2024
			306	CS (COMM)	669/2024	31.05.2024	HITESH KHURANA VS SAIDEX ENGINEERS AND INFRASTRUCTURE PVT LTD	RAJESH BANATI	9810294894		rajeshbanati@yahoo.co.in	29-05-2024
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 529/2024	01.05.2024	KHURANA BROTHERS FOOTWEAR V/S M/S RAVI BOOT HOUSE	LOKESH KUMAR AGGARWAL	9811218876		lokesh@aceconsilium.com	27.04.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-612/2024	18.05.2024	M/S INTACT TRANSPORT PVT LTD V/S THE ORIENTAL INSURANCE COMPANY LTD	ADITYA SINGH	9873734646		LEGAL@ANSLAW.IN	17.05.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-647/2024	29.05.2024	ARMA IMPEX PVT LTD V/S SHYAM KHANDELWAL	S.C. JAIN	9811511886		SCJAINANDCOMPANY@GMAIL.COM	28.05.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-655/2024	30.05.2024	PANKAJ WALIA V/S ARUN AGGARWAL	HIMANSHU ANAND	9582544233		DHARINIWU@GMAIL.COM	27.05.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 656/24	30.05.2024	RASHI SANTOSH SONI & ANR V/S RAJESH SHARMA & ANR	JASPREET SINGH KAPOOR	96501145159		JASPREET.KAPOOR@GMAIL.COM	28.05.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 411/24	01.05.24	TATA MOTORS FINANCE V/S AMEENA	MAYANK MAHAJAN	9873347330		MAYANK_MAJAJAN05YAHOO.COM	29.04.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 412/24	01.05.2024	TATA MOTORS FINANCE LTD V/S KIRAN YADAV	MAYANK MAHAJAN	9873347330		MAYANK_MAJAJAN05YAHOO.COM	29.04.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 413/2024	01.05.2024	TATA MOTORS FINANCE V/S PANKAJ	MAYANK MAHAJAN	9873341330		MAYANK_MAJAJAN05YAHOO.COM	29.04.2024
			n Block, Tis Hazari	U/S 9	OMP I COMM 436/2024	03.05.2024	UGRO CAPITAL LTD V/S ABHINAVE ADVERTISING	SINKU KUMAR MEHTA	9953041454		KAMPSPARTNER@GMAIL.COM	01.05.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 437/2024	03.05.2024	UGRO CAPITAL LTD V/S ABHINAVE ADVERTISING	SINKU KUMAR MEHTA	9953041454		KAMPSPARTNER@GMAIL.COM	01.05.2024

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 438/2024	03.05.2024	UGRO CAPITAL LTD V/S ABHINAVE ADVERTISING	SINKU KUMAR MEHTA	9953041454		KAMPSPARTNER@GMAIL.COM	01.05.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 450/2024	08.05.2024	TATA MOTORS FINANCE LTD V/S DADARWAL ROAD LINES	MAYANK MAHAJAN	9873347330		MAYANK_MAJAJAN05YAHOO.COM	06.05.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 449/24	08.05.2024	TATA MOTORS FINANCE LTD V/S DADARWAL ROAD LINES	MAYANK MAHAJAN	9873347330		MAYANK_MAJAJAN05YAHOO.COM	06.05.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 465/2024	09.05.2024	AXIS BANK LTD V/S KAJAL	AMRENDER KUMAR	9871040589		INDUSLEXLAW@GMAIL.COM	08.05.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 471/2024	10.05.2024	HDFC BANK LTD V/S HARBHAJAN SINGH	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	09.05.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 488/2022	21.05.2024	DCB BANK LTD V/S JALAN TRANS LOGISTICS INDIA	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	21.05.2024
			303, Extension Block, Tis Hazari Courts, Delhi	MISC. APP.	MISC. DJ 332/24	01.05.2024	SURENDER KUMAR SHARMA V/S PNB HOUSING FINANCE LTD	SH. SHUBHAM RANA	9034612712		CLIENTCORNER@GMAIL.COM	28.04.2024
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX. COMM 191/2024	09.05.2024	PUNJAB & SIND BANK V/S HARRIS ARORA	CHANDER SHAIKHER	9811141706		PARVEEN GARGOFFICIAL@GMAIL.COM	08.05.2024
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX. COMM 195/2024	10.05.2024	PLAZA ELECTRIC V/S JOGINDER SALES	ABHAY SAINI	9971067110		BCD1969@GMAIL.COM	09.05.2024
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)531/2024	01.05.2024	RAJNISH YADAV VS MCD	SATYAJIT KUMAR	9555215464		SATYAJIT2K7@GMAIL.COM	20.04.2024
			304	RECOVERY	CS(COMM)530/2024	01.05.2024	BANK OF INDIA VS. MOHD IMTIYAJ	SANDEEP SINGH	8920646070		SANDEEANSHLAW@GMAIL.COM	20.04.2024
			304	RECOVERY	CS(COMM)537/2024	01.05.2024	STATE BANK OF INDIA VS. KAMALDEEP KUMAR	ASHOK KUMAR	9810019614		BEHL.ASSOCIATES1995@GMAIL.COM	29.04.2024
			304	ARBITRATION	OMP I (COMM)430/2024	02.05.2024	MALWA LEASING AND CREDIT PVT LTD VS. BIJENDER CHOUDHARY	ADITI GUPTA	9873347330		ADITIGUPTA_LAW@YAHOO.COM	29.04.2024

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			304	RECOVERY	CS (COMM)554/2024	03.05.2024	LAXMI PUBLICATION PVT LTD VS. SHILPI GARG AND OTHERS	RAKESH KUMAR	9582959560		RAKESHK1987@YAHOO.COM	19.04.2024
			304	EXECUTION	EX (COMM)174/2024	03.05.2024	SANTOSH PRAMANIK VS. TAPOSH GHOROI	SACHIN VATS	9899357709		SACHINADVOCATEVATS@GMAIL.COM	19.04.2024
			304	ARBITRATION	OMP I COMM 442/2024	04.05.2024	TATA MOTORS FINANCE LTD VS. PEPFUELS TECHNOLOGIES PVT LTD	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJANo5@YAHOO.COM	29.04.2024
			304	ARBITRATION	OMP I COMM 441/2024	04.05.2024	TATA MOTORS FINANCE LTD VS. MOHD ASLAM	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJANo5@YAHOO.COM	29.04.2024
			304	ARBITRATION	OMP I COMM 443/2024	04.05.2024	TATA MOTORS FINANCE LTD VS. RAJIK MOHD TAHIR	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJANo5@YAHOO.COM	29.04.2024
			304	RECOVERY	CS (COMM)-566/2024	07.05.2024	M/S VARAHAMURTI FLEXIRUB INDUSTRIES PVT. VS. M/S HINDWARE HOME INNOVATIONS PVT. LTD.	SH. PARTEEK K	9873095411		PRATEEKADV@OUTLOOK.COM	01.05.2024
			304	RECOVERY	CS (COMM)572/2024	08.05.2024	ASHOK KANODIA PROPRIETOR M/S METAL INIDA VS. BAL SAROOP CHHABRA SOLE PROPRIETOR M/S SEWA RAM	SH. MAHARAJ	9990478875		MSDEDHA@GMAIL.COM	30.04.2024
			304	RECOVERY	CS (COMM)-573/2024	08.05.2024	MOHD. IMRAN AND ANR. VS. ASAD AND ANR	SH. S.N. KHAN	9990408082		NA	04.05.2024
			304	RECOVERY	CS (COMM)577/2024	09.05.2024	MANISH KUMAR GADODIA VS. BABA OVERSEAS AND ORS	NARESH GUPTA	9810236228		NGEEQUITY01@GMAIL.COM	07.05.2024
			304	RECOVERY	CS(COMM)580/2024	09.05.2024	INDO OFFICE SOLUTION PVT LTD VS. LINDE IMPEX PVT LTD	B.S.RANA	8447688551		NA	04.05.2024
			304	RECOVERY	CS (COMM)588/2024	13.05.2024	VIVEK TRADING COMPANY VS. SHREE VINAYAK CONTAINERS	RAKESH CHAHAR	9910411577		ADV_CHAHAR@YAHOO.COM	08.05.2024
			304	EXECUTION	EX (COMM)197/2024	13.05.2024	PUNJAB AND SINDH BANK VS. B.S	PRAVEEN KUMAR	9811141796		PARVEENGARGOFFICIAL@GMAIL.COM	14.05.2024
			304	CONTEMPT PETITION	CONTEMPT 8/2024	13.05.2024	VIKAS PUBLISHING HOUSE PVT LTD	RAJESH KUMAR	9810195013		KUMARRAJESHADV@YAHOO.COM	08.05.2024

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			304	RECOVERY	CS (COMM)590/2024	13.05.2024	LOKESH KUMAR VS. MANOJ KUMAR	RAKESH PATIL	9811539888	NA		08.05.2024
			304	RECOVERY	CS(COMM)592/2024	14.05.2024	STATE BANK OF INDIA VS. MRS. B	BIPLAB KUMAR	9811767517		ADVOCATEBKM@GMAIL.COM	08.05.2024
			304	RECOVERY	CS (COMM)606/2024	16.05.2024	BANK OF INDIA VS. PARUL PACKA	ARTHA ADVOC	9212173310		INFO@ARTHALEGAL.COM	14.05.2024
			304	RECOVERY	CS (COMM)610/2024	18.05.2024	DEVRAJ RANGWALA IMPEX LTD VS	SANDEEP JINDAL	9810474101		SANDEEPJINDAL@REDIFFMAIL.COM	14.05.2024
			304	MISC.	RP (CIVIL)-4/2024	24.05.2024	M/S ALISHAN SAREES VS. PUNJAB	SH. K.P. SINGH	9312725447		advkiran74@gmail.com	24.05.2024
			304	ARBITRATION	OMP (I) (COMM)-508/2024	29.05.2024	HDFC BANK LTD. VS. JAVED KHAN	SH. ANISH BOHRA	9811452022		Anish_bhola17@yahoo.com	27.05.2024
			304	RECOVERY	CS (COMM)-649/2024	29.05.2024	VAIBHAV BANSAL VS. VEENITA C	SH. ANANT RAO	99999421467		anantyadav555@gmail.com	28.05.2024
			304	RECOVERY	CS (COMM)-657/2024	30.05.2024	M/S RAJEEV AGNIHOTRI VS. M/S	SH. ANIL KUMAR	9810127096		NA	21.05.2024
			304	ARBITRATION	OMP (I) (COMM)-522/2024	30.05.2024	TATA MOTORS FINANCE LTD. VS.	SH. MAYANK MISHRA	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	27.05.2024
			304	ARBITRATION	OMP (I) (COMM)-527/2024	31.05.2024	TATA CAPITAL LTD. VS. BUILDCONDE INFRA PROJECTS PVT. TLD.	SH. ANISH BOHRA	9811452022		Anish_bhola17@yahoo.com	28.05.2024
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305, EXTN. BLOCK THC/DELHI	RECOVERY	01-05-2024	CS (COMM)/533/2024	DS Drinks And Beverages Pvt Ltd Vs Chanchal Nagpal	SUNIL SINGH(P),	9654224557		ADVSUNILSINGHP@GMAIL.COM	18.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			305, EXTN. BLOCK THC/DELHI	RECOVERY	02-05-2024	CS (COMM)/539/2024	STATE BANK OF INDIA Vs VINOD KUMAR	BANKE BIHARI SHARMA(P),	8447327559		advocatebkmassociates@rediffmail.com	30.04.2024
			305, EXTN. BLOCK THC/DELHI	RECOVERY	03-05-2024	CS (COMM)/553/2024	NATIONAL ELECTRIC AND CONSTRUCTION COMPANY Vs AMARJEET SINGH	Rubi Kumari(P),	9711928672		madanlalsharma1945@gmail.com	01.05.2024
			305, EXTN. BLOCK THC/DELHI	RECOVERY	03-05-2024	CS (COMM)/552/2024	SHYAM LAL GUPTA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525		ksingh116@gmail.com	01.05.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 34	03-05-2024	OMP (COMM)/34/2024	MUNICIPAL CORPORATION OF DELHI Vs M/S SAHIB ENTERPRISES	Bhisham Singh(P),	8920355658		advphagunkalra@gmail.com	02.05.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	03-05-2024	OMP (I) (COMM)/431/2	TATA CAPITAL LTD Vs SULTAN CHOUDHARY	ANISH BHOLA(P),	9811452022		anshbholal7@yahoo.com	02.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	03-05-2024	Omp (I) (COMM)/432/2	TATA CAPITAL LTD Vs PAWAN KUMAR	ANISH BHOLA(P),	9811452022		ansh bhola17@yahoo.com	02.05.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	03-05-2024	Omp (I) (COMM)/433/2	Tata Capital Ltd Vs Sultan Choudhary	ANISH BHOLA(P),	9811452022		ansh bhola17@yahoo.com	07.05.2024
			305, EXTN. BLOCK THC/DELHI	RECOVERY	09-05-2024	CS (COMM)/581/2024	RAMESH NEGI Vs ANITA GUPTA	ajeet kumar(P),	7503080000		manishkumaradvv6@gmail.com	07.05.2024
			305, EXTN. BLOCK THC/DELHI	RECOVERY	09-05-2024	CS (COMM)/579/2024	Jammu and Kashmir Bank LTD Vs SHALIMAR POULTRY MARKET	Arun Kumar Shukla(P),	8802217779		connect@snslegal.in	08.05.2024
			305, EXTN. BLOCK THC/DELHI	RECOVERY	10-05-2024	CS (COMM)/585/2024	VIKASH GUPTA Vs RAHUL GUPTA	GEETA YADAV(P),	7042330344		---	08.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	14-05-2024	OMP (I) (COMM)/481/24	HDFC BANK LTD Vs Vishal Subhash Chander	SANJEEV PATHAK(P),	9717028845		litigation@srcslegal.com	10.05.2024
			305, EXTN. BLOCK THC/DELHI	RECOVERY	15-05-2024	CS (COMM)/599/2024	NARESH BANSAL Vs PURAN CHAND	Madhav Kumar(P),	9810226581		advmadhavkumar@gmail.com	10.05.2024
			305, EXTN. BLOCK THC/DELHI	RECOVERY	15-05-2024	CS (COMM)/598/2024	M/S RAM SWAROOP RATAN LAL Vs ZUBER	Subhash Chandra(P),	8800107811		chandraadv31@gmail.com	13.05.2024
			305, EXTN. BLOCK THC/DELHI	RECOVERY	16-05-2024	CS (COMM)/607/2024	ARPIT KEYAL Vs JOGINDER SINGH	ANKIT GUPTA(P),	9910088470		advocateankit1990@gmail.com	14.05.2024
			305, EXTN. BLOCK THC/DELHI	RECOVERY	18-05-2024	CS (COMM)/615/2024	UCO BANK Vs SHRIYAM JEWELS	Praveen Kumar(P),	8448057235		pkyllb@gmail.com	17.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			305, EXTN. BLOCK THC/DELHI	RECOVERY	18-05-2024	CS (COMM)/616/2024	MS DE NEERS TOOLS LTD Vs MS FRIENDS MACHINE TOOLS	PANKAJ SHARMA(P),	9650425252		pankajvats1978@ymail.com	16.05.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 34	18-05-2024	OMP (COMM)/37/2024	CONCEPT INFRACON PRIVATE LTD Vs TRIPTA AND COMPANY	Shambhu Kumar(P),	7011356426		amitsinhalegal@gmail.com	13.05.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	20-05-2024	OMP (I) (COMM)/487/2	TATA CAPITAL FINANCIAL SERVICES LTD Vs BHAGWAN SINGH 8962	ANISH BHOLA(P),	9811452022		anshbhola17@yahoo.com	18.05.2024
			305, EXTN. BLOCK THC/DELHI	MISC	20-05-2024	Misc DJ/376/2024	ARIBA SAEED Vs ARYAH I TRADERS	Manish kumar(P),	9810517738		---	15.05.2024
			305, EXTN. BLOCK THC/DELHI	RECOVERY	21-05-2024	CS (COMM)/625/2024	M/S JAI LOGISTIC Vs M/S INTERNATIONAL PRINT-O-PAC LTD	KAPIL KISHOR KAUSHIK(P),	9650533566		kapilkaushik5198@gmail.com	18.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			305, EXTN. BLOCK THC/DELHI	RECOVERY	22-05-2024	CS (COMM)/626/2024	JASVINDER KAUR Vs BANI KHOSLA	ANURAG PARASHAR(P),	9810922232		anuragparashar.advocate@gmail.com	20.05.2024
			305, EXTN. BLOCK THC/DELHI	EXECUTION	27-05-2024	Execution (Comm)/213	BANK OF MAHARASHTRA Vs MR SUDESH	ADVOCATE HARISH KUMAR(P),	9891783436			22.05.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	28-05-2024	OMP (I) (COMM)/491/2	HDFC BANK LTD Vs SACHIN KUMAR	ANISH BHOLA(P),	9811452022		anishbhola17@yahoo.com	27.05.2024
			305, EXTN. BLOCK THC/DELHI	EXECUTION	31-05-2024	Execution (Comm)/215	BANK OF MAHARASHTRA Vs NAGENDRA SINGH	ADVOCATE HARISH KUMAR(P),	9891783436		harish.legal123@gmail.com	27.05.2024
			305, EXTN. BLOCK THC/DELHI	RECOVERY	31-05-2024	CS (COMM)/670/2024	HITESH KHURANA Vs SRI SAI ENTERPRISES	RAJESH BANATI(P),	9810294894		rajeshbanati@yahoo.co.in	29.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	01-05-2024	OMP (I) (COMM)/414/2	Tata Motors Finance Limited Vs Rajik Mohd Tahir 1740	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	29.04.2024
			305, EXTN. BLOCK THC/DELHI	EXECUTION	04-05-2024	Execution (Comm)/18	SUBHASH GUPTA Vs M/S KISLAY ENGINEERING PVT LTD	BHANU MOHAN(P),	9873039189		tevariarun1986@gmail.com	02.05.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	08-05-2024	OMP (I) (COMM)/457/2	TATA MOTORS FINANCE LTD Vs DADARWAL ROAD LINES	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	06.05.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	08-05-2024	OMP (I) (COMM)/453/2	TATA MOTORS FINANCE LIMITED Vs DADARWAL ROAD LINES	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	06.05.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	08-05-2024	OMP (I) (COMM)/455/2	TATA MOTORS FIANCE LTD Vs JSR ROADLINES	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	06.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			305, EXTN. BLOCK THC/DELHI	RECOVERY	22-05-2024	CS (COMM)/627/2024	RAJIV AGNIHOTRI Vs M/S MULTITEX FILTERATION ENGINEERS LIMITED	Devishah Batra(P),	9810127096		aanilkbatra@rediffmail.com	21.05.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	29-05-2024	OMP (I) (COMM)/518/2	Tata Motors Finance Limited Vs Arun Kumar 0367	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	27.05.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	29-05-2024	OMP (I) (COMM)/517/2	Tata Motors Finance Limited Vs Ashok Choudhary 4942	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	27.05.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	29-05-2024	OMP (I) (COMM)/516/2	Tata Motors Finance Limited Vs Dipu Kumar 5960	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	27.05.2024
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	532/2024	01-05-2024	STATE BANK OF INDIA VS. M/S. CURVE FASHION	SH. ASHOK KUMAR	9810019614		bahl.associates1995@gmail.com	29-04-2024
			410	CS (COMM)	540/2024	02-05-2024	M/S. GREATEX SYNTHETICS PVT. LTD. VS. M/S. DAMY ROYAL STYLE PVT. LTD.	SH. SUBHASH CHANDRA				29-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			410	MISC. DJ	341/2024	04-05-2024	PRASHANT SAMANTA VS. H.K. SONS	SH. YOGESH RA	9811938300		yogeshrajputra@gmail.com	03-05-2024
			410	OMP (I) (COMM.)	440/2024	04-05-2024	TATA MOTORS FINANCE LTD. VS. SANTOSH KUMAR	SH. MAYANK M	9873347330		mayank_mahajan05@yahoo.com	29-04-2024
			410	OMP (I) (COMM.)	444/2024	04-05-2024	TATA MOTORS FINANCE LTD. VS. KIRAN YADAV	SH. MAYANK M	9873347330		mayank_mahajan05@yahoo.com	29-04-2024
			410	OMP (I) (COMM.)	445/2024	04-05-2024	TATA MOTORS FINANCE LTD. VS. DHIRENDER SINGH	SH. MAYANK M	9873347330		mayank_mahajan05@yahoo.com	25-04-2024
			410	OMP (I) (COMM.)	446/2024	04-05-2024	TATA MOTORS FINANCE LTD. VS. MBS CONSTRUCTION	SH. MAYANK M	9873347330		mayank_mahajan05@yahoo.com	25-04-2024
			410	MISC. DJ	360/2024	14-05-2024	ICICI BANK LTD. VS. PANKAJ SETHI	MS. CHETNA B	9818280772		punitabhalla@gmail.com	01-05-2024
			410	OMP (I) (COMM.)	475/2024	14-05-2024	HDFC BANK LTD. VS. DEEPAK JAYKARAN SINGH	SH. ANISH BHC	9811452022		Anish_bhola17@yahoo.com	22-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			410	OMP (I) (COMM.)	476/2024	14-05-2024	HDFC BANK LTD. VS. RAJ BAHADUR SINGH	SH. ANISH BHO	9811452022		Anish_bhola17@yahoo.com	23-04-2024
			410	OMP (I) (COMM.)	477/2024	14-05-2024	TATA MOTORS FINANCE LTD. VS. KULDEEP SINGH	SH. ANISH BHO	9811452022		Anish_bhola17@yahoo.com	26-04-2024
			410	OMP (I) (COMM.)	478/2024	14-05-2024	TATA MOTORS FINANCE LTD. VS. SUNEEL SINGH	SH. ANISH BHO	9811452022		Anish_bhola17@yahoo.com	19-04-2024
			410	OMP (I) (COMM.)	479/2024	14-05-2024	DCB BANK LTD. VS. KRISHAN KUMAR	SH. ANISH BHO	9811452022		Anish_bhola17@yahoo.com	17-04-2024
			410	OMP (I) (COMM.)	480/2024	14-05-2024	DCB BANK LTD. VS. M/S. RIDDHI SIDDHI LOGISTICS & ORS.	SH. ANISH BHO	9811452022		Anish_bhola17@yahoo.com	17-04-2024
			410	MISC. DJ	369/2024	17-05-2024	ICICI BANK LTD. VS. RAJ MITTAL	SH. VIKAS CHO	9212036118		vikaschopraadvocate@gmail.com	06-03-2024
			410	COUNTER CLAIM	25/2024	17-05-2024	MIDAS INFRA TRADE LTD. VS. M/S. SHRI BALAJI ADV.	SH. SIDDHART	9839211111		siddhartharora@live.com	16-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			410	CS (COMM)	651/2024	29-05-2024	HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR	SH. PRAMOD K	9718209970		aastha@thelegist.com	23-05-2024
			410	CS (COMM)	652/2024	29-05-2024	HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR	SH. PRAMOD K	9718209970		aastha@thelegist.com	23-05-2024
			410	CS (COMM)	653/2024	29-05-2024	HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR	SH. PRAMOD K	9718209970		aastha@thelegist.com	28-05-2024
			410	CS (COMM)	658/2024	30-05-2024	ROHIT GUPTA VS. M/S. COUJO TRIUMPHN LLP	SH. SHRESHTH	9871206484		shresth@lawkins.in	24-04-2024
7	SH. KUMAR MUKESH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT 302	ROOM CIVIL SUIT	CS(COMM) 547/2024	02.05.2024	B JAIN PUBLISHERS PVT. LTD. VS UBS PUBLISHERS & DISTRIBUTORS PVT. LTD.	ROHIT SINGH	9810932127		rohit@psklegalassociates.com	26.04.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 560/2024	04.05.2024	M/S KHURANA BROTHERS FOOTWEAR VS M/S VIJAY FOOTWEAR	LOKESH KUMA	9811218876		lokesh@aceconsilium.com	30.04.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 576/2024	06.05.2024	KISHAN LAL MALHOTRA VS CHANDRAKANTH	NITIN ARORA	9818189667		nitin.arora465@gmail.com	04.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT 302	ROOM CIVIL SUIT	OMP(I)COMM 447/2024	07.05.2024	M/S MOHD. AHSON INFRA PVT. LTD. VS INDUSIND BANK LTD.	AVINASH KR. T	9871441764		aktrivedilawoffices@gmail.com	06.05.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 574/2024	08.05.2024	LOKESH KUMAR VS M/S JANKI DASS SANITARYWARE PVT. LTD.	RAKESH PATIY	9811539888		rakeshpatiyal1975@gmail.com	06.05.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I)COMM 469/2024	10.05.2024	HDFC BANK LTD. VS LOKESH KUMAR	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	09.05.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 589/2024	13.05.2024	SUNNY WADHWA VS GOBIND RAM	H.S. SHARMA	8585954922		hssharma67@gmail.com	08.05.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 595/2024	14.05.2024	RAMESH SONI Vs LARS MEDICARE PVT. LTD.	SANJEEV KUMAR	NA	NA		03.05.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 611/2024	18.05.2024	SURYA ROSHNI LTD. VS OPTOLEDS ENERGY PVT. LTD.	SHRIHAR TRIPATHI	9548888420		legal@bootstip.in	16.05.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 613/2024	18.05.2024	CAPITAL HIND FINANCE PVT. LTD. VS AMBERSARIYA TRADERS	VIJAY K SEHGAL	9873403435		vijayadv558@gmail.com	15.05.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 617/2024	18.05.2024	VISHAL GUPTA VS MUNISH ANAND	ANAND P. JAIN	9810024729		punitjainadvocate@gmail.com	17.05.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 620/2024	18.05.2024	RAJ KUMARI VS STAR HEALTH AND ALLIED INSURANCE	AMIT MAIHAN	9871897844		savlawassociate@gmail.com	15.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 622/2024	20.05.2024	M/S SASSOON FAB INTERNATIONAL PVT. LTD. VS SAGAR SAHNI	QUEENCY JAIN	9821766102		queencyjain1999@gmail.com	13.05.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 623/2024	20.05.2024	M/S NEW SARASWATI HOUSE (INDIA) PVT. LTD. VS MS. ANAMICA	RAJESH KUMAR	9810195013		kumarrajeshadv@yahoo.com	09.05.2024
			COURT 302	ROOM CIVIL SUIT	CONTEMPT PETITION 12/2024	21.05.2024	HARISH JOSHI VS SJA APPARELS DESIGN PVT. LTD.	KETAN BHUTAL	9999667087		ketanadv88@gmail.com	20.05.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 628/2024	22.05.2024	ADITYA VIKRAM BANSAL VS PARVESH TULI	RAKESH BHALL	9811020050		rakesh2c2@yahoo.co.in	12.05.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 637/2024	24.05.2024	RAM GARHIA COOPERATIVE BANK LTD.	ISHPREET SING	9990325209		ADV.ISPHULL@GMAIL.COM	22.05.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I)COMM 509/2024	29.05.2024	HDFC BANK LTD. VS ATISHAYA GA	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	27.05.2024
			COURT 302	ROOM	OMP(I)COMM 510/2024	29.05.2024	TATA CAPITAL LTD. VS BHAGWAN SINGH	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	18.05.2024
			COURT 302	ROOM	OMP(I)COMM 511/2024	29.05.2024	TATA CAPITAL LTD. VS ROHIT SACHDEVA	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	18.05.2024
			COURT 302	ROOM	CS(COMM) 668/2024	31.05.2024	HAMDARD NATIONAL FOUNDATION (INDIA) VS AL-HAMDARD FOUNDATION	SHIVENDRA PR	9953394364		shivendra@theacmec.com	29.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308	EXTENSION B RECOVERY OF MONEY	CS (COMM)/534/2024	01.05.2024	PARVEEN GARG VS MEEENU SHARMA	JAI RAM GARG	9811033341	NA		27.04.2024
			308	EXTENSION B ARBITRATION & CONCILIATION	OMP (1) (COMM)416/2024	01.05.2024	TATA MOTOR FINANCE LTD VS NAVIN VASHISHT	MAYANK MAHAJAN	9873347330		MAYANK_mahajano5@yahoo.com	29.04.2024
			308	EXTENSION B ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 415/2024	01.05.2024	TATA MOTOR FINANCE LTD VS PRAMOD KUMAR	MAYANK MAHAJAN	9873347330		MAYANK_mahajano5@yahoo.com	29.04.2024
			308	EXTENSION B ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 435/2024	02.05.2024	TATA MOTOR FINANCE LTD VS SULTAN CHAUDHARY	ANISH BHOLA	9811452022		ANISHBHOLA17@GMAIL.COM	02.05.2024
			308	EXTENSION B MISC APPLICATION	MISC. DJ363/2024	07.05.2024	CROSSWAYS VERITCLES SOLUTION LTD VS COUDATIX BIX WENTURES LTD & ANR	RAMA SHANKAR	9811214465		RAMASHANKAR15@YAHOO.COM	30.04.2024
			308	EXTENSION B ARBITRATION & CONCILIATION	OMP (COMM)/35/24	08.05.2024	ANIL KUMAR SINGH VS M/S TATA CAPITAL HOUSING FINANCE LTD	SURBHIT NANI	70641690588		SURBHITNANDANO6@GMAIL.COM	07.05.2024
			308	EXTENSION B ARBITRATION & CONCILIATION	OMP (1) (COMM) 454/2024	08.05.2024	TATA MOTOR FINANCE LTD VS PRAMOD KUMAR	MAYANK MAHAJAN	9873347330		MAYANK_mahajano5@yahoo.com	07.05.2024
			308	EXTENSION B ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 452/2024	08.05.2024	TATA MOTOR FINANCE LTD VS TEJ PAL CHAUDHARY	MAYANK MAHAJAN	9873347330		MAYANK_mahajano5@yahoo.com	07.05.2024
			308	EXTENSION B ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 466/24	10.05.2024	AXIS BANK LTD VS LAL CHAND	SUNITA SINGH	9871040589		INDOLEXLAW@GMAIL.COM	08.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			308EXTENSION B	ARBITRATION & CONCILIATION	COMP (COMM) 36/24	13.05.2024	AJAY KANODIA VS LALIT MOHAN GOEL	SHIV KUMAR G	9599911797	NA		10.05.2024
			308EXTENSION B	COPY RIGHT ACT & TRADE MARK	CS (COMM) 594/24	14.05.2024	CROCS INC VS GOD FOODWEARS	SHRAVAN BAN	6201970125		UNITEDMARK@UNITEDANDUNITED.COM	10.05.2024
			308EXTENSION B	RECOVERY OF MONEY	CS (COMM) 593/24	14.05.2024	HERO INVESTCORP PVT LTD VS ASHOK KUMAR	PRAMOD KUM	9718209970		ASTHA@THELEGISLATION.COM	10.05.2024
			308EXTENSION B	TRADE MARK	CS (COMM) 621/24	20.05.2024	STATE BANK OF INDIA VS ANAND BHAGAT	GOPAL CHAND SHARMA	9990990636	NA		16.05.2024
			308EXTENSION B	ARBITRATION & CONCILIATION	COMP (COMM) 39/24	25.05.2024	M/S GTL INFRASTRUCTURE LTD VS MANJEET KAUR	ANKIT KUMAR	8770914670		LEGALCONBULTUS@GMAIL.COM	22.05.2024
			308EXTENSION B	MISC APPLICATION	MISC. DJ/385/24	28.05.2024	M,/S BHARTI BHAWAN VS ANIL KUMAR	VINAY TYAGI	783878499		VVATS111@GMAIL.COM	27.05.2024
			308EXTENSION B	ARBITRATION & CONCILIATION	COMP (1) (COMM) 496/24	28.05.2024	HDFC BANK LTD VS DILSHAD AAS	ANISH BHOLA	9811452022		ANISHBHOLA17@GMAIL.COM	27.05.2024
			308EXTENSION B	MISC APPLICATION	MISC DJ/388/24	30.05.2024	SANT NIRANKARI MANDAL VS	KK SELOPAL	9990906771		JUSJURIS@GMAIL.COM	29.05.2024
			308EXTENSION B	RECOVERY OF MONEY	CS (COMM) 661/24	30.05.2024	JAGRITI PLASTICS LTD VS KHUSH	RAKESH KUMA	9711771000		RAKESH.ADVOCATE18@GMAIL.COM	28.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			308 EXTENSION BLOCK	ARBITRATION & CONCILIATION	OMP (1) (COMM) 523/24	30.05.2024	TATA CAPITAL LTD ANITA CHAPRA	ANISH BHOLA	9811452022		ANISHBHOLA17@GMAIL.COM	29.05.2024
			308 EXTENSION BLOCK	EXECUTION	OMP (1) (COMM) 524/24	30.05.2024	TATA CAPITAL LTD VS NAGENDRA	ANISH BHOLA	9811452022		ANISHBHOLA17@GMAIL.COM	29.05.2024
			308 EXTENSION BLOCK	MISC APPLICATION	MISC.DJ/337/24	03.05.2024	CROSSWAYS VERITCLES SOLUTION	RAMA SHANKAR	9811214465		RAMASHANKAR15@YAHOO.COM	02.05.2024
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/417/2024	01-05-2024	Tata Motors Finance Limited Vs Bundan Khan	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	30.04.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm)/180/2024	02-05-2024	Adarsh Modi Vs Ragini Gupta	MUKESH KUMAR	989810682372		shekhawatilegal@yahoo.in	01.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/546/2024	02-05-2024	Icici Bank Limited Vs Prabhneet Singh Bedi	SAGAR SHIVAM	9212036118		vikashchopraadvocate@gmail.com	01.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/545/2024	02-05-2024	Nike Innovate C V Vs Gaurav Footwears	Shravan Bansal	6201970125		trishi@unitedandunited.com	01.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/544/2024	02-05-2024	Rajat Rana Vs Lnder Ahluwalia	Harsimran Kaur	9810064398		hshdhillon2002@gmail.com	01.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD MISC DJ	Misc DJ/351/2024	09-05-2024	Diamoniq Llp Vs Sarit Chawla	CHANDER SHEKHAR	9811141796		parveengargofficial@gmail.com	08.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			309 FLOOR EXTENTION BLOCK	THIRD EXECTION (COMM.)	Execution (Comm)/196/2024	10-05-2024	Mahabir Parsad Vs Abhijeet Anand	SANTOSH KUMAR	9313780408		sbpandey7@yahoo.co	09.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/472/2024	10-05-2024	Hdfc Bank Ltd Vs Mohd Jacum Khan	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	09.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/482/2024	14-05-2024	Hdfc Bank Ltd Vs Mahboob Alam	SANJEEV PATHAK	8285002845		litigation@srslega.com	13.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/483/2024	14-05-2024	Hdfc Bank Ltd Vs Prashant Raghav	SANJEEV PATHAK	8285002845		litigation@srslega.com	13.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/604/2024	15-05-2024	The Indian Express Private Limited Vs Signet Media Service Pvt Ltd	Rajan Khanna(P)	9811797546		advrklawoffice@gmail.com	14.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/603/2024	15-05-2024	Ajay Prakash Gupta Vs Sanjay Jain	Sandeep Jindal	9810474101		sandeepjindal@rediffmail.com	14.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/602/2024	15-05-2024	Ramesh Gupta Vs Kshama Gupta	Jatin Aggarwal(P)	9953283177		jka.legal@gmail.com	14.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECTION (COMM.)	Execution (Comm)/204/2024	18-05-2024	Sh Jitender Kumar Vs Sh Nitin Gautam	Shram Vir Vats	9818365011		vatsadvocate1978@gmail.com	17.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (COMM)/38/2024	21-05-2024	Employees State Insurance Corporation Vs M/s Design Associates Inc	RAJ KUMAR(P)	9710007606		advrajkumar@gmail.com	20.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/624/2024	21-05-2024	Saurabh Gupta Vs Harish Kumar	Jogesh Chander	9810138091		jmahindro@gmail.com	20.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD COUNTER CLAIM	Counter Claim/27/2024	21-05-2024	GAUTAM PRAKASH SAXENA S/o SH JAGDISH NARAYAN SHARMA Vs HPL ELECTRIC AND POWER LTD	N(P),				21.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/636/2024	24-05-2024	Punjab National Bank Vs Malka	PARAS AGGARWAL	9810600656		parasaggarwaladv@gmail.com	22.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD MISC DJ	Misc DJ/382/2024	24-05-2024	Hare Krishna Fabrics Vs Kapoor Brothers	deepak chopra(P)	9811104015		AKCHOPRA_ADV@YAHOO.IN	22.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm)/212/2024	24-05-2024	Punjab National Bank Vs Rajeev Raushan (proprietor Of M/s Rr Contractors)	ANSHUMAN SR	9990042642		sri.anshu83@gmail.com	22.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/640/2024	28-05-2024	Amit Kumar Garg Prop Of M S Bhagwati Saree Vs Santosh Kumar Khaitan Prop Of M S Ridhi Textile	Rahul Kumar(P)	9711793507		Naveenjain11289@gmail.com	27.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/641/2024	28-05-2024	M/s Vishal Gupta Huf Vs Harish Kumar	Siddhant Banga(P)	9999399931		SIDDHANBANGA04@GMAIL.COM	27.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/493/2024	28-05-2024	Hdfe Bank Ltd Vs Amita Pratap Singh	ANISH BHOLA(P)	9811452022		anish_bhola17@yahoo.com	27.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/492/2024	28-05-2024	Hdfe Bank Ltd Vs Punit Malhotra	ANISH BHOLA(P)	9811452022		anish_bhola17@yahoo.com	27.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/650/2024	29-05-2024	Kamal Gupta Vs Municipal Corporation Of Delhi	DEVENDER KUMAR	9811070396		pankajkotra@yahoo.in	28.05.2024
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/648/2024	29-05-2024	Sukhvinder Singh Vs United India Insurance Company Ltd	SHRUTI GUPTA	9850372200		ADVOCATESHRUTI2008@GMAIL.COM	28.05.2024
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/660/2024	30-05-2024	Panasonic Holdings Corporation Vs New Ashok Watch Company Ors	Shravan Bansal	6201970125		unitedmark@unitedandunited.com	29.05.2024
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	OMP (I) (COMM)/423/2024	01-05-2024	Tata Motors Finance Limited Vs TAB	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	29-04-2024
			307	Civil	CS (COMM)/536/2024	01-05-2024	CANARA BANK Vs M/s VIJAYANT I	Harpreet Singh	7065517065		pristinelawcare1@gmail.com	30-4-2024
			307	Civil	OMP (I) (COMM)/448/2024	03-05-2024	Tata Capital Ltd Vs Sultan Choudhary	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	02-05-2024
			307	Civil	Execution (Comm)/201/2024	14-05-2024	Suresh Kumar Aggarwal Vs Murari	ANIL KUMAR N	9868596306		anildeepanshunigam2010@gmail.com	05-05-2024
			307	Civil	CS (COMM)/584/2024	09-05-2024	Lokesh Kumar Vs Sivansh Gupta	Rakesh Patiyal	9811539888		rakeshpatiyal1975@gmail.com	07-05-2024
			307	Civil	Execution (Comm)/194/2024	09-05-2024	Punjab and Sind Bank Vs Sajjan Arora	Praveen Kr Garg	9311141796		parveengargofficial@gmail.com	07-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			307	Civil	CS (COMM)/587/2024	10-05-2024	Vinesh Sharma Vs Mohd Anas Raza	IRFAN AHMED	9818379347		kakra.associates@gmail.com	08-05-2024
			307	Civil	CS (COMM)/586/2024	10-05-2024	Jaswant Singh Dabas Vs Municipal C	Satyendra Kuma	9811161525		sksingh16@gmail.com	09-05-2024
			307	Civil	CS (COMM)/618/2024	18-05-2024	Saransh Jain Vs Sagar Sahni	Queency Jain	9821766102		queencyjain1999@gmail.com	10-05-2024
			307	Civil	OMP (I) (COMM)/486/2024	14-05-2024	HDFC Bank Ltd Vs Sandeep Kumar	SANJEEV PATH	8285002845		litigation@srslegal.com	10-05-2024
			307	Civil	CS (COMM)/608/2024	17-05-2024	M/s Bindal Marketing Co Vs Jauhari Printers Private Limited	SUNIL MITTAL	9810513998		sunilmittal37@gmail.com	14-05-2024
			307	Civil	CS (COMM)/619/2024	18-05-2024	Nike Innovate C V Vs Fashion Zone	Shravan Bansal	9650682928		rishi@unitedandunited.com	16-05-2024
			307	Civil	OMP (I) (COMM)/503/2024	28-05-2024	Tata Capital Ltd Vs Shree Mahadev T	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	18-05-2024
			307	Civil	OMP (I) (COMM)/504/2024	28-05-2024	Tata Capital Ltd Vs Babu Singh	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	18-05-2024
			307	Civil	CS (COMM)/638/2024	27-05-2024	Shankar Lal Vs Shahid Abbas	Shreyek Gupta	9711424345		shreyek@horizonassociates.in	21-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			307	Civil	CS (COMM)/646/2024	28-05-2024	Hero InvestCorp Private Limited Vs AA	Aastha sharma	98104481016		mail@thelegist@gmail.com	23-05-2024
			307	Civil	OMP (I) (COMM)/505/2024	28-05-2024	HDFC BANK LTD Vs RUPESH SHAR	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	27-05-2024
			307	Civil	CS (COMM)/645/2024	28-05-2024	TDG Infraengineering Pvt Ltd Vs M/s National Construction	RAJEEV GUPTA	9873560776		rajeevguptalawyer@gmail.com	27-05-2024
			307	Civil	OMP (I) (COMM)/506/2024	28-05-2024	HDFC BANK LTD Vs ARUN KUMAR	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	27-05-2024
			307	Civil	OMP (I) (COMM)/507/2024	28-05-2024	HDFC BANK LTD Vs SAVITA DEVI	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	27-05-2024
			307	Civil	CS (COMM)/667/2024	29-05-2024	Rashi Santosh Soni and Anr Vs Rajes	Jaspreet Singh K	9650145159		jaspreet.kapur@gmail.com	27-05-2024
			307	Civil	OMP (I) (COMM)/520/2024	29-05-2024	Tata Motors Finance Limited Vs Arun	MAYANK MAHA	9873347330		mayank_mahajan05@yahoo.com	27-05-2024
			307	Civil	OMP (I) (COMM)/521/2024	29-05-2024	Tata Motors Finance Limited Vs Imra	MAYANK MAHA	9873347330		mayank_mahajan05@yahoo.com	27-05-2024
			307	Civil	CS (COMM)/654/2024	29-05-2024	M/s S Chand and Company Limited Vs M/s Jaico Book Distributors	NAVEEN KUMAR TRIPATHI	9810419936		neventripathi3012@gmail.com	23-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
			307	Civil	OMP (I) (COMM)/525/2024	30-05-2024	Tata Capital Ltd Vs Brijesh Singh	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	28-05-2024	
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	COURT ROOM 310	CS (COMM)	CS (COMM)/629/2024	22-05-2024	URMILA DEVI Vs DTWELVE SPPAC	Vijay Pal Sharma	9654925353		vpsadvocate@gmail.com	22.05.2024	
			COURT ROOM 310	CS (COMM)	CS (COMM)/630/2024	22-05-2024	M/s GOYAL TRADING COMPANY A	Vineet Rana	9716365042		Vrlegalassociates12@gmail.com	22.05.2024	
			COURT ROOM 310	Misc DJ	Misc DJ/345/2024	04-05-2024	PRAVIN PRATAP SHARMA Vs ICICI BANK LTD						01.05.2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/425/2024	01-05-2024	TATA MOTORS FINANCE LTD Vs E	Mayank Mahajan	9873347330		mayank_mahajan05@yahoo.com		01.05.2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/428/2024	01-05-2024	TATA MOTORS FINANCE LTD Vs A	Mayank Mahajan	9873347330		mayank_mahajan05@yahoo.com		01.05.2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/424/2024	01-05-2024	TATA MOTORS FINANCE LTD Vs R	Mayank Mahajan	9873347330		mayank_mahajan05@yahoo.com		01.05.2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/426/2024	01-05-2024	TATA MOTORS FINANCE LTD Vs M	Mayank Mahajan	9873347330		mayank_mahajan05@yahoo.com		01.05.2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/429/2024	01-05-2024	TATA MOTORS FINANCE LTD Vs J	Mayank Mahajan	9873347330		mayank_mahajan05@yahoo.com		01.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/427/2024	01-05-2024	TATA MOTORS FINANCE LTD Vs D	Mayank Mahajan	9873347330		mayank_mahajan05@yahoo.com	01.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/535/2024	01-05-2024	STATE BANK OF INDIA Vs M/S SHI	Ashok Kr. Bahal	9810019614		bahl.associates1995@gmail.com	01.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/551/2024	02-05-2024	CANARA BANK Vs AMEETA JAIN	Harpreet Singh	7065517065		pristinelawcare1@gmail.com	02.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/549/2024	02-05-2024	ICICI BANK LTD Vs SURINDER VEL	Vikas Chopra	9212036118		vikaschopraadvocate@gmail.com	02.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/550/2024	02-05-2024	ICICI BANK LTD Vs SUNNY BHALL	Vikas Chopra	9212036118		vikaschopraadvocate@gmail.com	02.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/559/2024	03-05-2024	SHYAM LAL Vs MUNICIPAL CORPC	Satyendra Kr. Si	9811161525		sksingh16@gmail.com	03.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/591/2024	13-05-2024	STATE BANK OF INDIA Vs MR HAR	Biplab Kr. Mukh	9811767517		advocatebkm@gmail.com	13.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/569/2024	07-05-2024	M/S NEW NORTHWAYS TRANPOR	Ghanshyam Mis	9899794006		legal_gm1968@yahoo.co.in	07.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/571/2024	07-05-2024	DEEPIKA STEEL Vs M/S HITESH MM	Manish Malik	9654009869			07.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/459/2024	08-05-2024	TATA MOTORS FINANCE LTD Vs T	Mayank Mahajan	9873347330		mayank_mahajan05@yahoo.com	08.05.2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/473/2024	10-05-2024	HDFC BANK LTD Vs KETAN SHAR	Anish Bhola	9811452022		Anish_bhola17@yahoo.com	10.05.2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/474/2024	10-05-2024	HDFC BANK LTD Vs SHEKHAR KA	Anish Bhola	9811452022		Anish_bhola17@yahoo.com	10.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/631/2024	22-05-2024	ADITYA VIKRAM BANSAL AND AN	Rakesh Bhalla	9811020050		rakesh2c2@yahoo.co.in	22.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/605/2024	15-05-2024	HERO INVESTCORP PRIVATE LIM	Pramod Kr. Sing	9718209970		aastha@thelegist.com	15.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/664/2024	30-05-2024	DABUR INDIA LTD Vs MOVA SIVA	Hemant Gupta	9811085066		vakilhra@hotmail.co	30.05.2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/502/2024	28-05-2024	DCB BANK LTD Vs JALAN TRANSLA	Anish Bhola	9811452022		Anish_bhola17@yahoo.com	28.05.2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/501/2024	28-05-2024	HDFC BANK LTD Vs HIMANSHU S	Anish Bhola	9811452022		Anish_bhola17@yahoo.com	28.05.2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/519/2024	29-05-2024	TATA MOTORS FINANCE LTD Vs D	Mayank Mahajan	9873347330		mayank_mahajan05@yahoo.com	29.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/526/2024	30-05-2024	TATA CAPITAL LTD Vs PRAVINBHOLA	Anish Bhola	9811452022		Anish_bhola17@yahoo.com	30.05.2024
			COURT ROOM 310	Ex (Comm)	Ex (Comm)/ 200/2024	13-05-2024	CANARA BANK Vs M/S SONI ENTERPRISES					
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	Central District	401	EXECUTION COMM	183/2024	03.05.2024	M/S ANU PRODUCTS LTD. V/S SAH	NAVDEEP SINGH	9811311360		NSINGH_1908@YAHOO.CO.IN	29.04.2024
			401	EXECUTION COMM	182/2024	03.05.2024	M/S ANU PRODUCTS LTD. V/S SHAILESH VANICHANDRA VYAS & ANR.	NAVDEEP SINGH	9811311360		NSINGH_1908@YAHOO.CO.IN	29.04.2024
			401	OMP (I) COMM	420/2024	01.05.2024	TATA MOTORS FINANCE LTD. V/S	MAYANK MAHA	9873347330		MAYANK_MAHAJA No5@GMAIL.COM	29.04.2024
			401	CS COMM	548/2024	02.05.2024	ICICI BANK LTD. V/S MANAS DUBI	VIKAS CHOPRA	9212036118		VIKASCHOPRAADVOCATE@GMAIL.COM	30.04.2024
			401	CS COMM	556/2024	03.05.2024	STATE BANK OF INDIA V/S BRIJ M	BIPLAB KR. MU	9811767517		ADVOCATEBKMASSOCIATES@GMAIL.COM	13.04.2024
			401	EXECUTION COMM	185/2024	04.05.2024	UNIVORN DENMART LTD. V/S EVOLVE TECHNOLOGIES & SERVICES PVT. LTD. & ANR.	GUNJAN KUMA	9313350568		ASSOCIATE@CGK.LEGAL	01.05.2024
			401	EXECUTION COMM	181/2024	03.05.2024	M/S DAYA RAM PREM SAGAR JAIN & CO. V/S NIDHI INTERNATIONAL & ANR.	PAWAN KUMAR	9999633366		ADVOCATEPAWANDEDHA@GMAIL.COM	01.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			401	CS COMM	570/2024	07.05.2024	RAVI AGGARWAL V/S PRABHNEE	BHARAT GUPTA	9268300000			04.05.2024
			401	OMP (I) COMM	451/2024	08.05.2024	TATA MOTORS FINANCE LTD. V/S	MAYANK MAHA	98733347330		MAYANK_MHAJA No5@GMAIL.COM	06.05.2024
			401	EXECUTION COMM	192/2024	09.05.2024	SHILPA KHANNA V/S SHUMIT CH	S.B. PANDEY	9313780408		SBPANDEY7@YAHOO.COM	07.05.2024
			401	EXECUTION COMM	203/2024	15.05.2024	M/S A.P.R. BIDI FACTORY V/S M/S	SAMEER SIDHA	9444446565		SAMEER.SIDHAR@METROPOLITANLE GAL.IN	10.05.2024
			401	M.EXECUTION	483/2024	27.05.2024	LIFE STYLE V/S ADBUL WAHID IS	SHREYED GUP	9711424345		SHREYEK92@GMAIL.COM	21.05.2024
			401	OMP (I) COMM	495/2024	28.05.2024	HDFC BANK LTD V/S RBT PRIVATE	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	27.05.2024
			401	CS COMM	663/2024	30.05.2024	RAMESH MADAN V/S SMT. GULSH	AMARDEEP MA	9818451845		ADVOVCATEMAINI@GMAIL.COM	29.05.2024
			401	CS COMM	666/2024	30.05.2024	SBI V/S MUKESH GROVER	VIJAY PRAKASH	9810210832			28.05.2024
			401	CS COMM	673/2024	31.05.2023	M/S RAM NIWAS GOEL V/S MCD	AVINASH TRIV	9871441764		AKTRIVEDILAWOFFICES@GMAIL.COM	27.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			401	EXECUTION COMM	216/2024	31.05.2024	M/S SWARN KLA JEWELS PVT LTD	RAKESH KUMA	9310707170		INFO@DSNLEGAL.COM	27.05.2024
			401	OMP (I) COMM	498/2024	28.05.2024	TATA CAPITAL LTD V/S PRAVINBH	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	18.05.2024
			401	OMP (I) COMM	497/2024	28.05.2024	DCB BANK LTD V/S JALAN TRANS	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	18.05.2024
			401	OMP (I) COMM	467/2024	10.05.2023	HDFC BANK LTD V/S ASAD KHAN	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	09.05.2024
			401	OMP (I) COMM	468/2024	10.05.2024	HDFC BANK LTD V/S SUDESH KUM	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	09.05.2024
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/538/2024	02-05-2024	RGSK EASY PACK PRIVATE LIMITED Vs RCM ENTERPRISE	Gurvinder Suri(P),	8130909187		litigation@surico.in	27-04-2024
			402	CIVIL	CS (COMM)/543/2024	02-05-2024	AMAR GUPTA Vs M/S ARVI LIGHTS AND ANR	Vaibhav Massey(P),	8381045856		nishchal@legalpanda.in	30-04-2024
			402	CIVIL	CS (COMM)/542/2024	02-05-2024	BIG DEEPER INDUSTRIES LLP AND ANR Vs M/S ARVI LIGHTS AND ORS	Vaibhav Massey(P),	8381045856		nishchal@legalpanda.in	01-05-2024
			402	CIVIL	CS (COMM)/575/2024	08-05-2024	Shubham Gupta Proprietor Of M/s Sajal Enterprises Vs Arun Kumar Proprietor Of M/s Himanshu Trading Company	Tushar Kwatra(P),	8076436608		LEGALINVEST23@GMAIL.COM	01-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			402	ARBITRATION	OMP (I) (COMM)/434/2024	03-05-2024	Tata Capital Ltd Vs Sultan Choudhary	ANISH BHOLA(P),	9811452022		ansh bhola17@yahoo.com	02-05-2024
			402	CIVIL	CS (COMM)/578/2024	09-05-2024	M/s A One Machined Components Pvt Ltd Vs M/s Nut House	TANIYA MADAAN(P),	9810387379		kkmukhijadv@yahoo.com	01-05-2024
			402	CIVIL	CS (COMM)/555/2024	03-05-2024	JOHNSON CONTROLS (INDIA) PRIVATE LIMITED Vs MULTITEX FILTRATION ENGINEERS LTD	Shivangi Singh(P),	9971969135		anish@ksandk.com	01-05-2024
			402	CIVIL	CS (COMM)/561/2024	06-05-2024	Arun Kumar Goyal Vs Mukesh Kumar	Sandeep Jindal(P),	9810474101		sandeepjindals@rediffmail.com	02-05-2024
			402	CIVIL	CS (COMM)/567/2024	07-05-2024	M/s Rakesh Adesh Enterprises Vs Dheeraj Singhal	Subhash Chandra(P),	9810459344		---	03-05-2024
			402	CIVIL	CS (COMM)/564/2024	06-05-2024	AVNISH GUPTA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525		sksingh116@gmail.com	04-05-2024
			402	CIVIL	CS (COMM)/597/2024	14-05-2024	M/s Pushkars Building Systems Pvt Ltd Vs M/s Rcc Infra Ventures Ltd	ARUN KUMAR(P),	9999680632		ajaykumarvaibhav@gmail.com	07-05-2024
			402	CIVIL	CS (COMM)/600/2024	15-05-2024	Hero Investcorp Private Limited Vs Ashok Kumar	saastha sharma(P),	9810481016		mail@thelegist.com	10-05-2024
			402	CIVIL	CS (COMM)/601/2024	15-05-2024	Sunita Bansal Proprietor Salasar Marketing India Vs Puran Chand Proprietor Puranchand And Brothers (jammu)	Madhav Kumar(P),	9560366379		advmadhavkumar@gmail.com	10-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			402	EXECUTION	Execution (Comm)/208/2024	24-05-2024	Dilip Kumar Sarawagi Vs Anil Jain	Abhinav Garg(P),	9911178219		MANISH.MKSLEGA L@GMAIL.COM	16-05-2024
			402	CIVIL	CS (COMM)/671/2024	31-05-2024	JOGESH SINGH ARORA Vs NARINDER CHAWLA	ANKIT DWIVEDI(P),	9871383435		advankitdwivedi@gmail.com	15-05-2024
			402	ARBITRATION	OMP (I) (COMM)/500/2024	28-05-2024	Dec Bank Ltd Vs Jalan Translogistics India Ltd	ANISH BHOLA(P),	9811452022		anshbhola17@yahoo.com	18-05-2024
			402	CIVIL	CS (COMM)/662/2024	30-05-2024	Allied Tubes Pvt Ltd Through Its Director Mr Rishabh Taneja Vs M/S EKRA DECOR PVT LTD	JAGRITI JAIN(P),	8527506427		UNLEGALGROUP@GMAIL.COM	27-05-2024
			402	CIVIL	CS (COMM)/665/2024	30-05-2024	HAMDARD NATIONAL FOUNDATION INDIA Vs HAMDARD IMP PVT LTD	SHIVENDRA PRATAP SINGH(P),	9953394364		shivendra@theacmec o.com	28-05-2024
			402	ARBITRATION	OMP (I) (COMM)/419/2024	01-05-2024	TATA MOTORS FINANCE LTD Vs DEEPAK KUMAR YADAV	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	29-04-2024
			402	ARBITRATION	OMP (I) (COMM)/418/2024	01-05-2024	TATA MOTORS FINANCE LTD Vs ASHOK KUMAR	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	29-04-2024
			402	ARBITRATION	OMP (I) (COMM)/458/2024	08-05-2024	TATA MOTORS FINANCE LTD Vs DADARWAL ROAD LINES	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	06-05-2024
			402	EXECUTION	Execution (Comm)/193/2024	09-05-2024	Anu Products Ltd Vs Swaran Singh	MUKESH AGGARWAL(P),	9811311360		nsingh_1908@yahoo.co.in	07-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			402	EXECUTION	Execution (Comm)/202/2024	14-05-2024	M/s Anu Products Ltd Vs Deepak Singh Chauhan	MUKESH AGGARWAL(P),	9811311360		nsingh_1908@yahoo.co.in	09-05-2024
			402	ARBITRATION	OMP (I) (COMM)/485/2024	14-05-2024	Hdfc Bank Ltd Vs Sanjay Tyagi	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	10-05-2024
			402	ARBITRATION	OMP (I) (COMM)/484/2024	14-05-2024	Hdfc Bank Ltd Vs Nisha Tyagi	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	10-05-2024
			402	ARBITRATION	OMP (I) (COMM)/513/2024	29-05-2024	Tata Motors Finance Limited Vs Om Veer Singh	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	27-05-2024
			402	ARBITRATION	OMP (I) (COMM)/512/2024	29-05-2024	Tata Motors Finance Limited Vs Dipu Kumar	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	27-05-2024
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	CS(COMM)	Execution (Comm)/141/2024	14-05-2024	Punjab National Bank Vs Vikas Construction Company	PRABHAKAR PANDEY(P),	9958833271		madhaviswaroop@gmail.com	10-05-2024
				CS(COMM)	Civ DJ/422/2024	21-05-2024	TRAVEL UNRAVEL PVT LTD Vs TRAVEL UNRAVEL PVT LTD	Gaurav Tyagi(P),	8447630863		svsarlaw@gmail.com	15-05-2024
				CS(COMM)	Contempt Petition/6/2024	21-05-2024	Techwell Enterprises Through Proprietor Anil Kant Vs Vimal Plast India Pvt Ltd	ANIL KUMAR(P),	9810695699		anilsaini@lawyer.com	20-05-2024
				CS(COMM)	Execution (Comm)/149/2024	24-05-2024	PANKAJ KUMAR SINGH Vs BALKESH	MR HAIDER(P),	885 1268225		siddiquiat iq4@gmail.com	22-05-2024
				CS(COMM)	Execution (Comm)/157/2024	29-05-2024	Deepak Arora Vs Coolmind Restaurant Pvt Ltd	ANANT RAO(P),	9810050567		kanwalchaudhary@gmail.com	28-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	OMP I COMM	384/2024	02.05.2024	M/S WORLDFA EXPORTS PVT LTD VS M/S RMR BRANDS	SAMEER DEWAN	9810134854		sameerdewan123@rediffmail.com	02.05.2024
			209 Extn Block	CS(COMM)	385/2024	02.05.2024	M/S JAGDAMBA STEELS VS. ADARSH ENTERPRISES	KRISHAN KANHAIYA	9996046592		advkkgoel@gmail.com	02.05.2024
			209 Extn Block	CS(COMM)	392/2024	03.05.2024	INTER EVENT MANAGEMENT SERVICES VS. SUNIL KUMAR	KARTICKAY MATHUR	9968795009		kartickay7@gmail.com	03.05.2024
			209 Extn Block	CS(COMM)	395/2024	04.05.2024	CANARA BANK VS. GURPREET KAUR	KUMAR VISHWJEET	9718909886		delhilawyers76@yahoo.com	04.05.2024
			209 Extn Block	CS(COMM)	396/2024	04.05.2024	AA PHARMATRADE PVT LTD VS. MY PHARMACY	NEERAJ GUPTA	9811207046		info@juslawoffice.co.in	04.05.2024
			209 Extn Block	OMP(I)/COMM	93/2024	04.05.2024	HDB FINANCIAL SERVICE VS. R N CARGO CARRIER	SUNIL SEHRAWAT	9999330725		delhilawyers76@yahoo.com	04.05.2024
			209 Extn Block	CS(COMM)	402/2024	08.05.2024	VIJAY KUMAR GUPTA VS. KAWALJEET SINGH	RAHUL RAI	9971824432		advocates@lexpractice.com	08.05.2024
			209 Extn Block	OMP(I)/COMM	98/2024	10.05.2024	HDFC BANK VS. REHANA BEGUM	ASHIM BHATT	8595344479		ashim.bhatt17@gmail.com	10.05.2024
			209 Extn Block	CS(COMM)	424/2024	14.05.2024	M/S WINSTROL PETRO CHEMICAL PVT. LTD VS. M/S ARYAN CONSTRUCTION AND ASSOCIATES	RAJESH RAI	9810573041		info@rrlegal.in	14.05.2024
			209 Extn Block	CS(COMM)	431/2024	16.05.2024	FEDRAL BANK VS. KHEM CHAND	SUNITA BHARDWAJ	9312400295		connect@snslegal.in	16.05.2024
			209 Extn Block	CS(COMM)	434/2024	17.05.2024	PUNJAB SIND BANK VS. SURENDER SINGH	SANDEEP TYAGI	9999886249		sk.tyagi@gmail.com	17.05.2024
			209 Extn Block	CS(COMM)	443/2024	18.05.2024	INDIAN OVERSEAS BANK VS. CHANDRA KANWAR	UJJWAL KUMAR	9899596050		ujjwallwfirm@gmail.com	18.05.2024
			209 Extn Block	CS(COMM)	444/2024	18.05.2024	INDIAN OVERSEAS BANK VS. VIMLA DEVI	UJJWAL KUMAR	9899596050		ujjwallwfirm@gmail.com	18.05.2024

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			209 Extn Block	CS(COMM)	449/2024	21.05.2024	RAI INNOTECH POLYMERS PVT LTD VS. SKAI TUBES	VISHAL GARG	981071302		vishalgarg777@gmail	21.05.2024
			209 Extn Block	CS(COMM)	450/2024	21.05.2024	WOOD NDIA VS. M/S ALLIANCE	JL KHANDELV	9811333939		r.a.g.chambers@gmail.com	21.05.2024
			209 Extn Block	CS(COMM)	451/2024	21.05.2024	SHRI INDERJEET SINGH	C.P. WING	9810638066		advcpwig@gmail.com	21.05.2024
			209 Extn Block	CS(COMM)	459/2024	24.05.2024	EONN PLAST INDIA PVT LTD VS. M/S VIVAAN DESH NIRMAN	LOKESH NATH JHA	9910515215		advlokes86@gmail.com	24.05.2024
			209 Extn Block	CS(COMM)	461/2024	27.05.2024	RAJCO BUILDWELL PVT LTD VS. ANJALI GUPTA	PRASHANT DIWAN	981137371		advdiwans@gmail.com	27.05.2024
			209 Extn Block	CS(COMM)	462/2024	27.05.2024	SANJAY GUPTA VS. CLEAN DROP FILTERATION INDIA PVT. LTD	DAMINI AGGARWAL	8826778527		advdaminiagarwal@gmail.com	27.05.2024
			209 Extn Block	CS(COMM)	466/2024	29.05.2024	PRIMROSE MULTIPLAST PVT. LTD VS. SWIFT SYSTEM	S.P. BANSAL	8130707356		kinky601@gmail.com	29.05.2024
			209 Extn Block	COUNTER CLAIM	33/2024	29.05.2024	INDERPREET VS. HARBHAJAN SINGH					29.05.2024
			209 Extn Block	OMP(I)/COMM	108/2024	30.05.2024	SHRIRAM FINANCE VS. SAMUN	MANOJ KUMAR	981133644		manojk.adv@gmail.com	30.05.2024
			209 Extn Block	CS(COMM)	470/2024	30.05.2024	TRANS FOAM INDUSTRIES VS. DLITE FOAM PVT LTD	RANA PRADEEP	9717458522		ranapradeep1020@gmail.com	30.05.2024
			209 Extn Block	CS(COMM)	471/2024	30.05.2024	UCO BANK VS. SUBJHASH CHANDER	ARUN SHARMA	9811400314		advarunsharma2009@gmail.com	30.05.2024
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	RECOVERY	CS (COMM)/389/2024	02-05-2024	Indian Overseas Bank Vs Anita Devi	Dharmendra(P),	9899596050		ujjwallawfirm(@gmail.com	01-05-2024
			203 Extn Block	RECOVERY	Execution (Comm)/128/2024	02-05-2024	Gurmeet Kaur Vs Sita Ram	Afroz Ahmad(P),				

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			203 Extn Block	RECOVERY	CS (COMM)/388/2024	02-05-2024	M/s Worldfa Exports Pvt Ltd Vs Shaukat Aziz	Sameer Dewan(P),	9810134864		11meerdewin123Qrediffmail.com	01-05-2024
			203 Extn Block	RECOVERY	OMP (I) (COMM)/92/2024	03-05-2024	Hdfc Bank Ltd Vs Keshav Mahajan	Kusum BHATT(P),	9599624216		ashim.bhatt17@gmail.com	
			203 Extn Block	RECOVERY	CS (COMM)/394/2024	03-05-2024	Sindhu Impex Through Partner Sumeet Sindhu Vs Dr International Private Limited	AMIT SANDUJA(P),	9810954389		amitsanduja99@gmail.com	02-05-2024
			203 Extn Block	RECOVERY	Execution (Comm)/133/2024	06-05-2024	Nitesh Kumar Vs Santokh Dhunna	Daya Shankar Yadav(P),				
			203 Extn Block	RECOVERY	CS (COMM)/404/2024	08-05-2024	Naveen Sodhi Vs Pawan Kumar Aggarwal	Meenu Dilawari(P),	9212322100		Not Given	07-05-2024
			203 Extn Block	RECOVERY	CS (COMM)/403/2024	08-05-2024	Shri Samir Jha Vs Naseem Begum	Rajeev Aggarwal(P),	9312248337		AGGARWALRAJEEV79@GAMIL.COM	07-05-2024
			203 Extn Block	RECOVERY	OMP (I) (COMM)/96/2024	09-05-2024	HDFC Bank Ltd Vs Deepa Singh Thakur	ASHIM BHATT(P),				
			203 Extn Block	RECOVERY	CS (COMM)/406/2024	09-05-2024	Ms Dimple Enterprises Prop Ps Maewaha Vs Ms Disruptive Health Solution Pvt Ltd	Mohar Singh(P)	9213392006		ADVMOHARSINGH.K 10@gmail.com	08-05-2024
			203 Extn Block	RECOVERY	CS (COMM)/410/2024	10-05-2024	State Bank Of India Vs Rajesh Kumar	ADAITA KUMAR ROUT(P),	9999132159		AKROUTADVOCAT~GMaihCOM	09-05-2024
			203 Extn Block	RECOVERY	CS (COMM)/409/2024	10-05-2024	Super India Paper Private Limited Vs Monika Kapoor	KARAN SUNEJA(P),	8560585186		ksadvocates@gmail.com	09-05-2024
			203 Extn Block	RECOVERY	Execution (Comm)/140/2024	10-05-2024	Anil Kumar Tyagi Vs Satish Kumar Mishra	ABHISHEK GUPTA(P),				
			203 Extn Block	RECOVERY	OMP (I) (COMM)/100/2024	13-05-2024	Shriram Finance Ltd Vs Samun	Manoj Kumar(P),				
			203 Extn Block	RECOVERY	Execution (Comm)/143/2024	14-05-2024	Saurabh Aggarwal Vs Sejawal Projects	Vikas Sharma(P),				

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			203 Extn Block	RECOVERY	CS (COMM)/427/2024	14-05-2024	Goodwill Paints And Chemicals Co Vs Aggarwal Chem Tech Pvt Ltd	RAJESH GUPTA(P),	931002222		AGGARWALCHEM@YAHOO.CO.IN	13-05-2024
			203 Extn Block	RECOVERY	CS (COMM)/426/2024	14-05-2024	M/s Parmeshthi Enterprises Vs Malbros International Pvt Ltd	Vaibhav Gupta(P),	9999556464		ADVAIBHAVGUPTA@GAMIL.COM	13-05-2024
			203 Extn Block	RECOVERY	CS (COMM)/425/2024	14-05-2024	Sanjay Jain Vs Kdr Forgings Pvt Ltd	SURINDER JAIN(P),	9312414473		SURINDERJAIN666@GAMIL.COM	13-05-2024
			203 Extn Block	RECOVERY	Execution (Comm)/145/2024	17-05-2024	AMIT SHARMA Vs DAUS PACKAGING INDIA PVT LTD	DEEPAK GROVER(P),				
			203 Extn Block	RECOVERY	CS (COMM)/447/2024	20-05-2024	M/s Best Roadways Limited Vs Arun Gupta	Rehana Ahmed(P),	9958997786		REHANA3191@GMAIL.COM	18-05-2024
			203 Extn Block	RECOVERY	CS (COMM)/463/2024	28-05-2024	Saraogi Super Sales Pvt Ltd Vs Mr Sandeep Kataria	VARUN BEDI(P),	8285672608		advocatevarunbedi@gmail.com	27-05-2024
			203 Extn Block	RECOVERY	OMP (I) (COMM)/107/2024	30-05-2024	Shriram Finance Ltd Vs Jatin Sharma 8150	Manoj Kumar(P),				
			203 Extn Block	RECOVERY	CS (COMM)/469/2024	30-05-2024	Saraogi Super Sales Pvt Ltd Vs Asma Khatoon	VARUN BEDI(P),	8285672608		advocatevarunbedi@gmail.com	29-05-2024
			203 Extn Block	RECOVERY	CS (COMM)/475/2024	31-05-2024	Tarun Kumar Kulshreshta Vs Surehab Healthcare Pvt Ltd	Akshay Goel(P),	9811783019		akshay.goello@aganassociates.in	30-05-2024
			203 Extn Block	RECOVERY	CS (COMM)/476/2024	31-05-2024	Rachna Bansal Vs Rohit Garg	Chakit Singhal(P),	9818613613, 9350613613		texchakitsinghal@gmail.com	30-05-2024
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/386/2024	02-05-2024	VINTAGE CREDIT AND LEASING PVT LTD Vs AJAY PAL SINGH AND ORS	GAURAV MALHOTRA	9999797229		malhotra_gaurav1976@yahoo.co.in	01-05-2024
			202 Extn Block	CS (COMM)	CS (COMM)/387/2024	02-05-2024	M/S RASS SALES SYSTEMS INDIA PVT LTD Vs KAMAKSHI ENTERPRISES	M L MAHAJAN	981145027		Gauravmahajan_23@yahoo.co.in	01-05-2024
			202 Extn Block	CS (COMM)	CS (COMM)/397/2024	04-05-2024	RAM NARAYAN Vs NEETU ARYAN	JITINMANN	9873558888		mannasso247@gmail.com	02-05-2024

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			202 Extn Block	CS (COMM)	CS (COMM)/399/2024	06-05-2024	M/s WORLDFA EXPORTS PVT LTD Vs SATVINDER KAUR	SAMEER DHAWAN	9810134864		sameerdewan123@rediffmail.com	03-05-2024
			202 Extn Block	CS (COMM)	CS (COMM)/401/2024	07-05-2024	SITA RAM AND COMPANY PVT LTD Vs PRABHUDAS KARSANBHAI PATEL	SEWA SINGH	9599300760		legal.src@sitaramco.com	06-05-2024
			202 Extn Block	CS (COMM)	CS (COMM)/417/2024	13-05-2024	GLOBAL AUDIO TEXT SOLUTION PVITATE LIMITED Vs Hdfc Bank Limited	SHASHI KAUSHIK	9990708680		lawgicalalliance@gmail.com	10-05-2024
			202 Extn Block	OMP (I) (COMM)	OMP (I) (COMM.)/99/2024	13-05-2024	SHRI RAM FINANCE LTD Vs SAMUN	MANOJ KUMAR	811133644		Manojk.adv@gmail.com	09-05-2024
			202 Extn Block	OMP (I) (COMM)	OMP (I) (COMM.)/103/2024	17-05-2024	HDFC BANK LTD Vs RANA AKIL	KUSHAM BHATT	9599624216		Ashim.bhatt17@gmail.com	13-05-2024
			202 Extn Block	CS (COMM)	CS (COMM)/435/2024	17-05-2024	UNION BANK OF INDIA Vs RAVINDER KUMAR	RAJIV KUMAR	9899395409		rajivpathakadvocate@gmail.com	15-05-2024
			202 Extn Block	CS (COMM)	CS (COMM)/437/2024	17-05-2024	UNION BANK OF INDIA Vs RAVINDER KUMAR	RAJIV KUMAR	9899395409		rajivpathakadvocate@gmail.com	14-05-2024
			202 Extn Block	CS (COMM)	CS (COMM)/445/2024	20-05-2024	M/S GURDYAL AND SONS Vs IMPASTO COMMUNICATIONS PRIVATE LIMITED	U K SINGHAL	9599043045		legal@sigmalegal.in	17-05-2024
			202 Extn Block	CS (COMM)	CS (COMM)/446/2024	20-05-2024	RISHI PRAKASH Vs ABU TALAHA CHOUDHURY	SANJAY GARG	92121 93450		advsanjaygarg1@gmail.com	17-05-2024
			202 Extn Block	CS (COMM)	CS (COMM)/454/2024	22-05-2024	M/S M.D TRADING HOUSE Vs MR RAJKUMAR THAKRAL	N SAGAR VERMA	9654619810		advocatesagarvarna@giiil.com	21-05-2024
			202 Extn Block	OMP (I) (COMM)	OMP (I) (COMM.)/110/2024	31-05-2024	SHRIRAM FINANCE LTD Vs JATIN SHARMA 0913	MANOJ KUMAR	811133644		Manojk.adv@gmail.com	28-05-2024
			202 Extn Block	CS (COMM)	CS (COMM)/473/2024	31-05-2024	UNION BANK OF INDIA Vs Siddharth Kasana Prop Of Prashi Infra Solutions	SANDEEP DHARIWAL	8800892099		dhariwalsandeep905@gmail.com	28-05-2024
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS (COMM)	390/2024	03-05-2024	Skywalk Footwear Vs Mohit Madan	Madhav Kumar	9560366379		advmadhavkumar@gmail.com	29.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			210 Extn Block	CS (COMM)/391/2024	391/2024	03-05-2024	Punjab National Bank Vs M/s Tanush Electronics	Sudesh Kumari Sharma	9312520717		sharmasudesh590@gmail.com	29.03.2024
			210 Extn Block	Misc DJ/328/2024	328/2024	06-05-2024	Canara Bank Vs Satya Dev	Sumit Virmani	9873245548		virmanilawco@gmail.com	01.04.2024
			210 Extn Block	CS (COMM)/398/2024	398/2024	06-05-2024	Alniche Lifesciences Pvt Ltd Vs Bram Healthcare Pvt Ltd	Arpit Bhargava	9871316969		abandpartnersoffice@gmail.com	06.04.2024
			210 Extn Block	OMP (COMM.)/5/2024	5/2024	08-05-2024	Mtnl Vs Gaurav Enterprises	Manoj Kumar	9811133644		manojk.adv@gmail.com	05.04.2024
			210 Extn Block	OMP (I) (COMM.)/97/2024	97/2024	10-05-2024	Hdfc Bank Ltd Vs Mhmd Sabir Ansari	Kusum Bhatt	859534479		Ashim.bhatt17@gmail.com	08.05.2024
			210 Extn Block	Execution (Comm.)/137/2024	137/2024	10-05-2024	Trupati Overseas Vs Sanjeev Bhatnagar	Vineet Aggarwal	9899406498		Not Provided	08.05.2024
			210 Extn Block	CS (COMM)/414/2024	414/2024	13-05-2024	Sanjeev Jain Vs Kunal Bhalla	Sanjay Padam Jain	9811112087		SPJainlawfirm@gmail.com	10.05.2024
			210 Extn Block	CS (COMM)/415/2024	415/2024	13-05-2024	M/s Fix Well Industries Vs Dhawan Trading Company	Amarendra Kr. Dubey	9599801185		Outsmartadvocate@gmail.com	09.05.2024
			210 Extn Block	Execution (Comm.)/141/2024	141/2024	14-05-2024	Punjab National Bank Vs Vikas Construction Company	Madhavi Shukla	9958833271		madhaviswaroop@gmail.com	11.04.2024
			210 Extn Block	CS (COMM)/420/2024	420/2024	14-05-2024	Shiv Electric Vs Bagga Enterprises	Ravi Krishan Chandna	9711752002		RAVIKRISHANCHANDNA@GMAIL.COM	12.05.2024
			210 Extn Block	CS (COMM)/421/2024	421/2024	14-05-2024	Behari Lal Darshan Lal Pvt Ltd Through Its Ar Mr Rahul Kaushik Vs Agro White Industries Pvt Ltd Through Its Directors	Jagriti Jain	8527506427		UNLEGALGROUP@GMAIL.COM	11.05.2024
			210 Extn Block	CS (COMM)/432/2024	432/2024	16-05-2024	Suresh Soni Vs M/s Bharat Industries	Rajeev K. Tiwari	9312276651		r.tiwari88@gmail.com	15.05.2024
			210 Extn Block	CS (COMM)/436/2024	436/2024	17-05-2024	Rajinder Kumar Arora Vs Pawan Kumar	Ashok Chhaparia	9312209463		ashokchhaparia@gmail.com	15.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			210 Extn Block	CS (COMM)/439/2024	439/2024	18-05-2024	Indian Overseas Bank Vs Chandra Prakash Sharma	Ujjwal Kumar	9899596050		ujjwallawfirm@gmail.com	16.05.2024
			210 Extn Block	CS (COMM)/440/2024	440/2024	18-05-2024	Indian Overseas Bank Vs Indira Devi	Ujjwal Kumar	9899596050		ujjwallawfirm@gmail.com	16.05.2024
			210 Extn Block	CS (COMM)/441/2024	441/2024	18-05-2024	Tikka Junction Pvt Ltd Vs Shavina Arora	Surinder Singh	9311325398		mail@tmjuris.com	17.05.2024
			210 Extn Block	CS (COMM)/442/2024	442/2024	18-05-2024	M/s Sawhney Industries Vs M/s Ratan Industries	Ishvinder Singh	9811773177		advishvinder@gmail.com	16.05.2024
			210 Extn Block	OMP (I) (COMM.)/104/2024	104/2024	21-05-2024	Hdfc Bank Ltd Vs Yogesh Bhardwaj	Kusum Bhatt	859534479		Ashim.bhatt17@gmail.com	20.05.2024
			210 Extn Block	CS (COMM)/453/2024	453/2024	22-05-2024	Rajesh Khanna Vs Rajesh Kumar Sharma	Arush Kr. Malhotra	9818376231		mvlawassociates@gmail.com	20.05.2024
			210 Extn Block	OMP (I) (COMM.)/105/2024	105/2024	24-05-2024	Hdfc Bank Ltd Vs Shaila Singh	Kusum Bhatt	859534479		Ashim.bhatt17@gmail.com	22.05.2024
			210 Extn Block	CS (COMM)/457/2024	457/2024	24-05-2024	Omega Marketing Pvt Ltd Vs Zeal Impressions Pvt Ltd	Rajeev Kapoor	981116256		rajeevkapoor_2007@rediffmail.com	22.05.2024
			210 Extn Block	CS (COMM)/458/2024	458/2024	24-05-2024	Canara Bank Vs Harshil Manchanda	Ashok Kumar	9560396555		Not Provided	22.05.2024
			210 Extn Block	CS (COMM)/460/2024	460/2024	27-05-2024	M/s Ms Industries, Through Its Proprietor Vs M/s Vantage Integrated Security Solutions Private Limited	Kunal Madan	9717468652		kunalmadan@kmalawoffice.com	22.05.2024
			210 Extn Block	OMP (I) (COMM.)/106/2024	106/2024	30-05-2024	Shriram Finance Ltd Vs Rvm Public School	Manoj Kumar	9811133644		manojk.adv@gmail.com	29.05.2024
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	Execution (Comm.)/130/2024	Execution (Comm.)/130/2024	03-05-2024	Sarvesh Security Services Pvt Ltd Vs Guru Govind Singh Govt Hospital					
			403 Extn Block	CS (COMM)/393/2024	CS (COMM)/393/2024	03-05-2024	Shree Shyam Enterprises Vs Hardoi Bansal Goods Carrier Pvt Ltd	AKSHAY KUMAR	9811479499		LEGALAFFAIR.133@GMAIL.COM	15-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			403 Extn Block	CS (COMM)/400/2024	CS (COMM)/400/2024	06-05-2024	Naresh Bansal Proprietor Of Sri Balaji Sales Corporation Vs Mohammad Kamran	SHAYUK KUMAR	8595615868		SHAYUK@ASH.ASSOCIATES	02-05-2024
			403 Extn Block	OMP (I) (COMM.)/94/2024	OMP (I) (COMM.)/94/2024	07-05-2024	HDB Financial Services Limited Vs Puran Chand And Ors	SUNIL SEHRAWAT	9212190624		NOT PROVIDED	03-05-2024
			403 Extn Block	OMP (I) (COMM.)/95/2024	OMP (I) (COMM.)/95/2024	07-05-2024	HDB Financial Services Limited Vs Singh Transport Company And Ors	SUNIL SEHRAWAT	9212190624		NOT PROVIDED	04-05-2024
			403 Extn Block	CS (COMM)/405/2024	CS (COMM)/405/2024	09-05-2024	Kwality Polythreads Pvt Ltd Through Its CS Chakravrttee Singh Vs M/s Afzal Trading Co. Through Its Partners	ASHISH KAPUR	9811166800		ASHISHKAPUR07@GMAIL.COM	24-04-2024
			403 Extn Block	CS (COMM)/407/2024	CS (COMM)/407/2024	09-05-2024	Union Bank Of India Vs Mayank Gupta	ALOK KUMAR	9911000126		NOT PROVIDED	08-05-2024
			403 Extn Block	CS (COMM)/408/2024	CS (COMM)/408/2024	10-05-2024	Lancer Footwear India Pvt Ltd Vs Raisa Begum	SHRAM VIR	9818365011		VATSADVOCATE1978@GMAIL.COM	23-02-2024
			403 Extn Block	CS (COMM)/411/2024	CS (COMM)/411/2024	13-05-2024	Sunil Kumar Vs Bellstar Trading Private Limited	RAHUL RAJPAL	9999080438		ADVOCATERAHULRAJPAL@GMAIL.COM	01-05-2024
			403 Extn Block	CS (COMM)/412/2024	CS (COMM)/412/2024	13-05-2024	Sunil Kumar Vs Millenium Technologies	RAHUL RAJPAL	9999080438		ADVOCATERAHULRAJPAL@GMAIL.COM	10-05-2024
			403 Extn Block	CS (COMM)/413/2024	CS (COMM)/413/2024	13-05-2024	Indian Overseas Bank Vs Jitendra Prajapat(Borrower)	DHARMENDRA	9899596050		UJWALLAWFIRM@GMAIL.COM	10-05-2024
			403 Extn Block	CS (COMM)/416/2024	CS (COMM)/416/2024	13-05-2024	Dyninno India LLP Vs Ashish Sharma	GAURAV MOHAN	9810955779		LEBERHANLAWOFFICE@GMAIL.COM	09-05-2024
			403 Extn Block	CS (COMM)/418/2024	CS (COMM)/418/2024	13-05-2024	Saraogi Super Sales Pvt Ltd Vs Manoj Kumar	VARUN BEDI	8285672608		ADVOCATEVARUNBEDI@GMAIL.COM	10-05-2024
			403 Extn Block	CS (COMM)/419/2024	CS (COMM)/419/2024	13-05-2024	Saraogi Super Sales Pvt Ltd Vs Anil Modi	VARUN BEDI	8285672608		ADVOCATEVARUNBEDI@GMAIL.COM	10-05-2024
			403 Extn Block	CS (COMM)/422/2024	CS (COMM)/422/2024	14-05-2024	INDIAN OVERSEAS BANK Vs PUNEET CHAUDHARY	PUNEET CHAUDHARY	9891125411		OFFICEOFBRIJESHKTAMBER@GMAIL.COM	10-10-2023

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			403 Extn Block	CS (COMM)/423/2024	CS (COMM)/423/2024	14-05-2024	INDIAN OVERSEAS BANK Vs SAPNA AGGARWAL	PUNEET CHAUDHARY	9891125411		OFFICEOFBRIJESHKTAMBER@GMAIL.COM	10-10-2023
			403 Extn Block	CS (COMM)/428/2024	CS (COMM)/428/2024	15-05-2024	Canara Bank Vs Megha Gupta	SUMIT VIRMANI	9873245548		VIRMANILAWCO@GMAIL.COM	06-05-2024
			403 Extn Block	CS (COMM)/429/2024	CS (COMM)/429/2024	15-05-2024	Canara Bank Vs Shahnawaj And Anr.	AMIT GUPTA	9810224624		AMITGUPTAADV366@GMAIL.COM	25-04-2024
			403 Extn Block	CS (COMM)/430/2024	CS (COMM)/430/2024	15-05-2024	Scorchers Services I Pvt Ltd Vs S Industries	PRATEEK KUMAR TIWARI	7985456927		VISHISHST.SINGH@VLLP.Q.IN	16-04-2024
			403 Extn Block	CS (COMM)/433/2024	CS (COMM)/433/2024	17-05-2024	Ventura International Pvt. Ltd Vs Devender Kumar Saini	JITENDER GAHLYAN	9968237035		JITENDERKUMARGHAHLYAN@GMAIL.COM	04-05-2024
			403 Extn Block	CS (COMM)/438/2024	CS (COMM)/438/2024	17-05-2024	Ganpati Gartex Private Limited Vs Naresh Enterprises	SATISH PRAKASH	7042198312		INFO@CENTURYLAWFIRM.IN	16-05-2024
			403 Extn Block	Execution (Comm.)/147/2024	Execution (Comm.)/147/2024	18-05-2024	Rakesh Kumar Vs Sikand Standley Enterprises Pvt Ltd					
			403 Extn Block	CS (COMM)/448/2024	CS (COMM)/448/2024	20-05-2024	Kauzer Technologies And Systems Pvt Ltd Vs Neeraj Khara	ANKIT GUPTA	8860353372		ADVOCATEANKIT1990@GMAIL.CO,	18-05-2024
			403 Extn Block	CS (COMM)/452/2024	CS (COMM)/452/2024	21-05-2024	Shri Ram Polypack Through Its Proprietor Sh Kunal Mehta Vs Dev Polymers Through Its Proprietor Ms Prem Lata	ASHOK KUMAR	9811165857		ASHOK@LEGALCASES.IN	20-05-2024
			403 Extn Block	CS (COMM)/455/2024	CS (COMM)/455/2024	22-05-2024	Rajesh Khanna Vs Rajesh Kumar Sharma	ARUSH KUMAR MALHOTRA	9711155443		MWLAWASSOCIATES@GMAIL.COM	21-05-2024
			403 Extn Block	CS (COMM)/456/2024	CS (COMM)/456/2024	22-05-2024	Nav Labels Pvt Ltd Vs Saurabh Bajaj	RAJESH MAHINDRU	9810194135		RMAHINDRA@REDDIFFMAIL.COM	21-05-2024
			403 Extn Block	CS (COMM)/464/2024	CS (COMM)/464/2024	28-05-2024	Punjab And Sind Bank Vs Surender Singh And Madhuri	SANDEEP TYAGI	9999886249		SK.TYAGI@YAHOO.COM	09-05-2024
			403 Extn Block	CS (COMM)/465/2024	CS (COMM)/465/2024	29-05-2024	Rajkamal Plywood India Vs M/s Ats Buildline Pvt Ltd	ATUL KHARBANDA	9811333939		R.A.G.CHAMBERS@GMAIL.COM	20-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			403 Extn Block	CS (COMM)/467/2024	CS (COMM)/467/2024	29-05-2024	Prozo Distribution Private Limited Vs Fenda Audio India Private Limited and Ors	KRISHNA GAUR	9711161488		P.GADI@GNALAWYERS.COM	24-05-2024
			403 Extn Block	OMP (I) (COMM.)/109/2024	OMP (I) (COMM.)/109/2024	30-05-2024	Shriram Finance Ltd. Vs Faryad Ali	MANOJ KUMAR	9811133644		NOT PROVIDED	29-05-2024
			403 Extn Block	CS (COMM)/468/2024	CS (COMM)/468/2024	30-05-2024	Charan Paaduka Industries Pvt. Ltd. Vs Hemant Pasricha	ASHOK JAIN	8130707356		RINKYS601@GMAIL.COM	16-04-2024
			403 Extn Block	CS (COMM)/472/2024	CS (COMM)/472/2024	30-05-2024	Credence Acoustics And Ceilings Private Limited Vs Gyptech System Pvt Ltd	ABHISHEK GUPTA	9718062292		THE SUITSLAWFIRM@GMAIL.COM	29-05-2024
			403 Extn Block	OMP (I) (COMM.)/111/2024	OMP (I) (COMM.)/111/2024	31-05-2024	HDFC Bank Ltd Vs Amit Chauhan	ASHIM BHUTT	9599624216		ASHIM.BHATT17@GMAIL.COM	04-05-2024
			403 Extn Block	Execution (Comm.)/158/2024	Execution (Comm.)/158/2024	31-05-2024	Mr Chandra Shekhar Vs Mr Amitesh Tiwari And Ors					
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	COUNTER CLAIM	10/2024	01.05.2024	HOOVER SERVICES PVT. LTD. VS. COTTAGE INDUSTRIES EXPOSITION LTD.	BIMLENDU SHEKHAR,	9871424063, 9810008481		BIMLENDUSHEKHAR77@GMAIL.COM	22.04.2024
			1	EX(COMM)	74/2024	01.05.2024	RAHEE INFRATECH LIMITED VS. UNION OF INDIA	SOUMYA DUTTA	9717211487		SOUMYADUTTA07@GMAIL.COM	08.04.2024
			1	CS(COMM)	395/2024	03.05.2024	PROFESSIONAL MANAGEMENT FACILITY SERVICES VS. MINISTRY OF DEFENCE	NITIN GUPTA AND ABHISHEK SONI	9682632288		NITINGUPTA4JAN@GMAIL.COM	02.05.2024
			1	EX(COMM)	78/2024	03.05.2024	PUNJAB NATIONAL BANK VS. DINESH MAJHI & ORS.	QUAISAR ALI	999802592		ALIQUAISAR110@GMAIL.COM	09.04.2024
			1	CS(COMM)	397/2024	04.05.2024	BODYCENTIVE VS. RHITI SPORTS MANAGEMENT PVT. LTD. & ORS.	PANKAJ KAUSHIK	9810492809		ADVOCATEKAUSHIK42@GMAIL.COM	26.04.2024
			1	OMP(I)COMM	188/2024	04.05.2024	TATA PROJECTS LIMITED VS. POWER GRID CORPORATION OF INDIA LIMITED	MAYANK BUGHANI	9871417355		CONTACT@SHELDONLAWFIRM.COM	02.05.2024
			1	EX(COMM)	81/2024	04.05.2024	OPTIMAL MEDIA SOLUTIONS VS ALLIED MEDIA NETWORK	SHRESHTH JAIN	9871206484		SHRESHTH@LAWKINS.IN	08.04.2024

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			1	CS(COMM)	400/2024	06.05.2024	SUN ORGANIC INDUSTRIES PRIVATE LIMTIED VS. RAJA UDYOG PRIVATE LIMITED AND ORS	VISHNU PS LANGAWAT	9871152081		VISHNULANGAWA@GMAIL.COM	03.05.2024
			1	EX(COMM)	85/2024	08.05.2024	M/S TARA ESTATE PVAT. TLD. VS. SMT. NEENA KAPOOR	PREET PAL SINGH, TANUPREET KAUR AND	9958555055		CHAMBERPPSINGH@GMAIL.COM	24.04.2024
			1	OMP(COMMs)	117/2024	08.05.2024	NATIONAL AGRICULTURE COOPERATIVE MARKETING FEDERATION OF INDIA LTD. VS. SUPERIOR AGRO CROPS P. LTD.	RAKESH KUMAR	9310707170		INFO@DSNLEGAL.COM	01.05.2024
			1	OMP(COMMs)	119/2024	09.05.2024	M/S SPACE BUSINESS SOLUTION PVT. LTD. VS. DISTRICT ELECTION OFFICER	DURGESH GUPTA	9811217093		ADV.DURGESHGUPTA@GMAIL.COM	01.05.2024
			1	OMP(COMM)	118/2024	09.05.2024	M/S SPACE BUSINESS SOLUTION PVT. LTD. VS. DISTRICT ELECTION OFFICER	DURGESH GUPTA	9811217093		ADV.DURGESHGUPTA@GMAIL.COM	01.05.2024
			1	CS(COMM)	411/2024	09.05.2024	MERINO INDUSTRIES LTD. VS. GARUDA CONSTRUCTION & ENGINERING PVT. LDT.	SANJEEV KUMAR	9811843959		SANJEEV.ADV@GMAIL.COM	02.05.2024
			1	CS(COMM)	415/2024	10.05.2024	M/S TRUE LINK FINANCE LIMIED VS. SH. SUNIL KUMAR AND ANOTHER.	RAJAT SARAWAT	9818004454		RAJATTRUELINK@GMAIL.COM	09.05.2024
			1	EX(COMM)	86/2024	13.05.2024	IDEMITSU LUBE INDIA PVT. LTD. VS. M/S MADHUSUDAN GARAI & ORS.	AKANSHA NEHRA	9560274717		AAKANKSHA@PSLC HAMBERS.CO	04.05.2024
			1	OMP(I)COMM	193/2024	13.05.2024	ACCELERATE PRODUCTX VENTURES VS. VIPIN TRIPATHI	MANAN POPLI, AMIT KUMAR, AKASH GUPTA	9289028206		CONTACT@LEXSTONEGROUPE.COM	01.05.2024
			1	OMP(I)COMM	194/2024	13.05.2024	ACCELERATE PRODUCTX VENTURES VS. TESCO 24X7	MANAN POPLI, AMIT KUMAR, AKASH GUPTA	9289028206		CONTACT@LEXSTONEGROUPE.COM	01.05.2024
			1	OMP(I)COMM	195/2024	13.05.2024	ACCELERATE PRODUCTX VENTURES VS. MR. DHANANJAY KUMAR	MANAN POPLI, AMIT KUMAR, AKASH GUPTA	9289028206		CONTACT@LEXSTONEGROUPE.COM	01.05.2024
			1	CS(COMM)	422/2024	13.05.2024	PRADEEP KALRA VS. INNOVATION TECH & ORS.	BHARAT GUPTA, VARUN TYAGI	9810444651		LEGISTAUXILIARY@GMAIL.COM	01.05.2024
			1	CS(COMM)	423/2024	13.05.2024	PRADEEEP KALRA VS. ONTOMATE INTERNAT19NAL	BHARAT GUPTA, VARUN TYAGI	9810444651		LEGISTAUXILIARY@GMAIL.COM	01.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	CS(COMM)	421/2024	13.05.2024	PRIMUS SUPER SPECIALITY HOSPITAL VS. DARL STORZ ENDOSCOPY INDIA	MEENAKSHI MIDHA, KAPIL MIDHA GARV SINGH	9818382806, 9810288545		KAPIL@MKMIDHA.COM, MEENAKSHIMIDHA1@GMAIL.COM	04.05.2024
			1	OMP(I)COMM	197/2024	13.05.2024	SOFTWARE TECHNOLOGY PARK OF IDIA VS. M/S COVENANT INFOSOLUTION PVT. LTD.	ANKUR SOOD	9810088832		ANKURSOODOFFICE@GMAIL.COM	04.05.2024
			1	CS(COMM)	426/2024	14.05.2024	MEENA BAZAAR VS. ALENA VENTURES LTD. AND ORS.	SUSHEEL K TEKRIWAL/ DR. MAMTA TEKRIWAL	9811108123		TEKADVO@GMAIL.COM	07.05.2024
			1	CS(COMM)	431/2024	15.05.2024	PUNJAB NATIONAL BANK VS. MOHD. SHAMIM	INDRA NARAIN	9311824970		ASSOCIATENARAYAN29@GMAIL.COM	06.05.2024
			1	CS(COMM)	202/2024	16.05.2024	KMPL VS. ATUL JAIN & ANR	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	06.05.2024
			1	CS(COMM)	203/2024	16.05.2024	KMPL VS. SHIKSHA CHAUHAN & ORS.	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	06.05.2024
			1	CS(COMM)	204/2024	16.05.2024	KMPL VS. PRADEEP KUMAR & ANR.	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	06.05.2024
			1	CS(COMM)	205/2024	16.05.2024	KMPL VS. SURENDRA SINGH & ANR.	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	06.05.2024
			1	OMP(I)COMM	206/2024	17.05.2024	AXIS BANK LTD. VS. MR. AKASH SEHLOT	ANUPAM SINGH	9654926809		ANUPAMJSINGH@GMAIL.COM	10.05.2024
			1	OMP(I)COMM	208/2024	17.05.2024	AXIS BANK LTD. VS. GURPREET SINGH MEHTA	ANUPAM SINGH	9654926809		ANUPAMJSINGH@GMAIL.COM	10.05.2024
			1	CS(COMM)	440/2024	18.05.2024	M/S BEYCOMP ELECTRONICS VS. M/S INFINITY E SERVICES PVT. LTD.	UDAY RAM SHARMA	9868100437, 9711530809		NOT AVAILABLE	10.05.2024
			1	CS(COMM)	444/2024	21.05.2024	M/S SKYWAYS AIR SERVICES PVT. TLD. VS. MS PREETI DEVI	NEERAJ GUPTA, KAMAL GUPTA	9811267045		INFO@JUSLAWOFFICES.COM	10.05.2024
			1	M-EX	3/2024	21.05.2024	HDFC BANK LTD. VS. MANOJ KUMAR GOEL	AGARWAL JETLEY & CO.	9953944409, 8377961775		SOURVJENA@AGARWALJETLEY.COM	17.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	EX(COMM)	91/2024	21.05.2024	AAKASH SYSTEMS PRIVATE LIMITED VS. MINAKSHI W/O NARENDER SINGH	UDAY RAM SHARMA	9868100437, 9711530809		UDAYRAMSHARMA@GMAIL.COM	13.05.2024
			1	CS(COMM)	447/2024	22.05.2024	SIYARAM BROTHERS VS. AMARJEET AUTO	CHETAN ROY	9811735248		CHETAN@INTEGRITASLAWFIRM.COM	16.05.2024
			1	EX(COMM)	93/2024	22.05.2024	SURINDER KUMAR BHUTANI AND ANR. VERSUS M/S BAREBACK HOSPITALITY PVT. LTD.	P. P. OJHA	9811297244		RSPREMPUJAH@GMAIL.COM	13.5.2024
			1	CS(COMM)	451/2024	27.05.2024	M/S HARYANA ISPAT BHANDAR THROGUH SOLE PROPRIETOR SH. DAYANAND SINGHAL	SANCHIT GOYAL	9999605495		ADVSANCHITGOYAL@GMAIL.COM	16.05.2024
			1	CS(COMM)	452/2024	27.05.2024	M/S SATO ARGOX INDIA PVT. LTD. VS. NL TECHNOLOGIES PVT. LTD.	AMIT KUMAR SINGH	9871291420		JURISPRUDENCE01@GMAIL.COM	14.05.2024
			1	CS(COMM)	453/2024	27.05.2024	M/S ICON CONTROLS PVT. LTD. VS. M/S INDIAN OIL CORPORATION LTD.	UTKARSH JOSHI	9013155901		UTKARSHJOSHI255@GMAIL.COM	06.05.2024
			1	OMP(COMM)	132/2024	28.05.2024	TCI FREIGHT VS. INDIAN OIL CORPORATION	M/S KHAITAN & KHAITAN	9873603928		LITIGATION@KHAITANANDKHAITAN.COM	21.05.2024
			1	CS(COMM)	458/2024	28.05.2024	M/S BHAGWATI PERFECT SANITATION PVT. TLD. VS. M/S JINDAL HABITAT SOLUTIONS PVT. TLD.	ANURADHA MITTAL& BIJWNSWE KUME	9205113671		anuradhamittra@gmail.com	06.05.2024
			1	CS(COMM)	457/2024	28.05.2024	VIPIN GUPTA VS. SURENDER SINGH	MANISH SHARMA	8076259955, 9990081211		SURENDERYADAVADV@GMAIL.COM	13.05.2024
			1	CS(COMM)	456/2024	28.05.2024	SH. RAKESH GUPTA VS. SH. JAGAN NATH SONI	RAMESH CHAND GUPTA	9312392991, 9312392991		RAMESHGUPTAEQUITY@GMAIL.COM	18.05.2024
			1	CS(COMM)	464/2024	29.05.2024	STP LIMITED VERSUS BHOLASINGH JAIPRAKASH CONSTRUCTION LIMITED	D & V LEGAL	9818950925		DANDVLEGAL@GMAIL.COM	21.05.2024
			1	CS(COMM)	463/2024	29.05.2024	SH. NAVEEN BANSAL , PROPRIETOR M/S B B DAIRY & FOODS PRODUCTS VS. SMT. MAMTA GIRI, PROPRIETOR M/S	CHANDRAKANT TIWARI	9717006365		ADV.CKTIWARI@GMAIL.COM	20.05.2024
			1	COUNTER CLAIM	13/2024	31.05.2024	AIR INDIA LIMITED VS. CAPT. NAVEEN KUMAR PANDEY	RAJESH RANJAN	9810003146		OFFICE@ILOLEGAL.COM	27.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	COUNTER CLAIM	14/2024	31.05.2024	AIR INDIA LTD VS. CAPT. ANKUR SIGH	RAJESH RANJAN	9810003146		OFFICE@ILOLEGAL.COM	27.05.2024
			1	COUNTER CLAIM	15/2024	31.05.2024	AIR INDIA LTD. VS. CAT. SAGAR SURESH PATIL	RAJESH RANJAN	9810003146		OFFICE@ILOLEGAL.COM	27.05.2024
			1	COUNTER CLAIM	16/2024	31.05.2024	AIR INDIA LIMITED VS. CAPT. SHIVANK MATHUR	RAJESH RANJAN	9810003146		OFFICE@ILOLEGAL.COM	27.05.2024
			1	CS(COMM)	469/2024	31.05.2024	BHART ARORA VS. VAGABONDS HOSPITALITY PVT. LTD.	MR. SAGAR SURI	7042132941		OFFICESAGARSURI@GMAIL.COM	30.05.2024
			1	CS(COMM)	433/2024	16.05.2024	RAJ KUMAR JINDAL VS. M/S SHAPOORJI PALLONJI AND CO.	KSHITIZ MAHIPAL	9999994372		KSHITIZMAHIPAL@GMAIL.COM	04.05.2024
			1	CS(COMM)	434/2024	16.05.2024	LIC HOUSING FINANCE LTS. VS. YASH GUPTA AND ANR.	SURI & COMPANY	9971357074		LITIGATION@SURI.CO.IN	07.05.2024
			1	OMP(COMM)	127/2024	20.05.2024	UNION OF INDIA VS. AKASH FARMS AND NURSERY	ASHISH KUMAR SHARMA	9313471929		ASHISHSHARMA379@GMAIL.COM	014.05.2024
			1	EX(COMM)	90/2024	20.05.2024	M/S SWARN KLA JEWELS VS. SHAPOORJI PALLONJI AND CO. PVT. LTD.	DSN LEGAL ADVOCATES	9310707170		info@dsnlegal.com	18.05.2024
			1	CS(COMM)	450/2024	24.05.2024	M/S WINPRO DOORS AN WINDOWS VS. SH RAHUL CHOBEY	N.P. LAW ASSOCIATS	8860301018, 9773771018		ASSOCIATESNPLAW@GMAIL.COM	18.05.2024
			1	OMP(I)COMM	223/2024	24.05.2024	KMPL VS. SAURABH KUMAR	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	14.05.2024
			1	OMP(I)COMM	224/2024	24.05.2024	KMPL VS. AZHAR AHMAD	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	14.05.2024
			1	OMP(I)COMM	225/2024	24.05.2024	KMPL VS. AZAD RO SYSTEMS	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	14.05.2024
21	SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL	VIDYA NEW DELHI DISTRICT	25	OMP (I) (COMM)	181/2024	01-05-2024	Kotak Mahindra Prime Ltd Vs Vinay Singh	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	27.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
	COURT)		25	CS (COMM)	389/2024	01-05-2024	Canara Bank Vs Thamizhanban K	ANSHUMAN SRIVASTAVA(P),	9990042642		anshumanadv@gmail.com	26.04.2024
			25	CS (COMM)	393/2024	02-05-2024	GANGOTRI ELECTRONICS PVT LTD Vs M/S S TEN ELECTRONICS	Kartik Bhagat(P),	8126399945		Advocatebhagat24@gmail.com	22.04.2024
			25	OMP (COMM)	111/2024	02-05-2024	Union Of India Vs M/S GURDARSHAN SINGH GOVT CONTRACTOR AND SUPPLIER	Om Prakash(P),	9818199103		oplawassociates@gmail.com	23.04.2024
			25	CS (COMM)	394/2024	03-05-2024	Printing Machinery Engineers Vs Asian Packages	ARVIND MISHRA(P),	9811017290		arvindmishra11@gmail.com	26.04.2024
			25	Execution (Comm)	77/2024	03-05-2024	M/s Enkay Enterprises Vs Union Of India	pavan sachdeva(P),	9871300094		ishanlegaid@gmail.com	25.04.2024
			25	OMP (I) (COMM)	187/2024	04-05-2024	Electronica Finance Limited Vs Onkar Enterprises	aditya prasad(P),	9953041454		kmpspartner@gmail.com	01.05.2024
			25	CS (COMM)	396/2024	04-05-2024	HT MEDIA LTD Vs HDFC LIFE INSURANCE COMPANY	puneet bajaj(P),	9811700978		bajaj.bajaj128@gmail.com	12.04.2024
			25	CS (COMM)	398/2024	06-05-2024	State Bank Of India Vs Mahesh Kumar	Subhash Chandra Lochakia(P),	9910290686,		pravinmishraadvocate@gmail.com	5.04.2024
			25	CS (COMM)	399/2024	06-05-2024	Bank Of India Vs Ds Dairy Through Its Proprietor Mr Devinder Godara	DEOKANT TRIPATHI(P),	9711332383		deokanttripathi2@gmail.com	18.04.2024
			25	Execution (Comm)	84/2024	07-05-2024	M/s Ashoka Enterprises Vs Union Of India	Sayed Wasif Haider(P),	9311307710		haider.adv@gmail.com	23.04.2024
			25	Execution (Comm)	83/2024	07-05-2024	Ramesh Bansal Vs M/s Rajendra Gears	RAHUL MADAN(P),	9971030903		madanrahu18@gmail.com	27.04.2024
			25	CS (COMM)	404/2024	07-05-2024	NOVATEUR ELECTRICAL AND DIGITAL SYSTEMS PVT LTD Vs M/S SANVIK ENGINEERS INDIA PVT LTD	ADITYA DHAR(P),	9810081079		vpdalmia@vaishlaw.com	01.05.2024
			25	OMP (COMM)	115/2024	07-05-2024	P K SHAFI PROP OF M/S P K SHAFI Vs Indian Railway Catering And Tourism Corporation	Rajiv Dalal(P),	8826114343		sanjeev@dslawoffices.in	16.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	OMP (COMM)	114/2024	07-05-2024	Project Director CBUD Project Ministry Of Housing And Urban Affairs Vs PSP FINANCIAL CONSULTANT	RAM KAWAR(P),	9810634209		ram.kawar@yahoo.co.in	27.04.2024
			25	CS (COMM)	405/2024	08-05-2024	Ram Prakash Kumar Vs Balwinder Singh Sole Proprietor Of Ms Besh Indian Furniture Co And Anr	RISHABH GUPTA(P),	8586834657		jnjlawoffices@gmail.com	18.04.2024
			25	CS (COMM)	406/2024	08-05-2024	Homeshree Housing Finance Limited Vs Ravi Kumar	Nidhi Saimi(P),	9654737306		nidhisainio103@gmail.com	01.05.2024
			25	CS (COMM)	409/2024	09-05-2024	M/s Ars Steels Vs M/s Mkss Buildtech Pvt Ltd	KARTIKEY MITTAL(P),	8802750752		adv.kartikeymittal@yahoo.com	01.05.2024
			25	CS (COMM)	410/2024	09-05-2024	Gaurav Goyal Vs M/s Nkg Infrastructure Limited	Hardik Aggarwal(P),	7859984398		advocatehardikaggarwal@gmail.com	20.04.2024
			25	CS (COMM)	413/2024	10-05-2024	Aryanveda Cosmeceuticals Vs Mittal Products	Chirag Ahluwalia(P),	98111 18700		AJAYSAHNI@ASAHNI.co	05.06.2024
			25	CS (COMM)	414/2024	10-05-2024	Carpet Couture Through Rashi Bajaj Vs Aamby Valley Limited	Avsi Malik(P),	9871921015		avsimalik@virayalegal.com	02.05.2024
			25	OMP (I) (COMM)	196/2024	13-05-2024	Accelerate Productx Ventures Pvt Ltd Vs Samsara Retail Ventures	AMIT KUMAR(P),	9289028206		contact@lexstonegroup.com	01.05.2024
			25	OMP (I) (COMM)	192/2024	13-05-2024	Accelerate Productx Ventures Pvt Ltd Vs Jj And Company	AMIT KUMAR(P),	9289028206		contact@lexstonegroup.com	01.05.2024
			25	OMP (I) (COMM)	191/2024	13-05-2024	Accelerate Productx Ventures Pvt Ltd Vs Arpit Kohli	AMIT KUMAR(P),	9289028206		contact@lexstonegroup.com	01.05.2024
			25	CS (COMM)	419/2024	13-05-2024	Stp Limited Vs Shinde Developers Private Limited	DEEPAK SAHNI(P),	9899995598		PURCHASE@SDPLPUNE.COM	04.05.2024
			25	CS (COMM)	424/2024	14-05-2024	Jaspal Singh Nagpal Vs Boparai S Martial Security Pvt Ltd	BALVINDER SINGH BAGGA(P),	9818717198		balvinderbagga@gmail.com	10.05.2024
			25	CS (COMM)	425/2024	14-05-2024	M/S INDIYUM FOODS PVT LTD Vs M/S AXIS E-CORP SOLUTIONS PVT LTD	JYOTI ADVOCATE(P),	9599072522		jyotiinsa.11@gmail.com	06.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	ofPetitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	CS (COMM)	429/2024	15-05-2024	MUKUL GUPTA MARKETING PVT LTD Vs Sh Rajpal Verma	Monica Goel(P),	8800401525		advocatemonicagoel@gmail.com	04.05.2024
			25	CS (COMM)	428/2024	15-05-2024	State Bank Of India Vs Sepoy Rikhum Yimchunger	VARUN CHANDIOK(P),	9818365119		chambersofvarunchandok@gmail.com	04.05.2024
			25	CS (COMM)	427/2024	15-05-2024	State Bank Of India Vs Anil Singh Bhadoriya	VARUN CHANDIOK(P),	9818365119		chambersofvarunchandok@gmail.com	04.05.2024
			25	CS (COMM)	430/2024	15-05-2024	M/S TRUE LINK FINANCE Vs Ram Rattan Yadav	RAJAT SARAWAT(P),	9818004454		NOT PROVIDED	13.05.2024
			25	OMP (COMM)	123/2024	16-05-2024	BHARAT SANCHAR NIGAM LTD Vs GAYATRI INTERNATIONAL	Mohit Kochhar(P),	9810648444		NOT PROVIDED	08.05.2024
			25	CS (COMM)	432/2024	16-05-2024	M/S RSPL LTD Vs M/S GURUNANAK FOOD PRUDUCTS	Sanjeev Singh(P),	5602402025		sanjeev.sing@singhasociates.com	05.06.2024
			25	CS (COMM)	435/2024	17-05-2024	UCO BANK Vs Ms Simple Traders	RAJESH RATTAN(P),	9810218488		rajeshrattan66@gmail.com	09.05.2024
			25	CS (COMM)	438/2024	18-05-2024	STATE BANK OF INDIA Vs ANIL KUMAR	ADAITA KUMAR ROUT(P),	9999132159		AKROUTADVOCATE@GMAIL.COM	10.05.2024
			25	Execution (Comm)	89/2024	18-05-2024	M/S MANIK PRINTPACK INDIA PVT LTD Vs M/S SANSAA ENTERPRISES INDIA PVT LTD	ANIL KUMAR(P),	9953686474		aniladvocate1982@gmail.com	10.05.2024
			25	OMP (I) (COMM)	210/2024	18-05-2024	Fusion Micro Finance Ltd Vs V K Generators Engineering Works	aditya prasad(P),	9990659331		KMPSPARTNER@GMAIL.COM	13.05.2024
			25	CS (COMM)	437/2024	18-05-2024	STATE BANK OF INDIA Vs KAMAL SETHI	Gopal Chand Sharma(P),	9810210832		NOT PROVIDED	04.05.2024
			25	OMP (I) (COMM)	211/2024	18-05-2024	Fusion Microfinance Ltd Vs Fast Ortho	aditya prasad(P),	9990659331		KMPSPARTNER@GMAIL.COM	13.05.2024
			25	OMP (COMM)	124/2024	18-05-2024	COLUMBIA PETRO CHEM PVT LTD Vs M/S MACK INSURANCE SURVEYOR AND LOSS ASSESSORS PVT LTD AND ORS	Vipul Kumar(P),	9811030089		vipul.rmlnlu@gmail.com	13.05.2024

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			25	CS (COMM)	443/2024	20-05-2024	M/S HERO INVESTCORP PVT LTD Vs ASHOK KUMAR JOHN DOE	ANIL KUMAR SAHU(P),	9810134793		ALLIPCARE@GMAIL.COM	13.05.2024
			25	OMP (I) (COMM)	213/2024	22-05-2024	INDUS TOWER LIMITED Vs August Singh	Samanvaya Law and Partners(P),	9319615151		office@samanuagala.com	10.05.2024
			25	Misc DJ	2779/2024	22-05-2024	Narender Tube House Vs Agtech Industries Pvt Ltd	parminder singh goindi(P),	9811210962		psgoindi@gmail.com	13.05.2024
			25	OMP (I) (COMM)	214/2024	22-05-2024	INDUS TOWERS LTD Vs Jagdish Singh	Samanvaya Law and Partners(P),	9319615151		office@samanuagala.com	10.05.2024
			25	CS (COMM)	446/2024	22-05-2024	Movin Express Private Limited Vs Venticare Medical Inc	Jeevesh Mehta(P),	9811617189		jeevesh@mavenlegal.in	15.05.2024
			25	OMP (COMM)	129/2024	24-05-2024	Hll Infra Tech Services Limited Vs Bhullar Construction	MANMOHAN SINGH NARULA(P),	9810208494		lawyerschamber21@gmail.com	16.05.2024
			25	Execution (Comm)	94/2024	24-05-2024	M/s Kashipur Agro Industries Pvt Ltd Vs National Seeds Corporation	BHAAVAN MAHAJAN(P),	8802290930		tushar995@hotmail.com	14.05.2024
			25	OMP (MISC) (COMM)	2/2024	27-05-2024	Municipal Corporation Of Delhi Vs City Sweep Services Pvt Ltd	ASHUTOSH GUPTA(P),	9891826827		ashutosh_402@hotmail.com	20.05.2024
			25	OMP (COMM)	130/2024	27-05-2024	Union Of India Thro Garrison Engineer West Vs Ashutosh Builder Zcontractor And Engineer Through Its Proprietor Sh Mahesh Chand	AJAY BIDHURI(P),	9810239626		ajaybidhuri79@gmail.com	20.05.2024
			25	CS (COMM)	455/2024	28-05-2024	Indian Overseas Bank Vs Alimuddin Khan	Subhash Kumar Jha(P),	9810840045		skjhaassociates@gmail.com	21.05.2024
			25	CS (COMM)	454/2024	28-05-2024	Crystal Crop Protection Limited Vs Thiruvengadam Dhaman	Sunill Kumar(P),	9818256885		snlkmr588@gmail.com	21.05.2024
			25	CS (COMM)	462/2024	29-05-2024	NORTHERN SPIRITS LIMITED Vs Delhi State Industrial And Infrastructure Development Corporation	Anannya Ghosh(P),	9999714826		DUSHYANT@MGIAWASSOCIATES.COM	22.05.2024
			25	CS (COMM)	467/2024	30-05-2024	M/S ASSOCIATION OF STATE ROAD TRANSPORT UNDERTAING Vs National Federation Of Tourism And Transport Cooperative Of India	NISHANT SHOKEEN(P),	9811981140		rashmipriya9@gmail.com	22.05.2024

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			25	CS (COMM)	466/2024	30-05-2024	Sneha Das Sharma Vs Space Towers Pvt Ltd	Rakesh Kumar(P),	9891194404		rksharma54@gmail.com	04.05.2024
			25	Misc DJ	2866/2024	30-05-2024	Manmeet Singh Ahluwalia Vs Inderpal Singh	Ritik Malik(P),	9999653611		chaudharylawoffices@gmail.com	24.05.2024
			25	OMP (I) (COMM)	226/2024	31-05-2024	Kotak Mahindra Prime Ltd Vs Ashima Mehta	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	30.05.2024
			25	Execution (Comm)	96/2024	31-05-2024	Sms Integrated Facility Services Pvt Ltd Vs MSS WORLDWIDE PVT LTD	SHASHWAT PARIHAR(P),	7011673219		advpawan1232@gmail.com	28.05.2024
			25	OMP (I) (COMM)	182/2024	01-05-2024	Kotak Mahindra Prime Ltd Vs Devi Shankar Pandey	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	27.05.2024
			25	OMP (I) (COMM)	180/2024	01-05-2024	Kotak Mahindra Prime Ltd Vs Sonal Singh	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	27.04.2024
			25	OMP (I) (COMM)	184/2024	03-05-2024	Kotak Mahindra Prime Ltd Vs Sanjay S	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	27.04.2024
			25	Execution (Comm)	76/2024	03-05-2024	Punjab National Bank Vs M/s Gupsup Communications	Quaisar Ali(P),	9999802592		liquaisar11@gmail.com	09.04.2024
			25	OMP (I) (COMM)	183/2024	03-05-2024	Kotak Mahindra Prime Ltd Vs Geeta Porwal	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	29.04.2024
			25	OMP (I) (COMM)	185/2024	03-05-2024	Kotak Mahindra Prime Ltd Vs Sunil Kewlani	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	29.04.2024
			25	OMP (I) (COMM)	186/2024	04-05-2024	Hindustan Unilever Limited Vs Jagdish Kumar	ASHU PATHAK(P),	9871204285		prantar@pbcchambers.com	29.04.2024
			25	Execution (Comm)	80/2024	04-05-2024	OPTIMAL MEDIA SOLUTION Vs M/S LIFESTYLE PROJECTS	Shreshth Jain(P),	9871206484		shreshth@lawkins.in	08.04.2024
			25	CS (COMM)	438/2024	18-05-2024	STATE BANK OF INDIA Vs ANIL KUMAR	ADAITA KUMAR ROUT(P),	9999132159		NOT PROVIDED	06.04.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	CS (COMM)	412/2024	10-05-2024	M/s Savdo Technologies Pvt Ltd Vs GLAMYO TECHNOLOGIES PVT LTD	Ray Vikram Nath(P),	9818121216		Vikram@arethalegal@gmail.com	03.05.2024
			25	Misc DJ	2684/2024	13-05-2024	Canara Bank Vs Dolphin Refrigeration And Air Conditioning	ANIL VYAS(P),	9818238292		NOT PROVIDED	02.05.2024
			25	OMP (I) (COMM)	190/2024	13-05-2024	Aditya Birla Finance Limited Vs Sam Traders	AMAN VASISTH(P),	9911481624		mahipdatta@gmail.com	06.05.2024
			25	OMP (I) (COMM)	200/2024	16-05-2024	Kotak Mahindra Prime Limited Vs Kusum Yadav	ajay uppal(P),	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	06.05.2024
			25	OMP (I) (COMM)	201/2024	16-05-2024	Kotak Mahindra Prime Limited Vs Rohit S	ajay uppal(P),	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	06.05.2024
			25	OMP (I) (COMM)	207/2024	17-05-2024	AXIS BANK LTD Vs MAHESH GIRDGAR	Anupam Singh(P),	9654926809		anupanj Singh;Wgmail.com	10.05.2024
			25	OMP (I) (COMM)	215/2024	24-05-2024	Kotak Mahindra Prime Limited Vs Arun Kumar Bahanwal	ajay uppal(P),	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	06.05.2024
22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	SUIT FOR TRADEMARKS	CS (COMM)/390/2024	01-05-2024	Puma Se Vs Ashok Kumar Trading As Flymax Footwear	Shivangi Kohli(P),	NOT AVAILABLE		NOT AVAILABLE	20-04-2024
			24	EXECUTION PETITION	Execution (Comm)/75/2024	02-05-2024	PERFECT IMPACT DESIGNING & PRINTING PVT. LTD. Vs. COROMANDAL AGRICO PVT. LTD.	GAURAV KOCHHAR	NOT AVAILABLE		NOT AVAILABLE	20-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/110/2024	02-05-2024	Arun Kumar Gupta Vs 5paisa Capital Limited	ADVOCATE NOT HIRED	NOT AVAILABLE		NOT AVAILABLE	18-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/392/2024	02-05-2024	Condor Footwear India Limited And Anr Through Its Ar Sanjay Madhotra Vs Meta Platform Inc	PUNEET AHUJA(P),	9999054886		Puneetsolicitors@gmail.com	23-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR RECOVERY	CS (COMM)/391/2024	02-05-2024	Ms Faith Mercantile Pvt Ltd Vs Vishwakarma Scales Private Limited	Ayushi Chugh(P),	9953767798		ayushic41@gmail.com	18-04-2024
			24	EXECUTION PETITION	Execution (Comm)/79/2024	03-05-2024	PUNJAB NATIONAL BANK Vs M/S MEKAL INDUSTRIES AND ORS	Quaisar Ali(P),	9999802592		aliquaisar110@gmail.com	08-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/113/2024	03-05-2024	Jawaharlal Nehru University Vs Vijay Kumar Gupta	Harshvardhan Korada(P),	NOT AVAILABLE		NOT AVAILABLE	22-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/402/2024	06-05-2024	Bank Of India Vs Suman Trading Comp Any Through Its Proprietor	DEOKANT TRIPATHI(P),	9711332383		deokanttripathi2@gmail.com	16-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/403/2024	06-05-2024	Shri Samarth Utility Services Private Limited Vs Ms Prabhakar Sharma E Mitra Services	Mankan Singh(P),	NOT AVAILABLE		NOT AVAILABLE	24-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/401/2024	06-05-2024	M/s Complete Dewatering Systems Pvt Ltd Vs M/s Gannon Dunkerley And Co Limited	Mohammad Taiyab Khan(P),	NOT AVAILABLE		NOT AVAILABLE	23-04-2024
			24	EXECUTION PETITION	Execution (Comm)/82/2024	06-05-2024	DEE PEARLS (INDIA) LLP AND ANR Vs SUNSTAR CUSTOMER CONNECT LTD	Amit Kasera(P),	9899094951		advamitkasera@gmail.com	25-04-2024
			24	APPLICATION U/S 151 CPC	MISC. DJ/2666/2024	07-05-2024	OM PRAKASH AND ORS. VS. ONGC	ADITI TUTEJA	9999630431		aditituteja15@gmail.com	07-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR RECOVERY	CS (COMM)/408/2024	08-05-2024	Mis Break Point Capital Advisors Llp Vs Mis Arynt Consultants Put Ltd	surinder kumar kumar(P),	NOT AVAILABLE		NOT AVAILABLE	24-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/407/2024	08-05-2024	Sandhya Vij Vs Alluring Bistro Pvt Ltd	Shivek Trehan(P),	NOT AVAILABLE		NOT AVAILABLE	29-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/116/2024	08-05-2024	Union Of India Vs Aercomfort Pvt Ltd	Vinod Kumar Rai(P),	9811603482		NOT AVAILABLE	27-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/189/2024	08-05-2024	M/s Maac International Facility Management Pvt Ltd Vs The General Manager Operation and Ors	Sameer Dewan(P),	9810134864		NOT AVAILABLE	08-05-2024
			24	SUIT FOR RECOVERY	CS (COMM)/416/2024	10-05-2024	System Elekrtonics Vs Liberty General Insurance Limited	VINAYAK UNIYAL(P),	NOT AVAILABLE		NOT AVAILABLE	29-04-2024
			24	SUIT FOR RECOVERY	CS (COMM)/417/2024	10-05-2024	Mohd Wahid Vs M/s Ameriprise India Llp	Sushant Chaudhary(P),	9810490462		sushantksay@gmail.com	01-05-2024
			24	SUIT FOR RECOVERY	CS (COMM)/418/2024	10-05-2024	Deki Electronics Ltd Vs Bright Westech Solution Pvt Ltd	Varun Jain(P),	9971540730		vdsassociates@gmail.com	02-05-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/192/2024	13-05-2024	ACCELERATE PRODUCT VENTURES PVT. LTD. VS. JJ & COMPANY	AMIT KUMAR	9312895556		amitkumar1973@rediffmail.com	27-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR RECOVERY	CS (COMM)/420/2024	13-05-2024	Matrimony Com Ltd Vs Garg Dyeing And Processing Industries	NAWAZ SHERIF(P),	NOT AVAILABLE		NOT AVAILABLE	30-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/120/2024	13-05-2024	North Eastern Railway Vs Calstar Steel Ltd	ASHISH KUMAR SHARMA(P),	9313471929		ashishsharma379@gmail.com	03-05-2024
			24	EXECUTION PETITION	Execution (Comm)/87/2024	14-05-2024	N S ASSOCIATES PVT LTD Vs HOTEL CORPORATION OF INDIA LTD (HCI)	M. TARIQUE SIDDIQUI(P),	9811202991		NOT AVAILABLE	14-05-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/122/2024	16-05-2024	Space 4 Business Solution Pvt Ltd Vs District Election Officer (south) AND ANR	Amit kumar(P),	9313543056		NOT AVAILABLE	03-05-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/198/2024	16-05-2024	Kotak Mahindra Prime Limited Vs Raju Sharma	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	04-05-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/199/2024	16-05-2024	Kotak Mahindra Prime Limited Vs VIMAL KUMAR AND ANR	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	04-05-2024
			24	EXECUTION PETITION	Execution (Comm)/88/2024	17-05-2024	ARCHIES LIMITED Vs ASIM CARRIER SERVICE	Gaurav Kumar(P),	9910978597		NOT AVAILABLE	01-05-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/209/2024	17-05-2024	Axis Bank Ltd Vs Mohd Javed Khan	Anupam Singh(P),	9654926809		anupamjsingh@gmail.com	08-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR RECOVERY	CS (COMM)/436/2024	17-05-2024	Uflex Ltd Vs Naveen Food And Beverages	Rajeev Agarwal(P),	9810028877		NOT AVAILABLE	10-05-2024
			24	SUIT FOR RECOVERY	CS (COMM)/439/2024	18-05-2024	State Bank Of India Branch Jeevantara Vs Sonika Rawat	ADAITA KUMAR ROUT(P),	NOT AVAILABLE		NOT AVAILABLE	08-05-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/212/2024	18-05-2024	Fusion Micro Finance Ltd Vs Swati Enterprises	aditya prasad(P),	9582091630		NOT AVAILABLE	11-05-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/126/2024	20-05-2024	Narinder Singh Vs M/s Indostar Capital Finance Limited	satyendra kumar(P),	9811971649		satyendrakumarverm aadv@gmail.com	10-05-2024
			24	SUIT FOR RECOVERY	CS (COMM)/441/2024	20-05-2024	Nepzpack Industries Private Limited Vs Darling Pets Privat Elimited	NAVDEEP JAIN(P),	9711265611		jain.navdeep23@gmail.com	10-05-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/442/2024	20-05-2024	Hero Investcorp Pvt Ltd Vs Ashok Kumar John Doe	ANIL KUMAR SAHU(P),	9810134793		allipcare@gmail.com	11-05-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/125/2024	20-05-2024	Union Of India Vs M/s Akash Farms Nursery	ASHISH KUMAR SHARMA(P),	9313471929		ashishsharma379@gmail.com	12-05-2024
			24	EXECUTION PETITION	Execution (Comm)/92/2024	21-05-2024	VIGIL COMPUTERS LLP Vs DRUPE FOODS INDIA PVT LTD	Kapil Kher(P),	9891072729		anilkher@gmail.com	12-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR TRADEMARKS	CS (COMM)/445/2024	21-05-2024	Three N Products Pvt Ltd Vs Sat Kartar Shopping Ltd	SHIVESH SEHGAL(P),	NOT AVAILABLE	NOT AVAILABLE		20-05-2024
			24	SUIT FOR RECOVERY	CS (COMM)/449/2024	22-05-2024	State Bank Of India Vs M S H D Enterprises Through Partners Sh Divesh Bhatia And Mr Ajay Kumar Bhatia	Rajiv kumar Thakur(P),	9990781015		thakur.rajiv1985@gmail.com	07-05-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/128/2024	22-05-2024	Patil Rail Infrastructure Pvt Ltd Vs Ministry Of Railway An	satyendra kumar(P),	9811971649		satyendrakumarvermaadv@gmail.com	10-05-2024
			24	SUIT FOR RECOVERY	CS (COMM)/448/2024	22-05-2024	Siyaram Brothers Vs Gurmehar Moters	Chetan Roy(P),	9811735248		NOT AVAILABLE	18-05-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/216/2024	24-05-2024	Kotak Mahindra Prime Limited Vs Neetu Kumar	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	10-05-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/217/2024	24-05-2024	Kotak Mahindra Prime Limited Vs Rajnish Pal	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	10-05-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/222/2024	24-05-2024	Kotak Mahindra Prime Limited Vs Mayank Sharma	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	10-05-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/221/2024	24-05-2024	Kotak Mahindra Prime Limited Vs Ravinder Kumar	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	10-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/219/2024	24-05-2024	Kotak Mahindra Prime Limited Vs Amit Singh	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	10-05-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/218/2024	24-05-2024	Kotak Mahindra Prime Limited Vs Mahesh Gupta	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	10-05-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/220/2024	24-05-2024	Kotak Mahindra Prime Limited Vs Tarun Kumar Jindal	ajay uppal(P),	9811740125		ajayuppaladvocate@gmail.com	10-05-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/131/2024	27-05-2024	Reckitt Benckiser India Pvt Ltd Vs AKASH AGRAWAL	R JAWAHAR LAL(P),	9958998396		jawahar@pralaw.in	18-05-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/459/2024	28-05-2024	Puma Se Vs Ashok Kumar Trading As Gulshan Traders	Shivangi Kohli(P),	NOT AVAILABLE		NOT AVAILABLE	18-05-2024
			24	SUIT FOR RECOVERY	CS (COMM)/460/2024	28-05-2024	Crystal Crop Protection Vs Mohinder Singh Negi	Sunill Kumar(P),	9811767023		advsunil22@gmail.com	20-05-2024
			24	SUIT FOR RECOVERY	CS (COMM)/461/2024	28-05-2024	Canara Bank Vs Bahubali Impex	Subhash Kumar Jha(P),	9810840045		skjhaassociates@yahoo.com	21-05-2024
			24	SUIT FOR RECOVERY	CS (COMM)/465/2024	29-05-2024	Paharpur Cooling Towers Ltd Vs Czone Engineers Pvt Ltd	ATANU SAIKIA(P),	9810463278		lawyer.saikia@gmail.com	13-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	EXECUTION PETITION	Execution (Comm)/95/2024	29-05-2024	PUSHPENDER SACHDEVA (PROP) Vs MAHANAGAR TELEPHONE NIGAM LTD (MTNL)	Gaurav Gill(P),	NOT AVAILABLE		NOT AVAILABLE	14-05-2024
			24	SUIT FOR RECOVERY	CS (COMM)/468/2024	30-05-2024	Khaira Tourists Taxi Service Vs Toyota Financial Services Indai Ltd	Dinesh Kumar(P),	9811658677		dineshkumar.scba@gmail.com	28-05-2024
			24	SUIT FOR RECOVERY	CS (COMM)/470/2024	31-05-2024	Canara Bank Vs Central Cab	KRISHAN KUMAR(P),	9910225830		NOT AVAILABLE	20-05-2024
			24	SUIT FOR RECOVERY	CS (COMM)/471/2024	31-05-2024	Prahlad Dass Mittal Vs Landmark Exim Pvt Ltd	ABHAY KUMAR(P),	9810254016		officeofabhaykumar@gmail.com	21-05-2024
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	Misc DJ/2531/2024	10-05-2024	JITENDRA KUMAR Vs Puneet Soni	TARUN GULIA(P),	Not available		vcshukla@prudentipartners.com	09.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/218/2024	02-05-2024	Ahuja Builders Vs Green Alpha Assets Pvt Ltd	KESHAV KUMAR(P),	9999626126		keshav.advl1@gmail.com	01.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/217/2024	02-05-2024	State Bank Of India Vs Palle Rama Krishna	Shiv Tyagi(P),	9643242952		shivktyagil@gmail.com	01.05.2024
			12, New Court Block-I	Civil Suit	Misc DJ/153/2024	02-05-2024	Dynamic Brands Private Limited Vs Plus Max Group Of Companies	Kunal Srivastava(P),	9599258966		kunal.srivastava@hotmail.com	01.05.2024
			12, New Court Block-I	Civil Suit	Misc DJ/154/2024	03-05-2024	Ashwan Malhotra Vs Hdfc Bank Ltd	SOAYIB QURESHI(P),	Not available		soayib@psi-chambers.com	02.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/221/2024	06-05-2024	Travel Solutions Vs World Travel International	SUMIT NANDVANI(P),	7011841912		nandyaniijindallawoffices@gmail.com	04.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (COMM)/18/2024	06-05-2024	Executive Engineer Pwd Govt Of Nct Of Delhi Vs M/s Sagar Constructions Through Sh Subash Chand Saini	manisha shokeen(P),	9873935582		manishashokeen451@gmail.com	04.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	ofPetitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	Civil Suit	CS (COMM)/224/2024	07-05-2024	ICICI Bank Vs Desh Deepak Properitor Of The Big Book Box	Deepak Kaushik(P),	9818030800		induslegalia@email-com:	06.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/227/2024	08-05-2024	Canara Bank Vs Nawab Hussain	NILENDU VATSYAYAN(P)	9999050853		NOT PROVIDED	07.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/229/2024	09-05-2024	M/s Prakash Pipes Limited Vs M/s Garg Trading Co	Sanjay Aggarwal(P),	9810748529		admin@raguellaw.com	08.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/752/2024	09-05-2024	Kotak Mahindra Bank Vs Girish Maurya	parv mahajan(P),	9643646534		Parv.mahajan007@gmail.com	08.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/234/2024	10-05-2024	State Bank Of India Vs Bijender Singh	SHALINI UPADHYAY(P),	9899408618		ShaliniUpadhyay.Advocate@gmail.com	09.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/235/2024	10-05-2024	State Bank Of India Vs Lakshmi Narayan Mahato	SHALINI UPADHYAY(P),	9899408618		ShaliniUpadhyay.Advocate@gmail.com	09.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/233/2024	10-05-2024	Punjab National Bank Vs Sunil Kumar	DINANATH THAKUR(P),	9999737225		PRANSHU11.VASHISHTH(5)GMAIL.	09.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/232/2024	10-05-2024	Delhi Furniture Company Pvt Ltd Vs Neeraj Chaudhary And Anr	Inder Singh(P),	9891711075		NOT PROVIDED	09.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/231/2024	10-05-2024	Vostermans Ventilation Bv Vs Jagdamba Poultry And Engineering Works	Prakriti Sharma(P),	7428295231		prakriti.sharma(a)amsshardu.J.corn	09.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/230/2024	10-05-2024	Meena Tanwar Vs Municipal Corporation Of Delhi	Ashu Arora(P),	9910800124		Ashunarora@Gmail.com	09.05.2024
			12, New Court Block-I	Civil Suit	Misc DJ/2534/2024	15-05-2024	SAI Enterprises Vs Fontus Water Pvt Ltd	rajeev Kapoor(P),	9899785517		info@kandbpartners.com	14.05.2024
			12, New Court Block-I	Execution	Execution (Comm)/45/2024	15-05-2024	M/s VRB Consumer Products Pvt Ltd Vs M/s Mysore Fruit Products Pvt Ltd	Deepak Yadav(P),	9999980081		DeepakYadavAdvocate@gmail.com	14.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/771/2024	15-05-2024	Idfc First Bank Ltd Vs Neeraj Brijpalsingh	SANJEEV PATHAK(P),	8285002845		manjul.sood@srslegal.com	14.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	ofPetitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/770/2024	15-05-2024	Idfc First Bank Ltd Vs Nitin Kumar	SANJEEV PATHAK(P),	8285002845		manjul.sood@srsleg al.com	14.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/772/2024	15-05-2024	IDFC First Bank Ltd Vs Rakesh Yadav	SANJEEV PATHAK(P),	8285002845		manjul.sood@srsleg al.com	14.05.2024
			12, New Court Block-I	Civil Suit	Misc DJ/2539/2024	16-05-2024	Punjab And Sind Bank Vs Akanksha Shukla	Junaid Qureshi(P),	00308803,96		info(Q).thechamberz.com	15.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/792/2024	17-05-2024	Toyota Financial Servicesindia Ltd Vs Deepak Anil Malhotra	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	16.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/791/2024	17-05-2024	Toyota Financial Services India Ltd Vs Khetmalis Dynaneshwar Chandrakant	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	16.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/800/2024	18-05-2024	Toyota Financial Services India Ltd Vs Ravindra Dinkar Patil	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	16.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/799/2024	18-05-2024	Toyota Financial Services India Ltd Vs Yasmin Akram Shaikh	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	17.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/816/2024	20-05-2024	Toyota Financial Services India Ltd Vs Roshan Sunil Nikam	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	18.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/814/2024	20-05-2024	Toyota Financial Services India Ltd Vs Shraddha Sankalp Sheth	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	18.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/815/2024	20-05-2024	Toyota Financial Services India Ltd Vs Uttam Budhaji Dabhane	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	18.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/812/2024	20-05-2024	Toyota Financial Services India Ltd Vs Shravan Shivaji Modak	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	18.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/810/2024	20-05-2024	Kotak Mahindra Prime Ltd Vs Seema A	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	18.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/808/2024	20-05-2024	Kotak Mahindra Prime Ltd Vs Prince M	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	18.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	ofPetitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/813/2024	20-05-2024	Kotak Mahindra Prime Ltd Vs Dayashiv Sharma	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	18.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/809/2024	20-05-2024	Kotak Mahindra Prime Ltd Vs Saurabh Mahor	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	18.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/811/2024	20-05-2024	Kotak Mahindra Prime Ltd Vs Om Prakash	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	18.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/807/2024	20-05-2024	Kotak Mahindra Prime Ltd Vs Bhupender Singh	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	18.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/806/2024	20-05-2024	Kotak Mahindra Prime Ltd Vs Lokesh Avana	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	18.05.2024
			12, New Court Block-I	Execution	Execution (Comm)/47/2024	20-05-2024	Canara Bank Vs Lalit	ANSHUMAN SRIVASTAVA(P),	9990042642		SRI.ANSHU83@GM AIL.COM	18.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/850/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Jarmanjeet Singh	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	20.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/849/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Sunil Goswami	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	20.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/848/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Jagjeevan Singh	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	20.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/847/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Singh Rental Equipment	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	20.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/845/2024	21-05-2024	Hdfe Bank Ltd Vs Ikbal Son Of Abdul Rahman	SANJEEV PATHAK(P),	8285002845		manjul.sood@sresleg al.com	20.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/844/2024	21-05-2024	Hdfe Bank Ltd Vs Nidhi Devi	SANJEEV PATHAK(P),	8285002845		manjul.sood@sresleg al.com	20.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/846/2024	21-05-2024	Hdfe Bank Ltd Vs Vaibhav Chaturvedi	SANJEEV PATHAK(P),	8285002845		manjul.sood@sresleg al.com	20.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/843/2024	21-05-2024	Hdfc Bank Ltd Vs Vinita Singh	SANJEEV PATHAK(P),	8285002845		manjul.sood@srslegal.com	20.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/257/2024	21-05-2024	State Bank Of India Vs Manohar	RANI BHARDWAJ(P),	9643680913		r.bhardwajassociate@gmail.com	20.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/263/2024	22-05-2024	Thieme Medical And Scientific Publishers Pvt Ltd Vs Indian Association Of Laboratory Physicians (through Its General Secretary)	Nishant Singh(P),	8010019531		Nishantsingh152@gmail.com	21.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/262/2024	22-05-2024	Pitambara Glass Suppliers Vs Wits Interior Pvt Ltd	Tarun Khanna(P),	9650446866		t.khanna@ymail.com	21.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/261/2024	22-05-2024	Devki Devi Foundation Vs Neempal Singh	Vijay k sharma(P),	9312274280		vijayksharmaadv@yahoo.co.in	21.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/869/2024	24-05-2024	Idfc First Bank Ltd Vs Rajan Thakur	SANJEEV PATHAK(P),	8285002845		manjul.sood@srslegal.com	22.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/878/2024	27-05-2024	Idfc First Bank Ltd Vs Israil Kamrul	SANJEEV PATHAK(P),	8285002845		manjul.sood@srslegal.com	24.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/876/2024	27-05-2024	Idfc First Bank Ltd Vs Roshan Jai Bhagwan	SANJEEV PATHAK(P),	8285002845		manjul.sood@srslegal.com	24.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/877/2024	27-05-2024	Idfc First Bank Ltd Vs Tara Singh	SANJEEV PATHAK(P),	8285002845		manjul.sood@srslegal.com	24.05.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/264/2024	28-05-2024	Dyninno India Llp Vs Rupak Dey	GAURAV MOHAN LIBERHAN(P),	9810955779		liberhanlawoffice@gmail.com	24.05.2024
			12, New Court Block-I	Execution	Execution (Comm)/50/2024	28-05-2024	Indian Bank Vs Amit Kumar	Deepika Raghav(P),	9868365054		Chandrabipint6@gmail.com	27.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/907/2024	30-05-2024	Kotak Mahindra Prime Limited Vs Karan Mandal	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	29.05.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/908/2024	30-05-2024	Kotak Mahindra Prime Limited Vs Brahma Datt Pandey	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	29.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT	SOUTH					NIL					
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Commercial	OMP (COMM)/17/2024	02-05-2024	Union Of India Vs Rkmt Buildcon Pvt Ltd	Anurag Jain(P),	9990139169		sainisadvocates@gmail.com	23-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/223/2024	06-05-2024	M/s Capitol Art House Private Limited Vs Neha Dutta	Ishaan Chawla(P),	9910264203		ishaan22chawla@gmail.com	16-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/243/2024	15-05-2024	Rk Dyers Services Vs M/S AM WEBSHOP INDIA PVT LTD AND ANRS	TARUN BALHARA(P),	9873082824		rs.tawoffice101@gmail.com	30-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/238/2024	13-05-2024	Thandi Ram Meena Vs Neeraj Chaudhary And Anr	Inder Singh(P),	9891711075		not provided	06-05-2024
			17, New Court Block-I	Commercial	CS (COMM)/246/2024	15-05-2024	Indospirit Distribution Limited Vs Kapil Jain	Karan Gupta(P),	9729202222		karan@kgvslegal.com	02-05-2024
			17, New Court Block-I	Commercial	CS (COMM)/260/2024	21-05-2024	State Bank Of India Vs Kailash Chand Pawar	RANI BHARDWAJ(P),	9643680913		rbhardwajassociate@gmail.com	07-05-2024
			17, New Court Block-I	Commercial	CS (COMM)/266/2024	30-05-2024	Raj Kumar Dhingra Vs Ms Night Angel Hospitality Pvt Ltd	ANSHUL KULSHRESTHA(P),	9910024841		smsayank@yahoo.com	28-03-2024
			17, New Court Block-I	Commercial	OMP (COMM.)/19/2024		45419	M/s Shri Sai Entertainment Pvt Ltd Vs Sukanya Gupta	RISHI SOOD	9650133112		rishisoodadvocate@gmail.com
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	CS (COMM)/222/2024	06-05-2024	Gogia Capital Services Ltd Vs Sweety Bhatia	Rajeev Kapoor	9899785517		rajeevkapoor_2007@rediffmail.com	22.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/225/2024	07-05-2024	Crystalpeak Enterprises Pvt Ltd Vs Ritika Tiwari	Deepak Kumar	7678609954		advsonakshimongra@gmail.com	02.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/226/2024	08-05-2024	Casa 2 Stays Pvt Ltd Vs Bineet Tripathi	Kushal Bhattacharjee	7838855710		malik.harish01@gmail.com	29.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/236/2024	10-05-2024	Union Bank Of India Vs Sanjay Bhola Prop Hardev Medical Store	Sunil Chaudhary	9540009991		advlalitkumar5700@gmail.com	07.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	CS (COMM)/237/2024	10-05-2024	State Bank Of India Vs Santosh Kumari	Shalini Upadhyay	9899408618		shaliniupadhyay.advocate@gmail.com	08.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/239/2024	14-05-2024	Manash Lifestyle Private Limited Vs 4her Collection	NAGESHWAR KUMHAR(P),	9818823289		info@deyandkumhar.com	11.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/248/2024	17-05-2024	State Bank Of India Vs Mohan Singh	RANI BHARDWAJ(P),	9643680913		rbhardwajassociate@gmail.com	07.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/249/2024	17-05-2024	Raj Kumar Dhingra Vs Ms Super Kitchen And Bar Pvt Ltd	ANSHUL KULSHRESTH A(P),	9910092464		smsmayank@yahoo.com	28.03.2024
			29, New Court Block-II	Commercial	CS (COMM)/252/2024	18-05-2024	RDSS Fab Pvt Ltd Vs Public Clothing Pvt Ltd	Shreyek Gupta(P),	9711424345		shreyek@horizonassocites.in	16.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/253/2024	20-05-2024	Icici Bank Ltd Vs Sher Singh S/o Ram Kishan	Rahul Chauhan(P),	9971891788		info@aualegal.com	10.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/254/2024	20-05-2024	State Bank Of India Vs Sandeep	A.K. ROUT (P),	9999132159		akroutadvocate@gmail.com	16.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/255/2024	20-05-2024	State Bank Of India Vs Ranveer	A.K. ROUT (P),	9999132159		akroutadvocate@gmail.com	16.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/256/2024	20-05-2024	Canara Bank Vs Rekha Kant	NILENDU VATSYAYAN(P)	9999050853		nilenduvatsyayan@gmail.com	16.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/265/2024	29-05-2024	Executive Center India Private Limited Vs Multistream Technologies Private Limited	Madhu Suri(P),	9810955779		liberhanlawoffice@gmail.com	20.05.2024
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL									
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	BLOCK 1 18 BLOC	EXECUTION	117/2024	03-05-2024	TUSKER DYECHEM PRIVATE LIMITED Vs M/S PROMOTIONAL CLUB AND ORS	Abhay Sahai(P),	--	--		30-04-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS(COMM)	331/2024	04-05-2024	SHUBAN HCMR MOTORS PRIVATE LTD Vs Dr JAIDEEP ROHTAGI	JITIN SINGH(P),	9818600121		legallzone@gmail.com	03-05-2024
				CS(COMM)	345/2024	09-05-2024	SBI VS NITIN SHARMA	SUCHITA DIXIT	8896932838		agnihotrisuchita@gmail.com	06-05-2024
				OMP(I) (COMM)	14/2024	10-05-2024	M/S HDB FINANCIAL SERVICES LIMITED Vs SHOKAT MALIK	SUNIL SEHRAWAT	9212190624	--		02-05-2024
				CS(COMM)	362/2024	15-05-2024	BENTLEY SYSTEMS, INCORPORATED AND ANR. Vs SIVA KUMAR MINCHALA AND ORS.	Aarshia Behl	9818061242		aarshia@saikrishnaassociates.com	13-05-2024
				CS(COMM)	387/2024	20-05-2024	LALLAN PRASAD GUPTA Vs M/s FLYFLOT CHITS PVT. LTD. AND ORS.	Din Bandhu	9717619148		adv.dinbandhu@gmail.com	15-5-2024
				CS(COMM)	398/2024	22-05-2024	GAURAV SADH PROP. OF M/S JB FAB Vs VAIBHAV MAWANDIA AND ORS. PARTNERS OF M/S KVNM	Vikas Bhatia	9811379676	--		15-05-2024
				CS(COMM)	399/2024	22-05-2024	BENTLEY SYSTEMS, INCORPORATED AND ANR. Vs ABHISHEK AVINASH UDHALIKAR AND ORS.	Aarshia Behl	9810621272	--		20-05-2024
				CS(COMM)	2447/2024	28-05-2024	SHAMMI AGARWAL Vs NEW SHOP CSTORE NETWORK PRIVATE LIMITED	BHUMIKA AGGARWAL	9717845453		bhumikaaggarwal07@gmail.com	12-05-2024
				CS(COMM)	2448/2024	28-05-2024	STATE BANK OF INDIA Vs A. KRISHNA MOORTHY	Manoj Kumar	9811085046		gupta26a@yahoo.com	04-05-2024
				CS(COMM)	2449/2024	28-05-2024	STATE BANK OF INDIA Vs KAMAL SINGH LODHI THAKUR	Suchita Dixit	889632838		agnihotrisuchita@gmail.com	23-05-2024
				EXECUTION	142/2024	30-05-2024	INDORSPIRIT ELECTRONICS PVT. LTD. VS RAKESH SINGH PROPRIETOR, M/S THAKUR TRADING CO.	Girish Bhardwaj	9899617989		anand.jha@asjlegal.in	19-04-2024
29	MS. SINGH, JUDGE	NEELAM DISSTRICTEAST	SOUTH-14	Recovery	CS/COMM/334/2024	5/3/24	M/S ALTON PANEL INDUSTRIES VS. SUNIL KUMAR	D VERMA ASS	9660729214		N/A	5/2/24
				Recovery	CS/COMM/333/2024	5/3/24	M/S AMIKA ORTHOMED VS. M/S RAJ ENTERPRISES	ASHU	9910384803		ASHUARORA@GMAIL.COM	5/2/24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Recovery	CS/COMM/350/2024	5/6/24	M/S TRUE NORTH TECHNOLOGY VS. VIRENDRA BHAI	AJESH KUMAR	9999036580	N/A		5/5/24
				Recovery	CS/COMM/342/2024	5/8/24	GEETA TANEJA VS. SATNAM SINGH	EET CHAUDHARI	9811102173		VINEETCHAUDHARY21@GMAIL.COM	5/7/24
				Recovery	CS/COMM/351/2024	5/9/24	M/S INTEX FURNITURE PVT. LTD. VS. M/S AHLUWALIA CONTRACTS	KARMVEER	9891396019		KARMVEER@LEXANALYTICO.COM	5/8/24
				Recovery	CS/COMM/357/2024	5/13/24	M/S SEAIR GLOBAL PVT. LTD. VS/ M/S DYNAMIC	S.K. GAUTAM	9810106622		SATISHGGAUTAM@GMAIL.COM	5/12/24
				Recovery	CS/COMM/378/2024	5/15/24	INDOSPIRIT MARKETING VS. KANHIYA DEVELOPERS	KARAN GUPTA	9729202222		KARAN@KGVSELEGAL.COM	5/14/24
				Recovery	CS/COMM/377/2024	5/16/24	VERSHA PROPRIETOR OF SPECTRA CONTROLS VS. HIND ELEVATORS	DEEPAK ISSAR	9910158330		ADVDEEPAKISSAR@GMAIL.COM	5/16/24
				Recovery	CS/COMM/376/2024	5/15/24	HEMA RAWAT VS. M/S NSB BPO SOLUTIONS	SHIVOM GARG	9650920980		N/A	5/14/24
				Recovery	CS/COMM/381/2024	5/17/24	ARUN GULATI VS. M/S SEVEN SHARKS HOSPITALITY	MOHIT JOLLY	9810032399		MOHITJOLLYADV@GMAIL.COM	5/16/24
				Recovery	CS/COMM/379/2024	5/17/24	M/S ASM FACILITY MANAGEMENT VS. M/S NEW SHOP STORE	PANKAJ KAUSHIK	9990678809		KAUSHIKPANKAJ.ORK@GMAIL.COM	5/16/24
				Recovery	CS/COMM/383/2024	5/18/24	M/S NIVESA ADVISORS LLP VS. M/S BEKEM INFRA PROJECTS	GAURAV TYAGI	9811407050		TYAGYLA@GMAIL.COM	5/17/24
				Recovery	CS/COMM/394/2024	5/20/24	CENTRAL BANK OF INDIA VS. RATAN PAL	NEERAJ KUMAR KARDAM	9711863744		CLALEGAL9@GMAIL.COM	5/19/24
				Recovery	CS/COMM/404/2024	5/23/24	M/S J.M. GOURMENT VS. M/S ARMAAN MACHINERY	AAYUSH KUMAR KUCHAL	8527274542		AAYUSH@RVSLEGAL.IN	5/23/24
				Recovery	CS/COMM/405/2024	5/22/24	RAJESH SHARMA VS. M/S VAD COMPUSOFT	ASHISH CHAUHAN	9999468603		ASHISHCHAUHAN@AKASSOCIATES.ORG.IN	5/21/24

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				Recovery	CS/COMM/2457/2024	5/29/24	SBI VS. JAI KISHORE	K.K. SINGH	9810343732		KSINGH1123@REDFMAIL.COM	5/28/24
				Recovery	CS/COMM/2453/2024	5/29/24	MEGA INC. VS. UM AUTOCAMP	KAVINDRA SOLANKI	9873099775		KAVINDRA@RUDRALEGAL.COM	5/29/24
				Recovery	CS/COMM/2458/2024	5/29/24	MOHD. AKBAR VS. MOHD. HASEEN	MOHD. AZHAR	9811414440		VIKASVICKY@HOTMAIL.COM	5/28/24
				Recovery	CS/COMM/2464/2024	5/31/24	FREIGHT SYSTEMS VS. RASHMI ARORA	ARVIND KUMAR SINGH	9899323731		ADVAPS@YAHOO.CO.IN	5/30/24
				Arbitration	OMP/COMM/1/15/2024	5/16/24	CONSOLIDATED ENGINEERING VS. M/S HERO ELECTRIC VEHICLES	BHAVIKA KOHLI	N/A		N/A	5/15/24
				Trademark	CS/COMM/2456/2024	5/27/24	BENTLEY SYSTEMS INC. VS. DARWESH MOHD.	AARSHIA BEHL	9818061242		N/A	5/26/24
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	CS (COMM)/327/2024	02-05-2024	STEEL INFRA SOLUTIONS PRIVATE LIMITED Vs ALLIED INFRA PROJECTS	Harshpal Singh(P),	9999960283		naman.dutt@zeus.finn.in	29.04.2024
				Commercial Suit	CS (COMM)/332/2024	04-05-2024	M/S HUKAM CHAND GUPTA FABRICS PVT LTD Vs SUNNY INTERNATIONAL LTD	ASHISH UPADHAYAY (P),	9811215280		upadhayaylawchambers@gmail.com	30.04.2024
				Commercial Suit	CS (COMM)/337/2024	06-05-2024	M/S SUNRISE IMPEX Vs M/S TULIP CREATIONS PVT LTD	ABDUL VAHID(P),	8383953944,6398892829		Jain.adityaraj@Yahoo.com	19.03.2024
				Commercial Suit	CS (COMM)/339/2024	07-05-2024	THE JAMMU AND KASHMIR BANK LTD Vs AASHI ANJUM	ANURAG SHARMA(P),	+91-9953459952		rauzlegal@gmail.com	02.05.2024
				Commercial Suit	CS (COMM)/344/2024	09-05-2024	SERVOTECH INDIA PVT LTD Vs ATMAN SOLUTIONS PVT LTD	Abdul Vahid(P),	9810064103		avahiaidadvocate@gmail.com	06.05.2024
				Commercial Suit	CS (COMM)/352/2024	10-05-2024	CENTRAL BANK OF INDIA Vs SATPAL	NEERAJ KUMAR(P),	9711863744		Clalegal9@gmail.cim	08.05.2024
				Commercial Suit	CS (COMM)/356/2024	14-05-2024	M/S MG PRINTERS Vs M/S STAR LABEL INDUSTRIES	PUSHKAR JAIN(P),	+91-9990789258		advpushkarjain@gmail.com	11.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Commercial Suit	CS (COMM)/364/2024	15-05-2024	INDOSPIRIT MARKETING PRIVATE LIMITED Vs SARTAJ HOTELS APARTMENTS AND VILLAS PRIVATE LIMITED	KARAN GUPTA(P),	202222 I +91-980	+91-980	karan (iii)kgvslegal.com; vans ha(ii)kgvslegal.com	13.05.2024
				Commercial Suit	CS (COMM)/363/2024	15-05-2024	M/S INDOSPIRIT DISTRIBUTION LIMITED Vs A AND S INDUSTRIES PRIVATE LIMITED	KARAN GUPTA(P),	202222 I +91-980	+91-980	karan (iii)kgvslegal.com; vans ha(ii)kgvslegal.com	14.05.2024
				Commercial Suit	CS (COMM)/366/2024	16-05-2024	M/S INDOSPIRIT DISTRIBUTION LIMITED Vs CHANDRA PRABHU BUILDTECH PRIVATE	Karan Gupta(P),	202222 I +91-980	+91-980	karan (iii)kgvslegal.com; vans ha(ii)kgvslegal.com	14.05.2024
				Commercial Suit	CS (COMM)/372/2024	17-05-2024	CENTRAL BANK OF INDIA Vs MAYA (DECEASED) THROUGH HER LEGAIL HEIR DULICHAND (HUSBAND)	NEERAJ KUMAR KARDAN(P),	9711863744		clalegal9@gmail.com	08.05.2024
				Commercial Suit	CS (COMM)/380/2024	18-05-2024	GC COUTURE Vs MURLI DHARAN	MANEESH GUMBER(P),	9911315304		scentlawfirm(@gmail.com	16.05.2024
				Commercial Suit	CS (COMM)/385/2024	20-05-2024	M/S BALAJI CREATIONS Vs M/S RAHUL FASHION PRIVATE LIMITED	RADHEY SHAM(P),	9540440 406		advocate.rs Bansal@gmail.com	17.05.2024
				Commercial Suit	CS (COMM)/386/2024	20-05-2024	NIAZ AHMAD Vs MOHD AFSAR ALAM	DEV RAJ SHARMA(P),	9811387613		devsharmaadvocate@gmail.com	15.05.2024
				Commercial Suit	CS (COMM)/2452/2024	29-05-2024	M/S STANLEY COMMUNICATIONS Vs M/S KULT APP PVT LTD	ISHU KUMAR(P),	9582366477		advocaterajputikk@gmail.com	19.05.2024
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/328/2024	02-05-2024	PUNJAB NATIONAL BANK Vs Sh Om Prakash Baisoya	Arun Bhardwaj(P),	9899138242		arunbhardwaj1206@gmail.com	4/30/24
				Commercial Suit	OMP (COMM)/44/2024	03-05-2024	Magic Info Solutions Private Limited Vs Manav Chawla	MAYANK GOEL(P),	9810329623		mayankgoyal2@yahoo.com	5/3/24
				Commercial Suit	CS (COMM)/336/2024	04-05-2024	INDIAN OVERSEAS BANK Vs D S Jewellers and Ms Darshana Sharma	Harshit Gupta(P),	7417442181		hgupta466@gmail.com	5/1/24
				Commercial Suit	CS (COMM)/341/2024	07-05-2024	Rekha Goyal (PROPRIETOR) Vs International Print- O -Pac Limited	Vikas Garg(P),	9999689033		vikasgargadv2011@gmail.com	5/6/24
				Commercial Suit	CS (COMM)/349/2024	09-05-2024	M/S TRUE NORTH TECHNOLOGIES PVT LTD Vs Mr Moreshwar Namdeorao Bangade	RAJESH KUMAR(P),	8076174381		liticorpjurists@gmail.com	5/8/24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Commercial Suit	CS (COMM)/359/2024	14-05-2024	Triveni Cargo Express India Private Limited Through Pramod Kumar Mishra Vs M/S Sheel Biotech Limited	Rajesh kumar(P),	9968178255		vkburdhia@gmail.com	5/10/24
				Commercial Suit	OMP (COMM)/48/2024	14-05-2024	BBR INDIA PVT LTD Vs ATS Housing Pvt Ltd	SHOBHIT KULSHRESTH A(P),	9773512133		legal@shrayanshingh.com; shobhit@legaloids.com	5/10/24
				Commercial Suit	CS (COMM)/370/2024	16-05-2024	Smt Alpana Kumari Sadh Vs Vaibhav Mawandia and ors (Partners of M/S KVN Trade)	Vikas Bhatia(P),	9811379676		viksbht6@gmail.com	5/15/24
				Commercial Suit	CS (COMM)/371/2024	16-05-2024	M/s World Class Gourmet Foods Pvt Ltd Vs M/s Seven Souls Hospitality Pvt Ltd	amarendra kumar dubey(P),	9599801185		outsmartadvocate@gmail.com	5/15/24
				EXECUTION COMM	EXECUTION (COMM)/132/2024	17-05-2024	M/s Pragati Enterprises Vs Regional Labour Institute Faridabad	Nidhi Parashar(P),	9953899908		nidhimohanparashar@gmail.com	5/16/24
				Commercial Suit	EXECUTION (COMM)/134/2024	20-05-2024	MR P N GUPTA Vs M/s Aria Buildcon Private Limited	D.ASHOK RAJAGOPALAN (P),	9871588474		rajagopalan.ashok@gmail.com	5/17/24
				Commercial Suit	CS (COMM)/388/2024	20-05-2024	Y S Khan Steel Works Vs Esthetic Buildtech Private Limited and Anr	MOHD ASIF(P),	6397353571		asifmack@gmail.com	5/18/24
				Commercial Suit	CS (COMM)/2439/2024	27-05-2024	Punjab National Bank Vs Shri Chanderkant Jhaband Ors	Vikram Gola(P),	9811244209		vikramgola@gmail.com	5/24/24
				Commercial Suit	CS (COMM)/2454/2024	29-05-2024	State Bank Of India Vs Shri Bijender Singh	Suchita Dixit(P),	9896932838		agnihotrisuchita@gmail.com	5/27/24
				Commercial Suit	EXECUTION (COMM)/139/2024	24-05-2024	TUSKER TECHNOMATE PVT LTD Vs M/S PROMOTIONAL CLUB AND ORS	ISHITA SEHGAL(P),	9971067110		not mentioned	5/24/24
				Commercial Suit	EXECUTION (COMM)/141/2024	29-05-2024	Intra Tech Computers Pvt Ltd Vs Mohit Kumar Gupta	Hemant Sharma(P),	8800002499		mittal612@gmail.com	5/28/24
32	SH. BHUPESH KUMAR	SOUTH-EAST		NIL								
33	MS NIRJA BHATIA	SOUTH-EAST	NIL	CS (COMM.)	347/2024	09.05.2024	State Bank Of India Vs Bikesh Singh	Ms. Suchita Dixit	8896932838		agnihotrisuchita@gmail.com	06.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM.)	348/2024	09.05.2024	State Bank Of India Vs Dileep Singh	Ms. Suchita Dixit	8896932838		agnihotrisuchita@gmail.com	06.05.2024
				CS (COMM.)	354/2024	10.05.2024	M/S Samara India Pvt Ltd Vs M/S Western Motor	Mr. Amresh Singh	9999678571		amareshsinghadvocate@gmail.com	14.02.2024
				CS (COMM.)	369/2024	16.05.2024	State Bank of India Vs Ram Dev Sharma	Ms. Rani Bhardwaj	9643680913		rbhardwajassociate@gmail.com	09.05.2024
				CS (COMM.)	395/2024	21.05.2024	Bank of Baroda Vs Ritu	Sh. Anshuman Srivastava	9990042642		sri.anshu83@gmail.com	18.05.2024
				CS (COMM.)	2440/24	27.05.2024	Ashoka Technials Consultat v/s M/S Agson Global pvt ltd	Mr. Sarthak Katyal	99173618888		advsarthakkatyal@gmail.com	09.05.2024
				EXECUTION	131/24	17.05.2024	MTNL V/S Gwalior Polypipes	Mr. Sanjeet K Singh	9868588173		sanjeetadv@yahoo.com.in	13.05.2024
				CS (COMM.)	2446/2024	28.05.2024	SBI V/S Mr. Shukla	Sh. K.K.Singh	9810343732		ksingh1123@rediffmail.com	22.05.2024
				CS (COMM.)	2445/2024	28.05.2024	Punjab National Bank V/S Akansha Kharbanda	Sh. Ankit Agarwal	9540411956		ankitagrawaladv@gmail.com	27.05.2024
				OMP (I) (COMM.)	16/2024	18.05.2024	Prateek Roy V/S M/S Talent Unlimited Online Servoces Pvt Ltd	Sh. Paresh Lal	8447080428		paresh.lal@agriyachambers.com	17.05.2024
				CS (COMM.)	2450/2024	29.05.2024	Bank of Baroda Vs M/S A S Enterprises	Sh. Anshuman Srivastava	9990042642		srianshu83@gmail.com	21.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	22	Commercial Suit	CS (COMM)/2455/2024	30-05-2024	THE SWEET DREAMS FURNITURE Vs HSK INFRA PVT. LTD. AND ORS.	SARABJOT SINGH	9310905051-54		sslegalsolutions1201@gmail.com	29-05-2024
				Commercial Suit	CS (COMM)/2441/2024	28-05-2024	PUNJAB NATIONAL BANK Vs AKANKSHA KHARBANDA	Sonu Vivek	9540411965		ankitagrawaladv@gmail.com	24-05-2024
				Commercial Suit	DMP (I) (COMM.)/18/2024	24-05-2024	M/S HDB FINANCIAL SERVICES LIMITED Vs DAYA NAND AND ANR.	Sunil sehwat	9212 90624		DELHILAWYERS76@YAHOO.CO.IN	22-05-2024
				Execution Petition	ECUTION (COMM.)/136/2	24-05-2024	Astor Inc Vs National Building Construction Corporation (india) Limited	Pratyush Prasanna	9560071699		pratyush@prasannalawchambers.in	22-05-2024
				Commercial Suit	CS (COMM)/402/2024	24-05-2024	M/S ECOWISE TRADING PVT. LTD. Vs WEST WIND PROJECTS	Chaitanya Parihar	9899522224		info@dsnlegal.com	22-05-2024
				Commercial Suit	CS (COMM)/397/2024	22-05-2024	M/S PSA NITROGEN LIMITED Vs M/S ION EXCHANGE (INDIA) LIMITED ETC.	SAMIR TANDON	9958178204		ujjwallaw@gmail.com	27-03-2024
				Commercial Suit	CS (COMM)/389/2024	21-05-2024	M/S ALL-WAYS LOGISTICS (CHA) PVT. LTD. Vs M/S ESSAR INDUSTRIES AND ORS.	Akshay Kumar	9811479499		legalfair.133@gmail.com	20-05-2024
				Commercial Suit	CS (COMM)/382/2024	20-05-2024	STATE BANK OF INDIA Vs MR. AMIT KUMAR	Rajiv kumar Thakur	9810019614		bahl.associates1995@gmail.com	18-05-2024
				Commercial Suit	DMP (I) (COMM.)/17/2024	18-05-2024	LORD FINCAP LTD. Vs POONAM CHOPRA	Amitabh Singh	9971177170		rlflegal@gmail.com	17-05-2024
				Commercial Suit	CS (COMM)/374/2024	17-05-2024	HARBHAJAN SINGH BAGGA Vs M/S. SHIV ASSOCIATES	Rohit Taneja	9818040003		govind.rishi@acuinenjuris.com	16-05-2024
				Commercial Suit	CS (COMM)/375/2024	17-05-2024	CENTRAL BANK OF INDIA Vs Bharam Pal And Anrs	NEERAJ KUMAR	9711863744		CLALEGAL9@GMAIL.COM	16-05-2024
				Commercial Suit	OMP (COMM.)/49/2024	16-05-2024	BBR (INDIA) PVT. LTD. Vs ATS DREAMZONE PVT. LTD.	SHOBHIT KULSHRESTHA	9773512133		legal@shrayanshsingh.com	15-05-2024
				Commercial Suit	CS (COMM)/365/2024	16-05-2024	STATE BANK OF INDIA Vs GURFAN AHMAD KHAN AND ORS.	RANI BHARDWAJ	9643680913		rbhardwajassociate@gmail.com	15-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Commercial Suit	CS (COMM)/360/2024	15-05-2024	BANK OF BARODA Vs MR. MANDHIR CHOWDHARY AND ANR.	Sougat Sinha	9212173310		info@artha-legal.com	14-05-2024
				Commercial Suit	CS (COMM)/361/2024	15-05-2024	BPMV BUSINESS SOLUTION PVT. LTD. Vs BPS GOVERNMENT MEDICAL COLLEGE FOR WOMEN	Sachin Anand	9999927478		lawyersandlawyers@outlook.com	14-05-2024
				Commercial Suit	CS (COMM)/353/2024	13-05-2024	SANDEEP SAXENA PRO. M/S. VISHNU TIMBER AND PLYWOOD CO. Vs M/S. BESPOKE INTERIORS LLP	Rohtash Kanwar	9811207995		rohkan147@gmail.com	10-05-2024
				Commercial Suit	DMP (I) (COMM.)/13/2024	10-05-2024	M/S KAYBEE OVERSEAS PVT. LTD. Vs M/S HERO ELECTRIC VEHICLES PVT. LTD. AND ORS.	Bhavika Kohli	9911133838		advbhavikakohli@gmail.com	09-05-2024
				Commercial Suit	CS (COMM)/338/2024	07-05-2024	M/S SOLUTIONS INC. Vs M/S AVO SERVICES PVT. LTD. AND ORS.	SANDEEP SINGH DINGRA	9811416276		ssadvipr@gmail.com	06-05-2024
				Execution Petition	ECUTION (COMM.)/118/2024	04-05-2024	Nikhil Aggarwal Prop Of Om Sai Enterprises Vs M/s Dewan Chand	PUNIT JAIN	9810024729		punitjainadvocate@gmail.com	03-05-2024
			23	Commercial Suit	RP/6/2024	30-05-2024	Punjab National Bank Vs Tadamyaham The Design Studio And Ors.	Vishal Sharma	9810241795		vishalsharmadeep@gmail.com	27-05-2024
				Commercial Suit	CS (COMM)/2451/2024	29-05-2024	KAPSONS VALVES INDIA PVT. LTD. Vs ZAMIL AIR CONDITIONERS INDIA PRIVATE LIMITED	SHREYA SAHNI	8427386478		---	21-05-2024
				Commercial Suit	CS (COMM)/2442/2024	28-05-2024	STATE BANK OF INDIA Vs MR. RAKESH KUMAR AND ANR.	KAMLESH KUMAR SINGH	9810343732		ksingh1123@rediffmail.com	22-05-2024
				Commercial Suit	CS (COMM)/2443/2024	28-05-2024	STATE BANK OF INDIA Vs MR. SUBODH CHANDRA AND ANR.	KAMLESH KUMAR SINGH	9810343732		ksingh1123@rediffmail.com	22-05-2024
				Execution Petition	ECUTION (COMM.)/137/2024	24-05-2024	Dianka Industries India Pvt Ltd Vs HINDUSTAN PREFEB LTD	Nadeem Khan	9654567373		nadeemkhannassociates@gmail.com	21-05-2024
				Commercial Suit	CS (COMM)/400/2024	22-05-2024	TRIVENI CARGO EXPRESS INDIA PVT. LTD. Vs M/S ACCURATE FREIGHT LOGISTICS AND ANR.	Rajesh kumar	9968178255		vkwardhia@gmail.com	20-05-2024
				Commercial Suit	CS (COMM)/401/2024	22-05-2024	RITESH SINHA Vs M/S BIG RED EDUCATION PVT. LTD. AND ORS.	Dinesh Monga	9810017346		legal@amaclegal.com	20-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					EXECUTION (COMM.)/135/2024	21-05-2024	Ani Marble And Granite Vs Simplex Infrastructure Ltd	Sachin	7838762688		advocateveersinghl@gmail.com	19-05-2024
					CS (COMM)/391/2024	21-05-2024	BENTLEY SYSTEMS AND ANR. Vs EARTH ON MAPPING CONSULTING	Ankur Katyal	9811809439		ankurkatyal@asklegal.co.in	20-05-2024
					CS (COMM)/392/2024	21-05-2024	AMGR TUBE PVT. LTD. AND ANR. Vs AADIDEVA INFOTECH PVT. LTD. AND ORS.	SADDAM HUSSAIN	9650016144		Freedomlawhouseslp@gmail.com	19-05-2024
					CS (COMM)/393/2024	21-05-2024	CANARA BANK Vs RAGHAV ARORA AND ORS.	Eshu Chaudhary	9711275697		eshuadvocatd@gmail.com	18-05-2024
					CS (COMM)/384/2024	20-05-2024	MALIKSULTAN MOHAMMED ALI LALANI Vs TRUENORTH TECHNOLOGIES PVT. LTD.	Mudita	72580-10113		adv.shivam.kr@gmail.com	17-05-2024
					CS (COMM)/367/2024	16-05-2024	STATE BANK OF INDIA Vs KHANNAPPA L D AND ORS.	RANI BHARDWAJ	9643680913		rbhardwajassociate@gmail.com	09-05-2024
					Misc DJ/390/2024	14-05-2024	COIM INDIA PVT. LTD. Vs M/S INTERNATIONAL PRINT O PAC LTD.	Sonal Sarda	8447078202		sonal.ssarda@gmail.com	09-05-2024
					CS (COMM)/355/2024	13-05-2024	VINOD KUMAR YADAV Vs M/S YASHPOWER SERVICES PVT. LTD.	rajendra yadav	9312046733		yadavrazen@gmail.com	09-05-2024
					OMP (COMM.)/45/2024	09-05-2024	P.K. ENGINEERS AND ANR. Vs IVAAN CONSULTING	eenakshi Salar	9982427701		nksharmaassocaites@gmail.com	07-05-2024
					CS (COMM)/343/2024	09-05-2024	STATE BANK OF INDIA Vs SHRI NITESH	Suchita Dixit	8896932838		agnihotrisuchita@gmail.co	06-05-2024
					EXECUTION (COMM.)/124/2024	08-05-2024	Punjab National Bank Through Its Attorney Birender Kumar Chaubey Vs Manoj Kumar	ESH KUMAR S	9818120096		akshakyaO@gmail.com	03-05-2024
					CS (COMM)/340/2024	07-05-2024	VIDUR KOHLI-HUF Vs MR. MANOJ KAPOOR	R SINGH BHA	9810910333		avtarsingh78@yahoo.com	03-05-2024
					EXECUTION (COMM.)/120/2024	04-05-2024	M/s Himalayan Flora And Aromas Pvt Ltd Vs Municipal Corporation Of Delhi	YUSHI RAJPU	9650119034		officeofanand@gmail.co	03-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/335/2024	04-05-2024	MR. SHARAD KEDIA Vs M/S AVANTI LEARNING CENTRE PVT. LTD.	Ivansh Srivasta	9958160505		office@rassociates.net.in	30-04-2024
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39 Blockli	CS (COMM)	329/2024	03.05.24	SMT. BIMLA DEVI V/S RADHA KISHAN (SENIOR CITIZEN)	KAPIL JAIN	9810510137		KAPILJAIN@YAHOO.CO.IN	18.04.24
				CS (COMM)	330/2024	03.05.24	SURJIT LAL V/S R & B	ADITYA JAIN	9811455552		ADITYACHOPRA.AD V@GMAIL.COM	24.04.24
				CS (COMM)	346/2024	09.05.24	SHIVPRIYA TRADING V/S STAAT EXPO	PANKAJ WALIA	9910706496		infinitylegals@gmail.com	06.05.24
				EX.COMM	125/2024	09.05.24	SARVESH SECURITY V/S SPORTS AUTHORITY	SNEHA SINGH	9999151328		snehasingh.law@gmail.com	02.05.2024
				EX.COMM	18/2024	13.05.24	THE JAMMU & KASHMIR V/S RAJEEV	UZMA ASHRAF	9953459952		rauzlegal@gmail.com	06.05.24
				CS (COMM)	358/2024	14.05.24	HALDIRAM INDIA VA AAR ESS PRODUCT	SANJEEV SINGH	9560240205		sanjeevsingh@singhnassociates.con	09.05.24
				CS (COMM)	01/2024	14.05.24	SAMVARDHANA MOTHERSON V/S MUKESH KUMAR	ROHIT PURI	9810646822		office@lexpro.co.in	09.05.24
				CS(COMM)	368/2024	16.05.24	UCO BANK V/S KS CATERES	CML DASS	8178148174		cmldas54@gmail.com	07.05.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				EX.COMM	130/2024	17.05.24	AU SMALL FINANCE V/S DEVENDER	NITIN MEHTA	9773667288		advocate.mehtaassoci ate09@gmail.com	17.05.24
				CS (COMM)	373/2024	17.05.24	MANOJ KUMAR V/S VTS SERVICES	ABHISHEK KUMAR	9811074290		advicelaw2@gmail.co m	03.05.2024
				EX.COMM	133/2024	18.05.24	RADHA MADHAV V/S SUPER STORY	SURENDRA VERMA	9899068615		surendraverma.adv@ gmail.com	16.05.2024
				CS (COMM)	390/2024	21.05.2024	MS SIEGWERK INDIA VS MS INTERNATIONAL PRINT=O-PAC	DEEPAK KUMAR	9643818685		deepak@scspartners,i n	17.05.2024
				CS (COMM)	396/2024	22.05.2024	MS AKG PLASTIC PVT VS MS DIPIKLA & SONS BROTHERS	RAHUL KUMAR	9310972268		rahulchlaw@gmail.co m	17.05.2024
				CS (COMM)	403/2024	24.05.2024	SMT GEETA KHANNA VS RUCHIKA DATTA	RAJESH KUMAR	9811686397		rkumar3379@gmail.c om	18.05.2024
				CS (COMM)	2444/2024	28.05.2024	SBI V/S KALA WATI	K.K. SINGH	9810343732		ksingh1123rediffmail. com	21.05.2024
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	12	OMP COMM 73	1108/2024	02-05-2024	BINDIYA CAPITAL LTD. VS ANIL KUMAR	B.B. SHARMA	9891887145		bankebiharisharma@ rediffmail.com	02.05.24
			12	CS COMM 74	1117/2024	04-05-2024	SHARP CALCHEM PVT. LTD. VS METRO UDYOG	ATUL CHATURVEDI	9810148210			03.05.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12	CS COMM 74	1126/2024	04-05-2024	STATE BANK OF INDIA VS MANJUNTHA D K	SUCHITA DIXIT	8896932838		agnihotrisuchita@gmail.com	04.05.24
			12	CS COMM 74	1128/2024	04-05-2024	STATE BANK OF INDIA VS NEELAM RAGHAVENDRA REDDY	SUCHITA DIXIT	8896932838		agnihotrisuchita@gmail.com	04.05.24
			12	CS COMM 74	1132/2024	04-05-2024	BANK OF MAHARASHTRA VS ARIJI DUTTA	MISBAHUDDIN SIDDIQUI	9871133146		siddiquimisbahuddin786@gmail.com	04.05.24
			12	CS COMM 74	1149/2024	07-05-2024	STATE BANK OF INDIA VS SACHIN KUMAR	JEEWAN PARKASH GUPTA	9810099243		jpgadvocate@gmail.com	07.05.24
			12	CS COMM 74	1154/2024	08-05-2024	SHRI RUDRAM TECHNOCRATS PVT. LTD. VS JPG ENGINEERS PVT. LTD.	MANISH KUMAR	9899554212		vermaadvocate53@gmail.com	08.05.24
			12	OMP COMM 78	1159/2024	08-05-2024	SHAPOORJI PALLONJI COMPANY PVT. LTD. VS SWARN KLA JEWELS PVT. LTD.	JAITLEY AND BAKHSHI	9599705897		ravityagi@jaitleyandbakshi.com	08.05.24
			12	CS COMM 74	1171/2024	10-05-2024	COLLIERS INTERNATIONAL INDIA PROPERTY SERVICES PVT. LTD. VS MODERN IT SOLUTIONS LLP	RIZWAN	9643349576		rizwanoffice0506@gmail.com	10.05.24
			12	OMP COMM 73	1174/2024	10-05-2024	R. K. SAHOO VS SANDEEP AGARWAL	VARUN BHATI	9620242808		kunal.mimani@foxandmandal.co.in	10.05.24
			12	CS COMM 74	1189/2024	13-05-2024	CANARA BANK VS JITENDER KUMAR SHARMA	HITESH SACHAR	9891966005		hiteshsachar@gmail.com	13.05.24
			12	CS COMM 74	1214/2024	16-05-2024	MEDICAL EQUIPMENT VS WELL WIN LIFE SCINEC PVT. LTD.	PRANAV KANTI	9891026402		pranavlegal@gmail.com	16.05.24
			12	CS COMM 74	1301/2024	22-05-2024	SH PRITHVI RAJ VS SH RAJ KUMAR	S. K. ARYA	9958314706		aandalegal24@gmail.com	22.05.24
			12	CS COMM 74	1335/2024	29-05-2024	RAJPAL SINGH VS SAI TRANSPORT	SHRIPAL UPADHYAY				29.05.24
			12	CS COMM 74	1340/2024	29-05-2024	BANK OF BARODA VS PAPRI SENGUPTA	SHAILENDER SINGH SISODIA	8130237770		shailender.sisodia@gmail.com	29.05.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12	OMP COMM 73	1362/2024	31-05-2024	SHINKOLITE FINANCE LTD. VS HEERA LAL	B.B. SHARMA	9891887145		bankebiharisharma@rediffmail.com	31.05.24
			12	CS COMM 74	1370/2024	31-05-2024	PUNJAB NATIONAL BANK VS TRILOK CHAND	MEENA GUPTA	9654336403		advmeenagupta89@gmail.com	31.05.24
			12	CS COMM 74	1371/2024	31-05-2024	PUNJAB NATIONAL BANK VS RAJENDER SHARMA	MEENA GUPTA	9654336403		advmeenagupta89@gmail.com	31.05.24
			12	CS COMM 74	1372/2024	31-05-2024	PUNJAB NATIONAL BANK VS ANIL SAWHNEY	MEENA GUPTA	9654336403		advmeenagupta89@gmail.com	31.05.24
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	101	CS COMM 74	1094/2024	08-05-2024	THE NANITAL BANK LTD. VS NEERAJ RAWAL	MANOJ GUPTA	9999846390			01.05.24
			101	OMP COMM 73	1107/2024	06-05-2024	BINDIYA CAPITAL LTD. VS ANIL KUMAR	B.B. SHARMA	9891887145		bankebiharisharma@rediffmail.com	02.05.24
			101	CS COMM 74	1119/2024	08-05-2024	M/S SUN ERECTORS PVT. LTD. VS M/S PARADISE POWER PROJECTS	MAHESH KUMAR SHARMA	9582021306		adv.atulsharma6819@gmail.com	03.05.24
			101	CS COMM 74	1125/2024	07-05-2024	MAGIC DESTINATIONS OPC PVT. LTD. VS ORCHID HOLIDAY THAILAND CO.	IKRANT SHARMA	9810069880		ikrantsharma738@gmail.com	04.05.24
			101	CS COMM 74	1127/2024	04-05-2024	STATE BANK OF INDIA VS GURPREET SINGH	SUCHITA DIXIT	8896932838		agnihotrisuchita@gmail.com	04.05.24
			101	CS COMM 74	1135/2024	06-05-2024	LAVISH JAI VS M/S SKOOLDRESS IN PVT. LTD.	SAMEER SIDHAR	9444446565		sameer.sidhar@metropolitanlegal.in	04.05.24
			101	CS COMM 74	1153/2024	09-05-2024	BANK OF INDIA VS ANAMUL BEGUM	SHALINI UPADHYAY	9899408618		shaliniadvocate@gmail.com	08.05.24
			101	CS COMM 74	1183/2024	15-05-2024	SKYLARK EXPRESS DELHI PVT. LTD VS AAJ ENTERPRISES PVT. LTD.	AMARJEET KUMAR	9985653315		contact@kumarsinghassociates.com	13.05.24
			101	CS COMM 74	1193/2024	15-05-2024	ROSE HEALTHCARE INCORPORATION VS FAMILY HEALTHCARE HOSPITAL PVT. LTD.	ANKIT KUMAR	9015505737		adv.aankitarya@gmail.com	14.05.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			101	CS COMM 74	1195/2024	15-05-2024	LALIT GOEL VS ASHISH BANSAL	AMIT SHARMA	8800172207		guptapiyus@live.com	14.05.24
			101	CS COMM 74	1200/2024	Hard Copy Not Received	LALIT GOEL VS ASHISH BANSAL	AMIT SHARMA	8800172207		guptapiyus@live.com	14.05.24
			101	OMP COMM 73	1208/2024	Hard Copy Not Received	SHREE ANK FINHOLD PVT. LTD. VS MANISHYADAV	B.B. SHARMA	9891887145		bankebiharisharma@rediffmail.com	15.05.24
			101	OMP COMM 73	1209/2024	Hard Copy Not Received	SHREE ANK FINHOLD PVT. LTD. VS POOJA YADAV	B.B. SHARMA	9891887145		bankebiharisharma@rediffmail.com	15.05.24
			101	CS COMM 74	1213/2024	18-05-2024	AYAAN FINSERVE INDIA PVT. LTD. THRU HIMANSHU VERMA VS LANCER TRADING COMPNAY	ABHISHEK KUMAR	9811074290		advicaelaw2@gmail.com	15.05.24
			101	CS COMM 74	1234/2024	18-05-2024	PERFECT POLYCHEM PVT. LTD. VS SEHGAL POLYPLAST INDIA	MAYANK MITTAL	9211387487		mayank@alphalegal.in	17.05.24
			101	CS COMM 74	1309/2024	28-05-2024	FAIRDEAL PAPERS VS DEEPAK PAPER CO.	G. S. GANGWAR	9717211123		gangwar@gsgangwar.com	24.05.24
			101	CS COMM 74	1314/2024	27-05-2024	BANK OF BARODA VS SHAILESH PANDEY	UMESH JOSHI	9910568669		advumeshjoshi@gmail.com	24.05.24
			101	CS COMM 74	1323/2024	28-05-2024	RICH CREDIT FINANCE PVT. LTD. VS KRISHANA FOOD INDUSTRIES	NEERAJ	9999397965		s.n.legallawfirm@gmail.com	28.05.24
			101	OMP COMM 73	1333/2024	Hard Copy Not Received	BINDIYA CAPITAL LTD. VS ANIL KUMAR	B.B. SHARMA	9891887145		bankebiharisharma@rediffmail.com	28.05.24
			101	CS COMM 74	1337/2024	30-05-2024	RAKSHIT KHURANA VS INDUS TOWER LTD.	KARM LEGAL	9560482725		office@karmlegal.com	29.05.24
			101	CS COMM 74	1361/2024	01-06-2024	EAST WEST PRODUCTS LTD. VS DIDWANIA ASSOCIATES PVT. LTD.	EGHA AGGARWAL	9654713565		ekaushik11@gmail.com	31.05.24
			101	CS COMM 74	1355/2024	31-05-2024	SARVOTAAM GRANITES AND MARBLE VS PRATEEK REALTORS INDIA PVT. LTD.	ANUJ SHARMA	9999373017		anujsharma@gmail.com	30.05.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	MISC DJ	165/2024	03-05-2024	Punjab National Bank Vs Sanjay Trading Company ORS.	Ajit Sinha	9213905829		advocateajitsinha56@gmail.com	01.05.2024
			---do--	C.S. (COMM)	50/2024	03-05-2024	True North Technologies Pvt Ltd Vs Komal (proprietor Of/sR Komal Enterprises)	RAJESHKUMAR	9999036580		liticorpjurists@gmail.com	02.05.2024
			---do--	C.S. (COMM)	51/2024	06-05-2024	VIJAY BANSAL Vs BEENA TRIPATHI	T S VERMA	9910568669		tsvermaadvocate@gmail.com	06.05.2024
			---do--	C.S. (COMM)	52/2024	06-05-2024	Ravi Aggarwal Vs Shobha Jaiswal	BharatPrakash	9268300000		bharat.guptarkca@gmail.com	04.05.2024
			---do--	C.S. (COMM)	53/2024	06-05-2024	Ravi Aggarwal Vs Hari Kuma	BharatPrakash	9268300000		bharat.guptarkca@gmail.com	04.05.2024
			---do--	C.S. (COMM)	54/2024	09-05-2024	Chandrasekhara Pharma Pvt Ltd Vs Sunita Devi Prop Of Medicyl Pharma	Ankit Kumar	9015505737		ANKITKUMARLAW OFFICES@GMAIL.COM	06.05.2024
			---do--	C.S. (COMM)	55/2024	09-05-2024	Union Bank Of India Vs Dileep Singh Bhadoriya	RAVI KUMAR	9911118926		advocateravi79@gmail.com	02.05.2024
			---do--	C.S. (COMM)	56/2024	09-05-2024	Union Bank Of India Vs Archana Jha	RAVI KUMAR	9911118926		advocateravi79@gmail.com	02.05.2024
			---do--	C.S. (COMM)	57/2024	16-05-2024	Sonu Jain Vs Kunal Paswan	Piyush Katyal	8700925528		piyushkatyal98@gmail.com	15.05.2024
			---do--	Execution(Comm.)	22/2024	21-05-2024	Rnvp Technology Pvt Ltd Vs Kaushal	Daood Ahmed	8010610602		daood.ahmed18@gmail.com	16.05.2024
			---do--	C.S. (COMM)	58/2024	24-05-2024	Bank Of Baroda Vs Sudhir Mishra	Umesh Joshi	9910568669		advumeshjoshi@gmail.com	21.05.2024
			---do--	Execution(Comm.)	23/2024	24-05-2024	Neeraj Bansal Vs Jata Shankar	KUSHAGRABANSAL	9999448797		kushagrabansal@aksassociation.org.in	21.05.2024
			---do--	C.S. (COMM)	59/2024	27-05-2024	STATE BANK OF INDIA Vs Virender Singh	Suchita Dixit	8896932838		agniotrisuchita@gmail.com	26.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			---do--	MISC DJ	181/2024	29-05-2024	Rama PathakVsArshad Khan	VinayShankarDubey	9811912208		advocatevinayshankardube@gmail.com	28.05.2024
			---do--	Execution(Comm.)	24/2024	29-05-2024	M/S DIVYAENTERPRISEVsTRIAKSH CABLEPRIVATE LIMITED	CONSEL	N/A	N/A		29.05.2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	301, New Court Building	CS (COMMERCIAL)	04-05-2024	(COMM)/266/2024	Uco Bank Vs Digvijay Singh	Aveen Kumar	8448057235		PKYLcb@gmail.com	04/25/2024
			301, New Court Building	CS (COMMERCIAL)	06-05-2024	(COMM)/269/2024	na Private Limited Vs Rajesh Kumar	KHAR SHARM	9868262721		info@indiantm.com	04/25/2024
			301, New Court Building	CS (COMMERCIAL)	09-05-2024	(COMM)/274/2024	Narender Kumar Vs Chaman Lal	AR KUMAR GU	9968529732		jkgupta.advocate@gmail.com	05/06/2024
			301, New Court Building	CS/COMMERCIAL	09-05-2024	(COMM)/276/2024	ian Bank Vs Yogesh Kumar Kam	kur Singhal(P	9873793171		jailawyer@rediffmail.com	05/05/2024
			301, New Court Building	CS (COMMERCIAL)	13-05-2024	(COMM)/282/2024	et Kumar Channa Vs Anil Kumar	DUTT SHARM	9810310710		rdsharmaadvocate@gmail.com	08-05-2024
			301, New Court Building	CS (COMMERCIAL)	14-05-2024	(COMM)/283/2024	Punjab National Bank Vs Anshu Trading Co Through Proprietor Shri Manoj Kumar Sharma	anjay Kumar(P	9871980045		SANJAYK1908@GMAIL.COM	10-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			301, New Court Building	CS (COMMERCIAL)	14-05-2024	(COMM)/284/2024	Wadhawan Vs Gopal Krishan S	Kram Baweja(C	9911107664		vbawaja26@yahoo.com	13-05-2024
			301, New Court Building	CS (COMMERCIAL)	14-05-2024	(COMM)/286/2024	ntiff Vs Naunidh Diet Foods Pvt	UMAR BHARI	9311603927		vbawaja26@yahoo.com	05/11/2024
			301, New Court Building	CS/COMMERCIAL	14-05-2024	(COMM)/287/2024	m Kumar Sharma Vs IHBAS ANI	KUMAR SHA	9811736052		skadv40@gmail.com	05/13/2024
			301, New Court Building	CS (COMMERCIAL)	15-05-2024	(COMM)/289/2024	e Bank Of India Vs Megh Raj Swl	Chand Sharm	9810210832		gopalchand@gmail.com	05/10/2024
			301, New Court Building	CS (COMMERCIAL)	16-05-2024	(COMM)/293/2024	nternational Pvt Ltd Vs Navrang	HIN MITTAL(981112729		achin.mittal13@gmail.com	05/15/2024
			301, New Court Building	CS/COMMERCIAL	18-05-2024	(COMM)/296/2024	pak Baid Vs Hari Prasad Chaudh	ANJAY SOTI(P	9810935078		soti.sanjay@gmail.com	08-05-2024
			301, New Court Building	CS (COMMERCIAL)	18-05-2024	(COMM)/297/2024	raogi Super Sales Vs Amar Kum	ARUN BEDI(P	8285672608		advocatevaruntredi@gmail.com	15-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			301, New Court Building	CS (COMMERCIAL)	22-05-2024	(COMM)/301/2024	Ar Vs Padmawati Handloom Private	Prakash(P)	9873004308		parshant75sharma@gmail.com	05/17/2024
			301, New Court Building	CS/COMMERCIAL	24-05-2024	(COMM)/306/2024	ca Devi Srimal Vs Sumeet Aggarwal	VIVEK JAIN(P)	9818719252		VIVEKBARMECHA@GMAIL.COM	05/22/2024
			301, New Court Building	CS (COMMERCIAL)	24-05-2024	(COMM)/305/2024	Authentic Design Maker Through Its Prop Shri Ashok Singh Vs Sangam Trader Through Its Prop Sudhir Kumar Gupta	SH RAJAWATI	7011707213		adv.akashrajawat@gmail.com	05/21/2024
			301, New Court Building	CS (COMMERCIAL)	27-05-2024	(COMM)/309/2024	Divesh Khanna Vs K K Mittal	epak Parashar	9899570609		deepak@deepakparashar.com	05/22/2024
			301, New Court Building	CS (COMMERCIAL)	28-05-2024	(COMM)/314/2024	Nitish Jain Vs Ahmed Raza	PRAKASH SONI	9958430361		info@rpslegalsolution.com	05/23/2024
			301, New Court Building	CS (COMMERCIAL)	29-05-2024	(COMM)/317/2024	Ankit Jain Vs Md Saleem	TEERAJ JAIN(P)	9999801044		dhjain79@gmail.com	05/22/2024
			301, New Court Building	CS (COMMERCIAL)	30-05-2024	tion (Comm)/98	Neeraj Textiles Hub Vs Manish Ak	shay Gupta(P)	8802450460		Akshaygpt14@gmail.com	05/29/2024

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	ROOM NO 208	COMMERCIAL	01-05-2024	(COMM)/260/2024	Roadlines Pvt Ltd Vs Retail Space Fit	N KUMAR SHARMA	9811861348		chmansharma@yahoo.co.in	01-05-2024
			ROOM NO 208	COMMERCIAL	03-05-2024	(COMM)/265/2024	atullah Vs Mayasheel Retail India Ltd	AMMAD DANIS	9350221670		consldaanish@gmail.com	03-05-2024
			ROOM NO 208	COMMERCIAL	03-05-2024	(COMM)/264/2024	in Proprietor Of Sanyam Enterprises	NKAJ SHARMA	9899908229		pankajsharma1326@yahoo.com	03-05-2024
			ROOM NO 208	COMMERCIAL	08-05-2024	(COMM)/272/2024	Anil Pitti Vs Janak Raj Aggarwal	HAGRA BANSA	9999446797		kushgrabansal@akasociate.org.i.	08-05-2024
			ROOM NO 208	COMMERCIAL	10-05-2024	(COMM)/277/2024	Anli Pitti Vs Brahm Gupta	HAGRA BANSA	9999446797		kushgrabansal@akasociate.org.i.	10-05-2024
			ROOM NO 208	COMMERCIAL	13-05-2024	(COMM)/281/2024	s Puneet Textiles Vs M/s A A Fashion	VEK PATHAK(P	9910138852		jainlexizcounsel@gmail.com	13-05-2024
			ROOM NO 208	COMMERCIAL	13-05-2024	(COMM)/280/2024	Ankit Jain Vs Nidhi Poddar	hashank verma(P	9312610477		legalremedies2k@gmail.com	13-05-2024
			ROOM NO 208	COMMERCIAL	13-05-2024	(COMM)/279/2024	in Prop M/s Vallabh Textiles Vs M/s	Abdul Vahid(P,	8383953944		jainadityaraj@yahoo.com	13-05-2024
			ROOM NO 208	COMMERCIAL	13-05-2024	(COMM)/278/2024	nk Vs Rihan Sanitations Through Pro	Sanjay Kumar(P)	9871980045		sanjayk1908@gmail.com	13-05-2024
			ROOM NO 208	COMMERCIAL	15-05-2024	(COMM)/288/2024	Private Limited Vs Alupac Ventures Pr	rajneesh Kapoor(P	9818298135		rajneesskapoor@gmail.com	15-05-2024
			ROOM NO 208	COMMERCIAL	17-05-2024	(COMM)/295/2024	mmu And Kashmir Bank Vs Amit Ne	URAG SHARMA	9953459952		rauzlegal@gmail.com	17-05-2024
			ROOM NO 208	COMMERCIAL	18-05-2024	(COMM)/298/2024	Upendra Kumar Vs Kajal Sharma Pro	Ajay Sharma(P,	9891399593		ajaysharma2635@gmail.com	18-05-2024
			ROOM NO 208	COMMERCIAL	18-05-2024	(COMM)/299/2024	s Lion Jeans Vs Arvind Kumar And S	dhant Dhingra(P	9650677902		sidhantdhingra@advocatesidhantdhingra.com	18-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			ROOM NO 208	COMMERCIAL	21-05-2024	(COMM)/300/2024	ish Sukhija Vs Mr Singh Fashion Pvt	Amit Sagar(P),	9810570602		supreyawalia26@gmail.com	21-05-2024
			ROOM NO 208	COMMERCIAL	22-05-2024	(COMM)/302/2024	Punjab National Bank Vs Rakesh Jain	Moheetraj	8800792205		moheetrajadvocate@gmail.com	22-05-2024
			ROOM NO 208	COMMERCIAL	28-05-2024	(COMM)/312/2024	OWER LIMITED Vs AJAY MANCHAN	NJEEV KUMAR(P)	9810096196		rajiv@dslawoffices.in	28-05-2024
			ROOM NO 208	COMMERCIAL	30-05-2024	(COMM)/318/2024	Punjab National Bank Vs Sanjay	KUMAR MISHRA	9868113796		bkmdelhi@gmail.com	30-05-2024
			ROOM NO 208	COMMERCIAL	31-05-2024	(COMM)/321/2024	Rajeev Mehra Vs Mohd Faisal	RUN KUMAR(P)	9210004370		vyasarun@gmail.com	31-05-2024
			ROOM NO 208	COMMERCIAL	03-05-2024	ution (Comm)/83/2024	vati Vs Rd Wire Tech Machines Pvt Li	ivesh Sharma(P)	9899979242		rprudeusglebus@gmail.com	03-05-2024
			ROOM NO 208	COMMERCIAL	18-05-2024	ution (Comm)/94/2024	e Limited Vs Al Ayaan Foods Private	Aryan Arora(P),	8800994493		utkarshjoshi255@gmail.com	18-05-2024
			ROOM NO 208	COMMERCIAL	30-05-2024	MP (COMM)/6/2024	urav Enterprises Vs M/s Dsiidc Limit	Ankit Mehta(P),	9312478555		vineetadco@gmail.com	30-05-2024
			ROOM NO 208	COMMERCIAL	13-05-2024	Execution (Comm.)/89/2024	Ananta Polymers Through Its Proprietor Vs Rk Polymers Through Its Proprietor	Shreshtha kumar	9582461463		shreshthakumar@gmail.com	13-05-2024
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building		04-05-2024	ution (Comm)/84/2024	PRIVATE LIMITED Vs M/S RG BUIL	KUR CHAWLA(P)	8860802311		CASADV2000(cilGM AJLGOM	01-05-2024
					04-05-2024	(COMM)/267/2024	SANSAL Vs MLTC ENERGY INDIA P	Amit Sharma(P),	9818020868		GUPTAP1YUSH@LIVE.COM	01-05-2024
					06-05-2024	(COMM)/270/2024	KUMAR DHDHANI Vs MUSHABBI	RUN KUMAR(P)	730329615			04-05-2024
					06-05-2024	(COMM)/268/2024	K OF INDIA Vs SHIV KUMAR SHAR	varun Sharma(P)	9811161300		Adv.varunsharma@gmail.com	04-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					06-05-2024	06-05-2024	MENT AND FINANCE COMPANY LTD	Vipin Verma(P)	9999801044		bkmdelhi@gmail.com	01-05-2024
					08-05-2024	08-05-2024	SUNDRAM FINANCE LTD Vs GAUR	TIN MEHTA(P)	9873211674		not available	04-05-2024
					08-05-2024	08-05-2024	SH GIRDHAR Vs PERMANAND SHAM	MIT NANDVANI	8826550368		nandvanijindallawoffices@amail.com	06-05-2024
					15-05-2024	15-05-2024	HANA KHAN Vs MOHD SALIM KHAN	Abhav Gupta(P)	7303296156			8-05-2024
					16-05-2024	16-05-2024	IES THROUGH ITS PARTNERS Smt	hashank verma(P)	7303296156		bkmdelhi@gmail.com	9-05-2024
					17-05-2024	17-05-2024	ANTILE COOPERATIVE BANK LTD	AMMAD DANIS	8447833470		advpurnimajain@gmail.com	8-05-2024
					17-05-2024	17-05-2024	ELLS INDIA LIMITED Vs ASHOK KUMAR	HAY MEHROTRA	8826009919,		legal@lexsunraj.com	14-05-2024
					18-05-2024	18-05-2024	DER SINGH@ RAVIKANT Vs ASHU KUMAR	Vinay Mishra(P)	9650677902		vjaytyagi4873@gmail.com	14-05-2024
					24-05-2024	24-05-2024	THROUGH VINAY KULSHRESTHA	USHIL Shukla(P)	9811967822		Advocate.134@gmail.com	21-05-2024
					24-05-2024	24-05-2024	VEK GUPTA Vs M/S JS TRADING COMPANY	Adesh Kumar(P)	9811967822		molviaijaz77@gmail.com	15-05-2024
					27-05-2024	27-05-2024	ITA DEVI SHRIMAL Vs AMIT KALRA	VIVEK JAIN(P)	9013226679		sidhantdhingra@advocatesidhantdhingra.com	16-05-2024
					27-05-2024	27-05-2024	ENGINEERING WORKS Vs Manoj KUMAR	R.N DUBEY(P)	Not Clear		advocatewahidkhan@gmail.com	15-05-2024
					28-05-2024	28-05-2024	AURAS FASHION Vs GUDDIYA NARAYAN	Deepak Verma(P)	8285672608		advocatewahidkhan@gmail.com	17-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					29-05-2024	29-05-2024	tion (Comm)/97/SINGH Vs M/S QUTONE MARKETIN	ARTI SHARMA	8285672608	N/A		16-05-2024	
					29-05-2024	29-05-2024	(COMM)/315/2024HARMA Vs RAM KUMAR @ RAM K	m Kumar Khann	8285672608		advocateanu]agarwal@yahoo.cum	21-05-2024	
					29-05-2024	29-05-2024	(COMM)/316/2024rop M/s Vardhman Paper Vs Ayush K	JAI VATS(P),	9810872353		dhjain79@gmail.co	15-05-2024	
					31-05-2024	31-05-2024	(COMM)/320/2024LTD Vs M/S VTALITY AGRO PRIVA	TVAM SHARMA	8285672608		advocatevarunbedi@gmail.com	21-05-2024	
					31-05-2024	31-05-2024	(COMM)/319/2024S Trading Co Vs Shwetank Saxena A	Vikas Bhatia(P),	8285672608		advocatevarunbedi@gmail.com	16-05-2024	
					04-05-2024	04-05-2024	tion (Comm)/85/LAR SINGHAL Vs PRADEEP AGARW	T KUMAR GUPT	9810773011		not clear	01-05-2024	
					24-05-2024	24-05-2024	tion (Comm)/96/Harish Jain Vs Vivek Grover	ANOJ KUMAR	9650010743		advocatevarunbedi@gmail.com	4-05-2024	
42	Sh. Pawan Kumar Matto DJ (COMM-04)	Shahdara	C. No. 304		CS (COMM)/262/2024		Sumit Jain Proprietor Of Maitri Polymers Vs Mansfield	Rakesh Tiwari	9582931401		legusintellect@gmail.com	02-05-2024	29-04-2024
					CS (COMM)/261/2024		M/s Rsm Enterprises Through Proprietor Ranjeet Saini Vs	Manmohan Swaroop	9818992285		swaroop_manmoh	02-05-2024	30-04-2024
					CS (COMM)/263/2024		Ashish Tyagi Vs Mysore Light And Interiors Pvt Ltd	Shantnu Aggarwal	9999347367		ofshantnuagg@gmail.com	03-05-2024	30-04-2024
					Ex(Comm)/88/2024		M/s Nandi Fabrics Through Its Proprietor Vs M/s Ridha Fashions	Rohit Gautam	8860637476		llawfirm@gmail.com	08-05-2024	07-05-2024
					CS (COMM)/275/2024		Narender Kumar Vs Harish Chawla	J.K. Gupta	9868529732		ta.advocate@gmail.com	09-05-2024	06-05-2024
					CS (COMM)/285/2024		M/s Suresh Apparels Vs Sachin Kumar Bobby	Bharat Gupta	9268300000		at.guptarkca@gmail.com	14-05-2024	08-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					Ex (Comm)/90/2024		Brijesh Kaushik Vs Mohd Jahid Saifi	Kshitij Mathur	7838062490	hik@whitehorse.la	15-05-2024	14-05-2024
					CS (COMM)/290/2024		Prem Prakash Sareen Vs Jitender proprietor of m/s jitender traders	Anirudh Gupta	9811287280	malhotras7@gmail.	16-05-2024	04-05-2024
					CS (COMM)/307/2024		M/s Garg Cool Company Through Its Proprietor Urmil Garg Vs	Harish Kumar	9354608321	hkumartag@gmail	24-05-2024	22-05-2024
					CS (COMM)/311/2024		Mr Aarjav Jain S/O SHRI AJAY JAIN Vs Amazon India	Manish Narang	9891009191	glawchamber@gm	27-05-2024	18-05-2024
					CS (COMM)/291/2024		Fairdeal Papers vs Deepak Paper Co.	Manoj	8368258022	gwar@gsgangwar.d	16-05-2024	20-04-2024
43	MS. AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	PREETI North-West	406	Civil	CS (COMM)-268/2024	02-05-2024	Sunil Kumar Agarwal Vs Rekha Devi Yadav	Ravinder Kumar	9999802509	ravinderadv@yahoo.com	02-05-2024	02-05-2024
					CS (COMM)-269/2024	02-05-2024	Sunil Kumar Agarwal Vs Rekha Devi Yadav	Ravinder Kumar Gupta	9999802509	ravinderadv@yahoo.com	02-05-2024	02-05-2024
					CS (COMM)-270/2024	02.05.2024	Watermen Jindal India Pvt Ltd Vs Domania Overseas P Ltd	Archit Singhal	9599043045		02-05-2024	02-05-2024
					CS (COMM)-271/2024	03205-2024	State Bank Of India Vs Mahesh Kumar	Adaita Kumar	9999132159	akroutadvocate@gmail.com	02.05.2024	02-05-2024
					cs (COMM)-272/2024	03-05-2024	State Bank Of India Vs Ramavath Bhaman Naik	Kunal Malik	7503444555	ADVKUNALMALIK@GMAIL.COM	03-05-2024	03-05-2024
					Omp (I)COMM 127/2024	03.05.24	Arjun Popli Vs Om Parkash Malhotra	Gunjan Kathpali	9810325381	ADVOCATEGUNJAN@HOTMAIL.COM	03-05-2024	03-05-2024
					Omp (I)COMM 128/2024	03.05.24	Arjun Popli Vs Om Parkash Malhotra	Gunjan Kathpali	9810325381	ADVOCATEGUNJAN@HOTMAIL.COM	03-05-2024	03-05-2024
					CS (COMM)-275/2024	04-05-2024	Ms Vanita Kaila Prop. Avon Electrical Industries Vs Sanjeev Jain Prop. Jain Supply Company	Piyush Lakhera	9654784062	piyushlakhera@gmail.com	04-05-2024	04-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)-276/2024	04-05-2024	M/S Apra Builders Ltd Vs Indu Bansal	Ashutosh Saini	9811868168		rajendraadvocate98@gmail.com	04-05-2024
					CS (COMM)-277/2024	04-05-2024	Ms Jsds Vntures India Pvt Ltd Vs Sandeep Kumar Sharma	Surinder Singh	9212226354		adv.sureshkr.singh@gmail.com	04-05-2024
					cs (COMM)-278/2024	04-05-2024	Saffire Crop Science P. Ltd Vs Ramdeo Traders	Sunil Kumar	9818256885		snlkumar568@gmail.com	04-05-2024
					CS (COMM)-279/2024	04.05.2024	Hvr Solar Pvt Ltd Vs Dhar Construction Company	Akshay Mittal	9811030258		ssmittalassociates@gmail.com	04.05.2024
					omp(i)(COMM) 129/2024	04.05.2024	Tata Capital Ltd Vs Lokesh Baniwal	Naveen Sharma	9350569640		Naveenk101@gmail.com	04.05.2024
					omp (I)(COMM)-130/2024	04.05.2024	Tata Capital Ltd Vs Manoj Kumar Jaimin	Naveen Sharma	9350569640		Naveenk101@gmail.com	04.05.2024
					CS (COMM)-280/2024	06.05.2024	Illumix Le Lightning Pvt. Ltd Vs Prerana Health Care	Manoj Pandey	9654371856		advpandeymanoj@gmail.com	06.05.2024
					CS (COMM)-281/2024	06.05.2024	Union Bank Of India Vs Sukhmeher Singh Kohli	Deepa Gupta	9312292558		Advocatedeepa.gupta@gmail.com	06.05.2024
					CS (COMM)-282/2024	06.05.2024	Punjab National Bank Vs Ridhi Auto Industries P Ltd	Umang Mittal	9953333095			06.05.2024
					CS (COMM)-283/2024	06.05.2024	Mukesh Ajmani Vs Vikas Batra	Sudhir Saneja	9810897157		sanejask@rediffmail.com	06.05.2024
					OMP(i) (COMM)-137/2024	06.05.2024	Tata Capital Ltd Vs Devyani Brijljal	Naveen Sharma	9350569040		Naveenk101@gmail.com	06.05.2024
					cs (COMM)-285/2024	07.05.2024	Lokesh Gupta Prop. M/S V K Papers Vs Ms Amit Packaging Industries	Bhupender Meht	9811433605			07.05.2024
					CS (COMM)-286/2024	07.05.2024	M/S 5 Saheed Paper P;Ate Industries Vs M/S Jai Maa Saraswati Traders @ Others	Jyoti Gulati				07.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					OMp (I)(COMM)-140/2024	07.05.2024	M/S Hdb Financial Services Ltd Vs M/S Sg Plastic	Sunil Sehrawat				07.05.2024
					OMp (I)(COMM)-141/2024	07.05.2024	M/S Hdb Financial Services Ltd Vs Satender Kumar	Sunil Sehrawat				07.05.2024
					CS (COMM)-290/2024	08.05.2024	Nicholas Healthcare Ltd Vs Sanjiban Medical Store And Ors	Arvind Jha	9910210149			08.05.2024
					OMp (I)(COMM)-144/2024	08.05.2024	Moneywise Financial Services Pvt Ltd Vs Crystal Space India P. Ltd	Shreyas Jain	9319212148		khanmehvis2189@gmail.com	08.5.2024
					OMp (I)(COMM)-145/2024	08.05.2024	M/S Kotak Mahindra Bank Ltd Vs Rakesh	Ravi Shankar Ga	9811252038		advocatersgarg@gmail.com	08.5.2024
					OMp (I)(COMM)-146/2024	08.05.2024	Hdfe Bank Ltd Vs Mohd. Ishak	Naveen Sharma	9350569640		Naveenk101@gmail.com	08.5.2024
					miSC. DJ 507/2024	09.05.2024	M/S Kala Kamla Chits Pvt Ltd Vs Puneet Rana And Ors	Suraj Gupta	9266641386		vakilsurajgupta@gmail.com	09.05.2024
					cs (COMM)-293/2024	09.05.2024	Ambay Trading Co. Vs New Beauty Shoe Center	Chetan Bundela	9810002507			09.05.2024
					cs (COMM)-294/2024	09.05.2024	Ambay Trading Co. Vs Parwati Footwear	Chetan Bundela	9810002507			09.05.2024
					omp (COMM)-148/2024	09.05.2024	Hdfe Bank Ltd Vs Ashok Kumar	Naveen Sharma	9350569640		Naveenk101@gmail.com	09.05.2024
					CS (COMM)-297/2024	10.05.2024	Suprajit Engineering Ltd Vs Ashok Kumar	Sanchay Mehrot	8826009919			10.05.2024
					MISC. DJ 518/2024	13.05.2024	M/S Lsc Marketing India P Ltd Vs Naveen Kumar	Neeraj Goyal	9891489779		NG155@YAHOO.COM	13.05.2024
					MISC. DJ 520/2024	13.05.2024	M/S Lsc Marketing India P Ltd Vs Naveen Kumar	Neeraj Goyal	9891489779		NG155@YAHOO.COM	13.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)-298/2024	13.05.2024	Amit Jalan Prop. Of Amit Steel Traders Vs Chetanbhai Shivalalbbhai Parekh Prop. M/S Arnav Impex	Bhanu Mohan	7042415472		SAMEERAKHAN4243@GMAIL.COM	13.05.2024
					CS (COMM)-299/2024	13.05.2024	Ata Import And Distribution Inc. Vs Pd Overseas And Ors	Sushil Lohia	9873658554			13.05.2024
					CS (COMM)-303/2024	14.05.2024	M/S Hari Om Chemicals Vs Jatin Rawal	Bharat Arora	9811628929			14.05.2024
					CS (COMM)-304/2024	14.05.2024	M/S Icon Utity Services Pvt Ltd Vs Pradeep Sharma	Ranjan Kumar	9811136353			14.05.2024
					CS (COMM)-308/2024	15.05.2024	Sharad Goel Vs Prg Pharma P. Ltd	Aditya Goel	9999904433		internationlegalnetwork@gmail.com	15.05.2024
					CS (COMM)-309/2024	15.05.2024	Sharad Goel Vs Intact Drugs And Pharmaceuticals P Ltd	Aditya Goel	9999904433		internationlegalnetwork@gmail.com	15.05.2024
					CS (COMM)-316/2024	16.05.2024	M/S Vikram Roller Flour Mills Ltd Vs M/S Ngsp Agro Enterprises	Manish Verma	9871434840		Advocatemanishverma348@gmail.com	16.05.2024
					cs (COMM)-317/2024	16.05.2024	State Bank Of India Vs M/S S D Knitwears	Sunil Sehrawat				16.05.2024
					CS (COMM)-318/2024	17.05.2024	Manik Jain Vs Anshool Tanwar	Saket Kumar	9891870224		advocatesk207@yahoo.com	17.05.2024
					CS (COMM)-321/2024	21.05.2024	M/S Nasir Enterprises Vs Abdur Rahman	Saddam Hussain	9650016144		freedomlawhouse@gmail.com	21.05.2024
					OMP (I)(COMM)-153/2024	21.05.2024	Kotak Mahindra Vs Aryan Infraheight Developers P Ltd	Amit Kumar	8860939556		amitkumar294@rediffmail.com	21.05.2024
					CS (COMM)-319/2024	21.05.2024	M/S Indo Hitech Appliances Ltd Vs Vidyawati Tripathi	Anmol Sethi				21.05.2024
					CS (COMM)-320/2024	21.05.2024	M/S Jain Steels Vs Sheetal Manufacturing Works	Puneet Ahuja	9999054856		advocatepuneetahuja@gmail.com	21.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)-321/2024	21.05.2024	M/S Nasir Enterprises Vs Abdur Rahman	Saddam Hussain	9650016144		freedomlawhouse@gmail.com	21.05.2024
					OMp (I)(COMM)-153/2024	21.05.2024	Kotak Mahindra Vs Aryan Infraheight Developers P Ltd	Amit Kumar	9811030258	8860939556		21.05.2024
					CS (COMM)-329/2024	24.05.2024	Ganpati Traders Vs Gaurav Puri	Rajesh Kumar G	9810248506		rajeshsingh1974@gmail.com	24.05.2024
					CS (COMM)-330/2024	24.05.2024	Ganpati Traders Vs Shekhar Tanwar	Rajesh Kumar G	9810248506		rajeshsingh1974@gmail.com	24.05.2024
					CS (COMM)-331/2024	24.05.2024	Ganpati Traders Vs Poonam	Rajesh Kumar G	9810248506		rajeshsingh1974@gmail.com	24.05.2024
					CS (COMM)-336/2024	27.05.2024	Levi Strauss Company Vs Ashok Kumar	Aastha Sharma	9718209970			27.05.2024
					OMp (I)(COMM)-154/2024	27.05.2024	Toyota Financial Services India Ltd Vs Mohit Tyagi	Dinesh Jain	8376049807		advocateashok.1@gmail.com	27.05.2024
					omp (COMM)-155/2024	27.05.2024	Toyota Financial Services India Ltd Vs Mohan S	Dinesh Jain	8376049807		advocateashok.1@gmail.com	27.05.2024
					OMp (COMM)-156/2024	27.05.2024	Toyota Financial Services India Ltd Vs Mohan S	Dinesh Jain	8376049807		advocateashok.1@gmail.com	27.05.2024
					OMp (COMM)-157/2024	27.05.2024	Toyota Financial Services India Ltd Vs Mohan S	Dinesh Jain	8376049807		advocateashok.1@gmail.com	27.05.2024
					Omp (I)(COMM)-158/2024	27.05.2024	Toyota Financial Services India Ltd Vs Archana Tiwari	Dinesh Jain	8376049807		advocateashok.1@gmail.com	27.05.2024
					CS (COMM)-338/2024	28.05.2024	Levi Strauss Company Vs Ashok Kumar	Aastha Sharma	9718209970			28.05.2024
					CS (COMM)-339/2024	28.05.2024	Sanjay Kumar Vs M/S Bit By Bit	Shailender Dahiya	9942275227		shailender-967@gmail.com	28.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)-340/2024	28.05.2024	M/S Hdb Financial Services Ltd Vs Deepak Kumar Aggarwal	Bharat Arora	9811618121			28.05.2024
					OMp (I)(COMM)-167/2024	29.05.2024	Toyota Financial Services India Ltd Vs Ramlakhan Sharma	Dinesh Jain	8376049807		advocateashok.1@gmail.com	29.05.2024
					OMp (I)(COMM)-168/2024	29.05.2024	Toyota Financial Services India Ltd Vs Shashi Bala	Dinesh Jain	8376049807		advocateashok.1@gmail.com	29.05.2024
					OMp (I)(COMM)-169/2024	29.05.2024	Toyota Financial Services India Ltd Vs Samsuddin M	Dinesh Jain	8376049807		advocateashok.1@gmail.com	29.05.2024
					CS (COMM)-345/2024	30.05.2024	Sri Sai Steel India Vs J M Wire Industries	Raj Kumar Rathore	9811010286		rathore-rajkumar@yahoo.com	30.05.2024
					CS (COMM)-346/2024	30.05.2024	Shree Navrang Suppliers P Ltd Vs Bajaj Appliances Ltd	Ram N Yadav			ashishmidha@rocketmail.com	30.05.2024
44	SH.VINOD YADAV	North-West	316	Civil	CS(Comm.)/267/24	02.05.24	SBI Vs. Ajish Kr. Choudhary	R.N Singh	8076466594		ADV NARAYAN@GMAIL.COM	25.04.24
					CS(Comm.)/273/24	03.05.24	Greenlam Industries Ltd. Vs. Choudhary Timber	Pinaki Ranjan Ch	9810322985		pinaki.rc@gmail.com	30.04.24
					CS(Comm.)/274/24	03.05.24	SBI Vs. Suman	Mithlesh Kumar	9810593109		mithleshshukla@rediffmail.com	30.04.24
					CS(Comm.)/284/24	06.05.24	PNB Vs. Mohd. Imran	Nitin Garg	9958986363		info@knowlex.in	29.04.24
					CS(Comm.)/287/24	07.05.24	RSPL Ltd. Vs. Arjun Kumar	Anil Kr. Sahu	9810134793		allipcare@gmail.com	03.05.24
					CS(Comm.)/288/24	07.05.24	Punjab And Sind Bank Vs. Dhaneshwori N.	Girish Kumar	9811135305		legal.gva@gmail.com	04.05.24
					CS(Comm.)/289/24	07.05.24	PNB Vs. Radha	Paras Aggarwal	9810600656		parasaggarwalad@gmail.com	04.05.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS(Comm.)/291/24	08.05.24	PNB Vs. Ashwani Kumar	Nitin Garg	9958986363		nitininfo@knowlex.in	29.04.24
					CS(Comm.)/292/24	08.05.24	PNB Vs. Smt. Renu	Nitin Garg	9958986363		nitininfo@knowlex.in	29.04.24
					CS(Comm.)/295/24	09.05.24	Ambay Trading Co. Vs. Namra Footwear	Chetan Bundela	9810002507		advchetanbundela@gmail.com	07.05.24
					CS(Comm.)/296/24	09.05.24	M/s Apra Builders Ltd. Vs. Ekta Bansal	Rajender Kumar	9811868168		rajendraadv98@gmail.com	06.05.24
					CS(Comm.)/300/24	13.05.24	Sarita Baid Vs. M/s Sen & Pandit Voltage Control Pvt. Ltd.	chandra Shekhar Salhaita	8130483100		advchandrashekhasalhaita@gmail.com	09.05.24
					CS(Comm.)/301/24	13.05.24	Rajender Parshad Vs. Arshad Traders	Naveen Kr. Tayal	9350509371		navntayal@gmail.com	09.05.24
					CS(Comm.)/302/24	13.05.24	Shri Jee Polymer Vs. Ashish Engineers	Vishal Garg	8447894927		vishalgargadvocate@gmail.com	08.05.24
					CS(Comm.)/305/24	14.05.24	M/s Hari Om Chemicals Vs. M/s R.G Polymers	Bharat Arora	9811628929		bharat_ryans@yahoo.co.in	10.05.24
					CS(Comm.)/306/24	14.05.24	May And Baker Pharmaceuticals Ltd. Vs. Om Prakash Bishnoi	Rajat Mathur	9811556470		rajatmathurlse@gmail.com	10.05.24
					CS(Comm.)/307/24	14.05.24	MPCL Industries Ltd. Vs. Naman Electronics	Ritesh Kr. Singh	9821699884		BITESHLLB20102GMAIL.COM	11.05.24
					CS(Comm.)/310/24	15.05.24	Mysore Deep Perfumery House Vs. Shyam Kripa	Anil Kr. Sahu	9810134793		ALLIPCARE@GMAIL.COM	13.05.24
					CS(Comm.)/311/24	15.05.24	Samsuddin Ahmed Vs. Sekh Fatik	Ansar Ahmad	9990215410		ANSARAHMAD7857@YAHOO.COM	15.05.24
					CS(Comm.)/312/24	15.05.24	Sharad Goel Vs. Maiden Pharmaceuticals Ltd.	Anil Goel	9999904433		internationallegalnetwork@gmail.com	13.05.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS(Comm.)/313/24	15.05.24	Ms. Jha Envirosolution (P) Ltd. Vs. M/s Sindhu Social Welfare G.Environment Society	Anjani Kr. Jha	9213415007		advjanijha@gmail.com	13.05.24
					CS(Comm.)/314/24	15.05.24	Bansal Trading Company Vs. M/s S.K C.C Personal Care (P) Ltd. & Ors.	Jagriti Jain	8527506427		UNLEGALGROUP@GMAIL.COM	14.05.24
					CS(Comm.)/315/24	16.05.24	M/s Vikram Roller Flour Mills Ltd. Vs. Mittal Traders.	Manish Verma	9899951140		advmanishverma@gmail.com	14.05.24
					CS(Comm.)/322/24	21.05.24	M/s Bajrang Steel Vs. M/s Rolax Sales Corporation	Santosh Singh	9899702391		adv.santoshsingh.s@gmail.com	16.05.24
					CS(Comm.)/323/24	21.05.24	M/s K.D Hydraulic Components (P) Ltd. Vs. M/s Usha Engineering	Santosh Singh	9899702391		adv.santoshsingh.s@gmail.com	16.05.24
					CS(Comm.)/324/24	21.05.24	M/s GBM Materials (P) Ltd. Vs. M/s Dharam Raj Contracts India (P) Ltd.	Amit Dhankar	N.A		advamitdhankar@gmail.com	18.05.24
					CS(Comm.)/325/24	21.05.24	JMK Alloys Vs. Lokesh Sharma	P.C Dogra	9313714525		pritamdogra999@gmail.com	19.05.24
					CS(Comm.)/326/24	21.05.24	JMK Alloys Vs. Aman Gupta	P.C Dogra	9313714525		pritamdogra999@gmail.com	19.05.24
					CS(Comm.)/327/24	21.05.24	Indo Hitech Appliances Ltd. Vs. Harjeet Singh	Anmol Sethi	9953308007		info@lawmengroup.com	19.05.24
					CS(Comm.)/328/24	21.05.24	Sri Sai Polytech India Vs. JM Wire Industries	Ashish Associate	9811010286		rathore_rajkumar@yahoo.co.in	20.05.24
					CS(Comm.)/332/24	24.05.24	PNB Vs. Rohit Kr.	Nitin Garg	9958986363		info@knowlex.in	15.12.23
					CS(Comm.)/333/24	24.05.24	Ganpati Traders Vs. Gourav Saini	Rajesh Kr. Singla	9810248506		rajeshsingla1971@gmail.com	21.05.24
					CS(Comm.)/334/24	24.05.24	SBI Vs. Arjun Kisan Karande	Siddharth	9643524909		adv.siddharth311992@gmail.com	21.05.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS(Comm.)/335/24	24.05.24	M/s Vijender Plastics Vs. Neetaben Praful Kumar Solanki	Rishabh Singhal	7503414900		rsinghal3062@gmail.com	22.05.24
					CS(Comm.)/337/24	27.05.24	Punjab National Bank Vs. Akash Arora	Paras Aggarwal	9810600656		parasaggarwaladv@gmail.com	22.05.24
					CS(Comm.)/341/24	28.05.24	Sandeep Garg Vs. Arhan Traders	Om Prakash	9899937365		omprakash885@gmail.com	22.05.24
					CS(Comm.)/342/24	28.05.24	Manish Mittal Vs. Rahul Anand	Parvesh Bansal	8010909016		rationable.ration@gmail.com	23.05.24
					CS(Comm.)/343/24	28.05.24	Manish Mittal Vs. DMJ Creations (P) Ltd.	Parvesh Bansal	8010909016		rationable.ration@gmail.com	23.05.24
					CS(Comm.)/344/24	28.05.24	Aditi Jewels Vs. Akhil Verma	Ashok Mahipal	9810176643		ashokmahipal@yahoo.co.in	23.05.24
					CS(Comm.)/347/24	30.05.24	Shubh Laxmi Steels Vs. Samridhi Kitchen Appliances	Sumit Bhardwaj	8750336246		advsumitbhardwaj@gmail.com	28.05.24
					CS(Comm.)/348/24	30.05.24	Harvinder Singh Vs. Vinay Singh	Neeraj Dahiya	9971767788		advneerajdahiya@gmail.com	28.05.24
					CS(Comm.)/349/24	31.05.24	Purshottam Sharma Vs. Dwarka Singh Thakur	Mohit Sharma	9971773474		mvslegalip@gmail.com	29.05.24
					CS(Comm.)/336/24	31.05.24	Levi Strauss Co. Vs. Ashok Kumar	Pramod Kumar Singh	9810481016		mail@thelegist.com	22.05.24
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	NORTH	307	Civil	-	-	-	-	s	-	-	-

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/257/2024	04-05-2024	S K Enterprises Vs Yashika Industries	SAHIL GOYAL			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/258/2024	04-05-2024	Ram Kishan Dass And Sons Vs Chand	BHANU MOHAN			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/69/2024	04-05-2024	M/S TRIDENT STEEL BUILDING SO	BHAVESH KUM			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/259/2024	07-05-2024	Balwant Kumar Goyal Vs Rachna Mel	RAJESH KUMA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/260/2024	07-05-2024	Vishal Gupta Vs Safe Hand Chits Priv	ANKIT KASHYA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/261/2024	07-05-2024	Proactive Facade Management Soluti	Amit Gupta(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/262/2024	07-05-2024	Punjab National Bank Vs Amit Kuma	RISHIKESH SIN			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/263/2024	07-05-2024	Punjab National Bank Vs Guddu	PARAS AGGARWAL			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/264/2024	07-05-2024	Punjab National Bank Vs Rajesh Kumar	PARAS AGGARWAL			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/265/2024	07-05-2024	Nitesh Kumar Jha Vs Upendra Singh	SHARAD MALHOTRA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/271/2024	08-05-2024	Jupitor Polytex India Pvt Ltd Vs Anju	SUNIL HALDAR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/270/2024	08-05-2024	Vasu Polymers India Pvt Ltd Vs Geeta	SUNIL HALDAR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/692/2024	08-05-2024	SATIN FINSERV LTD Vs SAGAR KUMAR	Pradeep Shukla			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/269/2024	08-05-2024	Rk Industries Vs Kailash Industries	RAHUL MALHOTRA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/266/2024	08-05-2024	Indian Bank Vs Jyot Saroop Singh	Subhash Chandr			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/268/2024	08-05-2024	Vibhor Gupta Vs Anada Ram	Rakesh Kumar(P			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/267/2024	08-05-2024	Surender Singhal Prop Of Ms Mahabi	JAGRITI JAIN(P			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/272/2024	09-05-2024	Punjab National Bank Vs Rajesh Kum	PARAS AGGARV			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/273/2024	09-05-2024	Punjab National Bank Vs Rajesh Kum	PARAS AGGARV			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/274/2024	09-05-2024	Punjab National Bank Vs Kavita	PARAS AGGARV			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/275/2024	09-05-2024	Punjab National Bank Vs Lali Saroj	PARAS AGGARV			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/276/2024	09-05-2024	A B Polymers Vs Joy Enterprises And	RAJNEESH GAU			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/277/2024	09-05-2024	Pratap Singh Vs Anand Metal Ispat P	S K KASHYAP(P			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/278/2024	09-05-2024	M/s Virat Stainless India Thorough Its	RANBAHADUR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/279/2024	09-05-2024	M/s Virat Stainless India Through Its	RANBAHADUR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/280/2024	09-05-2024	M/s Virat Stanless India Through Its	RANBAHADUR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/281/2024	09-05-2024	M/s Virat Stainless India Through Its	RANBAHADUR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/26/2024	09-05-2024	Om Prakash Vs Ramesh Ganeshan	DINESH KUMA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/282/2024	09-05-2024	Enkay Brand Distribution Pvt Ltd Vs	Shreshth Jain(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/283/2024	09-05-2024	M/s Vipin Wire Netting Vs M/s Nisha	Bharat Bagga(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/284/2024	09-05-2024	Atul Gupta Prop Krishna Trading Co	SUNIL MITTAL			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/711/2024	09-05-2024	Shiv Shankar Tiwari Vs Smart School	Abhinav Garg(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/27/2024	10-05-2024	Atul Miglani Vs Hdb Financial Service	PRAMOD SHRIV			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/285/2024	13-05-2024	Bajrang Trading Co And Ors Vs Shreed	Mayank Singhal			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/287/2024	13-05-2024	M/s Omkara Transport Private Limit	Varun Gupta(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					Execution (Comm)/70/2024	13-05-2024	Vinit Jain Vs Francis Remedies India	Inderpal khokha			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/288/2024	13-05-2024	M/s Bansal Traders Vs M/s Yfc Project	HARSH GOYAL			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/289/2024	13-05-2024	Shiva International Vs Dexxtol Petme	BANKE BIHARI			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/290/2024	13-05-2024	Prajit Kumar Sharma Vs Vijay Sekhar	MANOJ SHARMA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/291/2024	13-05-2024	State Bank Of India Vs Balbir Singh	Sunil sehwat(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/292/2024	13-05-2024	Bank Of Baroda Through Its Ar Vs Sh	Deepa Gupta(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/293/2024	13-05-2024	Bank Of Baroda Vs Priya Shishodia	Deepa Gupta(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/294/2024	13-05-2024	Bank Of Baroda Vs Nitin	Deepa Gupta(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/727/2024	14-05-2024	Amit Chawla Vs Rajeev Saumitra	RICHA SINGHA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/295/2024	15-05-2024	Mohit Aggarwal Vs Rajinder Narang	PRAKASH JHA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/296/2024	15-05-2024	Satin Creditcare Network Ltd Vs Sant	PANKAJ KUMA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/297/2024	15-05-2024	Namish General Store Vs Divyam Gu	Akash seth(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/298/2024	15-05-2024	Bliss Packaging Vs M/s Richfield Ind	Adamaya Pal Sin			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/299/2024	16-05-2024	Canara Bank Vs Ms Green Pure Agri	Varun Mittal(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					Execution (Comm)/71/2024	16-05-2024	Vijay Talra Vs Sunny Solan	Vineet Jindal(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/300/2024	16-05-2024	Chaitanya Aggarwal Proprietor Of M/	Seema Gupta(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/301/2024	16-05-2024	Ayush Jindal Vs Gaurav Yadav	Anuj Jain(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/72/2024	17-05-2024	Narain Dass Vs Oriental Insurance Co	PREM GARG(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/73/2024	17-05-2024	M/s Annapurna Polytech Pvt Ltd Vs A	VIRESH(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/74/2024	17-05-2024	Calco Polychem Pvt Ltd Vs Sadhna P	RAJESH KUMA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/75/2024	17-05-2024	Calco Polychem Pvt Ltd Vs Shaktimai	RAJESH KUMA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/302/2024	17-05-2024	M/s Manohar Lal Makhijani Huf Vs	SHRUTI GUPTA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/28/2024	17-05-2024	Sandeep Kumar Vs Gaurav Sethi	SANJEEV KUM			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/76/2024	18-05-2024	Sarvesh Security Services Pvt Ltd Vs	SNEHA SINGH			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/304/2024	18-05-2024	Icici Bank Limited Vs Somvir	MANISH DEWA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/77/2024	18-05-2024	Poonam Arora Vs Spice N Grilled Food	Arun Sharma(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/305/2024	20-05-2024	Davendra Singh Verma Vs Dr Lalchar	PRADEEP RANA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/306/2024	21-05-2024	Rajesh Agarwal Vs Kalanauria Footar	SHANTNU AGG			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/303/2024	18-05-2024	PUNASHI METAL AND ALLOYS LTD	NEERAJ GUPTA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/307/2024	21-05-2024	M/s Naresh Kumar Kanhiyalal Vs Bas	SHALU KUMAR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/308/2024	21-05-2024	Shellz India Private Limited Vs Sayya	Shellz India Pvt.			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/79/2024	22-05-2024	Shriravinder Sehdev Vs Rajiv Arora	HARSH SHARM			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/78/2024	22-05-2024	Maruti Oxide And Chemical Vs M/s T	KULDEEP GOL			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/315/2024	22-05-2024	Highdream Polymers Private Limited	GAGAN KUMAR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/314/2024	22-05-2024	M/s Dynamic Products Vs M/s Basil	Vishal Sharma(P			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/313/2024	22-05-2024	Ankur Jain Vs Chandan Yadav	chandrashekar			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/312/2024	22-05-2024	Bank Of Maharashtra Vs Neelam Singh	SHAILESH KUMAR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/311/2024	22-05-2024	Ashok Kumar Vs M/s Paras Footwear	ANKUSH SHARMA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/310/2024	22-05-2024	Ifl Housing Finance Limited Vs Amrit	KUMAR VISHWANATH			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/309/2024	22-05-2024	Ifl Housing Finance Limited Vs Rajiv	KUMAR VISHWANATH			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/316/2024	24-05-2024	Pawan Apartments Pvt Ltd Vs Krishna	Akshay Dhawan			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/317/2024	24-05-2024	Pawan Apartments Pvt Ltd Vs Ankur	Akshay Dhawan			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/318/2024	24-05-2024	Aar Pee Apartments Pvt Ltd Vs Ashok	Akshay Dhawan			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/319/2024	24-05-2024	Delhi Commercial Builders Pvt Ltd Vs	Akshay Dhawan			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/320/2024	24-05-2024	Canara Bank Vs Vipin Prop M/s Radh	Sanjeev Chopra			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/321/2024	24-05-2024	Ravinder Sharma Vs Tata Aig Genae	Ashok Gupta(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/322/2024	24-05-2024	Mahender Singh Vs Rishikesh Sharma	ABHAY KUMAR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/323/2024	24-05-2024	Central Bank Of India Vs Neeraj Kum	Subodh Kumar S			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/80/2024	24-05-2024	Vishal Goyal Vs Emsons Exim Private	ANKUR SINGHA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/324/2024	27-05-2024	M/s Dux Naturals Vs Vikalp Rastogi	FAHAD IMTIAZ			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/325/2024	28-05-2024	Dr Dinesh Kargwal Vs Dr M L Parnan	SURENDRA PAN			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/30/2024	28-05-2024	Toyota Financial Services India Limit	DINESH JAIN			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/326/2024	28-05-2024	M/s Gm Technochem Pvt Ltd Vs M/s	MUNISH VOHR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/327/2024	28-05-2024	Bioline Diagnostics Llp Through Partn	MAYANK GUPT			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/328/2024	29-05-2024	Krishan Kumar Vs Amit Gupta	MUKESH KUMA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/329/2024	30-05-2024	Idbi Bank Ltd Vs Gaurav Matta	Vivek Kumar(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/330/2024	30-05-2024	M/s Suk International Vs M/s Ajay G	KAMAL SINGH			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/333/2024	31-05-2024	Deepak Jain Prop Of Ms Veer Engine	JAGRITI JAIN			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/332/2024	31-05-2024	Gopal Kumar Khaitan Prop Of Ms Ad	JAGRITI JAIN			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/834/2024	31-05-2024	Electro World Vs Paramount Coachin	Mukesh Sharma			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/331/2024	31-05-2024	B K Electricals Vs Absolute	NOORAIN ALI			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/248/2024	01-05-2024	Ubix Biocience Private Limited Vs M	BANKE BIHARI			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/249/2024	01-05-2024	Akansha Goel Vs Nineplus Shoes Pvt	chandrashekhar			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/250/2024	01-05-2024	Punjab National Bank Vs Rupesh Kumar	DINANATH THAKUR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/251/2024	01-05-2024	Punjab National Bank Vs Nitish Kumar	DINANATH THAKUR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/252/2024	01-05-2024	M/s Hermanos Hospitalities Vs Mani	RAVI CHAUHAN			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/253/2024	01-05-2024	Prahalad Sharma Vs Rajnish Verma	Ashok Kumar(P)			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/254/2024	01-05-2024	Sri Sai Polytech India Through Its Prop Smt Renu Bansal Vs Luxmi Wire Industries Through Its Prop Sh Luxmi Narayan Bansal	Raj Kumar Rathod			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/255/2024	01-05-2024	M/S POLYCHEM INDUSTRIES Vs I	Deekshant Kaus			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/256/2024	01-05-2024	M/s Polychem Industries Vs M/s Cho	Deekshant Kaus			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01)	South-West	603	Commercial Suit	CS COMM. 324/2024	03.05.2024	SINGH IRON TRADERS VS BAKE AND SAFE BAKERY EQUIPMENT	SHACHI PANDEY	8285221073		prakashsuryoda@gmail.com	02.05.2024
			603	Commercial Suit	CS COMM. 249/2024	06.05.2024	UNION BANK OF INDIA VS NISHA GUPTA	SANDEEP	8800892099		dhariwalsandeep905@gmail.com	04.05.2024
			603	Commercial Suit	CS COMM. 250/2024	08.05.2024	B2B HOSPITALITY PVT LTD. VS FORTUNE PARK HOTELS LTD.	NISHANT VERMA	9631082831		nishantvermaadv4513@gmail.com	07.05.2024
			603	Commercial Suit	CS COMM. 257/2024	13.05.2024	PUNJAB NATIONAL BANK VS M/S BHOOMIKA TRADERS	VED PRAKASH	9711900673		ADVOCATEPRAKASHVED@GMAIL.COM	11.05.2024
			603	Commercial Suit	CS COMM. 267/2024	17.05.2024	CANARA BANK VS M/S MANGLAM DIVYA SHAKTI	RAJIVB. SAMAIYAR	9811343911		rbsamaiyar.adv@gmail.com	17.05.2024
			603	Commercial Suit	CS COMM. 269/2024	18.05.2024	M/S INDOIN BIOLIFE PVT. LTD. VS M/S NEW SINGLA PESTICIDES	YASHVIR GAHLOT	9999277049		NOT GIVEN	18.05.2024
			603	Commercial Suit	CS COMM. 270/2024	17.05.2024	ICICI BANK VS AMRIT	AVA LEGAL LLP	011-43565357		INFO@AVALEGAL.COM	17.05.2024
			603	Commercial Suit	CS COMM. 272/2024	21.05.2024	M/S AXIOM TOURS AND TRAVEL VS M/S HARSH CLEAN DHAN PVT. LTD,	RAJAL RAI DUA	9891914800		info@duasnduas.com	17.05.2024
			603	Commercial Suit	CS COMM. 274/2024	21.05.2024	STATE BANK OF INDIA VS PARAMJIT	RAMAN KAPOOR	7982917373		ramankapoor@gmail.com	20.05.2024
			603	Commercial Suit	CS COMM. 278/2024	24.05.2024	EASY CARRY TECHNOLOGIES VS SURATH BANERJEE	SHIVAM SHARMA	9654545855		legal@shivamsharma.info	23.05.2024
			603	Commercial Suit	CS COMM. 279/2024	24.05.2024	ADIDAS AG VS ASHOK KUMAR	PRAMOD KUMAR SINGH	9810481016		mail@thelegist.com	22.05.2024
			603	Commercial Suit	CS COMM. 280/2024	27.05.2024	RAJEEV BANSAL VS SURJIT SINGH	PARAS AGGARWAL	9810600656		parasaggarwaladv@gmail.com	22.05.2024
			603	Commercial Suit	CS COMM. 284/2024	28.05.2024	INDIAN BANK VS CHANDAN KUMAR PANDEY	SUBODH KUMAR SINGH	9142299647		advsubodhkumarsingh@gmail.com	28.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			603	Commercial Suit	CS COMM. 285/2024	28.05.2024	STATE BANK OF INDIA VS JOBANDEEP SINGH	JITENDER KUMAR MISHRA	9310232373		advjkmishra@outlook.com	27.05.2024
			603	Commercial Suit	CS COMM. 287/2024	29.05.2024	PUNJAB NATIONAL BANK VS NIRANJAN SINGH YADAV	VED PRAKASH	9711900673		advocateprakashved@gmail.com	28.05.2024
			603	Commercial Suit	CS COMM. 254/2024	10.05.2024	SUNITI KUMAR SHARMA VS NAVEEN KUMAR AND ORS	KUSUM SHARMA	9818026552		advkusum@hotmail.com	10.05.2024
			603	Commercial Suit	CS COMM. 255/2024	10.05.2024	NEERU AJMANI VS SAMEER GAUR	SUDHIR KUMAR SANEJA	9810897157		sanejaask@rediffmail.com	28.04.2024
			603	ARBITRATION U/S 34	OMP COMM. 11/2024	14.05.2024	PRAHLAD SINGH VS THE VISION CO-OPERATIVE URBAN T/C SOCIETY LTD. AND ORS	YASH KARAN JAIN	9953796968		NOT GIVEN	09.05.2024
			603	MISC. APP.	MISC/DJ/ADJ 219/2024	02.05.2024	CANARA BANK VS NANCY SEHGAL	AMIT GUPTA	9810224624		amitguptaadv366@gmail.com	01.05.2024
			603	MISC. APP.	MISC/DJ/ADJ 220/2024	02.05.2024	CANARA BANK VS NANCY SEHGAL	AMIT GUPTA	9810224624		amitguptaadv366@gmail.com	01.05.2024
			603	MISC. APP.	MISC/DJ/ADJ 241/2024	17.05.2024	CANARA BANK VS VIPUL MISHRA	AMIT GUPTA	9810224624		amitguptaadv366@gmail.com	16.05.2024
			603	MISC. APP.	MISC/DJ/ADJ 254/2024	22.05.2024	CANARA BANK VS SHIVAM SEHGAL	AMIT GUPTA	9810224624		amitguptaadv366@gmail.com	21.05.2024
			603	MISC. APP.	MISC/DJ/ADJ 268/2024	30.05.2024	STATE BANK OF INDIA VS AARTI RAWAT	A.K.ROUT	9999132159		AKROUTADVOCATE@GMAIL.COM	30.05.2024
			603	EXECUTION PETITION	EX. (COMM.)86/2024	27.05.2024	AIRVAK BLOWERS PVT. LTD. VS MCR VENTURES MAKES INDIA CLEAN PVT. LTD.	J C VASHISTA	9891152939		majjagdish@yahoo.com	24.05.2024
			603	EXECUTION PETITION	EX. (COMM.)77/2024	10.05.2024	SUNITA MITAL & ANR VS MUKESH SINGH	ASUTOSH LOHIA	9810120000		alohiaadv@gmail.com	10.05.2024
			603	EXECUTION PETITION	EX. (COMM.)78/2024	10.05.2024	SUNITA MITAL & ANR VS MUKESH SINGH	ASUTOSH LOHIA	9810120000		alohiaadv@gmail.com	10.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	South-West	613	Execution	Execution (Comm.)/88/2024	30-05-2024	M/s Kartar Singh Khurana Vs M/s Skipper Properties Pvt Ltd	Sh. Ashutosh Lohia	9810120000		alohiaadv@gmail.com	29.05.2024
			613	Execution	Execution (Comm.)/89/2024	30-05-2024	Victoria Car Rental Private Limited Vs United India Insurance Company Ltd	Sh. Gulwant Singh	9818447530		Marxlaw.gulwantragmail.com	29.05.2024
			613	commercial suit	CS (COMM)/288/2024	30-05-2024	STATE BANK OF INDIA Vs KANNAN P	Sh. RANJAY KUMAR	9868401220		ramannkapoor@gmail.com	21-05-2024
			613	Execution	Execution (Comm.)/87/2024	29-05-2024	Suresh Chand Mathur Vs Anil Yadav	Mr. Shazeb	8826415130		shazebbarman@gmail.com	24-05-2024
			613	commercial suit	CS (COMM)/282/2024	28-05-2024	Asha Arora Vs M/s PS Global Consumer Healthcare Pvt Ltd	Sh. PARAS AGGARWAL	9810600656		parasaggarwaladv@gmail.com	24-05-2024
			613	Arbitration	OMP (COMM.)/12/2024	27-05-2024	UNION OF INDIA Vs M/s Happy Electricals	Sh. RANJEET KUMAR JHA	7838509141		rkaylegal@gmail.com	22-05-2024
			613	Execution	Execution (Comm.)/84/2024	22-05-2024	Au Small Finance Bank Ltd Vs Narender Kumar	Sh. Prabhat Kumar	8059777501		MANOJKADV@GMAIL.COM	19-03-2024
			613	commercial suit	CS (COMM)/275/2024	22-05-2024	State Bank Of India Vs Shashank	Sh. VAIBHAV YADAV	9213762360		racpc.janakpuri@sbi.co.in	09-04-2024
			613	Misc.	M.Ex/83/2024	20-05-2024	Shri Durga Colour Sales Corporation Vs M/s Saify Interiors	Sh. Sunil Dutt	9313345075		advocatesunildutt@gmail.com	20-05-2024
			613	commercial suit	CS (COMM)/262/2024	16-05-2024	Jammu And Kashmir Bank Vs Sandeep Kumar	Sh. RAHUL SHARMA	9873029772		rauzlegal@gmail.com	14-05-2024
			613	commercial suit	CS (COMM)/263/2024	16-05-2024	UCO BANK Vs Sh Pravesh Kumar Khanna	Sh. SUNIL KUMAR	9971955807		sunilkumarsimpal99@gmail.com	14-05-2024
			613	commercial suit	CS (COMM)/264/2024	16-05-2024	Rabindra Singh Proprietor Of Rk Garments Vs P.B. Retail Pvt Ltd	Sh. VAIBHAV YADAV	9811059395		puris_1@yahoo.co.in	14-05-2024
			613	commercial suit	CS (COMM)/265/2024	16-05-2024	M/s JVN Enterprises Vs Adlok Creations Pvt Ltd	Sh. Apurva Rohilla	7701976658		adv.apurvarohilla@gmail.com	15-05-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	ofPetitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			613	commercial suit	CS (COMM)/258/2024	14-05-2024	Punjab National Bank Vs Munna Medicos	Sh. VED PRAKASH	9711900673		advocateprakashved@gmail.com	13-05-2024
			613	Arbitration	OMP (I)(COMM.)/9/2024	10-05-2024	Moneywise Financial Services Pvt Ltd Vs Chandan Kumar Pandey Prop Of Walkton Technologies	Sh. Mehvish Khan	9319212148		khanmehvish2189@gmail.com	08-05-2024
			613	commercial suit	CS (COMM)/252/2024	10-05-2024	M/s Indian Harness Vs M/s Vertex Pharma Chemicals Through Its Directors	Sh. Priyanka yadav	9654239297		prnkyadav88@gmail.com	09-05-2024
			613	Execution	Execution (Comm.)/74/2024	08-05-2024	Canara Bank Vs Sonam Enterprises	Sh. sumit virmani	8395083469		virmanilawco@gmail.com	03-05-2024
			613	Execution	Execution (Comm.)/75/2024	08-05-2024	State Bank Of India Vs Vishwajeet Dutta	Sh. Ranjay Kumar Sinha	9811255673		advocatesinha@rediffmail.com	02-04-2024
			613	Execution	Execution (Comm.)/73/2024	08-05-2024	Kumar Nibhay Saksena Vs Manoj Kumar Mishra	Sh. Ajay Kumar	9968834523		adv.kprabhash@gmail.com	06-05-2024
			613	Misc.	MISC DJ ADJ/223/2024	06-05-2024	Quickship Global Express Pvt. Ltd. Earlier known as Inext Global Logistics Solutions Pvt. Ltd. Vs Goldfame Technologies Pvt Ltd	Sh. Ashish Bansal	8750998800		meridianattorneys@gmail.com	29-04-2024
			613	Misc.	MISC DJ ADJ/224/2024	06-05-2024	Inext Logistics And Supply Chain Pvt Ltd Vs Polycy Chem Private Limited	Sh. Ashish Bansal	8750998800		meridianattorneys@gmail.com	29-04-2024
			613	Misc.	MISC DJ ADJ/218/2024	02-05-2024	Inext Logistics And Supply Chain Pvt Ltd Vs Bhanu Healthcare Pvt Ltd	Sh. Ashish Bansal	8750998800		meridianattorneys@gmail.com	29-04-2024
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	South-West	614	EXECTIONS	Execution (Comm.)/71/2024	03-05-2024	M/s Fujifilm India Pvt Ltd Vs. Abhay Pratap Singh	SH. SHRESHTHA KUMAR	9582461463		ADVSHRESHTHA@GMAIL.COM	30.04.2024
			614	COMMERCIAL SUIT	CS (COMM)/242/2024	03-05-2024	Uco Bank Vs Ms Pixcel Infocom Through Its Proprietor Sh Karan Anand	SH. SUNIL KUMAR	9971935807		SUNILKUMARSIMPAL99@GMAIL.COM	30.04.2024
			614	COMMERCIAL SUIT	CS (COMM)/246/2024	04-05-2024	Simply Logistics Pvt Ltd Vs Feet Mitra Infotech Pvt Ltd	SH. ASHWANI MEHRA	9811514844		ASHWINI.MISHRA1@YAHOO.CO.IN	03.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/247/2024	06-05-2024	M/s Union Bank Of India Vs Sai Transport Services	SH. RAJENDER YADAV	9312046733		YADAVRAZEN@GMAIL.COM	02.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			614	COMMERCIAL SUIT	CS (COMM)/248/2024	06-05-2024	Shellz India Private Limited Vs Girijesh Kumar Jha	SH. SUMIT KUMAR	8588886868		CS@SHELLZ.IN	03.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/251/2024	08-05-2024	Punjab National Bank Vs Rimjhim Sweety	SH. SAURAV BHASIN	9899331166		SAURAVBHASIN10@GMAIL.COM	07.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/253/2024	10-05-2024	Central Bank Of India Vs Sunil Kumar	SH. AMAR SINGH	9810047059		APEXLAW261@GMAIL.COM	08.05.2024
			614	EXECTIONS	Execution (Comm.)/80/2024	13-05-2024	Plaza Electrical Products Private Limited Vs Baljeet Singh Khuswah Properitor M/s Shivyaa Traders	SH. ABHEY SAHAI	9971067110		BCD1969@GMAIL.COM	07.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/259/2024	14-05-2024	Punjab National Bank Vs Satdev Jain	SH. VED PRAKASH	9711900673		ADVOCATEPRAKASHVED@GMAIL.COM	11.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/261/2024	15-05-2024	Idbi Bank Limited Vs Arti Gautam	SH. SATISH KUMAR	9213905829		MANISH@KLFINDIA.COM	10.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/266/2024	16-05-2024	Dyninno India Llp Vs Deepanshu Chaudhary	SH. GAURAV LIBERHAN	9810955779		LIBERHANLAWOFFICE@GMAIL.COM	14.05.2024
			614	EXECTIONS	Execution (Comm.)/81/2024	18-05-2024	Au Small Finance Bank Ltd Vs Vipin Dagar and Anr.	SH. NITIN MEHTA	88002218291		ADVOCATE.MEHTASSOCIATE09@GMAIL.COM	09.05.2024
			614	EXECTIONS	Execution (Comm.)/82/2024	18-05-2024	Enhanced Wapp Systems India Pvt Ltd Vs Human Care Medical Charitable Trust	SH. SANTOSH KUMAR SAHU	9811941888		SANT.SAHU@YAHOO.COM	14.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/268/2024	18-05-2024	Union Bank Of India Vs Rajeev Mohan	SH. SANDEEP DHARIWAL	8800892099		DHARIWALSANDEEP905@GMAIL.COM	16.05.2024
			614	EXECTIONS	Execution (Comm.)/83/2024	20-05-2024	Wrapwell Packaging Private Limited Vs V D Corporation Pvt Ltd	SH. RAKESH KUMAR	9910169360		ANJANEYA.CREDENCE@GMAIL.COM	07.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/271/2024	21-05-2024	Sunil Kumar Mittal Vs Ajay Kumar	SH. RAMIT SEHRAWAT	9212375979		ADVOCATERAMIT@GMAIL.COM	18.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/281/2024	27-05-2024	Under Armour Inc Vs Ashok Kumar	SH. PRAMOD KUMAR SINGH	9718209970		AASTHA@THELEGIST.COM	22.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			614	COMMERCIAL SUIT	CS (COMM)/283/2024	28-05-2024	Punjab National Bank Vs Ritik Bhardwaj And Others	SH. HARISH KUMAR	9891783436		HARISH.LEGAL123@GMAIL.COM	22.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/286/2024	29-05-2024	State Bank Of India Vs Abhay Sagar	SH. JITENDER KUMAR MISHRA	9301232373		ADVJKMIAHRA@OUTLOOK.COM	15.05.2024
49	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-03	South-West	509	Commercial Suit	CS (Comm)/244/2024	04.05.2024	Pubjab National Bank Vs Mohd Gulrez	Adv Jai Bhagwan Singh	8171519076		singhjaibhagwan6@gmail.com	01.05.2024
			509	Moiscellaneous	Misc/DJ/ADJ/249/2024	04.05.2024	Uco Bank Vs Satkar General Store	Adv. Sunil Kumar	9971955807		sunilkumarsimpal99@gmail.com	30.04.2024
			509	Execution	Exe(Comm)/72/2024	06.05.2024	Union Bank of India vs Inder Singh	Adv.Jitender Garg	9810197621		jitendergargadv@gmail.com	02.05.2024
			509	Commercial Suit	CS(Comm)/256/2024	13.05.2024	Shine & Standard Services Vs M/s Parivar Super Speciality	Adv Sunil Dwivedi	9868644938		sunildo09@gmail.com	05.04.2024
			509	Commercial Suit	CS(Comm)/260/2024	14.05.2024	Pubjab National Bank Vs Kant Singh	Adv Ved Prakash	9711900673		advocateprakashved@gmail.com	11.05.2024
			509	Commercial Suit	CS (Comm)/276/2024	22.05.2024	State Bank of India Vs Waseem	Adv AK Rout	9999132159		akroutadvocate@gmail.com	17.05.2024
			509	Commercial Suit	CS (Comm)/277/2024	22.05.2024	Axrecycle Private Limited Vs HSP	Adv Yashashi Sharma	9971117715		mail@blackcourtcounsels.in	15.05.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			509	Execution	Exe(Comm)/85/2024	27.05.2024	Sanjay Nagpal Vs M/s Kiashi Private Ltd	Adv Ankit Sethi	9899617716		ankitsethi65@gmail.com	23.04.2024
			509	Arbitration	ARB.A(COMM)/06/2024	13.05.2024	Shoe Air & automation vs Airport Authority of India	Dr. Anupam Kumar Mishra	9051112233		lexisdelhi@gmail.com	07.05.2024
			509	Execution	EXE(Comm)/70/2024	03.05.2024	M/S G.V. Knits Pvt Ltd Vs M/s Devki Hosiery Pvt Ltd	Adv Suhail Khan	9711190303		suhailkhanadv@gmail.com	30.04.2024
			509	Execution	EXE(Comm)/76/2024	13.05.2024	JV Express Lgs Pvt Ltd Vs JS Furnishing Pvt Ltd	Adv Mayank Singhal	8977126126		advmayanksinghal@gmail.com	10.05.2024
			509	Miscellaneous	MISC/DJ/ADJ/350/2024	21.05.2024	Jyoti Vs Rajinder Kumar	Adv Neha Duhoon	9643078765		advduhonneha@gmail.com	20.05.2024
			509	Counter Claim	Counter Claim/17/2024	30.05.2024	Rajdeep Sharma Vs Kuldeep Sharma	Adv Satish Kumar	9811053833		laljiadvocates@yahoo.co.in	21.05.2024
Total									1269			

List of cases where e-Payment of Court fees was made during the month of May-2024.

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-541/2024	02-05-2024	MOHD SALIM VS JJ TRADE LINKS PVTU LTD.	MAYANK MEHANDR	9891949124	mayank@manuvidhishala.in	06.07.2023
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-557/2024	03-05-2024	CANARA BANK VSVANITA KAPOOR AND ANR	RITU MISHRA	9873706792	ritumishra.advocate@gmail.com	20.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-558/2024	03-05-2024	SHANTANU GARG VS R D RETAIL INDIA PVT LTD	SUDESH KUMAR	931 31 95031	sudeshkradvocate@gmail.com	26.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-562/2024	06-05-2024	LOVISH GUPTA PRASHANT GOPLANI	RAVI VSSHARMA	9891475320	rsharma@gmail.com	03.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-582/2024	09-05-2024	SHREE KRISHNA PLASTICS VSSHARMA VAMA INTERNATIONAL	RAHUL DEV SHARMA	8528214329	rdsharma985@mail.com	12.04.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-614/2024	18-05-2024	UCO BANK VS STELLA BHASKAR	PRAVEEN KUMAR	8448057235	pkylb@gmail.com	07.05.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-644/2024	28-05-2024	KARANDEEP PAHWA VS SHAILESH	RISHABH MEHTA	9999667020	ADVVRISHABHMEHTA@GMAIL.COM	13.03.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-672/2024	30-05-2024	M/s BHARAT ENGINEERS ANDCONSULTANTS Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi	9871441764	aktrivedilawoffices@gmail.co	02.05.2024
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	306	CS (COMM)	563/2024	06.05.2024	STATE BANK OF INDIA VS DIXIT KAMLESH YADAV	SUCHITA VS DIXIT	896932838	agnihotrisuchita@gmail.com	03.05.2024
			306	CS (COMM)	565/2024	06.05.2024	ANIL KUMAR VS. MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	ksinghll6@gmail.com	30.04.2024
			306	CS (COMM)	568/2024	07.05.2024	STAR BIOMED LTD JINDAL HEALTH LABS	AMIT CHAWLA Vs	9718689708	amitchawlaad@gmail.com	01.05.2024
			306	CS (COMM)	583/2024	09-05-2024	ICICI BANK VS SUNITA ARORA	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	29.04.2024
			306	CS (COMM)	632/2024	24.05.2024	M/S LENDING PAISA ENAKSHMI CHAKRABORTY	AMARENDRA KUMAR VS DUBEY	9599801 185	outsmartadvocate@gmail.com	NA
			306	CS (COMM)	633/2024	24.05.2024	LOKESH KUMAR SIVANSH GUPTA	RAKESH VS PATIYAL	9811539888	rakeshpatiyal1975@gmail.com	01.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			306	CS (COMM)	634/2024	24.05.2024	M/S SHREE KRISHNA PLASTICS VS M/S VAMA POLYMER	RAHUL DEV SHARMA	9953660455	rdsharma985@gmail.com	12.04.2024
			306	CS (COMM)	635/2024	24.05.2024	RAJINDER GARG VS M/S BOSCH LTD & ANR	ANIL SCHHABRA	9811277331	chhabranassociates@gmail.com	09.05.2024
			306	CS (COMM)	642/2024	28.05.2024	KARANDEEP PAHWA VS KARIWALA HOME STYLES AND FASHIONS PVT LTD	RISHABH MEHTA	9999667020	ADVVRISHABHMEHTA@GMAIL.COM	13.03.2024
			306	CS (COMM)	643/2024	28.05.2024	SU IMPORTS SERVICES PVT LTD VS M/S THE TURNERS	RAJEEV KUMAR MISHRA	99531 45936	rajevmishracl@gmail.com	17.05.2024
			306	CS (COMM)	659/2024	30.05.2024	M/S ENTERPRISE S Vs SHUBH LAXMI BABY CARE	GANESH KUMAR SHARMA	9810771535	nishantganesh@yahoo.co.in	27.05.2024
			306	CS (COMM)	669/2024	31.05.2024	HITESH KHURANA VS SAIDEX ENGINEERS AND INFRASTRUCTURE	RAJESH BANATI	9810294894	rajeshbanati@yahoo.co.in	29.05.2024
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	Central	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 529/2024	01.05.2024	KHURANA BROTHERS FOOTWEAR V/S M/S RAVIL BOOT HOUSE	LOKESH KUMAR AGGARWA	9811218876	lokesh@aceconsilium.com	19.04.2024
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 612/2024	18.05.2024	M/S INTACT TRANSPORT PVT LTD V/S THE ORIENTAL INSURANCE COMPANY	ADITYA SINGH	9873734646	LEGAL@ANSLAW.IN	15.05.2024
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 647/2024	29.05.2024	ARMA IMPEX PVT LTD V/S SHYAM KHANDELWAL	C. JAIN	9811511886	SCJAINANDCOMPANY@GMAIL.COM	21.05.2024
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 655/2024	30.05.2024	PANKAJ WALIA V/S ARUN AGGARWAL	HIMANSHU SANAND	9582544233	DHARINIWU@GMAIL.COM	21.05.2024
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 656/24	30.05.2024	RASHI SANTOSH SONI & ANR V/S RAJESH SHARMA & ANR	JASPREET SINGH KAPOOR	96501145159	JASPREET.KAPOOR@GMAIL.COM	NOT AVAILABLE
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	Central	304	RECOVERY	CS (COMM)531/2024	01.05.2024	RAJNISH YADAV VS MCD	SATYAJIT KUMAR	955215464	SATYAJIT2K7@GMAIL.COM	09.04.2024
			304	RECOVERY	CS(COMM)530/2024	01.05.2024	BANK OF INDIA MOHD IMTIYAJ	SANDEEP SINGH	8920646070	SANDEEANSHLAW@GMAIL.COM	22.04.2024
			304	RECOVERY	CS(COMM)537/2024	01.05.2024	STATE BANK OF INDIA VS KAMALDEEP KUMAR	ASHOK KUMAR	9810019614	BEHL.ASSOCIATES1995@GMAIL.COM	29.04.2024
			304	RECOVERY	CS (COMM)554/2024	03.05.2024	LAXMI PUBLICATION PVT LTD VS. SHILPI GARG AND OTHERS	RAKESH KUMAR	9582959560	RAKESHK1987@YAHOO.COM	18.02.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			304	RECOVERY	CS (COMM)566/2024	07.05.2024	M/S VARAHAMURTI FLEXIRUB INDUSTRIES PVT. VS. M/S HINDWARE	SH. PARTEEK KOHLI	9873095411	PRATEEKADV@OUTLOOK.COM	30.04.2024
			304	RECOVERY	CS (COMM)572/2024	08.05.2024	ASHOK KANODIA PROPRIETOR M/S METAL INDIA VS. BAL SAROOP CHILARRA	SH. MAHARAJ SINGH DEDHA	9990478875	MS DEDHA@GMAIL.COM	26.04.2024
			304	RECOVERY	CS (COMM)573/2024	08.05.2024	MOHD. IMRAN ANR. VS. ANR. ASAD ANR	SH. S.N. KHAN	9990408082	NA	04.05.2024
			304	RECOVERY	CS (COMM)577/2024	09.05.2024	MANISH KUMAR GADODIA VS. BABA OVERSEAS AND ORS	NARESH GUPTA	9810236228	NGEEQUITY01@GMAIL.COM	01.05.2024
			304	RECOVERY	CS (COMM)580/2024	09.05.2024	INDO OFFICE SOLUTION PVT LTD VS. LINDEK IMPEX PVT LTD	B.S.RANA	8447688551	NA	01.05.2024
			304	RECOVERY	CS (COMM)588/2024	13.05.2024	VIVEK TRADING COMPANY VS. SHREE VINAYAK CONTAINERS	RAKESH CHAHAR	9910411577	ADV_CHAHAR@YAHOO.COM	08.05.2024
			304	RECOVERY	CS (COMM)590/2024	13.05.2024	LOKESH KUMAR VS. MANOJ KUMAR	RAKESH PATIYAL	9811539888	NA	01.05.2024
			304	RECOVERY	CS (COMM)592/2024	14.05.2024	STATE BANK OF INDIA VS. MRS. BIMLA	BIPLAB KUMAR	9811767517	ADVOCATEBK M@GMAIL.COM	03.05.2024
			304	RECOVERY	CS (COMM)606/2024	16.05.2024	BANK OF INDIA PARUL PACKAGING	ARTHA VS. ADVOCATE	8212173310	INFO@ARTHALEGAL.COM	18.04.2024
			304	RECOVERY	CS (COMM)610/2024	18.05.2024	DEVRAJ RANGWALA IMPEX LTD VS. JCT LIMITED	SANDEEP JINDAL	9810474101	SANDEEPPJINDAL@REDIFFMAIL.COM	30.04.2024
			304	RECOVERY	CS (COMM)649/2024	29.05.2024	VAIBHAV BANSAL VEENITA CHWLA	SH. ANANT VS. RAO	99999421467	anant Yadav555@gamil.com	27.05.2024
			304	RECOVERY	CS (COMM)657/2024	30.05.2024	M/S RAJEEV AGNIHOTRI VS. M/S MULTITEX FILTRATION ENGINEERS LTD	SH. ANIL KUMAR VS. M/S BATRA	9810127096	NA	01.05.2024
5	SH. UMED GREWAL JUDGE (COMMERCIAL COURT)-05	Central	305, BLOCK THC/DELHI	EXTN. RECOVERY	01-05-2024	CS (COMM)/533/2024	DS Drinks And Beverages Pvt Ltd Vs Chanchal Nagpal	SUNIL SINGH(P),	9654224557	ADV SUNILSINGH@GMAIL.COM	26-03-2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	02-05-2024	CS (COMM)/539/2024	STATE BANK OF INDIA VS. VINOD KUMAR	BANKE SHIHARI SHARMA(P)	8447327559	advocatebkmasociates@rediffmail.com	02-04-2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	03-05-2024	CS (COMM)/553/2024	NATIONAL ELECTRIC AND CONSTRUCTION COMPANY Vs AMARJEET SINGH	Rubi Kumari(P),	9711928672	madanlalsharma1945@gmail.com	29-04-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			305, BLOCK THC/DELHI	EXTN. RECOVERY	03-05-2024	CS (COMM)/552/23	SHYAM LAL GUPTA VS MUNICIPAL CORPORATION OF DELHI	LALsatyendra Kumar Singh(P),	9811161525	ksingh116@gmail.com	15-04-2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	09-05-2024	CS (COMM)/581/24	RAMESH NEGI VS ANITA GUPTA	ajeet Kumar(P),	7503080000	manishkumardv6@gmail.com	---
			305, BLOCK THC/DELHI	EXTN. RECOVERY	09-05-2024	CS (COMM)/579/24	Jammu and Kashmir Bank LTD Vs SHALIMAR POULTRY MARKET	Arun Kumar Shukla(P),	8802217779	connect@snslegal.in	02-05-2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	10-05-2024	CS (COMM)/585/24	VIKASH GUPTA VS RAHUL GUPTA	GEETA VS YADAV(P),	7042330344	---	---
			305, BLOCK THC/DELHI	EXTN. RECOVERY	15-05-2024	CS (COMM)/599/24	NARESH BANSAL VS PURAN CHAND	Madhav Kumar(P),	9810226581	advmadhavkumar@gmail.com	10-05-2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	15-05-2024	CS (COMM)/598/24	M/S RAM SWAROOP RATAN LAL VS ZUBER	Subhash Chandra(P),	8800107811	chandraadv31@gmail.com	07-05-2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	16-05-2024	CS (COMM)/607/24	ARPIT KEVAL VS JOGINDER SINGH	ANKIT GUPTA(P),	9910088470	advocateankit90@gmail.com	10-05-2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	18-05-2024	CS (COMM)/615/24	UCO BANK VS SHRRRIYAM JEWELS	Praveen Kumar(P),	8448057235	pkylb@gmail.com	07-05-2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	18-05-2024	CS (COMM)/616/24	MS DE NEERS TOOLS LTD VS FRIENDS MACHINE TOOLS	PANKAJ SHARMA(P),	9650425252	bankajvats1978@gmail.com	15-05-2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	21-05-2024	CS (COMM)/625/24	M/S JAIPAL LOGISTIC M/S INTERNATIONAL PRINT-O-PAC LTD	KAPIL VS KISHOR KAUSHIK(P),	9650533566	kapilkaushik5198@gmail.com	16-05-2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	22-05-2024	CS (COMM)/626/24	JASVINDER KAUR BANI KHOSLA	ANURAG VS PARASHAR (P),	9810922232	anuragparasharadvocate@gmail.com	19-05-2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	31-05-2024	CS (COMM)/670/24	HITESH KHURANA VS SRI SAI ENTERPRISES	RAJESH BANATI(P),	9810294894	rajeshbanati@yahoo.co.in	29-05-2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	22-05-2024	CS (COMM)/627/24	RAJIV AGNIHOTRI VS MULTITEX FILTRATION ENGINEERS LIMITED	Devishah Batra(P),	9810127096	aamilkbatra@rediffmail.com	01-05-2024
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	410	CS (COMM)	532/2024	01-05-2024	STATE BANK OF INDIA VS. KUMAR M/S. CURVE FASHION	SH. ASHOK	9810019614	bahl.associates1995@gmail.com	29-04-2024
			410	CS (COMM)	540/2024	02-05-2024	M/S. GREATEX SYNTHETICS PVT. LTD. VS. M/S. DAMY ROYAL STYLE	SH. SUBHASH CHANDRA	9810459344	chandraadv31@gmail.com	16-04-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			410	COUNTER CLAIM	25/2024	17-05-2024	MIDAS INFRA TRADE LTD. VS. M/S. SHRI BALAJI ADV.	SH. SIDDHARTH ARORA	9839211111	siddhartharora@live.com	13-05-2024
			410	CS (COMM)	651/2024	29-05-2024	HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR	SH. PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	21-05-2024
			410	CS (COMM)	652/2024	29-05-2024	HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR	SH. PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	21-05-2024
			410	CS (COMM)	653/2024	29-05-2024	HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR	SH. PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	21-05-2024
			410	CS (COMM)	658/2024	30-05-2024	ROHIT GUPTA VS. M/S. COUJOURN TRIUMPHN LLP	SH. SHRESHTH JAIN	9871206484	shresth@lawkins.in	24-04-2024
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	COURT ROOM 302	CIVIL SUIT	CS(COMM) 547/2024	02.05.2024	B. JAIN PUBLISHERS PVT. LTD. VS. UBS PUBLISHERS & DISTRIBUTORS	ROHIT SINGH	9810932127	rohit@psklegalassociates.com	19.03.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 560/2024	04.05.2024	M/S KHURANA BROTHERS FOOTWEAR VS M/S VIJAY FOOTWEAR	LOKESH KUMAR AGGARWAL	9811218876	lokesh@aceconsilium.com	19.04.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 576/2024	06.05.2024	KISHAN LAL MALHOTRA VS CHANDRAKANTH	NITIN ARORA	9818189667	nitin.arora465@gmail.com	03.05.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 447/2024	07.05.2024	M/S MOHD AHSON INFRA LTD. VS INDUSIND BANK LTD.	AVINASH KR. TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 574/2024	08.05.2024	LOKESH KUMAR M/S JANKI DASS SANITARYWARE PVT. LTD.	RAKESH VSPATIYAL	9811539888	rakeshpatiyal1975@gmail.com	01.05.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 469/2024	10.05.2024	HDFC BANK LTD, LOKESH KUMAR	ANISH VSBHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 589/2024	13.05.2024	SUNNY WADHWA VS GOBIND RAM	H.S. SHARMA	8585954922	hssharma67@gmail.com	06.05.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 595/2024	14.05.2024	RAMESH SONI Vs LARSON MEDICARE PVT. LTD.	SANJEEV KUMAR	NA	NA	30.04.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 611/2024	18.05.2024	SURYA ROSHNI LTD. VS OPTOLED ENERGY PVT. LTD.	SHRIHAR TRIPATHI	9548888420	tegal@bootstip.in	12.03.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 613/2024	18.05.2024	CAPITAL HIND FINANCE PVT. LTD. VS AMBERSARIYA TRADERS	VIJAY SEHGAL	9873403435	vijayadv558@gmail.com	30.11.2023

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 617/2024	18.05.2024	VISHAL GUPTA MUNISH ANAND	ANAND P. VS JAIN	9810024729	punitjainadvocate@gmail.com	06.05.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 620/2024	18.05.2024	RAJ KUMAR VS HEALTH AND ALLIED INSURANCE	AMIT STARMAIHAN	9871897844	savlawassociate@gmail.com	13.05.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 622/2024	20.05.2024	M/S SASSOON FABRICTIONAL PVT. LTD. VS SAGAR SAHNI	QUEENCY JAIN	9821766102	queencyjain199@gmail.com	07.05.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 623/2024	20.05.2024	M/S NEW SARASWATI HOUSE (INDIA) PVT. LTD. VS MS. ANAMICA	RAJESH KUMAR	9810195013	kumarrajeshadv@yahoo.com	01.02.2024
			COURT ROOM 302	CIVIL SUIT	CONTEMPT PETITION 12/2024	21.05.2024	HARISH JOSHI VS SJA APPARELS DESIGN PVT. LTD.	KETAN BHUTANI	9999667087	ketanadv88@gmail.com	na
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 628/2024	22.05.2024	ADITYA VIKRAM BANSAL VS PARVESH TULI	RAKESH BHALLA	9811020050	rakesh2c2@yahoo.co.in	08.05.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 637/2024	24.05.2024	RAM GARHIA COOPERATIVE BANK LTD.	ISHPREET SINGH	9990325209	ADV.ISPHULL@GMAIL.COM	21.05.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 509/2024	29.05.2024	HDFC BANK LTD. VS ATISHAYA GOEL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302		OMP(I)COMM 510/2024	29.05.2024	TATA CAPITAL LTD VS BHAGWAN SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302		OMP(I)COMM 511/2024	29.05.2024	TATA CAPITAL LTD VS ROHIT SACHDEVA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302		CS(COMM) 668/2024	31.05.2024	HAMDARD NATIONAL FOUNDATION (INDIA) VS AL-HAMDARD FOUNDATION	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmeco.com	28.05.2024
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	OMP (COMM)/417/2024	01-05-2024	Tata Motors Finance Limited Bundan Khan	MAYANK MAHAJAN(VsP),	9873347330	mayank_mahajan05@yahoo.com	30.04.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM)	(I) Execution (Comm)/180/2024	02-05-2024	Adarsh Mod Vs Ragini Gupta	MUKESH KUMAR(P),	989810682372	shekhawatlegal@yahoo.in	01.05.2024
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/546/2024	02-05-2024	Icici Bank Limited Prabhneet Singh Bedi	SAGAR SHIVAM JAISWAL(P),	9212036118	vikashchopraadvocate@gmail.com	01.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/545/2024	02-05-2024	Nike Innovate C V Vs Gaurav Footwears	Shravan Bansal(P),	6201970125	fishi@unitedandunited.com	01.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/544/2024	02-05-2024	Rajat Rana Vs Lnder Ahluwalia	Harsimran Kaur Rai(P),	9810064398	hsdhillon2002@gmail.com	01.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) Misc DJ/351/2024	09-05-2024	Diamoniq Vs Sarit Chawla	CHANDER SHEKHAR(P),	9811141796	parveengargoofficial@gmail.com	08.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECTION (COMM.)	Execution (Comm)/196/2024	10-05-2024	Mahabir Parsad Vs Abhijeet Anand	SANTOSH KUMAR(P),	9313780408	shpandey7@yahoo.co	09.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECTION (COMM.)	OMP (COMM)/472/2024	(I) 10-05-2024	Hdfc Bank Ltd Vs Mohd Jacum Khan	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	09.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	OMP (COMM)/482/2024	(I) 14-05-2024	Hdfc Bank Ltd Vs Mahboob Alam	SANJEEV PATHAK(P),	8285002845	litigation@srslegal.com	13.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) OMP (COMM)/483/2024	(I) 14-05-2024	Hdfc Bank Ltd Vs Prashant Raghav	SANJEEV PATHAK(P),	8285002845	litigation@srslegal.com	13.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECTION (COMM.)	CS (COMM)/604/2024	15-05-2024	The Indian Express Private Limited Vs Signet Media Service Pvt Ltd	Rajan Khanna(P),	9811797546	advrklawoffice@gmail.com	14.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) CS (COMM)/603/2024	15-05-2024	Ajay Prakash Gupta Vs Sanjay Jain	Sandeep Jindal(P),	9810474101	sandeepjindalrediffmail.com	14.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) CS (COMM)/602/2024	15-05-2024	Ramesh Gupta Vs Kshama Gupta	Jatin Aggarwal(P)	9953283177	ka.legal@gmail.com	14.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	Execution (Comm)/204/2024	18-05-2024	Sh Kumar Vs Nitin Gautam	Jitender Vs Shram Vir Vats(P),	9818365011	vatsadvocate1978@gmail.com	17.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECTION (COMM.)	OMP (COMM)/38/2024	21-05-2024	Employees State Insurance Corporation Vs M/s Design Associates Inc	RAJ KUMAR(P),	9710007606	advrajkumar@gmail.com	20.05.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM)	(I) CS (COMM)/624/2024	21-05-2024	Saurabh Gupta Vs Harish Kumar	Jogesh Chander Mahindro(P),	9810138091	cmahindro@gmail.com	20.05.2024

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			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM)	(I) Counter Claim/27/2024	21-05-2024	GAUTAM PRAKASH SAXENA S/o SH JAGDISH NARAYAN SHARMA Vs HPL	N(P),			21.05.2024
			309 THIRD FLOOR EXTENTION BLOCK	EXECTION (COMM.)	CS (COMM)/636/2024	24-05-2024	Punjab National Bank Vs Malka	PARAS AGGARWAL(P),	9810600656	parasaggarwala@gmail.com	22.05.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM)	(I) Misc DJ/382/2024	24-05-2024	Hare Krishna Fabrics Kapoor Brothers	deepak Chopra(P),	9811104015	AKCHOPRA_ADV@YAHOO.IN	22.05.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM)	(I) Execution (Comm)/212/2024	24-05-2024	Punjab National Bank Vs Rajeev Raushan (proprietor Of M/s Contractors)	ANSHUMAN SRIVASTAVA(P),	9990042642	sri.anshu83@gmail.com	22.05.2024
			309 THIRD FLOOR EXTENTION BLOCK	EXECTION (COMM.)	CS (COMM)/640/2024	28-05-2024	Amit Kumar Garg Prop Of M S Bhagwati Saree Vs Santosh Kumar Khaitan Prop	Rahul Kumar(P),	9711793507	Naveenjain11289@gmail.com	27.05.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM)	(I) CS (COMM)/641/2024	28-05-2024	M/s Vishal Gupta Huf Vs Harish Kumar	Siddhant Banga(P),	9999399931	SIDDHANBANGA04@GMAIL.COM	27.05.2024
				OMP (COMM)	(I) 493/2024	28-05-2024	Hdfc Bank Ltd Vs Amita Pratap Singh	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	27.05.2024
				OMP (COMM)	(I) 492/2024	28-05-2024	Hdfc Bank Ltd Vs Punit Malhotra	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	27.05.2024
				CS (COMM)	650/2024	29-05-2024	Kamal Gupta Vs Municipal Corporation Of Delhi	DEVENDER KUMAR JAIN(P),	9811070396	pankajkotra@yahoo.in	28.05.2024
				CS (COMM)	648/2024	29-05-2024	Sukhvinder Singh Vs United India Insurance Company Ltd	SHRUTI GUPTA(P),	9850372200	ADVOCATESHRUTI2008@GMAIL.COM	28.05.2024
				CS (COMM)	660/2024	30-05-2024	Panasonic Holdings Corporation Vs New Ashok Watch Company Ors	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	29.05.2024
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/584/2024	09-05-2024	Lokesh Kumar Vs Sivansh Gupta	Rakesh Patiyal	9811539888	rakeshpatiyal1975@gmail.com	01-05-2024
			307	Civil	CS (COMM)/618/2024	18-05-2024	Saransh Jain Vs Sagar Sahni	Queency Jain	9821766102	queencyjain199@gmail.com	07-05-2024
			307	Civil	CS (COMM)/608/2024	17-05-2024	M/s Bindal Marketing Vs Jauhari Printers Private Limited	SUNIL MITTAL	9810513998	sunilmittal37@gmail.com	13-05-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			307	Civil	CS (COMM)/619/2024	18-05-2024	Nike Innovate C V Vs Fashion Zone	Shravan Bansal	9650682928	rishi@unitedandunited.com	15-05-2024
			307	Civil	CS (COMM)/638/2024	27-05-2024	Shankar Lal Vs Shahid Abbas	Shreyek Gupta	9711424345	shreyek@horizontalassociates.in	08-05-2024
			307	Civil	CS (COMM)/646/2024	28-05-2024	Hero InvestCorp Private Limited Vs Ashok Kumar	Aastha sharma	98104481016	mail@thelegist@gmail.com	21-05-2024
			307	Civil	CS (COMM)/645/2024	28-05-2024	TDG Infraengineering Pvt Ltd Vs M/s National Construction	RAJEEV GUPTA	9873560776	rajeevguptalawyer@gmail.com	24-05-2024
			307	Civil	CS (COMM)/667/2024	29-05-2024	Rashi Santosh Soni and Anr Vs Rajesh Sharma and Anr	Jaspreet Singh Kapur	9650145159	jaspreet.kapur@gmail.com	27-05-2024
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	COURT ROOM 310	CS (COMM)	CS (COMM)/629/2024	22-05-2024	URMILA DEVI Vs DTWELVES SPACES PVT LTD	Vijay Sharma	9654925353	vpsadvocate@gmail.com	
			COURT ROOM 310	CS (COMM)	CS (COMM)/630/2024	22-05-2024	M/s GOYAL TRADING COMPANY ANDANR Vs M/s CHANAN MAL VINOD	Vineet Rana	9716365042	vlegalassociates12@gmail.com	06.02.2024 & 13.02.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/535/2024	01-05-2024	STATE BANK OF INDIA Vs M/S SHILPA DESIGNER SAREE THROUGH	Ashok Bahal	9810019614	bahl.associates1995@gmail.com	29.04.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/551/2024	02-05-2024	CANARA BANK Vs AMEETA JAIN	Harpreet Singh	7065517065	pristinelawcare@gmail.com	29.04.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/549/2024	02-05-2024	ICICI BANK LTD Vs SURINDER VERMA	Vikas Chopra	9212036118	vikaschopraadvocate@gmail.com	29.04.2024 & 23.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/550/2024	02-05-2024	ICICI BANK LTD Vs SUNNY BHALLA	Vikas Chopra	9212036118	vikaschopraadvocate@gmail.com	29.04.2024 & 23.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/559/2024	03-05-2024	SHYAM LAL Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kr. Singh	9811161525	sksingh16@gmail.com	15.04.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/591/2024	13-05-2024	STATE BANK OF INDIA Vs MR HARGYAN SINGH	Biplab Mukherjee	9811767517	advocatebkm@gmail.com	30.04.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/569/2024	07-05-2024	M/S NEW NORTHWAYS TRANSPORT ORGANISATION AND ANR Vs M/S SIVAYANA	Ghanshyam Mishra	9899794006	legal_gm1968@yahoo.co.in	13.12.2023
			COURT ROOM 310	CS (COMM)	CS (COMM)/571/2024	07-05-2024	DEEPIKA STEEL Vs M/S HITESH METAL CORPORATION	Manish Malik	9654009869		21.09.2023

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			COURT ROOM 310	CS (COMM)	CS (COMM)/631/2024	22-05-2024	ADITYA VIKRAM BANSAL AND ANR Vs NARPATH PROP OF JAI	Rakesh Bhalla	9811020050	rakesh2c2@yahoo.co.in	08.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/605/2024	15-05-2024	HERO INVESTCORP PRIVATE LIMITED AND ANR Vs ASHOK	Pramod Kr Singh	9718209970	aastha@thelegist.com	10.05.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/664/2024	30-05-2024	DABUR INDIA LTD Vs MOVASIVA NAGESHWARA RAO AND ORS	Hemant Gupta	9811085066	wakilhra@hotmail.com	09.05.2024
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	EXECUTION COMM	183/2024	03.05.2024	M/S ANU PRODUCTS LTD. V/S SAHI KUMAR	NAVDEEP SINGH	9811311360	NSINGH_1908@YAHOO.CO.IN	/
			401	EXECUTION COMM	182/2024	03.05.2024	M/S ANU PRODUCTS LTD. V/S SHAILESH VANICHANDRA VYAS & ANR	NAVDEEP SINGH	9811311360	NSINGH_1908@YAHOO.CO.IN	/
			401	OMP (I) COMM	420/2024	01.05.2024	TATA MOTORS FINANCE LTD. V/S PRADEEP JAGBIR SINGH	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@GMAIL.COM	/
			401	CS COMM	548/2024	02.05.2024	ICICI BANK LTD. V/S MANISH DUBEY	VIKAS S CHOPRA	9212036118	VIKASCHOPRAADVOCATE@GMAIL.COM	03.08.2023
			401	CS COMM	556/2024	03.05.2024	STATE BANK OF INDIA V/S BRIJ MOHANE	BIPLAB KR. S MUKHERJEE	9811767517	ADVOCATEBKM ASSOCIATES@GMAIL.COM	02.04.2024
			401	EXECUTION COMM	185/2024	04.05.2024	UNIVORN DENMART LTD. V/S EVOLVE TECHNOLOGIES & SERVICES	GUNJAN KUMAR	9313350568	ASSOCIATE@CGK.LEGAL	01.05.2024
			401	EXECUTION COMM	181/2024	03.05.2024	M/S DAYARAM PREM SAGAR JAIN & CO. V/S NIDHI INTERNATIONAL	PAWAN KUMAR	9999633366	ADVOCATEPAWANDEDHA@GMAIL.COM	01.05.2024
			401	CS COMM	570/2024	07.05.2024	RAVI AGGARWAL V/S PRABHNEET SINGH	BHARAT GUPTA	9268300000		13.05.2024
			401	OMP (I) COMM	451/2024	08.05.2024	TATA MOTORS FINANCE LTD. V/S ANIL KUMAR YADAV	MAYANK MAHAJAN	98733347330	MAYANK_MAHAJAN05@GMAIL.COM	
			401	EXECUTION COMM	192/2024	09.05.2024	SHILPA KHANNA SHUMIT CHPORA	S.B. PANDEY	9313780408	SBPANDEY7@YAHOO.COM	
			401	EXECUTION COMM	203/2024	15.05.2024	M/S A.P.R. BIDI FACTORY V/S M/S TRIMURTI BHAI	SAMEER SIDHAR	9444446565	SAMEER.SIDHAR@METROPOLITANLEGAL.IN	
			401	M.EXECUTION	483/2024	27.05.2024	LIFE STYLE WAHID ISMAIL PAWAR	SHREYED ADBULGUPTA	9711424345	SHREYEK92@GMAIL.COM	

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			401	OMP (I) COMM	495/2024	28.05.2024	HDFC BANK LTD V/S RBT PRIVATE LIMITED & ANR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	CS COMM	663/2024	30.05.2024	RAMESH MADAN V/S SMT. GULSHAN GULATI	AMARDEEP MAINI	9818451845	ADVOVCATEMAINI@GMAIL.COM	27.05.2023
			401	CS COMM	666/2024	30.05.2024	SBI V/S MUKESH GROVER	SVIJAY PRAKASH	9810210832		20.05.2023
			401	CS COMM	673/2024	31.05.2023	M/S RAM NIWAS GOEL V/S MCD	AVINASH TRIVEDI	9871441764	AKTRIVEDILAWOFFICES@GMAIL.COM	08.05.2023
			401	EXECUTION COMM	216/2024	31.05.2024	M/S SWARN KLA JEWELS PVT LTD V/S SHAPOORJI PALLONJI & CO PVT LTD	RAKESH KUMAR	9310707170	INFO@DSNLE GAL.COM	
			401	OMP (I) COMM	498/2024	28.05.2024	TATA CAPITAL LTD V/S PRAVINBHAI GHANSHYAM BHAI BHARDEWAJ	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP (I) COMM	497/2024	28.05.2024	DCB BANK LTD JALAN TRANSLOGISTICS INDIA LTD & ORS	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP (I) COMM	467/2024	10.05.2023	HDFC BANK LTD V/S ASAD KHAN	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP (I) COMM	468/2024	10.05.2024	HDFC BANK LTD V/S SUDESH KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
13	SH. M.K NAGPAL DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/538/2024	02-05-2024	RGSK EASY PACK PRIVATE LIMITED Vs RCM ENTERPRISE	Gurvinder Suri(P),	8130909187	litigation@suri.co.in	27-04-2024
			402	CIVIL	CS (COMM)/543/2024	02-05-2024	AMAR GUPTA Vs M/S ARVI LIGHTS AND ANR	Vaibhav Massey(P),	8381045856	nishchal@legalpanda.in	16-04-2024
			402	CIVIL	CS (COMM)/542/2024	02-05-2024	BIG DEEPER INDUSTRIES LLP AND ANR Vs M/S ARVI LIGHTS AND ORS	Vaibhav Massey(P),	8381045856	nishchal@legalpanda.in	16-04-2024
			402	CIVIL	CS (COMM)/575/2024	08-05-2024	Shubham Gupta Proprietor Of M/s Sajal Enterprises Vs Arun Kumar	Tushar Kwatra(P),	8076436608	LEGALINVEST23@GMAIL.COM	01-05-2024
			402	ARBITRATION	OMP (I) (COMM)/434/2024	03-05-2024	Tata Capital Ltd Vs Sultan Choudhary	ANISH BHOLA(P),	9811452022	anishbholai17@yahoo.com	---
			402	CIVIL	CS (COMM)/578/2024	09-05-2024	M/s A One Mached Components Pvt Ltd Vs M/s Nut House	TANIYA MADAAN(P),	9810387379	kkmukhijadv@yahoo.com	24-04-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			402	CIVIL	CS (COMM)/555/2024	03-05-2024	JOHNSON CONTROLS (INDIA) PRIVATE LIMITED Vs MULTITEX	Shivangi Singh(P),	9971969135	anish@ksandk.com	19-04-2024
			402	CIVIL	CS (COMM)/561/2024	06-05-2024	Arun Kumar Goyal Vs Mukesh Kumar	Sandeep Jindal(P),	9810474101	sandeepjindals@rediffmail.com	02-05-2024
			402	CIVIL	CS (COMM)/567/2024	07-05-2024	M/s Rakesh Adesh Enterprises Vs Dheeraj Singhal	Subhash Chandra(P),	9810459344	---	16-04-2024
			402	CIVIL	CS (COMM)/564/2024	06-05-2024	AVNISH GUPTA MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	ksingh116@gmail.com	30-04-2024
			402	CIVIL	CS (COMM)/597/2024	14-05-2024	M/s Pushkara Building Systems Pvt Ltd Vs M/s Rec Infra Ventures Ltd	ARUN KUMAR(P),	9999680632	njaykumarvaibhav@gmail.com	07-05-2024
			402	CIVIL	CS (COMM)/600/2024	15-05-2024	Hero Investcorp Private Limited Vs Ashok Kumar	saastha sharma(P),	9810481016	mail@thelegist.com	10-05-2024
			402	CIVIL	CS (COMM)/601/2024	15-05-2024	Sunita Bansal Proprietor Salasar Marketing India Vs Puran Chand	Madhav Kumar(P),	9560366379	advmadhavkumar@gmail.com	10-05-2024
			402	EXECUTION	Execution (Comm)/208/2024	24-05-2024	Dilip Kumar Sarawagi Vs Anil Jain	Abhinav Garg(P),	9911178219	MANISH.MKS LEGAL@GMAIL.COM	---
			402	CIVIL	CS (COMM)/671/2024	31-05-2024	JOGESH SINGH ARORA Vs NARINDER CHAWLA	ANKIT DWIVEDI(P),	9871383435	advankitdwivedi@gmail.com	30-04-2024
			402	ARBITRATION	OMP (COMM)/500/2024	28-05-2024	Dcb Bank Ltd Vs Jalan Translogistics India Ltd	ANISH BHOLA(P),	9811452022	anshbhola17@yahoo.com	---
			402	CIVIL	CS (COMM)/662/2024	30-05-2024	Allied Tubes Pvt Ltd Through Its Director Mr Rishabh Taneja Vs M/S	JAGRITI JAIN(P),	8527506427	UNLEGALGROUP@GMAIL.COM	27-05-2024
			402	CIVIL	CS (COMM)/665/2024	30-05-2024	HAMDARD NATIONAL FOUNDATION INDIA Vs HAMDARD IMP PVT LTD	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theacmece.com	28-05-2024
			402	ARBITRATION	OMP (COMM)/419/2024	01-05-2024	TATA MOTORS FINANCE LTD(P), Vs DEEPAK KUMAR YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	---
			402	ARBITRATION	OMP (COMM)/418/2024	01-05-2024	TATA MOTORS FINANCE LTD(P), Vs ASHOK KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	---
			402	ARBITRATION	OMP (COMM)/458/2024	08-05-2024	TATA MOTORS FINANCE LTD(P), Vs DADARWAL ROAD LINES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	---

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			402	EXECUTION	Execution (Comm)/193/2024	09-05-2024	Anu Products Ltd Vs Swaran Singh	MUKESH AGGARWAL(P),	9811311360	nsingh_1908@yahoo.co.in	---
			402	EXECUTION	Execution (Comm)/202/2024	14-05-2024	M/s Anu Products Vs Deepak Singh Chauhan	MUKESH AGGARWAL(P),	9811311360	nsingh_1908@yahoo.co.in	---
			402	ARBITRATION	OMP (COMM)/485/2024	14-05-2024	Hdfc Bank Ltd Vs Sanjay Tyagi	SANJEEV PATHAK(P),	8285002845	litigation@srsllegal.com	---
			402	ARBITRATION	OMP (COMM)/484/2024	14-05-2024	Hdfc Bank Ltd Vs Nisha Tyagi	SANJEEV PATHAK(P),	8285002845	litigation@srsllegal.com	---
			402	ARBITRATION	OMP (COMM)/513/2024	29-05-2024	Tata Motors Finance Limited Vs Om Veer Singh	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	---
			402	ARBITRATION	OMP (COMM)/512/2024	29-05-2024	Tata Motors Finance Limited Vs Dipu Kumar	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	---
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	Civ DJ	Civ DJ/422/2024	21-05-2024	TRAVEL UNRAVEL PVT LTD Vs TRAVEL UNRAVEL PVT LTD	Gaurav Tyagi(P),	8447630863	vsarlaw@gmail.com	07-05-2024
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS(COMM)	384/2024	02.05.2024	M/S WORLDFA EXPORTS PVT LTD VS M/S RMR BRANDS	SAMEER DEWAN	9810134854	sameerdewan123@rediffmail.com	30.04.2024
			209 Extn Block	CS(COMM)	385/2024	02.05.2024	M/S JAGDAMBA STEELS VS. ADARSH ENTERPRISES	KRISHAN KANHAIY	9996046592	advkgoel@gmail.com	18.04.2024
			209 Extn Block	CS(COMM)	392/2024	03.05.2024	INTER EVENT MANAGEMENT SERVICES VS. SUNIL KUMAR	KARTICK MATHUR	9968795009	kartickay7@gmail.com	04.04.2024
			209 Extn Block	CS(COMM)	395/2024	04.05.2024	CANARA BANK VS. GURPREET KAUR	KUMAR VISHWJEET	9718909886	delhilawyers76@yahoo.com	01.05.2024
			209 Extn Block	CS(COMM)	396/2024	04.05.2024	AA PHARMATRADE PVT LTD VS. MY PHARMACY	NEERAJ GUPTA	9811207046	info@juslawoffice.co.in	30.04.2024
			209 Extn Block	OMP(I)/COMM	93/2024	04.05.2024	HDB FINANCIAL SERVICE VS. R N CARGO CARRIER	SUNIL SEHRAWAT	9999330725	delhilawyers76@yahoo.com	
			209 Extn Block	CS(COMM)	402/2024	08.05.2024	VIJAY KUMAR GUPTA VS. KAWALJEET SINGH	RAHUL RAI	9971824432	advocates@lexpactica.com	06.05.2024
			209 Extn Block	CS(COMM)	424/2024	14.05.2024	M/S WINSTROL PETRO CHEMICAL PVT. LTD VS. M/S ARYAN CONSTRUCT	RAJESH RAI	9810573041	info@rrlegal.in	05.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			209Extn Block	CS(COMM)	431/2024	16.05.2024	FEDRAL BANK VS. KHEM CHAND	SUNITA BHARDWAJ	9312400295	connect@snslegal.in	14.05.2024
			209Extn Block	CS(COMM)	434/2024	17.05.2024	PUNJAB SIND BANK VS. SURENDER SINGH	SANDEEP TYAGI	9999886249	sktyagi@gmail.com	15.04.2024
			209Extn Block	CS(COMM)	443/2024	18.05.2024	INDIAN OVERSEAS BANK VS. CHANDRA KANWAR	UJJWAL KUMAR	9899596050	ujjwallwfirm@gmail.com	30.04.2024
			209Extn Block	CS(COMM)	444/2024	18.05.2024	INDIAN OVERSEAS BANK VS. VIMLA DEVI	UJJWAL KUMAR	9899596050	ujjwallwfirm@gmail.com	30.04.2024
			209Extn Block	CS(COMM)	449/2024	21.05.2024	RAI INNOTECH POLYMERS PVT LTD VS. SKAI TUBES	VISHAL GARG	981071302	vishalgarg77@gmail.com	14.05.2024
			209Extn Block	CS(COMM)	450/2024	21.05.2024	RAJKAMAL PLYWOOD INDIA VS. M/S ALLIANCE CONSTRUCTION	ATUL KHANDELWAL	9811333939	r.a.g.chambers@gmail.com	14.05.2024
			209Extn Block	CS(COMM)	451/2024	21.05.2024	SHRI INDERJEET SINGH	C.P. WING	9810638066	advcpwig@gmail.com	30.04.2024
			209Extn Block	CS(COMM)	459/2024	24.05.2024	EONN PLAST INDIA PVT LTD VS. M/S VIVAAN DESH NIRMAN	LOKESH NATH JHA	9910515215	advlokes86@gmail.com	20.04.2024
			209Extn Block	CS(COMM)	461/2024	27.05.2024	RAJCO BUILDWELL PVT LTD VS. ANJALI GUPTA	PRASHANT DIWAN	981137371	advdiwans@gmail.com	20.04.2024
			209Extn Block	CS(COMM)	462/2024	27.05.2024	SANJAY GUPTA VS. CLEAN DROPL FILTERATION INDIA PVT. LTD	DAMINI AGGARWAL	8826778527	advdaminiaggawal@gmail.com	16.05.2024
			209Extn Block	CS(COMM)	466/2024	29.05.2024	PRIMROSE MULTIPLAST PVT. LTD VS. SWIFT SYSTEM	S.P. BANSAL	8130707356	kinky601@gmail.com	16.04.2024
			209Extn Block	CS(COMM)	470/2024	30.05.2024	TRANS FOAM INDUSTRIES VS. DLITE FOAM PVT LTD	RANA PRADEEP	9717458522	ranapradeep1020@gmail.com	20.05.2024
			209Extn Block	CS(COMM)	471/2024	30.05.2024	UCO BANK VS. SUBHASH CHANDER	ARUN SHARMA	9811400314	advarunsharma2009@gmail.com	21.05.2024
16	SH. DIG VIJAY SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	Recovery	CS (COMM)/389/2024	02-05-2024	Indian Overseas Bank Vs Anita Devi	Dharmendra (P),	9899596050	tijwallwfirm@gmail.com	30-04-2024
			203 Extn Block	Recovery	Execution (Comm)/128/2024	02-05-2024	Gurmeet Kaur Vs Sita Ram	Afroz Ahmad (P),			

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			203 Extn Block	Recovery	CS (COMM)/388/2024	02-05-2024	M/s Worldf Exports Pvt Ltd Vs Shaikat Aziz	Sameer Dewan(P),	9810134864	l1meerdewin123Qrediffmail.com	30-04-2024
			203 Extn Block	Recovery	OMP (COMM)/92/2024	03-05-2024	Hdfe Bank Ltd Vs Keshav Mahajan	Kusum BHATT(P),	9599624216	ashim.bhatt17@gmail.com	
			203 Extn Block	Recovery	CS (COMM)/394/2024	03-05-2024	Sindhu Impex Through Partner Sumeet Sindhu Vs Dr International	AMIT SANDUJA(P),	9810954389	amitsanduja99@gmail.com	02-05-2024
			203 Extn Block	Recovery	Execution (Comm)/133/2024	06-05-2024	Nitesh Kumar Vs Santokh Dhunna	Daya Shankar Yadav(P),			
			203 Extn Block	Recovery	CS (COMM)/404/2024	08-05-2024	Naveen Sodhi Vs Pawan Kumar Aggarwal	Meenu Dilawari(P),	9212322100	Not Given	01-05-2024
			203 Extn Block	Recovery	CS (COMM)/403/2024	08-05-2024	Shri Samir Jha Vs Naseem Begum	Rajeev Aggarwal(P)	9312248337	AGGARWALRAJEEV79@GMAIL.COM	02-05-2024
			203 Extn Block	Recovery	OMP (COMM)/96/2024	09-05-2024	HDFC Bank Ltd Vs Deepa Singh Thakur	AASHIM BHATT(P),			
			203 Extn Block	Recovery	CS (COMM)/406/2024	09-05-2024	Ms Dimple Enterprises Prop Ps Maewaha Vs Ms Disruptive Health Solutions Pvt Ltd	Mohar Singh(P)	9213392006	ADVMOHARISINGH.K@gmail.com	06-05-2024
			203 Extn Block	Recovery	CS (COMM)/410/2024	10-05-2024	State Bank Of India Vs Rajesh Kumar	ADAITA KUMAR ROUTH(P),	9999132159	AKROUTADVOCAT-GMAIL.COM	08-05-2024
			203 Extn Block	Recovery	CS (COMM)/409/2024	10-05-2024	Super India Paper Private Limited Vs Monika Kapoor	KARAN SUNEJA(P),	8560585186	ksadvocates@gmail.com	29-05-2024
			203 Extn Block	Recovery	Execution (Comm)/140/2024	10-05-2024	Anil Kumar Tyagi Vs Satish Kumar Mishra	ABHISHEK GUPTA(P),			
			203 Extn Block	Recovery	OMP (COMM)/100/2024	13-05-2024	Shriram Finance Ltd Vs Samun	Manoj Kumar(P),			
			203 Extn Block	Recovery	Execution (Comm)/143/2024	14-05-2024	Saurabh Aggarwal Sejawal Projects	Vikas Sharma(P),			
			203 Extn Block	Recovery	CS (COMM)/427/2024	14-05-2024	Goodwill Paints And Chemicals Co Vs Aggarwal Chem Tech Pvt Ltd	RAJESH GUPTA(P),	931002222	AGGARWALCHEM@YAHOO.CO.IN	30-04-2024
			203 Extn Block	Recovery	CS (COMM)/426/2024	14-05-2024	M/s Parmeshthi Enterprises Vs Malbros International Pvt Ltd	Vaibhav Gupta(P),	9999556464	ADVAIBHAVGUPTA@GMAIL.COM	09-05-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			203 Extn Block	Recovery	CS (COMM)/425/2024	14-05-2024	Sanjay Jain Vs Kdr Forgings Pvt Ltd	SURINDER JAIN(P),	9312414473	SURINDERJAIN666@GAMIL.COM	07-05-2024
			203 Extn Block	Recovery	Execution (Comm)/145/2024	17-05-2024	AMIT SHARMA Vs DAUS PACKAGING INDIA PVT LTD	DEEPAK GROVER(P)			
			203 Extn Block	Recovery	CS (COMM)/447/2024	20-05-2024	M/s Best Roadways Limited Vs Arun Gupta	Rehana Ahmed(P),	9958997786	REHANA3191@GMAIL.COM	16-05-2024
			203 Extn Block	Recovery	CS (COMM)/463/2024	28-05-2024	Saraogi Super Sales Pvt Ltd Vs Mr Sandeep Kataria	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	19-10-2022
			203 Extn Block	Recovery	OMP (COMM)/107/2024	30-05-2024	Shriram Finance Ltd Vs Jatin Sharma 8150	Manoj Kumar(P),			
			203 Extn Block	Recovery	CS (COMM)/469/2024	30-05-2024	Saraogi Super Sales Pvt Ltd Vs Asma Khatoon	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	08-10-2023
			203 Extn Block	Recovery	CS (COMM)/475/2024	31-05-2024	Tarun Kumar Kulshreshtha Vs Surehab Healthcare Pvt Ltd	Akshay Goel(P),	9811783019	akshay.goello@agandassociates.in	28-05-2024
			203 Extn Block	Recovery	CS (COMM)/476/2024	31-05-2024	Rachna Bansal Vs Rohit Garg	Chakit Singhal(P),	9818613613, 9350613613	texchakitsinghal@gmail.com	17-05-2024
			203 Extn Block	Recovery	Counter Claim/34/2024	31-05-2024	Umesh Sharma Vs Navkar International	SHASHANK SHARMA(P),			
			203 Extn Block	Recovery	Execution (Comm)/146/2024	17-05-2024	MANJIT KAUR, PROPRIETOR GP INDUSTRIES Vs SMC ENTERPRISES				
17	SH. SANJAY JINDAL DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/386/2024	02-05-2024	VINTAGE CREDIT AND LEASING PVT LTD Vs AJAY PAL SINGH AND ORS	GAURAV MALHOTRA	9999797229	malhotra_gaurav1976@yahoo.co.in	15-02-2024
				CS (COMM)	CS (COMM)/387/2024	02-05-2024	M/S RASSM SALES SYSTEMS INDIA PVT LTD Vs KAMAKSHI ENTERPRISES	MAHAJAN	981145027	Gauravmahajan_23@yahoo.co.in	12-04-2024
				CS (COMM)	CS (COMM)/397/2024	04-05-2024	RAM NARAYAN Vs NEETU ARYAN	JITINMAN	9873558888	mannasso24@gmail.com	30-04-2024
				CS (COMM)	CS (COMM)/399/2024	06-05-2024	M/s WORLDFA EXPORTS PVT LTD Vs SATVINDER KAUR	SAMEER DHAWAN	9810134864	sameerdewan123@rediffmail.com	30-04-2024
				CS (COMM)	CS (COMM)/401/2024	07-05-2024	SITA AND COMPANY PVT LTD Vs PRABHUDAS KARSANBHAI	RAMSEWA SINGH	9599300760	legal.src@sitaramco.com	03-05-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
				CS (COMM)	CS (COMM)/417/2024	13-05-2024	GLOBAL AUDIO TEXT SOLUTION PVTATE LIMITED Vs Hdfc Bank Limited	SHASHI KAUSHIK	9990708680	lawgicalalliance@gmail.com	08-05-2024
				OMP (COMM)	(D)OMP (COMM.)/99/2024	(D)13-05-2024	SHRI RAMMANOJ FINANCE LTD Vs SAMUN	MANOJ KUMAR	811133644	Manojk.adv@gmail.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/103/2024	(D)17-05-2024	HDFC BANK LTD Vs RANABHATT AKIL	KUSHAM BHATT	9599624216	Ashim.bhatt7@gmail.com	NIL
				CS (COMM)	CS (COMM)/435/2024	17-05-2024	UNION BANK OF INDIA Vs RAVINDER KUMAR	RAJIV KUMAR	9899395409	rajivpathakadvocate@gmail.com	14-05-2024
				CS (COMM)	CS (COMM)/437/2024	17-05-2024	UNION BANK OF INDIA Vs RAVINDER KUMAR	RAJIV KUMAR	9899395409	rajivpathakadvocate@gmail.com	14-05-2024
				CS (COMM)	CS (COMM)/445/2024	20-05-2024	M/S GURDYAL AND SONS Vs IMPASTO COMMUNICATIONS PRIVATE	U SINGHAL	9599043045	legal@sigmalegal.in	16-05-2024
				CS (COMM)	CS (COMM)/446/2024	20-05-2024	RISHI PRAKASH ABU TALAHACHOUDHURY	SANJAY GARG	92121 93450	advsanjaygarg1@gmail.com	16-05-2024
				CS (COMM)	CS (COMM)/454/2024	22-05-2024	M/S M.DN TRADING HOUSE Vs MR RAJKUMAR THAKRAL	M.DN SAGAR VERMA	9654619810	advocatesagarvarma@gmail.com	12-05-2024
				OMP (COMM)	(D)OMP (COMM.)/110/2024	(D)31-05-2024	SHRIRAM FINANCE LTD Vs JATIN SHARMA 0913	MANOJ KUMAR	811133644	Manojk.adv@gmail.com	NIL
				CS (COMM)	CS (COMM)/473/2024	31-05-2024	UNION BANK OF INDIA Vs Siddharth Kasana Prop Of Prashi Infra Solutions	SANDEEP DHARIWAL	8800892099	dhariwalsandeepp905@gmail.com	20-04-2024
18	SH. AJAY GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS (COMM)/390/2024	390/2024	03-05-2024	Skywalk Footwear Vs Mohit Madan	Madhav Kumar	9560366379	advmadhavkumar@gmail.com	01.05.2024
				CS (COMM)/391/2024	391/2024	03-05-2024	Punjab National Bank Vs M/s Tanush Sharma Electronics	Sudesh Kumari Sharma	9312520717	sharmasudesh90@gmail.com	30.04.2024
				CS (COMM)/398/2024	398/2024	06-05-2024	Alniche Lifesciences Pvt Ltd Vs Bram Healthcare Pvt Ltd	Arpit Bhargava	9871316969	abandpartnersoffice@gmail.com	03.05.2024
				CS (COMM)/414/2024	414/2024	13-05-2024	Sanjeev Jain Vs Kunal Bhalla	Sanjay Padam Jain	981112087	SPJainlawfirm@gmail.com	03.05.2024
				CS (COMM)/415/2024	415/2024	13-05-2024	M/s Fix Well Industries Vs Kr. Dubey Dhawani Trading Company	Amarendra Vs Kr. Dubey	9599801185	Outsmartadvocate@gmail.com	03.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
				CS (COMM)/420/2024	420/2024	14-05-2024	Shiv Electric Vs Bagg Enterprises	Ravi Krishan Chandna	9711752002	RAVIKRISHAN CHANDNA@GMAIL.COM	09.05.2024
				CS (COMM)/421/2024	421/2024	14-05-2024	Behari Darshan Pvt Through Its Mr Kaushik Vs	Lal Jagriti Jain	8527506427	UNLEGALGROUP@GMAIL.COM	06.05.2024
				CS (COMM)/432/2024	432/2024	16-05-2024	Suresh Soni Vs M/s Bharat Industries	Rajeev K Tiwari	9312276651	r.tiwari88@gmail.com	08.05.2024
				CS (COMM)/436/2024	436/2024	17-05-2024	Rajinder Kumar Vs Pawan Kumar	Ashok Chhaparia	9312209463	ashokchhaparia@gmail.com	10.02.2023
				CS (COMM)/439/2024	439/2024	18-05-2024	Indian Overseas Bank Vs Chandra Prakash Sharma	Ujjwal Kumar	9899596050	ujjwallawfirm@gmail.com	30.04.2024
				CS (COMM)/440/2024	440/2024	18-05-2024	Indian Overseas Bank Vs Indira Devi	Ujjwal Kumar	9899596050	ujjwallawfirm@gmail.com	30.04.2024
				CS (COMM)/441/2024	441/2024	18-05-2024	Tikka Junction Pvt Ltd Vs Shavina Arora	Surinder Singh	9311325398	mail@tmjuris.com	10.05.2024
				CS (COMM)/442/2024	442/2024	18-05-2024	M/s Sawhney Industries Vs M/s Ratan Industries	Ishvinder Singh	9811773177	ishvindersingh@gmail.com	07.05.2024
				CS (COMM)/453/2024	453/2024	22-05-2024	Rajesh Khanna Vs Rajesh Kumar Sharma	Arush Kr Malhotra	9818376231	mlwassociaates@gmail.com	20.05.2024
				CS (COMM)/457/2024	457/2024	24-05-2024	Omega Marketing Ltd Vs Zeal Impressions Pvt Ltd	Rajeev Kapoor	9811116256	rajeevkapoor_2007@rediffmail.com	01.09.2019
				CS (COMM)/458/2024	458/2024	24-05-2024	Canara Bank Vs Harshil Manchanda	Ashok Kumar	9560396555	Not Provided	21.05.2024
				CS (COMM)/460/2024	460/2024	27-05-2024	M/s Industries, Through Its Proprietor Vs M/s Vantage Integrated Security	Kunal Madan	9717468652	kunalmadan@kmalawoffice.com	20.05.2024
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	Execution (Comm.)/130/2024	Execution (Comm.)/130/2024	03-05-2024	Sarvesh Security Services Pvt Ltd Vs Guru Govind Singh Govt Hospital				NA
				CS (COMM)/393/2024	CS (COMM)/393/2024	03-05-2024	Shree Shyam Enterprises Vs Hardoi Bansal Goods Carrier Pvt Ltd	AKSHAY KUMAR	9811479499	LEGALAFFAIR133@GMAIL.COM	18-12-2023
				CS (COMM)/400/2024	CS (COMM)/400/2024	06-05-2024	Naresh Bansal Proprietor Of Sri Balaji Sales Corporation Vs Mohammad Kamran	SHAYUK KUMAR	8595615868	SHAYUK@ASHASSOCIATES	26-04-2024 & 29-04-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
				OMP (COMM.)/94/2024	(1) OMP (COMM.)/94/2024	07-05-2024	HDB Financial Services Limited Vs Puran Chand And Ors	SUNIL SEHRAWAT	9212190624	NOT PROVIDED	NA
				OMP (COMM.)/95/2024	(1) OMP (COMM.)/95/2024	07-05-2024	HDB Financial Services Limited Vs Singh Transport Company And Ors	SUNIL SEHRAWAT	9212190624	NOT PROVIDED	NA
				Execution (Comm.)/135/2024	Execution (Comm.)/135/2024	09-05-2024	M/s Plannco Steel Products Vs OK Play India Ltd				NA
				CS (COMM.)/405/2024	CS (COMM.)/405/2024	09-05-2024	Kwality Polythreads Pvt Ltd Through Its CS Chakravrttee Singh Vs M/s	ASHISH KAPUR	9811166800	ASHISHKAPUR07@GMAIL.COM	21-02-2024
				CS (COMM.)/407/2024	CS (COMM.)/407/2024	09-05-2024	Union Bank Of India Vs Mayank Gupta	ALOK KUMAR	9911000126	NOT PROVIDED	07-05-2024
				Execution (Comm.)/138/2024	Execution (Comm.)/138/2024	10-05-2024	M/s Vason Printopack Pvt Ltd Vs M/s Maheshwari Box and Lamination				NA
				CS (COMM.)/408/2024	CS (COMM.)/408/2024	10-05-2024	Lancer Footwear India Pvt Ltd Vs Raisa Begum	SHRAM VIRVATS	9818365011	VATSADVOCA TE1978@GMAIL.COM	15-02-2024
				CS (COMM.)/411/2024	CS (COMM.)/411/2024	13-05-2024	Sunil Kumar Vs Belstar Trading Private Limited	RAHUL RAJPAL	9999080438	ADVOCATERA HULRAJPAL@GMAIL.COM	23-04-2024
				CS (COMM.)/412/2024	CS (COMM.)/412/2024	13-05-2024	Sunil Kumar Vs Millenium Technologies	RAHUL RAJPAL	9999080438	ADVOCATERA HULRAJPAL@GMAIL.COM	23-04-2024
				CS (COMM.)/413/2024	CS (COMM.)/413/2024	13-05-2024	Indian Overseas Bank Vs Jitendra Prajapat(Borrower)	DHARMEN DRA	9899596050	UJJWALLAWFIRM@GMAIL.COM	30-04-2024
				CS (COMM.)/416/2024	CS (COMM.)/416/2024	13-05-2024	Dyninno India LLP Vs Ashish Sharma	GAURAV MOHAN	9810955779	LEBERHANLA WOFFICE@GMAIL.COM	15-04-2024
				CS (COMM.)/418/2024	CS (COMM.)/418/2024	13-05-2024	Saraogi Super Sales Pvt Ltd Vs Manoj Kumar	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	09-05-2024
				CS (COMM.)/419/2024	CS (COMM.)/419/2024	13-05-2024	Saraogi Super Sales Pvt Ltd Vs Anil Modi	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	09-05-2024
				CS (COMM.)/422/2024	CS (COMM.)/422/2024	14-05-2024	INDIAN OVERSEAS BANK PUNEET CHAUDHARY	PUNEET CHAUDHARY	9891125411	OFFICEOFBRIJESHKTAMBER@GMAIL.COM	20-09-2023
				CS (COMM.)/423/2024	CS (COMM.)/423/2024	14-05-2024	INDIAN OVERSEAS BANK SAPNA AGGARWAL	PUNEET CHAUDHARY	9891125411	OFFICEOFBRIJESHKTAMBER@GMAIL.COM	20-09-2023

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
				CS (COMM)/428/2024	CS (COMM)/428/2024	15-05-2024	Canara Bank Vs Megha Gupta	SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	04-05-2024
				CS (COMM)/429/2024	CS (COMM)/429/2024	15-05-2024	Canara Bank Vs Shahnawaj And Anr.	AMIT GUPTA	9810224624	AMITGUPTADV366@GMAIL.COM	22-02-2024
				CS (COMM)/430/2024	CS (COMM)/430/2024	15-05-2024	Scorchers Services Pvt Ltd Vs S Industries	PRATEEK KUMAR KTIWARI	7985456927	VISHISHST.SINGH@VLLP.Q.IN	09-02-2024
				CS (COMM)/433/2024	CS (COMM)/433/2024	17-05-2024	Ventura International Pvt. Ltd Vs Devender Kumar Saini	JITENDER GAHLYAN	9968237035	JITENDERKUMARGHAHLIAN@GMAIL.COM	19-03-2024
				CS (COMM)/438/2024	CS (COMM)/438/2024	17-05-2024	Ganpati Garte Private Limited Vs Naresh Enterprises	SATISH PRAKASH	7042198312	INFO@CENTURYLAWFIRM.IN	15-05-2024
				Execution (Comm.)/147/2024	Execution (Comm.)/147/2024	18-05-2024	Rakesh Kumar Vs Sikand Standley Enterprises Pvt Ltd				NA
				CS (COMM)/448/2024	CS (COMM)/448/2024	20-05-2024	Kauzer Technologies And Systems Pvt Ltd Vs Neeraj Khera	ANKIT GUPTA	8860353372	ADVOCATEANKIT1990@GMAIL.CO,	16-05-2024
				CS (COMM)/452/2024	CS (COMM)/452/2024	21-05-2024	Shri Polypack Through Its Proprietor Sh. Kunal Mehta Vs Dev Enterprises	ASHOK KUMAR	9811165857	ASHOK@LEGALCASES.IN	18-05-2024
				CS (COMM)/455/2024	CS (COMM)/455/2024	22-05-2024	Rajesh Khanna Vs Rajesh Kumar Sharma	ARUSH KUMAR MALHOTRA	9711155443	MWLAWASSOCIATES@GMAIL.COM	20-05-2024
				CS (COMM)/456/2024	CS (COMM)/456/2024	22-05-2024	Nav Labels Pvt Ltd Vs Saurabh Bajaj	RAJESH MAHINDRA	9810194135	RMAHINDRA@REDIFFMAIL.COM	14-05-2024
				CS (COMM)/464/2024	CS (COMM)/464/2024	28-05-2024	Punjab And Sind Bank Vs Suresnder Singh And Madhuri	SANDEEP TYAGI	9999886249	SK.TYAGI@YAHOO.COM	15-04-2024
				CS (COMM)/465/2024	CS (COMM)/465/2024	29-05-2024	Rajkamal Plywood India Vs M/s Atsa Buildline Pvt Ltd	ATUL KHARBAND	9811333939	R.A.G.CHAMBERS@GMAIL.COM	17-05-2024
				CS (COMM)/467/2024	CS (COMM)/467/2024	29-05-2024	Prozo Distribution Private Limited Vs Fenda Audio India Private Limited	KRISHNA GAUR	9711161488	P.GADI@GNALAWYERS.COM	23-05-2024
				OMP (COMM.)/109/2024	OMP (COMM.)/109/2024	30-05-2024	Shriram Finance Vs Faryad Ali	MANOJ KUMAR	9811133644	NOT PROVIDED	NA
				CS (COMM)/468/2024	CS (COMM)/468/2024	30-05-2024	Charan Paaduka Industries Pvt. Ltd. Vs Hemant Pasricha	ASHOK JAIN	8130707356	RINKYS601@GMAIL.COM	16-04-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
				CS (COMM)/472/2024	CS (COMM)/472/2024	30-05-2024	Credence Acoustics And Ceilings Private Limited Gyptech Vs. [Redacted]	ABHISHEK GUPTA	9718062292	THE SUTSLAWFIRM@GMAIL.COM	27-05-2024
				OMP (I) (COMM.)/111/2024	OMP (I) (COMM.)/111/2024	31-05-2024	HDFC Bank Ltd Vs Amit Chauhan	ASHIM BHUTT	9599624216	ASHIM.BHATT47@GMAIL.COM	NA
				Execution (Comm.)/158/2024	Execution (Comm.)/158/2024	31-05-2024	Mr Chandra Shekhar Vs Mr Amitesh Tiwari And Ors				NA
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI		COUNTER CLAIM	10/2024	01.05.2024	HOOVER SERVICES PVT. LTD. VS. COTTAGE INDUSTRIES EXPOSITION	BIMLENDU SHEKHAR,	9871424063, 9810008481	BIMLENDU SH EK HAR77@GMAIL.COM	04.04.2024
				CS(COMM)	397/2024	04.05.2024	BODYCENTV E VS. RHITIKA SPORTS MANAGEMEN T PVT. LTD. & ORS.	PANKAJ KAUSHIK	9810492809	ADVOCATEKAUSHIK42@GMAIL.COM	16.04.2024
				OMP(I)COMM	188/2024	04.05.2024	TATA PROJECTS LIMITED VS. POWER GRID CORPORATION OF INDIA LIMITED	MAYANK BUGHANI	9871417355	CONTACT@SH ELDONLAWFIRM.COM	02.05.2024
				CS(COMM)	400/2024	06.05.2024	SUN ORGANIC INDUSTRIES PRIVATE LIMITED VS. RAJA UDYOG	VISHNU PS LANGAWAT	9871152081	VISHNULANGAWA@GMAIL.COM	18.04.2024
				CS(COMM)	411/2024	09.05.2024	MERINO INDUSTRIES LTD. VS. GARUDA CONSTRUCTION & ENGINEERING	SANJEEV KUMAR	9811843959	SANJEEV.ADV @GMAIL.COM	08.04.2024
				CS(COMM)	415/2024	10.05.2024	M/S TRULINK FINANCE LIMIED VS. SH. SUNIL KUMAR AND ANOTHER	RAJAT SARAWAT	9818004454	RAJATTRUELINK@GMAIL.COM	07.05.2024
				OMP(I)COMM	193/2024	13.05.2024	ACCELERATE PRODUCTX VENTURES VS. VIPIN TRIPATHI	MANAN POPLI, AMIT KUMAR, AKASH GUPTA	9289028206	CONTACT@LE XSTONEGROUP.COM	26.04.02024
				OMP(I)COMM	194/2024	13.05.2024	ACCELERATE PRODUCTX VENTURES VS. TESCO 24X7	MANAN POPLI, AMIT KUMAR, AKASH GUPTA	9289028206	CONTACT@LE XSTONEGROUP.COM	26.04.2024
				OMP(I)COMM	195/2024	13.05.2024	ACCELERATE PRODUCTX VENTURES VS. MR. DHANANJAY KUMAR	MANAN POPLI, AMIT KUMAR, AKASH GUPTA	9289028206	CONTACT@LE XSTONEGROUP.COM	26.04.2024
				CS(COMM)	422/2024	13.05.2024	PRADEEP KALRA VS. INNOVATION TECH & ORS.	BHARAT GUPTA, VARUN TYAGI	9810444651	LEGISTAUXILIARY@GMAIL.COM	24.04.2024
				CS(COMM)	423/2024	13.05.2024	PRADEEEP KALRA VS. ONTOMATE INTERNATIONAL	BHARAT GUPTA, VARUN TYAGI	9810444651	LEGISTAUXILIARY@GMAIL.COM	01.05.2024
				OMP(I)COMM	197/2024	13.05.2024	SOFTWARE TECHNOLOGY PARK OF INDIA VS. M/S COVENANT INFOSOLUTIONS PVT. LTD.	ANKUR SOOD	9810088832	ANKURSOODOFFICE@GMAIL.COM	05.04.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
				CS(COMM)	426/2024	14.05.2024	MEENA BAZAAR ALENA VENTURES LTD. AND ORS. VS. SUSHEEL K. TEKRIWAL DR. / MAMTA TEKRIWAL		9811108123	TEKADVO@GMAIL.COM	07.05.2024
				CS(COMM)	431/2024	15.05.2024	PUNJAB NATIONAL BANK MOHD. SHAMIM VS. INDRA NARAIN		9311824970	ASSOCIATENARAYAN29@GMAIL.COM	03.05.2024
				CS(COMM)	440/2024	18.05.2024	M/S BEYCOMP ELECTRONICS VS. M/S INFINITY E SERVICES PVT. LTD.	UDAY RAM SHARMA	9868100437, 9711530809	NOT AVAILABLE	22.04.2024
				CS(COMM)	444/2024	21.05.2024	M/S SKYWAYS AIR SERVICES PVT. TLD. VS. MS PREETI DEVI	NEERAJ GUPTA, KAMAL GUPTA	9811267045	INFO@JUSLAOFFICES.COM	30.04.2024
				CS(COMM)	447/2024	22.05.2024	SIYARAM BROTHERS VS. AMARJEET AUTO	CHETAN ROY	9811735248	CHETAN@INTEGRITASLAWFIRM.COM	03.05.2024
				CS(COMM)	451/2024	27.05.2024	M/S HARYANA ISPAT BHANDAR THROGUH SOLE PROPRIETOR VS. SANCHIT GOYAL	SANCHIT GOYAL	9999605495	ADV.SANCHITGOYAL@GMAIL.COM	23.01.2024
				CS(COMM)	452/2024	27.05.2024	M/S SATO ARGOX INDIA PVT. LTD. VS. SINGH NL TECHNOLOGIES PVT. LTD.	AMIT KUMAR SINGH	9871291420	JURISPRUDENCE011@GMAIL.COM	01.05.2024
				CS(COMM)	453/2024	27.05.2024	M/S ICON CONTROLS PVT. LTD. VS. M/S INDIAN OIL CORPORATION	UTKARSH JOSHI	9013155901	UTKARSHJOSH1255@GMAIL.COM	02.05.2024
				CS(COMM)	458/2024	28.05.2024	M/S BHAGWATI PERFECT SANITATION PVT. TLD. VS. M/S JINDAL LABREAT	ANURADHA MITTAL & BIJWNSWEKUME	9205113671	anuradhamitttra@gmail.com	09.03.2022
				CS(COMM)	457/2024	28.05.2024	VIPIN GUPTA VS. SURENDER SINGH	MANISH SHARMA	8076259955, 9990081211	SURENDERYA DAVADV@GMAIL.COM	18.03.2024
				CS(COMM)	456/2024	28.05.2024	SH. RAKESH GUPTA VS. SH. JAGANNATH SONI	RAMESH CHAND GUPTA	9312392991, 9312392991	RAMESHGUPTAEQUITY@GMAIL.COM	15.05.2024
				CS(COMM)	464/2024	29.05.2024	STP LIMITED VERSUS BHOLASINGH JAIPRAKASH CONSTRUCTION LIMITED	D & LEGAL	9818950925	DANDVLEGAL@GMAIL.COM	15.05.2024
				CS(COMM)	463/2024	29.05.2024	SH. NAVEEN BANSAL PROPRIETOR M/S B B DAIRY & FOODS PRODUCTS	CHANDRAKANT TIWARI	9717006365	ADV.CKTIWARI@GMAIL.COM	13.05.2024
				COUNTER CLAIM	13/2024	31.05.2024	AIR INDIA LIMITED VS. CAPT. NAVEEN KUMAR PANDEY	RAJESH RANJAN	9810003146	OFFICE@ILOLEGAL.COM	17.05.2024
				COUNTER CLAIM	14/2024	31.05.2024	AIR INDIA LTD VS. CAPT. ANKUR SINGH	RAJESH RANJAN	9810003146	OFFICE@ILOLEGAL.COM	17.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			1	COUNTER CLAIM	15/2024	31.05.2024	AIR INDIA LTD. VS. CAPT. SAGAR SURESH PATIL	RAJESH RANJAN	9810003146	OFFICE@ILOLEGAL.COM	17.05.2024
			1	COUNTER CLAIM	16/2024	31.05.2024	AIR INDIA LIMITED VS. CAPT. SHIVANK MATHUR	RAJESH RANJAN	9810003146	OFFICE@ILOLEGAL.COM	17.05.2024
			1	CS(COMM)	469/2024	31.05.2024	BHART ARORA VS. VAGABONDS HOSPITALITY U PVT. LTD.	MR. SAGAR SURI	7042132941	OFFICESAGARSURI@GMAIL.COM	22.03.2024
			1	CS(COMM)	433/2024	16.05.2024	RAJ KUMAR JINDAL VS. M/S SHAPOORJI PALLONJI AND CO.	KSHITIZ MAHIPAL	9999994372	KSHITIZMAHIPAL@GMAIL.COM	08.04.2024
			1	CS(COMM)	434/2024	16.05.2024	LIC HOUSING FINANCE LTD. VS. YASH GUPTA AND ANR.	SURI COMPANY	99971357074	LITIGATION@SURICO.IN	22.12.2023
			1	CS(COMM)	450/2024	24.05.2024	M/S WINPRON DOORS VS. RAHUL CHOBEY	N.P. LAW ASSOCIATES	8860301018, 9773771018	ASSOCIATESNPLAW@GMAIL.COM	10.05.2024
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)	389/2024	01-05-2024	Canara Bank Vs Thamizhanban K	ANSHUMAN SRIVASTAVA(P),	9990659331	kmpspartner@gmail.com	12.04.2024
			25	CS (COMM)	393/2024	02-05-2024	GANGOTRI ELECTRONICS PVT LTD Vs M/S S TEN ELECTRONICS	Kartik Bhagat(P),	9990042642	fanshumanadv@gmail.com	15.04.2024
			25	CS (COMM)	394/2024	03-05-2024	Printing Machinery Engineers Vs Asian Packages	ARVIND MISHRA(P),	8126399945	Advocatebhagati24@gmail.com	18.04.2024
			25	CS (COMM)	396/2024	04-05-2024	HT MEDIA LTD Vs HDFC LIFE INSURANCE COMPANY	puneet bajaj(P),	9818199103	oplawassociates@gmail.com	18.04.2024
			25	CS (COMM)	398/2024	06-05-2024	State Bank Of India Mahesh Kumar	Subhash Vs Chandra Lochakia(P),	9811017290	arvindmishra11@gmail.com	08.04.2024
			25	CS (COMM)	399/2024	06-05-2024	Bank Of India Vs Ds Dairy Through Its Proprietor Mr Devinder Godara	DEOKANT TRIPATHI(P),	9811700978	bajaj.bajaj128@gmail.com	09.04.2024
			25	CS (COMM)	404/2024	07-05-2024	NOVATEUR ELECTRICAL AND DIGITAL SYSTEMS PVT LTD Vs M/S SANVIT	ADITYA DHAR(P),	9910290686,	pravinmishraadvocate@gmail.com	18.04.2024
			25	CS (COMM)	405/2024	08-05-2024	Ram Prakash Kumar Balwinder Singh Sole Proprietor Of Ms. ...	RISHABH VS GUPTA(P),	9711332383	leokanttripathi2@gmail.com	21.03.2024
			25	CS (COMM)	406/2024	08-05-2024	Homeshree Housing Finance Limited Vs Ravi Kumar	Nidhi Saini(P),	9810081079	vpdalmia@vaislaw.com	18.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			25	CS (COMM)	409/2024	09-05-2024	M/s Ars Steels Vs M/s Mks Buildtech Pvt Ltd	KARTIKEY MITTAL(P),	8802750752	adv.kartikeymital@yahoo.com	12.04.2024
			25	CS (COMM)	410/2024	09-05-2024	Gaurav Goyal Vs M/s Nkg Infrastructure Limited	Hardik Aggarwal(P)	7859984398	advocatehardikaggarwal@gmail.com	28.03.2024
			25	CS (COMM)	413/2024	10-05-2024	Aryanveda Cosmeceuticals Vs Mittal), Products	Chirag Ahluwalia(P)	9811118700	AJA YSAHN1@ASAHNI.co	07.05.2024
			25	CS (COMM)	414/2024	10-05-2024	Carpet Couture Through Rash Bajaj Vs Aamby Valley Limited	Avsi Malik(P),	9871921015	avsimalik@viriyalegal.com	25.04.2024
			25	OMP(I) (COMM)	196/2024	13-05-2024	Accelerate Productx Ventures Pvt Ltd Vs Samsara Retail Ventures	AMIT KUMAR(P),	9289028206	contact@lexstonegroup.com	26.04.2024
			25	OMP (COMM)	(1)192/2024	13-05-2024	Accelerate Productx Ventures Pvt Ltd Vs Jj And Company	AMIT KUMAR(P),	9289028206	contact@lexstonegroup.com	26.04.2024
			25	OMP (COMM)	(1)191/2024	13-05-2024	Accelerate Productx Ventures Pvt Ltd Vs Arpit Kohli	AMIT KUMAR(P),	9289028206	contact@lexstonegroup.com	26.04.2024
			25	CS (COMM)	419/2024	13-05-2024	Stp Limited Vs Shinde Developers Private Limited	DEEPAK SAHNI(P),	9899955958	PURCHASE@SDPLPUNE.COM	24.04.2024
			25	CS (COMM)	424/2024	14-05-2024	Jaspal Singh Nagpal Boparai Martial Security Pvt Ltd	BALVINDE SR SINGH SBAGGA(P),	9818717198	balvinderbagga@gmail.com	29.04.2024
			25	CS (COMM)	425/2024	14-05-2024	M/S INDIYUM FOODS PVT LTD Vs M/S AXIS E-CORP SOLUTIONS PVT LTD	JYOTI ADVOCATE (P),	9599072522	iyotiinsa.11@gmail.com	21.03.2024
			25	CS (COMM)	427/2024	15-05-2024	State Bank Of India Vs Anil Singh Bhadoriya	VARUN CHANDIOK (P),	9818365119	chambersofvarunchandok@gmail.com	26.03.2024
			25	CS (COMM)	428/2024	15-05-2024	State Bank Of India Vs Sepoy Rikhum Yimchunger	VARUN CHANDIOK (P),	9818365119	chambersofvarunchandok@gmail.com	26.03.2024
			25	CS (COMM)	429/2024	15-05-2024	MUKUL GUPTA MARKETING PVT LTD Vs Sh Rajpal Verma	Monica Goel(P),	8800401525	advocatemonicoel@gmail.com	19.03.2024
			25	CS (COMM)	430/2024	15-05-2024	M/S TRUE LINK FINANCE Vs Ram Rattan Yadav	RAJAT SARAWAT (P),	9818004454	NOT PROVIDED	10.05.2024
			25	OMP (COMM)	423/2024	16-05-2024	BHARAT SANCHAR NIGAM VS GAYATRI INTERNATIONAL	Mohit Kochhar(P),	9810648444	NOT PROVIDED	15.04.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			25	CS (COMM)	432/2024	16-05-2024	M/S RSPL LTD Vs M/S GURUNANAK FOOD PRUDUCTS	Sanjeev Singh(P),	9602402025	sanjeev.sing@singhassociates.com	02.05.2024
			25	CS (COMM)	435/2024	17-05-2024	UCO BANK Vs Ms Simple Traders	RAJESH RATTAN(P),	9810218488	rajeshrattan66@gmail.com	03.05.2024
			25	CS (COMM)	437/2024	18-05-2024	STATE BANK OF INDIA Vs KAMAL SETHI	Gopal Chand Sharma(P),	9810210832	NOT PROVIDED	12.12.2023
			25	CS (COMM)	438/2024	18-05-2024	STATE BANK OF INDIA Vs ANIL KUMAR	ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE@GMAIL.COM	08.05.2024
			25	CS (COMM)	443/2024	20-05-2024	M/S HERO INVESTCORP PVT LTD Vs ASHOK KUMAR JOHN DOE	ANIL KUMAR SAHU(P),	9810134793	ALLIPCARE@GMAIL.COM	11.05.2024
			25	OMP (COMM)	213/2024	22.05.2024	INDUS TOWER LIMITED Vs August Singh	Samanvaya Law and Partners(P),	9319615151	office@samanvagalaw.com	09.05.2024
			25	OMP(I) (COMM)	214/2024	22.05.2024	INDUS POWER LTD VS JAGDISH SINGH	Samanvaya Law and Partners(P),	9319615151	office@samanvagalaw.com	03.05.2024
			25	CS (COMM)	446/2024	22-05-2024	Movin Express Private Limited Vs Venticare Medical Inc	Jeevesh Mehta(P),	9811617189	jeevesh@mavenlegal.nat	15.04.2024
			25	OMP (COMM)	129/2024	24-05-2024	Hll Infra Tech Services Limited Vs Bhullar Construction	MANMOHAN SINGH NARULA(P)	9810208494	lawyerschamber21gmail	06.05.2024
			25	OMP (COMM)	130/2024	27-05-2024	Union Of India Thro Garrison Engineer West), Vs Ashutosh Builder Zcontractor And Engineers	AJAY BIDHURI(P)	9810239626	ajaybidhuri79@gmail.com	17.05.2024
			25	CS (COMM)	454/2024	28-05-2024	Crystal Crop Protection Limited Vs Thiruvengadam Dhaman	Sunill Kumar(P),	9818256885	snlkmr58@gmail.com	09.01.2024
			25	CS (COMM)	455/2024	28-05-2024	Indian Overseas Bank Vs Alimuddin Khan	Subhash Kumar(P),	9810840045	skjhaassociates@gmail.com	08.05.2024
			25	CS (COMM)	462/2024	29-05-2024	NORTHERN SPIRITS LIMITED Vs Delhi State Industries And Refineries	Anannya Ghosh(P),	9999714826	DUSHYANT@MGLAWASSOCIATES.COM	16.05.2024
			25	CS (COMM)	466/2024	30-05-2024	Sneha Sharma Vs Space Towers Pvt Ltd	Rakesh Kumar(P),	9891194404	rksharma54@gmail.com	16.07.2024
			25	CS (COMM)	467/2024	30-05-2024	M/S ASSOCIATION OF STATE ROAD TRANSPORT UNDERTAKING	NISHANT SHOKEEN(P),	9811981140	rashmipriya9@gmail.com	16.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			25	OMP (COMM)	(1)186/2024	03-05-2024	Hindustan Unilever Limited Vs Jagdish Kumar	ASHU PATHAK(P)	9871204285	prantar@pbccchambers.com	19-05-2022
			25	CS (COMM)	412/2024	10-05-2024	M/s Savd Technologies Pvt Ltd Vs GLAMYO TECHNOLOGIES PVT LTD	Ray Vikram Nath(P)	9818121216	Vikram@arethalegal@gmail.com	04-04-2024
			25	OMP (COMM)	(1)190/2024	13-05-2024	Aditya Birla Finance Limited Vs Sam Traders	AMAN VASISTH(P)	9911481624	mahipdatta@gmail.com	30-04-2024
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SUIT FORCS TRADEMARKS	(COMM)/390/2024	01-05-2024	Puma Se Vs Ashok Kumar Trading Flymax Footwear	Shivangi Kohli(P)	NOT AVAILABLE	NOT AVAILABLE	15-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/110/2024	02-05-2024	Arun Kumar 5paisa Capital Limited	ADVOCATE VS NOT HIREDA	NOT AVAILABLE	NOT AVAILABLE	30-04-2024
			24	SUIT FORCS RECOVERY	(COMM)/392/2024	02-05-2024	Condor Footwear India Limited And Anr Through Its Ar Sanjay Madhotra Vs M/s. Platform	PUNEET AHUJA(P)	9999054886	Puneetsolicitors@gmail.com	23-04-2024
			24	SUIT FORCS RECOVERY	(COMM)/391/2024	02-05-2024	Ms Faith Mercantile Pvt Ltd Vs Vishwakarma Scales Private Limited	Ayushi Chugh(P)	9953767798	ayushic41@gmail.com	25-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/113/2024	03-05-2024	Jawaharlal Nehru University Vs Vijay Kumar Gupta	Harshvardhan Korada(P)	NOT AVAILABLE	NOT AVAILABLE	01-05-2024
			24	SUIT FORCS RECOVERY	(COMM)/402/2024	06-05-2024	Bank Of India Vs Suman Trading Comp Any Through Its Proprietor	DEOKANT TRIPATHI(P)	9711332383	deokanttripathi2@gmail.com	30-03-2024
			24	SUIT FORCS RECOVERY	(COMM)/403/2024	06-05-2024	Shri Samarth Utility Services Private Limited Vs Ms Prabhakar Sharma E	Mankan Singh(P)	NOT AVAILABLE	NOT AVAILABLE	08-04-2024
			24	SUIT FORCS RECOVERY	(COMM)/401/2024	06-05-2024	M/s Complete Dewatering Systems Pvt Ltd Vs M/s Gannon Dunkerley And Co. Limited	Mohammad Faiyab Khan(P)	NOT AVAILABLE	NOT AVAILABLE	08-04-2024
			24	SUIT FORCS RECOVERY	(COMM)/408/2024	08-05-2024	Mis Breaksurinder Point Capital Advisors Llp Vs Mis Arynt Consultants Pvt Ltd	surinder kumar(P)	NOT AVAILABLE	NOT AVAILABLE	12-02-2024
			24	SUIT FORCS RECOVERY	(COMM)/407/2024	08-05-2024	Sandhya Vij Alluring Bistro Pvt Ltd	Shivek Trehan(P)	NOT AVAILABLE	NOT AVAILABLE	20-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/116/2024	08-05-2024	Union Of India Vs Aercomford Pvt Ltd	Vinod Kumar Rai(P)	9811603482	NOT AVAILABLE	04-05-2024
			24	SUIT FORCS RECOVERY	(COMM)/416/2024	10-05-2024	System Elektronics Vs Liberty General Insurance Limited	VINAYAK UNIYAL(P)	NOT AVAILABLE	NOT AVAILABLE	09-04-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			24	SUIT FORCS RECOVERY	(COMM)/417/2024	10-05-2024	Mohd Wahid Vs M/s Ameriprise India Lp	Sushant Chaudhary(P),	9810490462	sushantksay@gmail.com	18-04-2024
			24	SUIT FORCS RECOVERY	(COMM)/418/2024	10-05-2024	Deki Electronics Ltd Vs Bright Westech Solution Pvt Ltd	Varun Jain(P),	9971540730	vdassociates@gmail.com	25-04-2024
			24	SUIT FORCS RECOVERY	(COMM)/420/2024	13-05-2024	Matrimony Com Ltd Vs Garg Dyeing And Processing Industries	NAWAZ SHERIF(P),	NOT AVAILABLE	NOT AVAILABLE	22-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/120/2024	13-05-2024	North Eastern Railway Vs Calstar Steel Ltd	ASHISH KUMAR SHARMA(P),	9313471929	ashishsharma379@gmail.com	09-05-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/122/2024	16-05-2024	Space Business Solution Pvt Ltd Vs District Election Officer (south)	Amit kumar(P),	9313543056	NOT AVAILABLE	09-05-2024
			24	SUIT FORCS RECOVERY	(COMM)/436/2024	17-05-2024	Uflex Ltd Vs Naveen Food And Beverages	Rajeev Agarwal(P),	9810028877	NOT AVAILABLE	19-03-2024
			24	SUIT FORCS RECOVERY	(COMM)/439/2024	18-05-2024	State Bank Of India Branch Jeevantara Vs Sonika Rawat	ADAITA KUMAR ROUT(P),	NOT AVAILABLE	NOT AVAILABLE	08-05-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/126/2024	20-05-2024	Narinder Singh Vs Indostar Capital Finance Limited	satyendra M/s kumar(P),	9811971649	satyendrakumarvermaadv@gmail.com	14-05-2024
			24	SUIT FORCS RECOVERY	(COMM)/441/2024	20-05-2024	Nepzpack Industries Private Limited Vs Darling Pets Privat Elimited	NAVDEEP JAIN(P),	9711265611	jain.navdeep23@gmail.com	08-05-2024
			24	SUIT FORCS TRADEMARKS	(COMM)/442/2024	20-05-2024	Hero Investcorp Pvt Ltd Vs Ashok Kumar John Doe	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	11-05-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/125/2024	20-05-2024	Union Of India Vs M/s Akash Farms Nursery	ASHISH KUMAR SHARMA(P),	9313471929	ashishsharma379@gmail.com	14-05-2024
			24	SUIT FORCS RECOVERY	(COMM)/449/2024	22-05-2024	State Bank Of India Vs M S H D Enterprises Through Partners Sh Divesh Bhatia And Ms Anil	Rajiv kumar Thakur(P),	9990781015	thakur.rajiv1985@gmail.com	29-04-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/128/2024	22-05-2024	Patil Rail Infrastructure Pvt Ltd Vs Ministry Of Railway An	satyendra kumar(P),	9811971649	satyendrakumarvermaadv@gmail.com	20-05-2024
			24	SUIT FORCS RECOVERY	(COMM)/448/2024	22-05-2024	Siyaram Brothers Gurmehar Moters	Chetan Roy(P),	9811735248	NOT AVAILABLE	03-05-2024
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/131/2024	27-05-2024	Reckitt Benckiser India Pvt Ltd Vs AKASH AGRAWAL	R JAWAHAR LAL(P),	9958998396	jawahar@pralaw.in	20-05-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			24	SUIT FORCS TRADEMARKS	(COMM)/459/2024	28-05-2024	Puma Se Vs Ashok Kumar Trading Gulshan Traders	Shivangi Kohli(P),	NOT AVAILABLE	NOT AVAILABLE	22-05-2024
			24	SUIT FORCS RECOVERY	(COMM)/460/2024	28-05-2024	Crystal Crop Protection Vs Mohinder Singh Negi	Sunill Kumar(P),	9811767023	advsunil22@gmail.com	09-01-2024
			24	SUIT FORCS RECOVERY	(COMM)/461/2024	28-05-2024	Canara Bank Vs Bahubal Impex	Subhash Kumar Jha(P),	9810840045	skjhaassociates@yahoo.com	28-04-2024
			24	SUIT FORCS RECOVERY	(COMM)/465/2024	29-05-2024	Paharpur Cooling Towers Ltd Vs Czone Engineers Pvt Ltd	ATANU SAIKIA(P),	9810463278	lawyer.saikia@gmail.com	29-04-2024
			24	SUIT FORCS RECOVERY	(COMM)/468/2024	30-05-2024	Khaira Tourists Tax Service Vs Toyota Financial Services Indai	Dinesh Kumar(P),	9811658677	dineshkumar.scba@gmail.com	29-04-2024
			24	SUIT FORCS RECOVERY	(COMM)/470/2024	31-05-2024	Canara Bank Vs Central Cab	KRISHAN KUMAR(P),	9910225830	NOT AVAILABLE	03-05-2024
			24	SUIT FORCS RECOVERY	(COMM)/471/2024	31-05-2024	Prahlad Mittal Vs Landmark Exim Pvt Ltd	DASSABHAY KUMAR(P),	9810254016	officeofabhaykumar@gmail.com	03-05-2024
23	MS. SAVITA RAO DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Block-I	Civil Case	CS (COMM)/218/2024	02-05-2024	Ahuja Builders Vs Green Alpha Assets Pvt Ltd	KESHAV KUMAR(P),	9999626126	keshav.advl1@gmail.com	25.04.2024
			12, New Block-I	Civil Case	CS (COMM)/217/2024	02-05-2024	State Bank of India Vs Palle Rama Krishna	Shiv Tyagi(P),	9643242952	shivkyagil@gmail.com	30.04.2024
			12, New Block-I	Civil Case	CS (COMM)/221/2024	06-05-2024	Travel Solutions Vs World International	SUMIT NANDVANI (P),	7011841912	nandyanijindallawoffices@gmail.com	04.05.2024
			12, New Block-I	Civil Case	CS (COMM)/224/2024	07-05-2024	ICICI Bank Vs Desh Proprietor Of The Big Book Box	Deepak Kaushik(P),	9818030800	induslegalia@gmail.com	29.04.2024
			12, New Block-I	Civil Case	CS (COMM)/227/2024	08-05-2024	Canara Bank Vs Nawab Hussain	NILENDU VATSYAYAN(P),	9999050853	NOT PROVIDED	04.05.2024
			12, New Block-I	Civil Case	CS (COMM)/229/2024	09-05-2024	M/s Prakash Pipes Limited Vs M/s Garg, Trading Co	Sanjay Aggarwal(P)	9810748529	admin@raguellaw.com	07.05.2024
			12, New Block-I	Civil Case	CS (COMM)/234/2024	10-05-2024	State Bank of India Vs Bijender Singh	SHALINI UPADHYAY (P),	9899408618	ShaliniUpadhyay.Advocate@gmail.com	08.05.2024
			12, New Block-I	Civil Case	CS (COMM)/235/2024	10-05-2024	State Bank of India Vs Lakshmi Narayan Mahato	SHALINI UPADHYAY (P),	9899408618	ShaliniUpadhyay.Advocate@gmail.com	08.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			12, New Court Block-I	Civil Case	CS (COMM)/233/2024	10-05-2024	Punjab National Bank Vs Sunil Kumar	DINANATH THAKUR(P)	9999737225	PRANSHU11.VASHISHTH(5)GMAIL	01.05.2024
			12, New Court Block-I	Civil Case	CS (COMM)/232/2024	10-05-2024	Delhi Furniture Company Pvt Ltd Vs Neeraj Chaudhary And Anr	Inder Singh(P),	9891711075	NOT PROVIDED	06.05.2024
			12, New Court Block-I	Civil Case	CS (COMM)/231/2024	10-05-2024	Vostermans Ventilation Vs Jagdamba Poultry And Engineering Works	Prakriti Sharma(P),	7428295231	prakriti.sharma(a)amssharduJ.com	09.05.2024
			12, New Court Block-I	Civil Case	CS (COMM)/230/2024	10-05-2024	Meena Tanwar Vs Municipal Corporation Of Delhi	Ashu Arora(P),	9910800124	Ashunarora@Gmail.com	09.05.2024
			12, New Court Block-I	Civil Case	CS (COMM)/257/2024	21-05-2024	State Bank Of India Vs Manohar	RANI BHARDWAJ(P),	9643680913	r.bhardwajassoci ate@gmail.com	16.04.2024
			12, New Court Block-I	Civil Case	CS (COMM)/263/2024	22-05-2024	Thieme Medical And Scientific Publishers Pvt Ltd Vs Indian Association Of Librarians	Nishant Singh(P),	8010019531	Nishantsingh152@gmail.com	14.05.2024
			12, New Court Block-I	Civil Case	CS (COMM)/261/2024	22-05-2024	Devki Devi Foundation Vs Neempal Singh	Vijay Sharma(P),	89312274280	vijayksharmaadv@yahoo.co.in	13.05.2024
			12, New Court Block-I	Civil Case	CS (COMM)/262/2024	22-05-2024	Pitambara Glass Suppliers Vs Wits Interior Pvt Ltd	Tarun Khanna(P),	9650446866	t.khanna@ymail.com	04.04.2024
			12, New Court Block-I	Civil Case	CS (COMM)/264/2024	28-05-2024	Dyninno India Llp Vs Rupak Dey	GAURAV MOHAN LIBERHAN(P),	9810955779	liberhanlawoffice@gmail.com	15.04.2024
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Commercial	OMP (COMM)/17/2024	02-05-2024	Union Of India Vs Rkml Buildcon Pvt Ltd	Anurag Jain(P),	9990139169	sainisadvocates@gmail.com	23-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/223/2024	06-05-2024	M/s Capitol Art Private Limited Vs Neha Dutta	Ishaan Chawla(P),	9910264203	ishaan22chawla@gmail.com	16-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/243/2024	15-05-2024	Rk Dyers Services Vs M/S WEBSHOP INDIA LTD AND ANRS	TARUN BALHARA(AMP),	9873082824	rs.tawoffice101@gmail.com	30-04-2024
			17, New Court Block-I	Commercial	CS (COMM)/238/2024	13-05-2024	Thandi Meena Neeraj Chaudhary And Anr	Raminder Singh(P),	9891711075	not provided	06-05-2024
			17, New Court Block-I	Commercial	CS (COMM)/246/2024	15-05-2024	Indospirit Distribution Limited Vs Kapil Jain	Karan Gupta(P),	9729202222	karan@kgvslegal.com	02-05-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			17, New Court Block-I	Commercial	CS (COMM)/260/2024	21-05-2024	State Bank Of India Kailash Chandu Pawar	ORANI VS BHARDWAJ(P),	9643680913	rbhardwajassocate@gmail.com	07-05-2024
			17, New Court Block-I	Commercial	CS (COMM)/266/2024	30-05-2024	Raj Kumar Dhingra Vs Night Angel Hospitality Pvt Ltd	ANSHUL KULSHRESHA(P),	9910024841	smsayank@yahoo.com	28-03-2024
			17, New Court Block-I	Commercial	OMP (COMM.)/19/2024	45419	M/s Shri Sai Entertainment Pvt Ltd Vs Sukanya Gupta	RISHI SOOD	9650133112	rishisoodadvocate@gmail.com	05-04-2024
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	CS (COMM)/222/2024	06-05-2024	Gogia Capital Services Ltd Vs Sweety Bhatia	Rajeev Kapoor	9899785517	rajeevkapoor_2007@rediffmail.com	22.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/225/2024	07-05-2024	Crystalpeak Enterprises Pvt Ltd Vs Ritika Tiwari	Deepak Kumar	7678609954	advsonakshimongra@gmail.com	02.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/226/2024	08-05-2024	Casa 2 Stays Pvt Ltd Vs Bineet Tripathi	Kushal Bhattacharje	7838855710	malik.harish01@gmail.com	29.04.2024
			29, New Court Block-II	Commercial	CS (COMM)/236/2024	10-05-2024	Union Bank Of India Sanjay Bhol Prop Hardev Medical Store	Sunil Vs Chaudhary	9540009991	advlalitkumar5700@gmail.com	07.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/237/2024	10-05-2024	State Bank Of India Santosh Kumari	Shalini Vs Upadhyay	9899408618	shaliniupadhyay.advocate@gmail.com	08.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/239/2024	14-05-2024	Manash Lifestyle Private Limited Vs 4her Collection	NAGESHWAR KUMHAR(P)	9818823289	info@deyandkumar.com	11.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/248/2024	17-05-2024	State Bank Of India Mohan Singh	ORANI VS BHARDWAJ(P),	9643680913	rbhardwajassocate@gmail.com	07.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/249/2024	17-05-2024	Raj Kumar Dhingra Vs Super Kitchen And Bar Pvt Ltd	ANSHUL KULSHRESHA(P),	9910092464	smsmayank@yahoo.com	28.03.2024
			29, New Court Block-II	Commercial	CS (COMM)/252/2024	18-05-2024	RDSS Fab Pvt Ltd Vs Public Clothing Pvt Ltd	Shreyek Gupta(P),	9711424345	shreyek@horizonassocites.in	16.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/253/2024	20-05-2024	Icici Bank Ltd Vs Sher Singh S/o Kishan	Rahul Chauhan(P),	9971891788	info@aualegal.com	10.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/254/2024	20-05-2024	State Bank Of India Sandeep	A.K. ROUT VS(P),	9999132159	akroutadvocate@gmail.com	16.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/255/2024	20-05-2024	State Bank Of India Ranveer	A.K. ROUT VS(P),	9999132159	akroutadvocate@gmail.com	16.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			29, New Court Block-II	Commercial	CS (COMM)/256/2024	20-05-2024	Canara Bank Vs Rekha Kant	NILENDU VATSYAYAN(P),	9999050853	nilenduvatsyan@gmail.com	16.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/265/2024	29-05-2024	Executive Center India Private Limited Vs Multistream Technologies Private	Madhu Suri(P),	9810955779	liberhanlawoffice@gmail.com	20.05.2024
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	RECOVERY SUIT	CS/COMM/334/2024	5/3/24	M/S ALTON PANEL INDUSTRIES VS. SUNILS KUMAR	JAIN AND VERMA ASSOCIATE	9660729214	N/A	4/1/24
					CS/COMM/333/2024	5/3/24	M/S AMIKA ORTHOMED VS. M/S RAJ ENTERPRISES	AASHU	9910384803	ASHUARORA@GMAIL.COM	4/8/24
					CS/COMM/350/2024	5/6/24	M/S TRUB NORTH TECHNOLOGY VS. VIRENDRA BHAI	RAJESH KUMAR	9999036580	N/A	4/10/24
					CS/COMM/342/2024	5/8/24	GEETA TANEJA VS. SATNAM SINGH	VINEET CHAUDHARY	9811102173	VINEETCHAUDHARY21@GMAIL.COM	4/18/24
					CS/COMM/351/2024	5/9/24	M/S INTEXT FURNITURE PVT. LTD. VS. M/S AHLUWALIA CONTRACTS	KARMVEER	9891396019	KARMVEER@LEXANALYTICO.COM	3/6/24
					CS/COMM/357/2024	5/13/24	M/S SEAIRS GLOBAL PVT. LTD. VS/ M/S DYNAMIC	S.K. GAUTAM	9810106622	SATISHGGAUTAM@GMAIL.COM	4/24/24
					CS/COMM/378/2024	5/15/24	INDOSPIRIT MARKETING VS. KANHIYA DEVELOPERS	KARAN GUPTA	9729202222	KARAN@KGVSLLEGAL.COM	4/30/24
					CS/COMM/377/2024	5/16/24	VERSHA PROPRIETOR OF SPECTRA CONTROLS VS. HIND ELEVATORS	DEEPAK ISSAR	9910158330	ADVDEEPAKISSAR@GMAIL.COM	5/13/24
					CS/COMM/376/2024	5/15/24	HEMA RAWAT VS. M/S NSB BPO SOLUTIONS	SHIVOM GARG	9650920980	N/A	5/8/24
					CS/COMM/381/2024	5/17/24	ARUN GULATI VS. M/S SEVEN SHARKS HOSPITALITY	MOHIT JOLLY	9810032399	MOHITJOLLYADV@GMAIL.COM	5/6/24
					CS/COMM/379/2024	5/17/24	M/S ASMFACILITY MANAGEMENT VS. M/S NEW SHOP STORE	PANKAJ KAUSHIK	9990678809	KAUSHIKPANKAJ.OK@GMAIL.COM	10/10/23

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
					CS/COMM/383/2024	5/18/24	M/S NIVESA ADVISORS LLP VS. M/S BEKEM INFRA PROJECTS	GAURAV TYAGI	9811407050	TYAGYLA@GMAIL.COM	5/1/24
					CS/COMM/394/2024	5/20/24	CENTRAL BANK OF INDIA VS. RATAN PAL	NEERAJ KUMAR VS. KARDAM	9711863744	CLALEGAL9@GMAIL.COM	5/2/24
					CS/COMM/404/2024	5/23/24	M/S GOURMENT VS. ARMAAN MACHINERY	J.M. AAYUSH KUMAR VS. M/S KUCHAL	8527274542	AAYUSH@RVSLLEGAL.IN	5/3/24
					CS/COMM/405/2024	5/22/24	RAJESH SHARMA VS. M/S VAD COMPUSOFT	ASHISH CHAUHAN	9999468603	ASHISHCHAUHAN@AKASSOCIATES.ORG.IN	3/4/24
					CS/COMM/2457/2024	5/29/24	SBI VS. JAI KISHORE	K.K. SINGH	9810343732	KSINGH1123@REDIFFMAIL.COM	5/21/24
					CS/COMM/2453/2024	5/29/24	MEGA INC. VS. AUTOCAMP	KAVINDRA UMSOLANKI	9873099775	KAVINDRA@RUDRALEGAL.COM	4/26/24
					CS/COMM/2458/2024	5/29/24	MOHD. AKBAR VS. MOHD. HASEEN	MOHD. AZHAR	9811414440	VIKASVICKY@HOTMAIL.COM	2/5/24
					CS/COMM/2464/2024	5/31/24	FREIGHT SYSTEMS VS. RASHMI ARORA	ARVIND KUMAR SINGH	9899323731	ADVAPS@YAHOO.CO.IN	5/17/24
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	CS (COMM)/327/2024	02-05-2024	STEEL INFRA SOLUTIONS PRIVATE LIMITED Vs ALLIED INFRA	Harshpal Singh(P),	9999960283	hahan.dutt@zeus.finn.in	24.11.2024
				Commercial Suit	CS (COMM)/332/2024	04-05-2024	M/S HUKAM CHAND GUPTA FABRICS PVT LTD Vs SUNNY FABRICATORS	ASHISH UPADHAYAY(P),	9811215280	upadhayaylawchambers@gmail.com	22.02.2024
				Commercial Suit	CS (COMM)/337/2024	06-05-2024	M/S SUNRISE IMPEX Vs M/S TULIP CREATIONS PVT LTD	ABDUL VAHID(P),	8383953944, 6398892829	Jain.adityaraj@Yahoo.com	30.04.2024
				Commercial Suit	CS (COMM)/339/2024	07-05-2024	THE JAMMU AND KASHMIR BANK LTD Vs AASHI ANJUM	ANURAG SHARMA(P),	+91-9953459952	rauzlegal@gmail.com	01.05.2024
				Commercial Suit	CS (COMM)/344/2024	09-05-2024	SERVOTEC H INDIA PVT LTD Vs ATMAN SOLUTIONS PVT LTD	Abdul Wahid(P),	9711863744	Clalegal9@gmail.com	02.05.2024
				Commercial Suit	CS (COMM)/352/2024	10-05-2024	CENTRAL BANK OF INDIA VS. SATPAL	NEERAJ KUMAR(P VS),	+91-9990789258	advpushkarjain@gmail.com	06.05.2024
				Commercial Suit	CS (COMM)/356/2024	14-05-2024	M/S MG PRINTERS Vs M/S STAR LABEL INDUSTRIES	PUSHKAR JAIN(P),	+91-9990789258	advpushkarjain@gmail.com	02.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
				Commercial Suit	CS (COMM)/364/2024	15-05-2024	INDOSPITG PRIVATE LIMITED Vs SARTAJ HOTELS	KARAN GUPTA(P)	+91-9729202222 +91-9899030007	karan (ii)kgvslegal.com; vansha(ii)kgvslegal.com	30.04.2024
				Commercial Suit	CS (COMM)/363/2024	15-05-2024	M/S INDOSPITG DISTRIBUTION LIMITED Vs A AND S INDUSTRIES	KARAN GUPTA(P)	+91-9729202222 +91-9899030007	karan (ii)kgvslegal.com; vansha(ii)kgvslegal.com	09.05.2024
				Commercial Suit	CS (COMM)/366/2024	16-05-2024	M/S INDOSPITG DISTRIBUTION LIMITED Vs CHANDRA	Karan Gupta(P),	+91-9729202222 +91-9899030007	karan (ii)kgvslegal.com; vansha(ii)kgvslegal.com	09.05.2024
				Commercial Suit	CS (COMM)/372/2024	17-05-2024	CENTRAL BANK OF INDIA Vs MAYA (DECEASED) THROUGH	NEERAJ KUMAR KARDAN(P),	9711863744	dalegal9@gmail.com	02.05.2024
				Commercial Suit	CS (COMM)/380/2024	18-05-2024	GC COUTURE Vs MURLI DHARAN	MANEESH GUMBER(P),	9911315304	sentlawfirm@gmail.com	08.05.2024
				Commercial Suit	CS (COMM)/385/2024	20-05-2024	M/S BALAJI CREATIONS Vs M/S RAHUL FASHION PRIVATE LIMITED	RADHEY SHAM(P),	9540440406	advocate.rsbanal@gmail.com	22.04.2024
				Commercial Suit	CS (COMM)/386/2024	20-05-2024	NAZ AHMAD Vs MOHD AFSAR ALAM	DEV RAJ SHARMA(P),	9811387613	devsharmaadvocate@gmail.com	15.05.2024
				Commercial Suit	CS (COMM)/2452/2024	29-05-2024	M/S STANLEY COMMUNICATIONS Vs M/S KULTI APP PVT LTD	ISHU KUMAR(P)	9582366477	advocaterajputikk@gmail.com	21.05.2024
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/328/2024	02-05-2024	PUNJAB NATIONAL BANK Vs Sh Om Prakash Baisoya	Arun Bhardwaj(P),	9899138242	arunbhardwaj206@gmail.com	4/29/24
				Commercial Suit	OMP (COMM)/44/2024	03-05-2024	Magic Info Solutions Private Limited Vs Manav Chawla	MAYANK GOEL(P),	9810329623	mayankgoyal2@yahoo.com	4/18/24
				Commercial Suit	CS (COMM)/336/2024	04-05-2024	INDIAN OVERSEAS BANK Vs D S Jewellers and Darshana	Harshit Gupta(P),	7417442181	hgupta466@gmail.com	5/1/24
				Commercial Suit	CS (COMM)/341/2024	07-05-2024	Rekha Goyal (PROPRIETOR) Vs International Print-O-Pac Limited	Vikas Garg(P),	9999689033	vikasgargadv2011@gmail.com	4/19/24

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
				Commercial Suit	CS (COMM)/349/2024	09-05-2024	M/S TRUE NORTH TECHNOLOGIES PVT LTD Vs Mr Moreswar	RAJESH KUMAR(P)	8076174381	liticorpjurists@gmail.com	5/2/24
				Commercial Suit	CS (COMM)/359/2024	14-05-2024	Triveni Cargo Express India Private Limited Through	Rajesh kumar(P),	9968178255	vkburdhia@gmail.com	5/1/24
				Commercial Suit	OMP (COMM)/48/2024	14-05-2024	BBR INDIA PVT LTD Vs ATS Housing Pvt Ltd	SHOBHIT KULSHRESTHA(P),	9773512133	legal@shrayanshsingh.com; shobhit@legalds.com	5/14/24
				Commercial Suit	CS (COMM)/370/2024	16-05-2024	Smt Alpa Kumai Sadh Vs Vaibhav Mawandia and Partners of	Vikas Bhatia(P),	9811379676	vksbht6@gmail.com	8/8/24
				Commercial Suit	CS (COMM)/371/2024	16-05-2024	M/s World Class Gourmet Foods Pvt Ltd Vs M/s Seven Souls	Amarendra a kumar dubey(P),	9599801185	outsmartadvocate@gmail.com	not filed
				EXECUTION COMM	EXECUTION (COMM)/132/2024	17-05-2024	M/s Pragati Enterprises Vs Regional Labour Institute Faridabad	Nidhi Parashar(P),	9953899908	nidhimohanparashar@gmail.com	5/10/24
				Commercial Suit	EXECUTION (COMM)/134/2024	20-05-2024	MR P NDASHOK GUPTA Vs M/s Aria Buildcon Private Limited	RAJAGOPALAN(P),	9871588474	rajagopalan.ashok@gmail.com	--
				Commercial Suit	CS (COMM)/388/2024	20-05-2024	Y S Khan Steel Works Vs Esthetic Buildtech Private Limited and	MOHD ASIF(P),	6397353571	asifmack@gmail.com	12/23/23
				Commercial Suit	CS (COMM)/2439/2024	27-05-2024	Punjab National Bank Vs Shri Chanderkant Jhaband Ors	Vikram Gola(P),	9811244209	vikramgola@gmail.com	5/16/24
				Commercial Suit	CS (COMM)/2454/2024	29-05-2024	State Bank Of India Vs Shri Bijender Singh	Suchita Dixit(P),	9896932838	agnihotrisuchita@gmail.com	5/21/24
				Commercial Suit	EXECUTION (COMM)/139/2024	24-05-2024	TUSKER TECHNOMATE PVT LTD), Vs M/S PROMOTIONAL CLUB AND ORS.	ISHITA SEHGAL(P)	9971067110	not mentioned	--
				Commercial Suit	EXECUTION (COMM)/141/2024	29-05-2024	Intra Tech Computers Pvt Ltd Vs, Mohit Kumar Gupta	Hemant Sharma(P)	8800002499	mittal612@gmail.com	5/7/24
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/2455/2024	30-05-2024	THE SWEET DREAMS FURNITURE Vs HSK INFRA PVT. LTD. AND ORS.	SARABJOT SINGH	9310905051-54	sslegalsolutions1201@gmail.com	21-05-2024
				Commercial Suit	CS (COMM)/2441/2024	28-05-2024	PUNJAB NATIONAL BANK Vs AKANKSHA KHARBANDA	Sonu Vivek	9540411965	ankitagrawaladv@gmail.com	19-04-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
				Commercial Suit	CS (COMM)/397/2024	22-05-2024	M/S PSA NITROGEN LIMITED Vs M/S ION EXCHANGE (INDIA) LIMITED ETC.	SAMIR TANDON	9958178204	tijwallaw@gmail.com	22-03-2024
				Commercial Suit	CS (COMM)/389/2024	21-05-2024	M/S ALLWAYS LOGISTICS (CHA) PVT. LTD. Vs M/S ESSAR INDUSTRIES AND ORS.	Akshay Kumar	9811479499	legalaffair.133@gmail.com	29-04-2024
				Commercial Suit	CS (COMM)/374/2024	17-05-2024	HARBHAJAN SINGH BAGGA Vs M/S. SHIV ASSOCIATES	Rohit Taneja	9818040003	govind.rishi@actuinenjuris.com	14-03-2024
				Commercial Suit	CS (COMM)/375/2024	17-05-2024	CENTRAL BANK OF INDIA Vs Bharam Pal And Anrs	NEERAJ KUMAR	9711863744	CLALEGAL@gmail.com	02-05-2024
				Commercial Suit	CS (COMM)/365/2024	16-05-2024	STATE BANK OF INDIA GURFAN AHMAD KHAN AND ORS.	RANI BHARDWAJ	9643680913	rbhardwajassociate@gmail.com	29-04-2024
				Commercial Suit	CS (COMM)/360/2024	15-05-2024	BANK OF BARODA Vs MR. MANDHIR CHOWDHARY AND ANR.	Sougat Sinha	9212173310	info@artha-legal.com	04-05-2024
				Commercial Suit	CS (COMM)/361/2024	15-05-2024	BPMV BUSINESS SOLUTION PVT. LTD. Vs BPS GOVERNMENT MEDICAL COLLEGE FOR WOMEN	Sachin Anand	9999927478	lawyersandlawyers@outlook.com	22-11-2023
				Commercial Suit	CS (COMM)/353/2024	13-05-2024	SANDEEP SAXENA PRO. M/S. VISHNU TIMBER AND PLYWOOD CO. Vs M/S. BESPOKE INTERIORS LLP	Rohtash Kanwar	9811207995	rohkan147@gmail.com	09-05-2024
				Commercial Suit	CS (COMM)/338/2024	07-05-2024	M/S SOLUTIONS INC. Vs M/S AVO SERVICES PVT. LTD. AND ORS.	SANDEEP SINGH DINGRA	9811416276	ssadvipr@gmail.com	10-10-2023

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees	
33	MS. NIRJA BHATIA		30	CS (COMM)	347/2024	09-05-2024	State Bank Of India Vs Bikesh Singh	Ms. Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	06-05-2024	
				CS (COMM)	348/2024	09-05-2024	State Bank Of India Vs Dileep Singh	Ms. Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	06-05-2024	
34	SH. RAJESH KUMAR SINGH			Commercial Suit	CS (COMM)/2451/2024	29-05-2024	KAPSONS VALVES INDIA PVT. LTD. Vs ZAMIL AIR CONDITIONERS INDIA PVT. LTD.	SHREYA SAHNI	8427386478	---	---	21-05-2024
				Commercial Suit	CS (COMM)/2442/2024	28-05-2024	STATE BANK OF INDIA MR. RAKESH KUMAR AND ANR	KAMLESH KUMAR SINGH	9810343732	ksingh1123@rediffmail.com	21-05-2024	
				Commercial Suit	CS (COMM)/2442/2024	28-05-2024	STATE BANK OF INDIA MR. RAKESH KUMAR AND ANR	KAMLESH KUMAR SINGH	9810343732	ksingh1123@rediffmail.com	21-05-2024	
				Commercial Suit	CS (COMM)/400/2024	22-05-2024	TRIVENI CARGO EXPRESS INDIA PVT. LTD. Vs M/S ACCURATE LOGISTICS INDIA PVT. LTD.	Rajesh kumar	9968178255	vkbardhia@gmail.com	10-05-2024	
				Commercial Suit	CS (COMM)/401/2024	22-05-2024	RITESH SINHA M/S BIG RED EDUCATION PVT. LTD. AND ANR	Dinesh Monga	9810017346	legal@amaclegal.com	14-05-2024	
				Commercial Suit	CS (COMM)/391/2024	21-05-2024	BENTLEY SYSTEMS AND ANR. Vs EARTH ON MAPPING CONSULTANTS INDIA PVT. LTD.	Ankur Katyal	9811809439	ankurkatyal@aslegal.co.in	20-05-2024	
				Commercial Suit	CS (COMM)/392/2024	21-05-2024	AMGR TUBES PVT. LTD. AND ANR. Vs AADIDEVA INFOTECH PVT. LTD.	SADDAM HUSSAIN	9650016144	Freedomlawhousellp@gmail.com	17-05-2024	
				Commercial Suit	CS (COMM)/393/2024	21-05-2024	CANARA BANK RAGHAV ARORA AND ORS.	Eshu Chaudhary	9711275697	eshuadvocat@gmail.com	14-05-2024	
				Commercial Suit	CS (COMM)/384/2024	20-05-2024	MALIKSULTAN MOHAMMED ALI LALANI Vs TRUENORT	Mudita	72580-10113	adv.shivam.kr@gmail.com	25-04-2024	
				Commercial Suit	CS (COMM)/367/2024	16-05-2024	STATE BANK OF INDIA Vs KHANNAPPA L D AND ORS.	RANI BHARDWAJ	9643680913	rbhardwajassociate@gmail.com	29-04-2024	
				Commercial Suit	CS (COMM)/355/2024	13-05-2024	VINOD KUMAR YADAV Vs M/S YASHPOWER SERVICES PVT. LTD.	rajendra yadav	9312046733	yadavraven@gmail.com	08-05-2024	
				Commercial Suit	CS (COMM)/343/2024	09-05-2024	STATE BANK OF INDIA SHRI NITESH	Suchita Dixit	8896932838	agnihotrisuchita@gmail.co	04-05-2024	
Commercial Suit	CS (COMM)/340/2024	07-05-2024	VIDUR KOHLI-HUF Vs MANOJ KAPOOR	AVTAR SINGH MR. BHAMLOT	9810910333	avtarsingh78@yahoo.com	23-04-2024					

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
				Commercial Suit	CS (COMM)/335/2024	04-05-2024	MR. SHARAD KEDIA Vs M/S AVANTI LEARNING CENTRE	Shivansh Srivastava	9958160505	office@rassociates.net.in	01-03-2024
35	SH. RAJ KUMAR TRIPATHI, JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL								
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM	145/2024	06-05-2024	Lavish Jain vs Skooldress Pvt. Ltd.	Sameer Sidhar	9444446565		02-05-2024	
			CS COMM	162/2024	27-05-2024	Bank of Baroda V/S Shailesh Pandey	Umesh Joshi	9910568669	advumeshjoshi	22-05-2024	
			CS COMM	164/2024	28-05-2024	Richcredit Finance Pvt. Ltd. V/S M/S Krishna Food Industries & Ors.	Neeraj	9999397965	s.n.legallawfirm	27-05-2024	
			CS COMM	163/2024	28-05-2024	M/S Fairdeal Papers V/S Deepak Paper Company	G.S. Gangwar	9717211123	gangwar@gsgar	19-04-2024	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201, New Building KKD	CS(COMM)	54/2024	09.05.2024	Chandrasekara Pharma Pvt Ltd Vs Sunita Devi Prop Of Medicyl	ANKIT KUMAR	9015505737	adv.aankitarya@gmail.com	12.04.2024
			--do--	CS(COMM)	55/2024	09.05.2024	Union Bank Of India Vs Dileep Singh Bhadoriya	RAVI KUMAR	9911118926	advocateravi79@gmail.com	25.04.2024
			--do--	CS(COMM)	56/2024	09.05.2024	Union Bank Of India Vs Archana Jha	RAVI KUMAR	9911118926	advocateravi79@gmail.com	25.04.2024
			--do--	CS(COMM)	59/2024	27.05.2024	STATE BANK OF INDIA Vs Virender Singh	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	20.05.2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE COMMERCIAL COURT	SHAHDARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/266/2024	04-05-2024	Uco Bank Vs Digvijay Singh	Praveen Kumar(P),			24-04-2024
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/269/2024	06-05-2024	Ssg Pharma Private Limited Vs Rajesh Kumar Sahu	PRAKHAR SHARMA(P),			25-04-2024
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/274/2024	09-05-2024	Narender Kumar Vs Chaman Lal	JITENDAR KUMAR GUPTA(P),			05/02/2024
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/276/2024	09-05-2024	Indian Bank Vs Yogesh Kumar Kamra	Ankur Singhal(P)			05/03/2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/282/2024	13-05-2024	Manjeet Kumar Channa Vs Anil Kumar Jain	RAVI DUTT SHARMA(P),			05/01/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/283/2024	14-05-2024	Punjab National Bank Vs Ansh Trading Co Through	Sanjay Kumar(P),			05/09/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/284/2024	14-05-2024	Mohit Wadhawan Vs Gopal Krishan Sharma	Vikram Baweja(P),			05/09/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/286/2024	14-05-2024	Nikhil Jain Plaintiff Vs Naunidh Diet Foods Pvt Ltd Defendant	SUNIL KUMAR BHARDW AJ(P),			01/30/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/287/2024	14-05-2024	Sh Ram Kumar Sharma Vs SUDHIR KUMAR SHARMA(IHBAS ANDP), ORS				04/25/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/289/2024	15-05-2024	State Bank Of India Vs Megh Raj Swami	Gopal Chand Sharma(P)			05/07/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/293/2024	16-05-2024	Microtek International Pvt Ltd Vs Navrang Marketing	ACHIN MITTAL(P)			05/14/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/296/2024	18-05-2024	Deepak Baid Vs Har Prasad Chaudhary	SANJAY SOTI(P),			01/26/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/297/2024	18-05-2024	Saraogi Super Sales Vs Amar Kumar	VARUN BEDI(P),			05/09/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/301/2024	22-05-2024	Kamal Kumar Vs Padmawati Handloom Private Limited	Prem Prakash(P)			04/09/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/306/2024	24-05-2024	Nita Devi Srimal Sumeet Aggarwal	VIVEK JAIN(P),			05/21/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/305/2024	24-05-2024	Authentic Design Maker Through Its Prop Shri Ashok Singh	AKASH RAJAWAT (P),			05/14/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/309/2024	27-05-2024	Divesh Khanna Vs K K Mittal	Deepak Parashar(P),			05/16/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/314/2024	28-05-2024	Nitish Jain Vs Ahmed Raza	RAM PRAKASH SONI(P),			05/22/2024
			301, Court Building	New CS(COMMER CIAL)	CS (COMM)/317/2024	29-05-2024	Ankit Jain Vs Saleem	DHEERAJ JAIN(P),			05/15/2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDRARA	ROOM 208	NO COMMERCIAL	CS (COMM)/260/2024	01-05-2024	Shree Kamakhya Roadlines Pvt Ltd Vs Retail Space Fitouts And Infra Llp	CHAMAN KUMAR SHARMA(P)			29.04.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/265/2024	03-05-2024	Rahmatullah Vs Mayasheel Retail India Limited	MOHAMMAD DANISH(P)			30.04.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/264/2024	03-05-2024	Suraj Prakash Jain Proprietor Of Sanyam Enterprises Vs R R Agencies	PANKAJ SHARMA(P)			30.04.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/272/2024	08-05-2024	Anil Pitti Vs Janak Raj Aggarwal	KUSHAGRA BANSAL(P)			25.04.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/277/2024	10-05-2024	Anli Pitti Vs Brahm Gupta	KUSHAGRA BANSAL(P)			13.03.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/281/2024	13-05-2024	M/s Puneet Textiles Vs M/s A A Fashion	VIVEK PATHAK(P)			13.03.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/280/2024	13-05-2024	Ankit Jain Vs Nidhi Poddar	Shashank verma(P)			06.05.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/279/2024	13-05-2024	Rakesh Kumar Jain Prop Vs Vallabh Textiles Vs M/s Navrang Dresses	Abdul Wahid(P)			03.05.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/278/2024	13-05-2024	Punjab National Bank Vs Rihan Sanitations Through Proprietor Shri	Sanjay Kumar(P)			07.05.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/288/2024	15-05-2024	Mg Products Private Limited Vs Alupac Ventures Private Limited	Rajneesh Kapoor(P)			09.05.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/295/2024	17-05-2024	Jammu And Kashmir Bank Vs Amit Negi	ANURAG SHARMA(P)			21.03.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/298/2024	18-05-2024	Bank Of Maharashtra Through Ar Upendra Kumar Vs Kajal Sharma	Ajay Sharma(P)			10.05.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/299/2024	18-05-2024	M/s Lion Jeans Vs Arvind Kumar And Sons	Sidhant Dhingra(P)			15.05.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/300/2024	21-05-2024	Manish Sukhija Vs Singh Fashion Pvt Ltd	Amit Sagar(P)			10.05.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/302/2024	22-05-2024	Punjab National Bank Vs Rakesh Jain				21.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			ROOM 208	NO COMMERCIAL	CS (COMM)/312/2024	28-05-2024	M/S INDUS TOWER LIMITED Vs AJAY MANCHANDA AND ANR	SANJEEV KUMAR(P),			21.05.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/318/2024	30-05-2024	Punjab National Bank Vs Sanjay	BINAY KUMAR MISHRA(P),			15.02.2024
			ROOM 208	NO COMMERCIAL	CS (COMM)/321/2024	31-05-2024	Rajeev Mehra Vs Mohd Faisal	ARUN KUMAR(P),			29.05.2024
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building		Execution (Comm)/84/2024	04-05-2024	M/S DABKA STONE CRUSHER PRIVATE LIMITED Vs M/S	ANKUR CHAWLA(P),			
					CS (COMM)/267/2024	04-05-2024	PAWAN KUMAR BANSAL Vs MLTC ENERGY INDIA PRIVATE LTD	Amit Sharma(P),			01-05-2024
					CS (COMM)/270/2024	06-05-2024	MAHESH KUMAR DHDHANI Vs MUSHABBIR KHAN	ARUN KUMAR(P),			02-05-2024
					CS (COMM)/268/2024	06-05-2024	BANK OF INDIA Vs SHIV KUMAR SHARMA	Varun Sharma(P),			02-05-2024
					Execution (Comm)/86/2024	06-05-2024	M/S CHOLAMAND ALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs	Vipin Verma(P),			
					Execution (Comm)/87/2024	08-05-2024	M/S SUNDRAM FINANCE LTD Vs GAURAV M	NITIN MEHTA(P),			
					CS (COMM)/273/2024	08-05-2024	HARSH GIRDHAR Vs PERMANAND SHARMA	SUMIT NANDVANI (P),			06-05-2024
					Execution (Comm)/95/2024	15-05-2024	RIHANA KHAN Vs MOHD SALIM KHAN	Vaibhav Gupta(P),			
					CS (COMM)/292/2024	16-05-2024	Meena Jain Vs M/S MOTION INDUSTRIES THROUGH ITS PARTNERS	Shashank Verma(P),			8-05-2024
					Execution (Comm)/91/2024	17-05-2024	BOMBAY MERCANTILE COOPERATIVE BANK LTD Vs LIYAKAT ALI	MOHAMMAD DANISH(P),			
					CS (COMM)/294/2024	17-05-2024	HAVELLS INDIA LIMITED Vs ASHOK KUMAR	SANCHAY MEHROTRA(P),			10-05-2024
					Execution (Comm)/93/2024	18-05-2024	RAVINDER SINGH Vs ASHU SINGLA	Vinay Mishra(P),			

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees	
					CS (COMM)/303/2024	24-05-2024	INTEGRATED CASETECH CONSULTANTS PRIVATE LIMITED THROUGH THROUGH	SUSHIL Shukla(P),			15-05-2024	
					CS (COMM)/304/2024	24-05-2024	M/s NAVDURGA AGENCIES THROUGH ITS PROPRIETOR	Adesh Kumar(P),			16-05-2024	
					CS (COMM)/310/2024	27-05-2024	NITA DEVSHRIMAL Vs AMIT KALRA	VIVEK JAIN(P),			16-05-2024	
					CS (COMM)/308/2024	27-05-2024	SH SUDHIR KUMAR PROPRIETOR OF M/S SK ENGINEERING WORKS Vs	R.N DUBEY(P),			15-05-2024	
					CS (COMM)/313/2024	28-05-2024	M/S NAURAS FASHION Vs GUDDIYA NAJMIN	Deepak Verma(P),			19-05-2024	
					Execution (Comm)/97/2024	29-05-2024	SURINDER SINGH Vs M/S QUTONE MARKETING AND ORS	BHARTI SHARMA(P)				
					CS (COMM)/315/2024	29-05-2024	RAM NIWAS SHARMA Vs RAM KUMAR KUMAR NAGAR	Padam Kumar Khanna(P), @ RAM			09-05-2024	
					CS (COMM)/316/2024	29-05-2024	Ankit Jain prop Vardhman Paper Vs Ayush Kumar Singh	JAI M/s VATS(P),			08-05-2024	
					CS (COMM)/320/2024	31-05-2024	IPASAI LTD Vs PVT VITALITY AGRO PRIVATE LIMITED	SHIVAM M/S SHARMA(P)			21-05-2024	
					CS (COMM)/319/2024	31-05-2024	Suresh Kumar Sharma Prop Of M/s R S Trading Co Vs Shwetank Saxena Alias	Vikas Bhatia(P),			19-05-2024	
					Execution (Comm)/85/2024	04-05-2024	VIJAY KUMAR SINGHAL Vs PRADEEP AGARWAL (PROP)	ANKIT GUPTA(P),				
					Execution (Comm)/96/2024	24-05-2024	Harish Jain Vs Vivek Grover	MANOJ KUMAR(P),				
42	Sh. Pawan Kumar Matto DJ (COMM-04)	Shahdara	C No 304		CS (COMM)/262/2024		Sumit Jain Proprietor Of Maitri Polymers Vs Mansfield Cables Company	Rakesh Tiwari	9582931401	legusintellect@	02-05-2024	19-04-2024
					CS (COMM)/261/2024		M/s Rsm Enterprises Through Proprietor Ranjeet Saini Vs M/s Swasthi	Manmohan Swaroop	9818992285	swaroop_mann	02-05-2024	11-06-2018
					CS (COMM)/263/2024		Ashish Tyagi Vs Mysore Light And Interiors Pvt Ltd	Shantnu Aggarwal	9999347367	officeofshantnu	03-05-2024	27-04-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees	
					Ex(Comm)/88/2024		M/s Nandini Fabrics Through Its Proprietor Vs M/s Ridha Fashions	Rohit Gautam	8860637476	kdlawfirm@gmail.com	08-05-2024	07-05-2024
					CS (COMM)/275/2024		Narender Kumar Vs Harish Chawla	J.K. Gupta	9868529732	jk Gupta.advocat	09-05-2024	02-05-2024
					CS (COMM)/285/2024		M/s Suresh Apparels Vs Sachin Kumar Bobby	Bharat Gupta	9.27E+009	bharat.guptark	14-05-2024	07-05-2024
					Ex (Comm)/90/2024		Brijesh Kaushik Vs Mohd Jahid Saifi	Kshitij Mathur	7.84E+009	kaushik@white	15-05-2024	14-05-2024
					CS (COMM)/290/2024		Prem Prakash Sareen Vs Jitender proprietor of m/s Jitender traders	Anirudh Gupta	9811287280	hemalhotras7@	16-05-2024	01-05-2024
					CS (COMM)/307/2024		M/s Garg Cool Company Through Proprietor Urmil Garg Vs Singhal	Harish Kumar	9354608321	harishkumartag	24-05-2024	20-05-2024
					CS (COMM)/311/2024		Mr Aarjav Jain S/O SHRI AJAY JAIN Vs Amazon India	Manish Narang	9891009191	naranglawcham	27-05-2024	13-05-2024
					CS (COMM)/291/2024		Fairdeal Papers vs Deepak Paper Co.	Manoj	8368258022	gangwar@gsgan	16-05-2024	19-04-2024
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	NIL									
44	SH.VINOD YADAV	North-West	NIL									
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	NIL									
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH-WEST	603	Commercial Suit	CS COMM/324/2024	03.05.2024	SINGH IRON TRADERS VS PANDEY BAKE AND SAFE BAKERY EQUIPMENT	SHACHI PANDEY	8285221073	prakashsuryoda@gmail.com	08.02.2024	
			603	Commercial Suit	CS COMM/249/2024	06.05.2024	UNION BANK OF INDIA VS NISHA GUPTA	SANDEEP	8800892099	dhariwalsandee@gmail.com	20.04.2024	
			603	Commercial Suit	CS COMM/250/2024	08.05.2024	B2B HOSPITALITY PVT LTD. VS FORTUNE PARK HOTELS LTD.	NISHANT VERMA	9631082831	nishantverma4513@gmail.com	01.05.2024	

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			603	Commercial Suit	CS 257/2024	13.05.2024	PUNJAB NATIONAL BANK VS M/S BHOOMIKA TRADERS	VED PRAKASH	9711900673	ADVOCATEPRAKASHVED@GMAIL.COM	10.05.2024
			603	Commercial Suit	CS 267/2024	17.05.2024	CANARA BANK VS M/S MANGLAM DIVYA SHAKTI	RAJIVB. SAMAIYAR	9811343911	fsamaiyar.adv@gmail.com	16.05.2024
			603	Commercial Suit	CS 269/2024	18.05.2024	M/S INDOINBIOLIFE PVT. LTD. VS M/S NEW SINGLA PESTICIDES	YASHVIR GAHLOT	9999277049		06.05.2024
			603	Commercial Suit	CS 270/2024	17.05.2024	ICICI BANK VS AMRIT	AVA LEGAL LLP	011-43565357	INFO@AVALEGAL.COM	10.05.2024
			603	Commercial Suit	CS 272/2024	21.05.2024	M/S AXIOM TOURS AND TRAVEL VS M/S HARSH CLEAN DHAN PVT. LTD.	RAJAL RAJ	9891914800	info@duasnduas.com	13.05.2024
			603	Commercial Suit	CS 274/2024	21.05.2024	STATE BANK OF INDIA VS PARAMJIT	RAMAN KAPOOR	7982917373	ramankapoor@gmail.com	09.05.2024
			603	Commercial Suit	CS 278/2024	24.05.2024	EASY CARRY TECHNOLOGIES VS SURATH BANERJEE	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	23.05.2024
			603	Commercial Suit	CS 279/2024	24.05.2024	ADIDAS AG VS ASHOK KUMAR	PRAMOD KUMAR SINGH	9810481016	mail@thelegistor.com	21.05.2024
			603	Commercial Suit	CS 280/2024	27.05.2024	RAJEEV BANSAL VS SURJIT SINGH	PARAS VSAGGARWAL	9810600656	parasaggarwaladv@gmail.com	20.05.2024
			603	Commercial Suit	CS 284/2024	28.05.2024	INDIAN BANK VS CHANDAN KUMAR PANDEY	SUBODH KUMAR SINGH	9142299647	advsubodhkumararsingh@gmail.com	22.05.2024
			603	Commercial Suit	CS 285/2024	28.05.2024	STATE BANK OF INDIA VS JOBANDEEP SINGH	JITENDER KUMAR MISHRA	9310232373	advjkmishra@outlook.com	15.05.2024
			603	Commercial Suit	CS 287/2024	29.05.2024	PUNJAB NATIONAL BANK VS NIRANJAN SINGH YADAV	VED PRAKASH	9711900673	advocateprakashved@gmail.com	28.05.2024
			603	Commercial Suit	CS 254/2024	10.05.2024	SUNITI KUMAR SHARMA VS NAVEEN KUMAR AND ORS	KUSUM SHARMA	9818026552	advkusum@hotmail.com	26.04.2024
			603	Commercial Suit	CS 255/2024	10.05.2024	NEERU AJMANI VS SAMEER GAUR	SUDHIR KUMAR SANEJA	9810897157	sanejaask@rediffmail.com	05.04.2024
			603	MISC. APP.	MISC/DJ/ADJ 219/2024	02.05.2024	CANARA BANK VS NANCY SEHGAL	AMIT VS GUPTA	9810224624	amitguptaadvg66@gmail.com	01.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			603	MISC. APP.	MISC/DJ/ADJ 220/2024	02.05.2024	CANARA BANK NANCY SEHGAL	AMIT VSGUPTA	9810224624	amitguptaadvs66@gmail.com	01.05.2024
			603	MISC. APP.	MISC/DJ/ADJ 254/2024	22.05.2024	CANARA BANK SHIVAM SEHGAL	AMIT VSGUPTA	9810224624	amitguptaadvs66@gmail.com	07.05.2024
47	SH. VIKAS DHULLI DISTRICT COMMERCIAL COURT.	SOUTH-WEST	613	Commercial Suit	CS (COMM)/288/2024	30-05-2024	STATE BANK OF INDIA Vs KANNAN P	Sh. RANJAY KUMAR	868401220	ramann Kapoor@gmail.com	09.05.2024
			613	Commercial Suit	CS (COMM)/282/2024	28-05-2024	Asha Arora Vs M/s PS Global Consumer Healthcare Pvt Ltd	Sh. ___	9810600656	parasagarwala dv@gmail.com	20.05.2024
			613	Commercial Suit	CS (COMM)/275/2024	22-05-2024	State Bank Of India Shashank	Sh. VAIBHAV YADAV	9213762360	rapec.janakpuri@sbi.co.in	08.04.2024
			613	Commercial Suit	CS (COMM)/262/2024	16-05-2024	Jammu And Kashmir Bank Vs Sandeep Kumar	Sh. RAHUL SHARMA	9873029772	rauzlegal@gmail.com	10.05.2024
			613	Commercial Suit	CS (COMM)/263/2024	16-05-2024	UCO BANK Vs Sh Pravekh Kumar Khanna	Sh. SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	06.05.2024
			613	Commercial Suit	CS (COMM)/264/2024	16-05-2024	Rabindra Singh Proprietor Of Rk Garments Vs P.B. Retail Pvt Ltd	Sh. VAIBHAV YADAV	9811059395	puris_1@yahoo.co.in	18.05.2024
			613	Commercial Suit	CS (COMM)/265/2024	16-05-2024	M/s JVN Enterprises Vs Adlok Creations Pvt Ltd	Sh. Apurva Rohilla	7701976658	adv.apurvarohilla@gmail.com	25.04.2024
			613	Commercial Suit	CS (COMM)/258/2024	14-05-2024	Punjab National Bank Vs Munna Medicos	Sh. VED PRAKASH	9711900673	advocateprakashved@gmail.com	10.05.2024
			613	Commercial Suit	CS (COMM)/252/2024	10-05-2024	M/s Indian Harness Vs M/s Vertex Pharma Chemicals Through Its Director	Sh. Priyanka Vysadv	9654239297	prnkyadav88@gmail.com	03.05.2024
48	SH. AMIT BANSAL DISTRICT COMMERCIAL COURT-03	SOUTH-WEST	614	EXECTIONS	Execution (Comm.)/71/2024	03-05-2024	M/s Fujifilm India Pvt Ltd Vs. Abhay Pratap Singh	SH. SHRESHTH KUMAR	9582461463	ADVSHRESHTHA@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/242/2024	03-05-2024	Uco Bank Vs Ms Pixcel Infocom Through Its Proprietor Sh Karan Anand	SH. SUNIL KUMAR	9971935807	SUNILKUMAR SIMPAL99@GMAIL.COM	08.04.2024
			614	COMMERCIAL SUIT	CS (COMM)/246/2024	04-05-2024	Simply Logistics Ltd Vs Feet Mitra Infotech Pvt Ltd	SH. ASHWANI MEHRA	9811514844	ASHWINI.MISHRA@YAHOO.CO.IN	26.04.2024
			614	COMMERCIAL SUIT	CS (COMM)/247/2024	06-05-2024	M/s Union Bank Of India Vs Transport Services	SH. RAJENDER SAIYADAV	9312046733	YADAVRAZEN@GMAIL.COM	02.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
			614	COMMERCIAL SUIT	CS (COMM)/248/2024	06-05-2024	Shellz India Private Limited Vs Girijesh Kumar Jha	SH. SUMIT KUMAR	8588886868	CS@SHELLZ.IN	01.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/251/2024	08-05-2024	Punjab National Bank Vs Rimjhim Sweety	SH. SAURAV BHASIN	9899331166	SAURAVBHASN10@GMAIL.COM	07.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/253/2024	10-05-2024	Central Bank Of India Vs Sunil Kumar	SH. AMAR SINGH	9810047059	APEXLAW261@GMAIL.COM	01.03.2024
			614	EXECUTION	Execution (Comm.)/80/2024	13-05-2024	Plaza Electrical Products Private Limited Vs Baljeet Singh Khuswah	SH. ABHEY SAHAI	9971067110	BCD1969@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/259/2024	14-05-2024	Punjab National Bank Vs Satdev Jain	SH. VED PRAKASH	9711900673	ADVOCATEPRAKASHVED@GMAIL.COM	10.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/261/2024	15-05-2024	Idbi Bank Limited Vs Arun Gautam	SH. SATISH KUMAR	9213905829	MANISH@KLFINDIA.COM	08.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/266/2024	16-05-2024	Dyninno India Llp Vs Deepanshu Chaudhary	SH. GAURAV LIBERHAN	9810955779	LIBERHANLAWOFFICE@GMAIL.COM	15.04.2024
			614	EXECUTION	Execution (Comm.)/81/2024	18-05-2024	Au Small Finance Bank Ltd Vs Vipin Dagar and Anr.	SH. NITIN MEHTA	88002218291	ADVOCATE.MEHTA@ASSOCIATE09@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/82/2024	18-05-2024	Enhanced Wapp Systems India Pvt Ltd Vs Human Care Medical Charitable Trust	SH. SANTOSH KUMAR SAHU	9811941888	SANT.SAHU@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/268/2024	18-05-2024	Union Bank Of India Vs Rajeev Mohan	SH. SANDEEP DHARIWAL	8800892099	DHARIWALSANDEEP905@GMAIL.COM	20.04.2024
			614	EXECUTION	Execution (Comm.)/83/2024	20-05-2024	Wrapwell Packaging Private Limited Vs V D Corporation Pvt Ltd	SH. RAKESH KUMAR	9910169360	ANJANEYA.CREDDENCE@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/271/2024	21-05-2024	Sunil Kumar Mittal Vs Ajay Kumar	SH. RAMIT SEHRAWAT	9212375979	ADVOCATERAMIT@GMAIL.COM	20.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/281/2024	27-05-2024	Under Armour Inc Vs Ashok Kumar	SH. PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	21.05.2024
			614	COMMERCIAL SUIT	CS (COMM)/283/2024	28-05-2024	Punjab National Bank Vs Ritik Bhardwaj And Others	SH. HARISH KUMAR	9891783436	HARISH.LEGAL123@GMAIL.COM	19.01.2024
			614	COMMERCIAL SUIT	CS (COMM)/286/2024	29-05-2024	State Bank Of India Vs Abhay Sagar	SH. JITENDER KUMAR MISHRA	9301232373	ADVJKMIAHRA@OUTLOOK.COM	15.05.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of e-Payment of Court Fees
49	SH. RAKESH PANDIT DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	509	Commercial Suit	CS (Comm)/244/2024	04.05.2024	Punjab National Bank Vs Gulrez	Adv. Jagdish Singh	8171519076	singhjaibhagwan6@gmail.com	30.04.2024
			509	Commercial Suit	CS(Comm)/256/2024	13.05.2024	Shine Standard Services Vs M/s Parivar Super Speciality	& Adv. Sunil Dwivedi	9868644938	sunild009@gmail.com	30.04.2024
			509	Commercial Suit	CS (Comm)/260/2024	14.05.2024	Punjab National Bank Vs Sri Kant Singh	Adv. Ved Prakash	9711900673	advocateprakashved@gmail.com	10.05.2024
			509	Commercial Suit	CS (Comm)/276/2024	22.05.2024	State Bank of India Waseem	Adv. Ak Rout	9999132159	akroutadvocate@gmail.com	16.05.2024
			509	Commercial Suit	CS (Comm)/277/2024	22.05.2024	Axrecycle Private Limited HSP	Adv. Yashashvi Sharma	9971117715	mail@blackcourtcounsels.in	09.05.2024
			509	Counter Claim	Counter Claim/17/2024	30.05.2024	Rajdeep Sharma Kuldeep Sharma	Adv. Satish Kumar	9811053833	laljiadvocates@yahoo.co.in	09.03.2024
Total					657						

List of cases in which Electronic Service of process has taken place during the month of May 2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL									
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL									
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL									
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL									
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL									
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL									
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL									
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL									
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENSION BLOCK	CS	CS (COMM)/379/2024	18-03-2024	M/s Sun Micro Invit Pvt Ltd Through Its Ar Vs M/s Sumeru Verde Technologies Pvt Ltd Through Its Md/ Ar	YASHPREET SINGH	9911998109	LAWWERY ASHPREET@GMAIL.COM	27.05.2024	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS (COMM)/15 9/2024	27-01-2024	Beauty Art Prints India Pvt Ltd Vs Vishnu Proprietor Of Shree Je Textiles	BHARAT GUPTA	9268300000	bharat.gupt akca@gmail .com	22.05.2024
			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS (COMM)/48 7/2024	22-04-2024	Kartikay Impex Private Limited Vs Enkay Foam Private Limited	ANKUR SINGHAL	981126091	ankursingh aladvocate @gmail.co m	16.05.2024
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/15 60/2023	07-12-2023	SHAMAN AGGARWAL Vs SYED MOHAMMED RAFI	VARUN GUPTA	9873721515	varungupta .adv@gmail .com	07-05-2024
			307	Civil	CS (COMM)/16 32/2023	22-12-2023	Vani Prakashan Group Vs Digibook Technologies Pvt. Ltd.	Ritwik Parikh	9999320409	ritwikoff@ outlook.co m	09-05-2024
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)/162	21-12-2023	Amir Chand Jain Prop Of Roop Chand Amir Chand Jain Vs M/s Rajdeep Paper House And Anr	Himanshu Verma			04.05.2024
			310	CS (COMM)	CS (COMM)/45	10-04-2024	N T Bloomfield Enterprises Though Its Partner Neeraj Jain Vs Rameshwar Dutt Singh	RITESH SAXENA			04.05.2024
			310	OMP (I) (COMM)	CS (COMM)/11	09-08-2023	SHRI SAMEER SETH Vs K K ENTERPRISES	KISHORE KUMAR SRIVASTA VA			06.05.2024
			310	OMP (I) (COMM)	OMP (I) (COMM)	01-05-2024	TATA MOTORS FINANCE LTD. Vs EXPORT KING PRIVATE LTD 1336	MAYANK MAHAJA			07.05.2024
			310	CS (COMM)	OMP (I) (COMM)	01-05-2024	TATA MOTORS FINANCE LTD. Vs JIYA ASSOCIATES 2657	MAYANK MAHAJA			07.05.2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			310	OMP (I) (COMM)	OMP (I) (COMM)	01-05-2024	TATA MOTORS FINANCE LTD. N Vs AKASH KANSAL 8223	MAYANK MAHAJA			07.05.2024
			310	CS (COMM)	OMP (I) (COMM)	01-05-2024	TATA MOTORS FINANCE LTD. N Vs RAJKESH MEGH SINGH 1237	MAYANK MAHAJA			07.05.2024
			310	CS (COMM)	OMP (I) (COMM)	01-05-2024	TATA MOTORS FINANCE LTD. N Vs MOHIT RAJBIR 1964	MAYANK MAHAJA			07.05.2024
			310	CS (COMM)	OMP (I) (COMM)	01-05-2024	TATA MOTORS FINANCE LTD. N Vs DEVENDRA BABU 5111	MAYANK MAHAJA			08.05.2024
			310	CS (COMM)	OMP (I) (COMM)	22-04-2024	TATA CAPITAL LTD. Vs MANVENDRA SINGH BHOLA	ANISH			08.05.2024
			310	OMP (I) (COMM)	CS (COMM)/31	28-02-2024	STATE BANK OF INDIA Vs RAJESH PANDEY	VARUN CHANDIO K			08.05.2024
			310	CS (COMM)	CS (COMM)/15	26-10-2020	ICICI BANK LIMITED Vs SUPARNA GHOURI	HEMANT GUPTA			13.05.2024
			310	CS (COMM)	CS (COMM)/55	03-05-2024	SHYAM LAL Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh			14.05.2024
			310	OMP (I) (COMM)	CS (COMM)/49	26-11-2021	M/S ICICI BANK LIMITED Vs SIVEER SRIVASTAVA	CHETNA BHALLA			15.05.2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			310	OMP (I) (COMM)	CS (COMM)/390	05-10-2021	HARSH CLEAN DHANKHER PVT LTD Vs RISHABH ENTERPRISES AND ANR	KAPIL			15.05.2024
			310	OMP (I) (COMM)	OMP (I) (COMM)	26-04-2024	HDFC BANK LTD Vs SHADAB MALIK AND ANR	ANISH BHOLA			16.05.2024
			310	CS (COMM)	OMP (I) (COMM)	24-04-2024	HDFC BANK LTD Vs DARSHAN RATHI	ANISH BHOLA			16.05.2024
			310	OMP (I) (COMM)	CS (COMM)/114	10-08-2023	RAJA RAM JHAWAR PROP JHAWAR FOOD GRAINS Vs AMAN KUMAR PROP OF M/S BABITA AND SONS	SURENDR KUMAR TYAGI			16.05.2024
			310	CS (COMM)	CS (COMM)/560	07-05-2024	M/S NEW NORTHWAYS TRANSPORT ORGANISATION AND ANR Vs M/S SHAYONA HEALTH AND HYGIENE CARE	PRIYANKA VERMA			18.05.2024
			310	OMP (I) (COMM)	CS (COMM)/443	30-10-2021	GIRNARSOFT AUTOMOBILES PVT LTD Vs PALWINDER SINGH SANDHU	Lalit Kumar Pandey			18.05.2024
			310	CS (COMM)	CS (COMM)/162	21-12-2023	Amir Chand Jain Prop Of Roop Chand Amir Chand Jain Vs M/s Rajdeep Paper House And Anr	Himanshu Verma			18.05.2024
			310	CS (COMM)	CS (COMM)/552	23-12-2021	SPACE4 BUSINESS SOLUTION PVT. LTD. Vs DEPARTMENT OF TRADE AND TAXES GNCT OF DELHI AND ANR	DURGESH GUPTA			20.05.2024
			310	CS (COMM)	CS (COMM)/187	02-02-2024	Ashish Papers Pvt Ltd Vs Shree Om Packers	Surendra Mohan Gupta			20.05.2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			310	CS (COMM)	CS (COMM)/508	24-04-2024	RAJESH BEARING PVT. LTD Vs TRN ENERGY PVT. LTD	KUNAL RAWAT			20.05.2024
			310	CS (COMM)	CS (COMM)/337	06-03-2024	R Manchanda Vs Mewar High Tech Engineering Limited	KBHUPEND ER SHARMA			20.05.2024
			310	CS (COMM)	CS (COMM)/157	20-10-2020	ICICI Bank Ltd. Vs SANDHYA MATHEW	PUNIT K BHALLA			20.05.2024
			310	CS (COMM)	CS (COMM)/236	18-10-2022	M/S BIMAL PAPERS LTD THROUGH AUTHORIZED REPRESENTATIVE SH. MOHIT JAIN Vs M/S. JAYCO SALES.	VIKAS SAREEN			22.05.2024
			310	CS (COMM)	Misc DJ/345/202	04-05-2024	PRAVIN PRATAP SHARMA Vs ICICI BANK LTD				27.05.2024
			310	CS (COMM)	CS (COMM)/517	09-01-2024	XPLANCK MARKETING PVT LTD Vs Dfb Natural Things Pvt Ltd	Sahil Ralli			28.05.2024
			310	CS (COMM)	CS (COMM)/126	08-01-2021	SHIV VERMA Vs KARINA PALASHOK KUMAR SHARMA				28.05.2024
			310	CS (COMM)	CS (COMM)/452	26-11-2018	RAM AVTAR GUPTA SUPER INDUSTRIES AND ANR.	ASHISH Vs GOEL			28.05.2024
			310	CS (COMM)	CS (COMM)/187	08-02-2019	LATA RANI GUPTA SUPER INDUSTRIES AND ORS.	ASHISH Vs GOEL			28.05.2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			310	CS (COMM)	CS (COMM)/17	18-11-2020	SUREKHA DESIGNS P.LTD Vs M/S SRI SAREES	NEELAM KUMARI S MALIK SAI			28.05.2024
			310	CS (COMM)	OMP (I) (COMM)	29-04-2024	IDFC FIRST BANK LTD Vs SHWETA GOYAL7876	MAYANK MAHAJAN			28.05.2024
			310	CS (COMM)	OMP (I) (COMM)	10-05-2024	HDFC BANK LTD. Vs KETAN SHARMA	ANISH BHOLA			28.05.2024
			310	CS (COMM)	OMP (I) (COMM)	10-05-2024	HDFC BANK LTD. Vs SHEKHAR KALU TANWAR	ANISH BHOLA			28.05.2024
			310	CS (COMM)	CS (COMM)/25	16-02-2024	M/s Enterprises Pvt Ltd Vs Shri Sanjay Kumar	Lmc Mukesh Ranjan			28.05.2024
			310	CS (COMM)	CS (COMM)/53	27-03-2023	MR. RAMESH CHANDER BAGGA Vs M/S GREENLITE POLYMERS LLP	VIPIN KUMAR SCHAUDHARY			29.05.2024
			310	CS (COMM)	CS (COMM)/26	20-02-2024	Sona Cereal Products Private Limited Vs Varsha	Nikhil Garg			29.05.2024
			310	CS (COMM)	CS (COMM)/53	01-05-2024	STATE BANK OF INDIA Vs M/S SHILPA DESIGNER SAREE THROUGH PROP. SH. UMESH CHOUDHARY	Rajiv Kumar Thakur			29.05.2024
			310	CS (COMM)	CS (COMM)/33	06-03-2024	R Manchanda Mewar Tech Engineering Limited	K BHUPEND ER SHARMA			29.05.2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			310	CS (COMM)	OMP (I) (COMM)	08-05-2024	TATA MOTORS FINANCE LTD. Vs TEJ PAL CHOUDHARY	MAYANK MAHAJAN			29.05.2024
			310	CS (COMM)	CS (COMM)/544	02-05-2024	ICICI BANK LTD. Vs SURINDER VERMA	SAGAR SHIVAM JAISWAL			29.05.2024
			310	CS (COMM)	CS (COMM)/594	13-05-2024	STATE BANK OF INDIA Vs MR. HARGYAN SINGH	BANKE BIHARI SHARMA			29.05.2024
			310	CS (COMM)	CS (COMM)/550	02-05-2024	ICICI BANK LTD. Vs SUNNY BHALLA	SAGAR SHIVAM JAISWAL			29.05.2024
			310	CS (COMM)	CS (COMM)/480	19-04-2024	BHARTI KUKREJA MANOJ KUMAR LAMBA	Vikas Sharma			30.05.2024
			310	CS (COMM)	CS (COMM)/296	26-02-2024	Shiva Industries M/s Soniya Enterprises	ANIL KUMAR			30.05.2024
			310	CS (COMM)	CS (COMM)/392	20-03-2024	State Bank Of India Vs Yatinder Singh	Nirmal Kumar			30.05.2024
			310	CS (COMM)							
			310	CS (COMM)							

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			310	CS (COMM)	CS (COMM)/55	02-05-2024	CANARA BANK V/S AMEETA JAIN	Harpreet Singh			30.05.2024
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	OMP (I) COMM	420/2024	01.05.2024	TATA MOTORS FINANCE LTD. V/S PRADEEP JAGBIR SINGH	MAYANK MAHAJA	9873347330	MAYANK_MAHAJAN05@GMAIL.COM	06.05.2024
			401	CS COMM	556/2024	03.05.2024	STATE BANK OF INDIA V/S BRIJ MOHAN	BIPLAB MUKHERJEE	9718621607	ADVOCATE EBKMASSOCIATES@GMAIL.COM	10.05.2024
			401	OMP (I) COMM	340/2024	22.04.2024	TATA CAPITAL LTD. V/S BASANT BALLABH JOSHI & ANR.	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	10.05.2024
			401	OMP (I) COMM	388/2024	27.04.2024	KOTAK MAHINDRA BANK V/S KISAN TILE COMPANY	MAYANK MAHAJA	9873347330	MAYANK_MAHAJAN05@GMAIL.COM	10.05.2024
			401	OMP (I) COMM	372/2024	26.04.2024	HDFC BANK LTD. V/S PREM MALHOTRA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	13.05.2024
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL								
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS(COMM)	87/2024	16.04.2024	ORIX LEASING FIN SERVICE VS. OVE97 COMMUNICATION LTD	ABID AHMED	923142242	abidahmadadvocate@gmail.com	14.05.2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL									
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL									
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	COMMERCIAL SUIT	CS/COMM-90/2024	31.01.2024	CANARA BANK VS. ANAND PRAKASH	SH. ASHISH MISHRA	9718909886		09.05.2024	
				COMMERCIAL SUIT	CS COMM 66 / 2024	18.03.2024	SBI VS. MOHD. SAKIL	S. K. SINGH	9810343732		21.05.2024	
				COMMERCIAL SUIT	CS COMM 281 / 2024	22.03.2024	SBI VS. SANGITA SINGH	SH. SUBRAT TRIPATHI	9999132159		21.05.2024	
				COMMERCIAL SUIT	OMP (D) COMM - 120 / 2024	27.03.2024	KOTAK MAHINDRA PRIME LTD. VS. VINOD KUMAR YADAV	MR. GAMBHIR SINGH	9811740125		24.05.2024	
				COMMERCIAL SUIT	CS COMM 113 / 2024	06.02.2024	M/S CUSHAMAN AND WAKEFIELD INDIA PVT LTD Vs AHIR ENTERPRISES	SH. DHRUV BHAGAT	9910599996		24.05.2024	
				COMMERCIAL SUIT	OMP/COM M - 75 / 2024	08.04.2024	Indiabulls Enterpsies Ltd Formerly As Soril Infra Resoruces Ltd Vs Sivagami Ramesh Prop Of Mc Siva	SH. ANKIT BANATI	9811428913		24.05.2024	
				COMMERCIAL SUIT	CS COMM 191 / 2024	29.02.2024	PNB VS. SUNITA KUMARI	SH. INDIRA NARAIN	9311824970		24.05.2024	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
				COMMERCIAL SUIT	CS COMM 279 / 2024	22.03.2024	PRAYAG POLITECH LTD. VS. SHELL COLOURS	SH. ASHISH DUTTA	9354940943	24.05.2024	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	suit for recovery	CS (COMM) 374/2024	26-04-2024	BANK OF BARODA VS KRISHAN KUMAR ARYA AND ANR.	GEETANJALI VS SUSHALI	9536652588	02-05-2024	
				suit for recovery	CS(COMM) 225/2024	04-03-2024	RITCO TRAVELS VS RHITI SPORTS	SUSHALI SETHI	NOT AVAILABLE	13-05-2024	
				Petition u/s 9 of Arbitration & Conciliation Act	OMP (D) (COMM.)/34/2023	17-05-2023	M/S CLIX CAPITAL SERVICES PVT LTD VS M/S SAFE SUPER SPECIALITY HOSPITALS	PUNEET RAI	9810023745	13-05-2024	
				suit for recovery	C.S. (Comm.)/436/2024	17-05-2023	ULFEX LIMITED VS M/S NAVEEN FOOD AND BEVERAGES AND ORS.	Rajeev Agarwal	9810028877	21-05-2024	
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL								
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM) 15/2024	05.01.2024	Inspired Hospitality Private Ltd Vs A P Cork Industries	RAGHU TANDON	9873064721	RAGHU@KBTLEGAL.COM	01.05.2024
			6, New Court Block-I	Commercial	CS (COMM)/115/2024	22.02.2024	Sanjay Dawra Vs R B Singh	DINESH KUMAR CHAWLA	9868503817	DINESHK CHAWLA@YAHOO.CO.IN	01.05.2024
			6, New Court Block-I	Commercial	CS(COMM) 220/2024	19.04.2024	Habibs Cosmetics Pvt Ltd Ar Aman Habib Vs Hair Beauty Prop Anamika Sarkar	SIMRANJET SINGH	9654871449	SIMRAN.LEGAL@GMAIL.COM	04.05.2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
			6, New Court Block-I	Commercial	Execution (Comm.)/46/2024	13.05.2024	M/s Mini Pocket Op Pvt Ltd Vs M/s Swikriti Travels	VASUNDHARA NAGRATH	9810319193	VASUNDHARA.4129@GMAIL.COM	17.05.2024	
			6, New Court Block-I	Commercial	CS(COMM)670/2023	20.12.2023	R S Advertising Vs Unit 83 Advertising Inc	K.G.SHARMA	9717408155	NOT PROVIDED	21.05.2024	
25	SH. SANDEEP YADAV	South	NIL									
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	OMP(I) (COMM)741/2024	01-05-2024	TATA PROJECTS LTD. VS. POWER GRID CORPORATION	MAYANK BUGHANI	9871417355.	contact@sheldonlawfirm.com	06.05.2024	
			29, New Court Block-II	Commercial	OMP(I) (COMM)715/2024	22-04-2024	TOYOTA FINANCIAL SERVICES INDIA PVT. LTD. VS. DODIYA ANIL K.	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.05.2024	
			29, New Court Block-II	Commercial	CS(COMM)99/2024	22-04-2024	AMAN TRAVELS VS. PUNISH NANDA	Vikrant Hudda	9990969164	hoodamukeshadv@gm ail.com	13.05.2024	
			29, New Court Block-II	Commercial	OMP(I) (COMM)762/2024	09-05-2024	KOTAK MAHINDRA BANK VS. DESHRAJ	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	13.05.2024	
			29, New Court Block-II	Commercial	CS(COMM)01/2024	22-04-2024	Manash Lifestyle Private Limited Vs Collection	NAGESH WAR KUMHAR(4herP),	9818823289	info@deyandkumhar.com	15.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/225/2024	07-05-2024	Crystalpeak Enterprises Pvt Ltd Vs Ritika Tiwari	Deepak Kumar (P),	7678609954	counsel.deepak@gmail.com	15.05.2024	

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
			29, New Court Block-II	Commercial	CS (COMM)/204/2024	23-04-2024	GOLD PLUS GLASS VS AKANKSHA	Naveen VS Chauhan	9910411577	adv.chahar@gmail.com	16.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/237/2024	10-05-2024	State Bank Of India Santosh Kumari	SHALINI VS UPADHYA (P),	989908618	shaliniupadhyay.advocate@gmail.com	16.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/210/2024	26-04-2024	SBI JOGINDER	RANI BHARDWAJ(P),	9643680913	fbhardwajssociate@gmail.com	17.05.2024	
			29, New Court Block-II	Commercial	OMP (D) (COMM)/779/2024	15-05-2024	Kotak Mahindra Prime Ltd Vs Rajesh B	RAJESH JANGRA (P),	9958726491	jangraadvocate@gmail.com	20.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/327/2022	27-05-2022	NIKE INNOVATE VS. SHOES	SHRAVAN KUMAR VS. LARI BANSAL	9650682928	unitedmark@unitedandunited.com	22.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/226/2024	08-05-2024	Casa 2 Stays Pvt Ltd Vs Bineet Tripathi	KUSHAL VS BHATTACHARJEE(P),	8448119498	malik.harish01@gmail.com	22.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/252/2024	18-05-2024	RDSS Fab Pvt Ltd Vs Public Clothing Pvt Ltd	Shreyek Gupta(P),	9711424345	shreyek@horizonassociates.in	22.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/248/2024	17-05-2024	State Bank Of India Mohan Singh	RANI VS BHARDWAJ(P),	9643680913	fbhardwajssociate@gmail.com	24.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/249/2024	17-05-2024	Raj Kumar Dhingra Vs Ms Super Kitchen And Bar Pvt Ltd	ANSHUL VS KULSHRESTHA(P),	9910092464	smsmayank@yahoo.com	24.05.2024	

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
			29, New Court Block-II	Commercial	OMP (COMM)/325/2024	02-02-2024	SIMPLE PAY FINANCE PVT. LTD. VS ABHIJEET DHAR	YATIKA CHOUDHARY	9811142718	NOT AVAILABLE	27.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/254/2024	20-05-2024	State Bank of India Vs Sandeep	A.K. ROU (P),	9999132159	akroutadvocate@gmail.com	28.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/256/2024	20-05-2024	Canara Bank Vs Rekha Kant	NILENDU VATSYAYAN (P),	9999050853	nilenduvatsyayan@gmail.com	28.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/239/2024	14-05-2024	Manash Lifestyle Private Limited Vs Collection	NAGESH WAR KUMHAR (P),	9818823289	info@deyandkumhar.com	28.05.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/856/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Gurpreet Singh	RAJESH JANGRA (P),	9958726491	jangraadvocate@gmail.com	29.05.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/857/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Gagandeep Singh Dhillon	RAJESH JANGRA (P),	9958726491	jangraadvocate@gmail.com	29.05.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/858/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Jaibir	RAJESH JANGRA (P),	9958726491	jangraadvocate@gmail.com	29.05.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/859/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Maichell Maish	RAJESH JANGRA (P),	9958726491	jangraadvocate@gmail.com	29.05.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/860/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Jagat Singh Earth Mover	RAJESH JANGRA (P),	9958726491	jangraadvocate@gmail.com	29.05.2024	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/328/2024	02-05-2024	PUNJAB NATIONAL BANK Vs Sh Om Prakash Baisoya	Arun Bhardwa (P),	9.90E+009	arunbhardwaj1206@gmail.com	--
				Commercial Suit	OMP (COMM)/44/2024	03-05-2024	Magic Info Solutions Private Limited Vs Manav Chawla	MAYANK GOEL(P),	9.81E+009	mayankgoyal2@yahoo.com	--
				Commercial Suit	CS (COMM)/336/2024	04-05-2024	INDIAN OVERSEAS BANK Vs D S Jewellers and Ms Darshana Sharma	Harshit Gupta(P)	7417442181	hgupta466@gmail.com	--
				Commercial Suit	CS (COMM)/341/2024	07-05-2024	Rekha Goyal (PROPRIETOR) Vs International Print- O -Pac Limited	Vikas Garg(P),	1.00E+010	vikasgarga12011@gmail.com	--
				Commercial Suit	CS (COMM)/349/2024	09-05-2024	M/S TRUE NORTH TECHNOLOGIES PVT LTD Vs Mr Moreshwar Namdeorao Bangade	RAJESH KUMAR(P),	8076174381	iticorpjurists@gmail.com	--
				Commercial Suit	CS (COMM)/359/2024	14-05-2024	Triveni Cargo Express India Private), Limited Through Pramod Kumar Mishra Vs M/S Sheel Biotech	Rajesh kumar(P)	9968178255	kburdhia@gmail.com	--
				Commercial Suit	OMP (COMM)/48/2024	14-05-2024	BBR INDIA PVT LTD Vs TATS Housing Pvt Ltd	SHOBHI KULSHRESTHA(P),	9773512133	egal@shrayanshsingh.com; shobhit@legaloids.com	--
				Commercial Suit	CS (COMM)/370/2024	16-05-2024	Smt Alpa Kumai Sadh Vs Vaibhav Mawandia and ors (Partners of M/S KVNMT Trade)	Vikas Bhatia(P)	9811379676	kksbht6@gmail.com	--
				Commercial Suit	CS (COMM)/371/2024	16-05-2024	M/s World Class Gourmet Foods Pvt Ltd, Vs M/s Seven Souls Hospitality Pvt Ltd	amarendra kumar dubey(P)	9599801185	putsmartadvocate@gmail.com	--

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
				EXECUTION COMM	EXECUTION (COMM)/132/2024	17-05-2024	M/s Pragati Enterprises Vs Regional Labour Institute Faridabad	Nidhi Parashar (P),	9.95E+009	nidhimohanparashar@gmail.com	--
				Commercial Suit	EXECUTION (COMM)/134/2024	20-05-2024	MR P GUPTA Vs M/s Aria Buildcon Private Limited	N.D.ASHOK RAJAGOPALAN(P),	9871588474	rajagopalanashok@gmail.com	--
				Commercial Suit	CS (COMM)/388/2024	20-05-2024	Y S Khan Steel Works Vs Esthetic Buildtech Private Limited and Anr	MOHD ASIF(P),	6397353571	asifmack@gmail.com	--
				Commercial Suit	CS (COMM)/2439/2024	27-05-2024	Punjab National Bank Vs Shri Chanderkant Jhaband Ors	Vikram Gola(P),	9811244209	wikramgola@gmail.com	--
				Commercial Suit	CS (COMM)/2454/2024	29-05-2024	State Bank Of India Vs Shri Bijender Singh	Suchita Dixit(P),	9.90E+009	agnihotrisuchita@gmail.com	--
				Commercial Suit	EXECUTION (COMM)/139/2024	24-05-2024	TUSKER TECHNOLOGIES PVT LTD Vs M/S PROMOTIONAL CLUB AND ORS	ISHITA SEHGAL(P),	9971067110	not mentioned	--
				Commercial Suit	EXECUTION (COMM)/141/2024	29-05-2024	Intra Tech Computers Pvt Ltd Vs Mohit Kumar Gupta	Hemant Sharma(P),	8.80E+009	mittal612@gmail.com	--
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS NIRJA BHATIA	SOUTH-EAST	30	COMMERCIAL	471/22	20.05.2022	M/S Enlova Pvt Ltd Vs M/S Trim Line Computers	Sh Rajeev Nayan	9.90E+009	fajeevnayan1.adv@gmail.com	18.05.2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL									
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	101	CS COMM	128/2024	19-04-2024	SUDHANSHU MAHESHWAR I V/S TOPRU TUTIONS AND COPUTER CENTRE	RAJESH MAHINDRU	9810194135	f_mahindrui@rediffmail.com	04-05-2024	
			101	CS COMM	134/2024	23-04-2024	MEENU MAHESHWAR I V/S DEEPAKRU MAHESHWAR I	RAJESH MAHINDRU	9810194135	f_mahindrui@rediffmail.com	04-05-2024	
			101	CS COMM	125/2024	18-04-2024	PUNJAB NATIONAL BANK V/S SUSHMA DEVI	MOHIT RAJ	8800792205	mohitrajadvocate@gmail.com	06-05-2024	
			101	CS COMM	120/2024	10-04-2024	AMIT KUMAR GOYAL V/S FIRST CRUSH CAFE PVT. LTD.	VIPIN DILAWAR	9312203957	vipindilawari83@gmail.com	06-05-2024	
			101	CS COMM	116/2024	09-04-2024	PUNJAB & SIND BANK V/S BALRAJ SINGH BHATTI	RAVINDE R GAUR	9213527046	advravinder38@gmail.com	08-05-2024	
			101	CS COMM	124/2024	16-04-2024	BANK OF BARODA V/S AMIT SUKHIJA	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	09-05-2024	
			101	CS COMM	63/2024	19-02-2024	M/S SONI THREAD V/S M/S DYNAMIC AURA LLP & ORS.	KAILASH CHAND	9711133630	rohit.prakashshlegaradviser@gmail.com	15-05-2024	
			101	CS COMM	145/2024	06-05-2024	LAVISH JAIN V/S M/S SKOOLDRESS, IN PVT. LTD.	SAMEER SIDHAR	9444446565	sameer.sidhar@metro.politanlegal.in	17-05-2024	

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
			101	CS COMM	100/2024	19-03-2024	M/S ECOTEK INFRAIN PVT. LTD. V/S M/S PULSE SOLAR SYSTEM PVT. LTD.	RAMAND JEEP SINGH	88002193698		17-05-2024	
			101	CS COMM	99/2024	16-03-2024	BANK OF BARODA SAROJ SINGHAL V/S SHUKLA	SUDHA SHUKLA	7428611468	advsudhas hukla@gmail.com	20-05-2024	
			101	CS COMM	133/2024	23-04-2024	PNB V/S M/S SAFEX INC.	SUNAV RASTOGI	7838389845	sunavrustgi@gmail.com	21-05-2024	
			101	CS COMM	136/2024	27-04-2024	TATA SPIRITS FOODS BEVERAGE V/S NEW GROWTH WINE & SPIRITS PVT. LTD.	PRANAV & KANTI	9891026402	pranavlegal@gmail.com	22-05-2024	
			101	CS COMM	126/2024	18-04-2024	CRAFTECH INFRA PROJECTS LLP V/S THE STUDIO XP MANAGEMENT CONSULTANTS PVT. LTD.	AYUSHI AGARWAL	9899604908	ayushi.agarwal.9871@gmail.com	24-05-2024	
			101	CS COMM	427/2023	06-11-2023	PARSVNATH DEVELOPERS LTD. V/S MINISO LIFESTYLE PVT. LTD.	MANORANJAN SHARMA	7503232925	samansari@knn.in	30-05-2024	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) 01	NORTH-EAST	201, New Building KKD	CS(COMM)	22/2024	14.02.2024	Nanak Chand Vs Sanjeev Kumar	MUNISH KUMAR	9315520612	munishmbd@gmail.com	29.05.2024	
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	NIL									
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		ROOM NO 208	COMMERCIAL CIVIL	Cs comm 128/2024	17-02-2024	Werben India Vs Mahagun (india)	Abhay PANDEY	9958760086	advocateab haypandey@gmail.com.	07.05.2024	

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 129/2024	17-02-2024	Werben India Vs Logix Heights	Abhay PANDEY	9958760086	advocateabhaypandey@gmail.com.	07.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 616/2023	12/08/2023	Sumit Kumar Vs MEGAICONS WEBNIOS(OPC) PVT. LTD	Sarita Gupta	8851065938	guptalegalconsultation13@gmail.com	09.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 259/2024	29.04.2024	Bank Of Baroda Vs Jatinder Goswami	Geetanjali Sharma	9717616702	shivam6feb@gmail.com	09.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 221/2024	05.04.2024	Ravi Aggarwal Prop Of Ms Fab India Vs Sanjay Khera	Bharat Prakash	9868300000	bharatguptarkeca@gmail.com	10.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 11/2024	01.04.2024	State Bank Of India Vs Randhir Chaudhary	Gopal Chand Sharma	9990065660	rmdistributors84@gmail.com	18.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 265/2024	03.05.2024	Rahmatullah Vs Mayasheel Retail India Limited	MOHAMMAD DANISH	9350221670	consiltdaaniish@gmail.com	20.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 299/2024	18.05.2024	M/s Lion Jeans Vs Arvind Kumar And Sons	Sidhant Dhingra	9650677902	sidhantdhingra@advceelsidhantdhingra.com	27.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 278/2024	13.05.2024	Punjab National Bank Vs Rihan Sanitations Through Proprietor Shri Liyakat	Sanjay Kumar	9871980045	sanjayk1908@gmail.com	27.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 302/2024	22.05.2024	Punjab National Bank Vs Rakesh Jain	Mohit	8800792205	moheetrajadvocate@gmail.com	31.05.2024	

List of total no. of cases randomly allocated during the month of May-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	9
					Counter Claim	1
					OMP (I) Comm	4
					Misc. DJ	4
					Execution (Comm)	4
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	12
					OMP (I) (COMM)	9
					OMP (COMM)	1
					M/DJ	0
					EXECUTION	6
					M.EXECUTION	0
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS DJ	0
					CS (COMM)	5
					OMP (I) Comm	11
					Misc. DJ	1
					Execution (Comm)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS(COMM)	16
					EX (COMM)	2
					OMPI (COMM)	7
					RP (CIVIL)	1
					CONTEPMT	1

5	TIS HAZARI COURT	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS(COMM)	16
					EX (COMM)	3
					OMPI (COMM)	13
					OMPI (COMM)	2
					MISC DJ	1
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT.	20
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM)	15
					OMP(I) COMM +OMP(COMM)	9
					EXECUTION	1
					MISC DJ +CONTEMPT	4
8	TIS HAZARI COURT	CENTRAL	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	CS(COMM)	5
					OMP (COMM)	3
					MISC. DJ	4
					OMP (I) (COMM)	9
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	29
					TRANSFER RECEIVED	NIL
					Execution	0
					Misc DJ	0
					OMP (I)(COMM)	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	0
11	TIS HAZARI COURT		SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases were e-filed in the month of May 2024	28
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	7

					OMP(I)COMM	7
					ARB(A)COMM	1
					EXECUTION	7
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	15
					Arbitration Cases (OMP(I)Comm) & OMP (COMM)	9
					EXECUTION(Comm)	3
TOTAL						230
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	CS	1
					Contempt Petition	1
					Execution	3
					Contempt Petition	0
					Misc	0
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	21
					OMP COMM	3
					EXECUTION COMM	8
					MISC DJ	1
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	Recovery	16
					Execution (Comm)	6
					Misc DJ	0
					Counter Claim	1
					Arbitration Case/ OMP(I)Comm/ Misc. Comm	4
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	12
					Execution (comm)	7
					OMP (COMM)	0

					OMP (I) (COMM)	4
					OMP (T) (COMM)	0
					MISC. DJ	0
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	OMP (I) (COMM.)	5
					CS (COMM.)	17
					EX (COMM)	1
					Misc- DJ	1
					OMP (Comm)	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	27
					OMP(I)(COMM)	5
					EXECUTION	6
					COUNTER CLAIM	0
					MISC DJ/ CIV DJ	1
					ARB A (COMM)	0
					OMP (COMM)	0
TOTAL						152
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	25
					ARBITRATION U/S 9	14
					ARBITRATRATION U/S 34	5
					MISC. DJ/COUNTER CLAIM	6
					EXECUTION(COMM)	8
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	32
					EX(COMM)	8
					OMP (COMM)	9
					OMP (I) (COMM)	20

					ARB. A	1
					MISC. DJ	3
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OBJECTION U/S 34 ARBITRATION CONCILIATION ACT	10
					SUIT FOR RECOVERY	22
					SUIT FOR TRADEMARK	4
					EXECUTION PETITION	7
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	13
TOTAL						187
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	17
				614	EX. COMM.	3
				614	OMP-COMM	1
				614	OMP (I) COMM.	33
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	7
				503	EX. COMM.	6
				503	OMP (I) COMM.	34
25			SH. SANDEEP YADAV	614	CS (COMM)	6
				614	EX. COMM.	1
				614	OMP-COMM	1
				614	OMP (I) COMM.	33
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	14
					OMP (I) COMM.	39
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	8
					EX. COMM.	1
					OMP (I) COMM.	35
TOTAL						239

28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	502	COMMERCIAL	12
29			MS. NEELAM SINGH, DISSTRIC JUDGE	613	COMMERCIAL	35
30			SH. AJAY KUMAR JAIN		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31			MS. ANU GROVER BALIGA		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	16
32			SH. BHUPESH KUMAR		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	19
33			MS NIRJA BHATIA			
34			SH. RAJESH KUMAR SINGH		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	27

35			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)		OMP (COM) -3, CS (COMM)-06 ,EX-03	15
TOTAL						124
36	KARKARDOOMA	EAST	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	12	CS(COMM-74)	14
				12	OMP(COMM)-73	1
				12	OMP (COMM)-78	0
37	KARKARDOOMA	EAST	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS(COMM-74)	18
					OMP(COMM-73)	4
					OMP (COMM)-78	0
TOTAL						37
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	10
					OMP (I) (COMM)	0
					OMP (COMM)	0
					MISC. DJ	2
					EXECUTION PETITION	3
Total						15
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	20
					EXECUTION	4
					MISC.DJ CASE	2
					OMP(E)COMM	0
					RESTORED	1
40			MS. KIRAN BANSAL	56	CS(Comm)	18
				56	EX COMM	3

				56	omp comm	1
				56	OMP COMM	1
41			SH. SURENDER S. RATHI		CS(Comm)	15
					OMP(COMM)	0
					MISC.DJ CASE	0
					OMP (I) Comm	0
					Execution	9
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	9
					Ex	2
					RBT/RESTORED	1
Total						86
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	42
					OMP	20
					MISC DJ	6
					EX	3
44			SH.VINOD YADAV	759	CS(COMM)	43
					OMP	29
					MISC DJ	14
					EX	8
Total						165
45	Rohini Court	North	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	760	CS(COMM.)	87
					OMP (I) COMM	2
					OMP (COMM)	4
					EXECUTION	12
					Misc. Application DJ	4

Total					109
46	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	CS (COMM)	17
				OMP (COM)	1
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
47	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	CS (COMM)	11
				OMP (COM)	1
				ARB (COM)	0
				OMP (I) (COMM.)	1
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
48	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	15
				OMP (COM)	0
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
49			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	8
				OMP (COM)	0
				ARB (COM)	1

				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
TOTAL					55
GRAND TOTAL					1344

List of cases where Case Management Hearing was held during the month of May-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing																																														
							Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date																																								
SH. SANJEEV KUMAR AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2250/2022	26.09.2022	LOKDHUN TELEMEDIA PVT. LTD. VS. M/s. SHREE DURGA MULTI TRADE PVT. LTD.	-----	17.05.2024	07.06.2024	07.06.2024	03.07.2024	03.07.2024	-----																																								
							301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1515/2023	23.11.2023	PRATEEK JAIN VS. SANJAY ARORA	-----	15.05.2024	06.06.2024	06.06.2024	12.07.2024	12.07.2024	-----																																			
												301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2562/2022	26.11.2022	ANIL KUMAR GARG VS. LOKESH KUMAR GARG	-----	08.07.2024	22.07.2024	22.07.2024	07.08.2024	07.08.2024	-----																														
																	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2902/2021	21.08.2021	SIR GANGARAM HOSPITAL VS. VIMAL KUMAR	-----	06.06.2024	10.07.2024	10.07.2024	29.07.2024	29.07.2024	-----																									
																						301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-399/2023	03.03.2023	CAPITAL CABLES INDIA PVT. LTD. VS. NATASHA CONSTRUCTION	-----	11.07.2024	25.07.2024	25.07.2024	06.08.2024	06.08.2024	-----																				
																											301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2453/2022	05.11.2022	WOLTERS KLUWER INDIA PVT. LTD. VS. AMIT BOOK CO. LTD.	-----	03.07.2024	26.07.2024	26.07.2024	13.08.2024	13.08.2024	-----															
																																301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-702/2023	27.04.2023	HARI OM VS. SATENDER KUMAR	20.05.2024	08.07.2024	12.07.2024	29.07.2024	27.08.2024	27.08.2024	-----										
																																					301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-400/2023	03.03.2023	PRAVEEN KUMAR JAIN VS. SMOOTH MOTORS	-----	22.07.2024	22.07.2024	22.07.2024	14.08.2024	14.08.2024	-----					
																																										301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1199/2022	05.05.2022	NORTHEX AND CO. VS. SUMANJEET KAUR	-----	01.07.2024	30.07.2024	30.07.2024	20.08.2024	20.08.2024	-----
																																															301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1458/2023	01.11.2023	RAMESHWAR LAL FOODS PVT. LTD. VS. KAPASAN AGRO PVT. LTD.	-----	18.07.2024
301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-5473/2021	22.12.2021	HIND FOILS LLP VS. NESTOR PHARMACEUTICALS LTD.	-----	22.07.2024																																														05.08.2024	05.08.2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing								
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS(COMM)	1232/2023	14.09.2023	M/S A.K. BROTHERS VS M/S GAURAV TRADERS	06.05.2024	WITHIN 10 DAYS	28.05.2024	04.06.2024	15.07.2024	25.07.2024		
			306	COUNTER CLAIM	18/2023	24.03.2023	KARTIK CONSTRUCTION VS TOMER ELECTRICAL	22.05.2024	07.06.2024	06.07.2024	08.07.2024 TO 31.07.2024	09.08.2024	12.08.2024		
			306	CS(COMM)	5489/2021	22.12.2021	M/S TOMAR ELECTRICAL VS M/S KARTIK CONSTRUCTION CO.	22.05.2024	07.06.2024	06.07.2024	08.07.2024 TO 31.07.2024	09.08.2024	12.08.2024		
			306	CS(COMM)	43/2024	08.01.2024	M/S SHANTI SWAROOP NIKHIL KUMAR VS BHATIA STORE	22.05.2024	07.06.2024	06.07.2024	08.07.2024 TO 31.07.2024	14.08.2024	21.08.2024		
			306	CS(COMM)	1608/2023	19.12.2023	MANISH SUKHLJA MUNICIPAL CORPORATION OF DELHI VS	29.05.2024	05.07.2024	05.07.2024	16.07.2024 TO 31.07.2024	09.08.2024	21.08.2024		
			306	CS(COMM)	789/2023	11.05.2023	RADHIKA SALES CORPN VS M/S DESIGN GLASS INC	29.05.2024	05.07.2024	05.07.2024	12.04.2024 TO 02.08.2024	14.08.2024	24.08.2024		
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 133/2024	22.01.2024	SALEK CHAND V/S MCD	13.05.2024		01.07.2024 TO 10.07.2024		19.07.2027	19.07.2024		
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 980/2023	04.07.2023	GLOBUS TRANSITOS PRIVATE LIMITED VS. CMR GREEN TECHNOLOGIES LTD	14.05.2024	PE- 22.07.2024 & 23.07.2024 DE- 05,06,07,08.2024	BEFORE PE- 23.07.2024	BEFORE DE- 05.08.2024	BEFORE 28.08.2024	28.08.2024	NIL	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)- 2487/2022	11.11.2022	CANARA BANK VS. DEEPAK JOSHI SINCE DECEASES THROUGH HIS LEGAL	21.05.2024	PE- 16.07.2024 & 01.08.2024 DE- 02.08.2024	BEFORE AND 16.07.2024	BEFOE- 01.08.2024	BEFORE- 20.08.2024	20.08.2024	NIL	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)- 249/2024	16.02.2024	PAWAN KUMAR BHARARA VS. SANJEEV KUMAR CHHATWAL	22.05.2024	PE- 07.08.2024 & 09.08.2024 DE- 23.08.2024 & 25.08.2024	BEFORE AND 07.08.2024	BEFORE- 23.08.2024	BEFOE- 02.09.2024	BEFORE- 02.09.2024	02.09.2024	NIL
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS DJ 632/2020	04.11.2020	MANOJ KUMAR VS M/S AVR INFRASPAC PVT. LTD.	27.05.2024	PE- 16.07.2024 & 18.07.2024 DE- 26.07.2024 & 27.07.2024	BEFORE AND 16.07.2024	BEFORE PE- 16.07.2024	BEFORE DE- 26.07.2024	BEFORE- 08.08.2024	08.08.2024	NIL
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL													
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	2642/2022	06.12.2022	BASHESHAR LAL VS. AMIT KUMAR	27.05.2024	PE- 21.08.2024 And 22.08.2024 DE- 28.08.2024 And 30.08.2024	21.08.2024	28.08.2024	30.08.2024	30.08.2024	NA	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		410	CS (COMM)	4941/2021	25.11.2021	ICICI BANK LTD. VS. BOB ROBERT FERNANDEZ	22.05.2024	PE-17.09.2024 And 18.09.2024	DE-07.10.2024 And 08.10.2024	17.09.2024	07.10.2024	22.10.2024	22.10.2024	NA
		410	CS (COMM)	1251/2023	20.09.2023	VISHAL SONS & JAISHREE JEWELLERS	30.05.2024	PE-23.09.2024 And 24.09.2024	DE-21.10.2024 And 22.10.2024	23.09.2024	21.10.2024	28.10.2024	28.10.2024	NA
		410	CS (COMM)	2674/2022	13.12.2022	CORONA REMEDIES PVT. LTD. VS. VANDANA GUPTA	21.05.2024	PE-11.09.2024 And 17.09.2024	DE-21.09.2024	11.09.2024	NA	NA	NA	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL												
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308EXTENSION BLOCK THC	RECOVERY CS-15/24	21.12.2023	MANISH SUKHIA VS MCD	06.05.2024	PE-15.07.2024	DE-16.07.2024	BEFORE 16.07.2024	BEFORE 23.07.2024	BEFORE 29.07.2024	29.07.2024	NIL
		308EXTENSION BLOCK THC	RECOVERY CS-1084/23	03.01.2024	M/S DINESH SANITARY VS M/S INDUSTRIAL CONSULTANCY	09.05.2024	PE-22.07.2024	DE-23.07.2024	BEFORE 24.07.2024	BEFORE 24.07.2024	BEFORE 05.08.2024	05.08.2024	NIL	
		308EXTENSION BLOCK THC	RECOVERY CS-89/24	22.07.2023	RACHNAGAR VS PYARE LAL NDRRESH	10.05.2024	PE-22.07.2024	DE-26.07.2024	BEFORE 26.07.2024	BEFORE 02.08.2024	BEFORE 09.08.2024	09.08.2024	NIL	
		308EXTENSION BLOCK THC	RECOVERY CS-165/24	29.01.2024	STATE BANK OF INDIA VS SUMAN DEVI	13.05.2024	PE-22.07.2024	DE-23.07.2024	BEFORE 26.07.2024	BEFORE 26.07.2024	BEFORE 05.08.2024	05.08.2024	NIL	
		308EXTENSION BLOCK THC	RECOVERY CS-1236/23	15.09.2023	TIRUPATI METALS VS HITECH EXTRUSION LLP	14.05.2024	PE-25.07.2024	DE-30.07.2024	BEFORE 30.07.2024	BEFORE 06.08.2024	BEFORE 13.08.2024	13.08.2024	NIL	
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	CS (COMM.)	CS/COMM/715/2021	01.03.2021	RISHI RAJ VS YOUTUBE LLC AND ORS	13.05.2024	PE-01.06.2024	WITHIN THREE WEEKS	WITHIN THREE WEEKS	on request after the conclusion of evidence	request after the conclusion of evidence		
		CS (COMM.)	CS/COMM/1438/2023	30-10-2023	POLYLAM PRINTERS PVT LTD Vs RACHNA OVERSEAS PVT LTD	15.05.2024	PE-08.07.2024	DE-09.07.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	request after the conclusion of evidence		

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
							PE	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		
		CS (COMM.)	CS/COMM/1500/2023	18-11-2023	Dhiraj Vs Anil Kumar Gupta	22.05.2024	PE 12.07.2024 DE 29.07.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		
		CS (COMM.)	CS/COMM/1699/2022	11-07-2022	M/S TULLIO GIUSI SRL NOW KNOWN AS GAPI SERVICES SRL Vs M/S	22.05.2024	PE 11.07.2024 TO 18.07.2024 DE 01.08.2024 TO 14.08.2024	EVIDENCE WILL BE RECORDING BEFORE COURT COMMISSIONER	EVIDENCE WILL BE RECORDING BEFORE COURT COMMISSIONER	EVIDENCE WILL BE RECORDING BEFORE COURT COMMISSIONER	EVIDENCE WILL BE RECORDING BEFORE COURT COMMISSIONER		
		COUNTER CLAIM	COUNTER CLAIM/77/2022	22-12-2023	SEDAN ENGINEERING ENTERPRISES AND ANR. Vs ARANKA INDUSTRIES	22.05.2024	PE 11.07.2024, 12.07.2024 DE 29.07.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		
		CS (COMM.)	CS/COMM/801/2023	15-05-2023	ARANKA INDUSTRIES PRIVATE LIMITED Vs SEDAN ENGINEERING ENTERPRISES	22.05.2024	PE 11.07.2024, 12.07.2024 DE 29.07.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		
		CS (COMM.)	CS/COMM/205/2024	06-02-2024	Surrender Mohan Jain Vs Space Offset	22.05.2024	PE 08.07.2024, 09.07.2024 DE 29.07.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		
		CS (COMM.)	CS/COMM/1591/2023	15-12-2023	Pet Through Its Partner Sh Ayan Alam Vs Ankur Goyal, Proprietor	30.05.2024	PE 18.07.2024, 19.07.2024 DE 06.08.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		
		CS (COMM.)	CS/COMM/158/2024	27-01-2024	Rs. Live Media Private Limited Vs Directorate Of Information And	30.05.2024	PE 18.07.2024, 19.07.2024 DE 07.08.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		
		CS (COMM.)	CS/COMM/3557/2021	24-09-2021	RAJESH CHANDER KATYAL Vs THE ORIENTAL INSURANCE COMPANY LTD.	31.05.2024	PE 23.07.2024, 25.07.2024 DE 29.08.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/1223/2023	05-09-2023	M/S R.K. GOEL ABHEY KUMAR JAIN Vs MUNICIPAL CORPORATION OF DELHI	01-05-2024					
			307	Civil	CS (COMM)/2607/2022	02-12-2022	ZAFARUDDIN PROP M/S TIME INTERIO (I) PVT LTD Vs PACIFIC FIRE CONTROLS PRIVATE	02-05-2024					
			307	Civil	CS (COMM)/852/2023	26-05-2023	HERO INVESTCORP PVT LTD AND ANR Vs MAYANK JAIN	14-05-2024					
			307	Civil	CS (COMM)/1207/2022	06-05-2022	M/S SHAGUN ENTERPIRES PVT. LTD. Vs M/S SHRIRAM PACKAGING INDUSTRIES	17-05-2024					
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)200	05-02-2024	Ramesh Brij Lal Santani Vs Virender Kumar Jain	04.06.2024		PE closed on 04.06.2024 DE-13.08.2024	As per order, defendant will file affidavits of witnesses within two		

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing								
		310	CS (COMM)	CS (COMM)164	30-08-2019	ALSTONE INTERNATIONAL Vs HILEAD INFOTECH PVT. LTD.	17.05.2024								
		310	CS (COMM)	CS (COMM)143	31-10-2023	UNITED INDIA INSURANCE COMPANY LTD Vs AIR CARGO SERVICES TRANSPORT	17.05.2024								
		310	CS (COMM)	CS (COMM)513	04-12-2021	M/S SHANTI INDUSTRIES Vs M/S CHIRAG ENTERPRISES	21.05.2024	PE-05.06.2024	As per order, Plaintiff & defendant will file list of witnesses within two						
		310	CS (COMM)	CS (COMM)245	15-02-2024	Shishpal Vs Municipal Corporation Of Delhi	22.05.2024	PE-06.06.2024	As per order, Plaintiff and Defendant will file list of witnesses						
		310	CS (COMM)	CS (COMM)331	27-01-2022	RAVINDRA KUMAR SHARMA Vs M/S ENGLISH PREMIUM	27.05.2024	DE-08.07.2024	As per order, Plaintiff and Defendant no.3 will file list of witnesses						
		310	CS (COMM)	CS (COMM)207	06-02-2024	Vikas Bansal Vs Municipal Corporation Of Delhi	27.05.2024	Esamination & Cross-examination-01.07.2024							
		310	CS (COMM)	CS (COMM)532	16-12-2021	R.S. ALLOYS Vs EXCEL HI-TECH PVT. LTD.	28.05.2024	PE-12.07.2024	As per order, Plaintiff and Defendant will file list of witnesses						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS(COMM) 397/2024	22.03.2024	MUKESH CHAND V/S PARAMJIT SINGH & ORS	29.05.2024 FOR	04.07.2024 & 12.07.2024) DE-16.07.2024							
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central													
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	CS (comm) 672/2023	14-09-2023	SHRI DHARAM KANT PROP. OF M/S SAURAV ENTERPRISE SVS. SHRI RAMD	22-05-2024	Nil	23-07-2024	nil	nil	nil	nil	nil	
				CS (comm) 698/2022	31-08-2022	MERCURY LABOR PUMP COMPANY Vs.WEB TECH ENGINEERING PVT. LTD. AND ANR	14-05-2024	Nil	28-05-2024	nil	nil	nil	nil	nil	
				CS (comm) 711/2023	27-09-2023	Dinesh Kumar Rana Vs.Veeamm Infra solution Pvt Ltd and anr	02-05-2024	Nil	27-05-2024	nil	nil	nil	nil	nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM 588/2023	08.08.2023	M/s United Steel Multiwings Electric LLP	02.05.2024	16.05.2024	09.07.2024	09.07.2024	NIL	NIL	16.07.2024 and 30.07.2024 P.E 23.08.2024 and 29.08.2024 FOR P.E		

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
			CS COMM	581/2021	24.11.2021	Vishal Gupta Vs. Shiv Shakti Packmail P Ltd	04.03.2024	NIL	15.07.2024	15.07.2024	NIL	NIL	22.07.2024 for PE and 06.08.2024 and 13.08.2024 for D.E
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West											
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West											
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West											
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West											
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS(COMM)	218/2023	15.04.2023	BIZ OPTIMISER PVT. LTD. VS. ALLIED MEDIA NETWORK PVT. LTD.	29.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 31.08.2024
			CS(COMM)	13/2023	04.01.2023	RIPON NANGIA VS M/S ESVEE FORWEAR INDUSTRIES	22.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 23.07.2024
			CS(COMM)	558/2020	11.11.2020	SUNGLOW CAPITAL SERVICES LTD. VS. RAKESH BHANSALI	20.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 05.09.2024
			CS(COMM)	228/2023	17.04.2023	NIRMAL MARBELS PVT. LTD. VS. M/S INDUSIND BANK AND ORS.	18.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 07.09.2024
			CS(COMM)	322/2023	27.05.2023	CESTA SHIPPING PVT. LTD. VS. BALWINDER KAUR	16.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 31.08.2024
			CS(COMM)	635/2022	19.07.2022	M/S MANAN ENTERPRISE S VS. M/S SHIVAM UDYOG PVT. LTD.	14.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 24.08.2024
			CS	1182/2018	18.12.2018	S K AGARWAL AND CO VS. BHASIN INFOTECH AND INFRASTRUCTURE PVT. LTD.	10.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 16.08.2024
			CS(COMM)	646/2023	20.11.2023	M/S BLOOMSBURY PUBLISHING INDIA PVT. LTD. V. MS ARORA BOOK AGENCY	04.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 24.08.2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
21	SH. VIDYA PRAKASH DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	347/2023	07.06.2023	PRAYAG POLYTECH PRIVATE LIMITED Vs HARI OM UDYOG AND ORS	17.05.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 24.09.2024
				CS (COMM.)	525/2023	05.10.2023	ONE AD DISPLAY PVT LTD. THROUGH ITS ATTORNEY HOLDER Vs	06.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 18.09.2024
				CS (COMM.)	157/2022	11.02.2022	ARDEE MALL MAINTENANCE SERVICES PVT LTD Vs PURSHOTTA M. SARUBH	04.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 09.09.2024
				CS (COMM.)	134/2022	03.02.2022	UV ASSET RECONSTRUCTION COMPANY LIMITED Vs UNIFIED VISION	02.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 28.08.2024
				CS (COMM.)	299/2023	17.05.2023	SIDDHARTH GUPTA Vs DARSHAN KUMAR BAJAJ	02.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 13.09.2024
				CS (COMM.)	300/2022	25.03.2022	M/S BELAIR TRAVEL AND CARGO PVT LTD Vs MS KOREAN AIRLINES CO LTD	01.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 12.09.2024
				COUNTER CLAIM	31/2022	14.10.2022	KOREAN AIRLINES CO LIMITED Vs BELAIR TRAVEL AND CARGO PRIVATE	31.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 12.09.2024
22	SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH												
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS (COMM) 309/2021	16.09.2021	SWATI KAPOOR VS REGUS OFFICE CENTRE	01.05.2024	10.07.2024		01.08.2024	30.08.2024		
			6, Court Block-I	New Commercial	CS (COMM) 470/2023	07.08.2023	SIEMENS INDUSTRY VS NILESH DAHANUKAR	03.05.2024	02.07.2024 & 03.07.2024		05.08.2024 & 06.08.2024	30.08.2024		
			6, Court Block-I	New Commercial	CS (COMM) 563/2023	16.10.2023	THREE ACES GLOBAL VS UMA SHANKAR BHATT	20.05.2024	02.08.2024		29.08.2024	23.09.2024		
			6, Court Block-I	New Commercial	CS (COMM) 509/2022	02.09.2022	THREE ACES GLOBAL VS MAHLE ANAND FILTER SYSTEM	22.05.2024	08.08.2024		31.08.2024	28.09.2024		

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		29, Court Block-II	New Commercial	CS(Com) 461/22	16.08.2022			15.05.2024						
		29, Court Block-II	New Commercial	CS(Com) 474/22	20.08.2022	Wood Craft Technologies Vs. Picture Time Digiplex Pvt. Ltd.		15.05.2024						
		29, Court Block-II	New Commercial	CS(Com) 116/23	28.02.2023	Gabion Technologies India Pvt. Ltd and Ors. Vs. M/s Swastik Polyvinyls Pvt. Ltd.		16.05.2024						
		29, Court Block-II	New Commercial	CS(Com) 358/22	03.06.2022			16.05.2024						
		29, Court Block-II	New Commercial	CS(Com) 247/22	19.04.2022	Pace Creation Vs. Green Line Laminates Pvt. Ltd.		20.05.2024						
		29, Court Block-II	New Commercial	CS(Com) 370/23	09.06.2023	Mrs. Dheeru Kohli & ANR Vs. Stabilizing Road Solutions Pvt. Ltd.		20.05.2024						
		29, Court Block-II	New Commercial	CS(Com) 74/23	09.02.2023	Canara Bank Vs. M/s Mahaxmi Store		20.05.2024						
		29, Court Block-II	New Commercial	CS(Com) 232/22	11.04.2022	Pappu Seth Vs. SDMC		20.05.2024						
		29, Court Block-II	New Commercial	CS(Com) 134/23	06.03.2023	US Sales Agency Vs. Maruti Electronics		24.05.2024						
		29, Court Block-II	New Commercial	CS(Com) 227/23	20.04.2023	SBI Vs. Jayveer Singh		24.05.2024						
		29, Court Block-II	New Commercial	CS(Com) 454/23	31.07.2023	IFFCO MC Crop Science Pvt. Ltd. Vs. Ruchita Reddy Trades		24.05.2024						
		29, Court Block-II	New Commercial	CS(Com) 417/22	18.07.2022	M/s R.K. Gupta & Associates And ANR Vs. M/s Pristine Publications Pvt. Ltd.		28.05.2024						
		29, Court Block-II	New Commercial	CS(Com) 449/22	03.08.2022	Neptune India Ltd. Vs. R.M. Controls Pvt. Ltd.		31.05.2024						

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/636/2022	11-11-2022	NEW INDIA TIMBER STORE VS HSK INFRA PVT. LTD.	19-02-2024		03-04-2024	03-05-2024			
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024						21-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024		24-04-2024				08-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024		26-04-2024				21-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER LTD. VS SURYA CARGO	22-02-2024		30-04-2024				15-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/619/2022	27-07-2022	SURYA CARGO FORWARDERS P. LTD. VS MERCHANT COURIER P. LTD.	22-02-2024						15-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19-11-2022	STATE BANK OF INDIA VS RAJ KUMAR	28-02-2024						10-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM164/2019	02-03-2022	SUNIL KUMAR VS RIGHI GUPTA DIRECTOR	05-04-2024						DISPOSED ON 06-04-24
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	05-01-2024	NEERAJ VS MS FNP ESTATE	19-04-2024						15-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/403/2023	03-07-2023	MAMCHANDI VS EURONET SERVICES INDIA	24-04-2024						
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024						
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/452/2023	31-07-2023	M/S RISHI PACKAGING VS M/S ACRO TECH INFRASTRUCTURE	28-05-2024						
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	781/23	22-08-2023	SREE GOKULAM CHIT AND FINANCE CO. P LTD. Vs MS DISCOVER HOMES	04-05-2024	01-06-2024	01-06-2024	22-07-2027	22-07-2024	09-07-2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST												
36	SH. ARVIND KUMAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	365/2023	23-09-2023	SAANJH CREATE YOUR WORLD VS. N V MULTISTORE	02-05-2024	-					P.E.-16-05-2024 D.E.-27-05-2024, FINAL ARGUMENT-05-06-2024
			12	RECOVERY	194/2023	25-05-2023	M/S INNOVATE INDIA VS. M/S A AND S GLOBAL FREIGHT SOLUTIONS PVT. LTD.	02-05-2024	-					P.E.-21-05-2024 D.E.-01-06-2024, FINAL ARGUMENT-05-06-2024
			12	RECOVERY	375/2023	09-10-2023	MERAJUDDIN VS. MOMIN	09-05-2024						P.E.-28-05-2024 & 07-06-2024 D.E.-05-07-2024 & 08-07-2024, FINAL
			12	RECOVERY	200/2023	29-05-2023	CANARA BANK VS. SANJEEV TOMAR	13-05-2024						P.E.-29-05-2024 D.E.-02-07-2024 FINAL ARGUMENT-09-07-2024
			12	RECOVERY	275/2022	07-09-2022	ANIL KUMAR GOYAL VS. MADAN LAL BANSAL	16-09-2023						P.E.-01-06-2024 D.E.-06-07-2024 FINAL ARGUMENT-16-07-2024
			12	RECOVERY	16/2022	15-01-2022	AAMIR NASEER VS. MOHAMMAD ZULFIQUAR	20-05-2024						P.E.-20-07-2024 D.E.-03-08-2024 FINAL ARGUMENT-17-08-2024
			12	RECOVERY	05/2024	06-01-2024	NISHI GUPTA VS. VIJAY KUMAR	21-05-2024						P.E.-15-07-2024 D.E.-05-08-2024 FINAL ARGUMENT-27-08-2024
			12	RECOVERY	319/2023	29-08-2023	CANARA BANK VS. M/S BOLT ENTERPRISES	22-04-2024						P.E.-25-07-2024 D.E.-20-08-2024 & 28-08-2024 FINAL ARGUMENT-11-09-2024
37	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS Comm	203/2023	02-06-2023	SEEMA GARG VS. PROPERTIES	30-05-2024	18-09-2024	18-09-2024	18-09-2024	05-11-2024	26-11-2024		
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201	CS (COMMERCIAL)/CIVIL	CS(COMM)-83/2023	STATE BANK OF INDIA VS. RAJENDER KUMAR	03.05.2024	WITHIN 10 DAYS	YES	NO	3 DAYS TO PRIOR TO HEARD ON FINAL ARGUMENT	BE HEARD ON 12-07-2024	24-05-2024 - P.E. 01-06-2024 - D.E. 12-07-2024 - FINAL ARGUMENT	
				CS (COMMERCIAL)/CIVIL	CS(COMM)-113/2023	BANK OF MAHARASHTRA VS. AMIT SINGH	03.05.2024	WITHIN 10 DAYS	YES	NO	3 DAYS TO PRIOR TO HEARD ON FINAL ARGUMENT	BE HEARD ON 11-07-2024	04.06.2024 - D.E. 11.07.2024 - FINAL ARGUMENTS	
39	SH. BRIJESH KUMAR GARG	Shahdara	301, New Court Building	CS(COMMERCIAL)										Framing the issues Listing of the Witness Affidavit of Evidence Affidavit of Witness Written Arguments Oral Arguments Other Stages/Hearing Date

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
			CS(COMMERCIAL)	CS (COMM.) 648/2023	23-12-2023	Shree Bankey Behari Fabrics Pvt Ltd Vs. Pukhraj Bishno	05/01/2024	Not Filed	Not Filed	Not Filed	NO	NO	PE: 30.05.2024 & 31.05.2024 DE 04.06.2024 & 05.06.2024	
			CS(COMMERCIAL)	CS (COMM.) 317/2021	09/01/2021	M/s Veer Industries Vs. Sh. Satender Kumar Jain	22.05.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE: 03.07.2024 & 04.07.2024 and DE: 11.07.2024	
			CS(COMMERCIAL)	CS (COMM.) 629/2023	18-12-2023	Kalyan Singh Vs. Sandeep Sareen	28.05.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE: 15.07.2024 & 16.07.2024 DE 18.07.2024 & 19.07.2024	
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	Bansal	ROOM NO 208	COMMERCIAL	CS (COMM) 630/2023	18-12-2023	Masterji Garments (through Kartar Pradeep Bansal) Vs Myra Syra International	07.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	12-07-2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 93/2024	06-02-2024	Bank of Baroda v/s Janaki	08.05.2024	FILED	FILED	FILED	yes	yes	03.06.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 644/2023	22-12-2023	Vee Pee Fabric Pvt Ltd Vs Faqir Chand Ravinder Arora	09.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	07.06.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 411/2023	18-08-2023	ROBOTECH PVT LTD Vs FR AGNEL SCHOOL	10.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	12.07.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 412/2023	18-08-2023	SARAOGI SUPER SALES PVT. LTD. Vs JATA SHANKAR PRASAD	10.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	03.07.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 60/2023	20-01-2024	Vlk Associates Private Limited Vs Fashion Bull Private Limited	16.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	03.07.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 613/2023	05-12-2023	Mohan Lal Gupta Vs Mahagun India Pvt Ltd	20.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	06.07.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 68/2023	13-02-2023	SH. VISHWA BANDHU VISHWA BANDHU Vs SMT. ROOPA IYER	02.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	16.07.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 614/2023	05-12-2023	Shri Bhagwan Projects Pvt Ltd Vs Nexgeninfracon Private Limited	20.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	06.07.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 677/2023	18-10-2022	M/S ADWAY PRINT CONCEPTS PVT. LTD. Vs M/S VICTRONICS COMMUNICATIONS	21.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	09.07.2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
		ROOM NO 208	COMMERCIAL	CS (COMM) 434/2023	24-08-2023	SANJEEV AGGARWAL PROP OF M/S P POLYMERS Vs PRASHANT GUPTA PROP OF M/S	22.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	18.07.2024
		ROOM NO 208	COMMERCIAL	CS (COMM) 24/2024	09-01-2024	Manju Dua Vs Vinesh Jain And Sons	22.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	08.07.2024
		ROOM NO 208	COMMERCIAL	CS (COMM) 87/2023	22-02-2023	ALOK JAIN Vs TULSI KUMAR	27.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	18.07.2024
		ROOM NO 208	COMMERCIAL	CS (COMM) 88/2023	22-02-2023	ALOK JAIN Vs AMAN PANDEY	27.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	18.07.2024
		ROOM NO 208	COMMERCIAL	CS (COMM) 89/2023	22-02-2023	ALOK JAIN Vs ANIL KUMAR	27.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	18.07.2024
		ROOM NO 208	COMMERCIAL	CS (COMM) 631/2022	14-11-2022	CANARA BANK Vs KRISHNA GARMENTS	27.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	11.07.2024
		ROOM NO 208	COMMERCIAL	CS (COMM) 469/2023	20-09-2023	SANDEEP RATHI AUTHORIZED REPRESENTATIVE M/S RATHI ENTERPRISE Vs M/S	27.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	20.07.2024
		ROOM NO 208	COMMERCIAL	CS (COMM) 506/2023	10-10-2023	PUNJAB NATIONAL BANK Vs KAMAKSHI MAHAJAN SOLE PROPRIETOR OF KISHORI	27.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	10.07.2024
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building				Framing the issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date
				CS (COMM)/188/2024	21-03-2024	VATSAL MITTAL Vs VANDNA JAIN	15-05-2024					05-08-2024	
				CS (COMM)/215/2024	04-04-2024	PUNJAB NATIONAL BANK Vs kamakshi mahajan	09-05-2024					25-07-2024	
				CS (COMM)/103/2024	12-02-2024	The Nainital Bank Limited Vs Shivansh Anand	06-05-2024					02-08-2024	
				CS (COMM)/104/2024	12-02-2024	The Nainital Bank Limited Vs Tradelink Through Anil Rastogi	17-05-2024					02-08-2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing								
				CS/Comm./446/22	25.05.22	Shri Manish Goyal Vs. Shri Sanjeev Wadhwa								30.05.24	
				CS/Comm./890/22	12.10.22	Napin Impex Ltd. Vs. Ultra Industries									30.05.24
				CS/Comm./677/23	12.09.23	M/s Star Food Products Vs. Mahalaxmi Food Products									30.05.24
				CS/Comm./290/22	22.03.2022	M/s Goyal Traders Vs. M/s Amar Udyog And Ors.									31.05.24
				CS/Comm./342/23	02.05.23	Pratibha Vs. M/s Clamed Healthcare (P) Ltd.									31.05.24
				CS/Comm./926/23	23.12.23	State Bank of India Vs. Sunny Bhardwaj									31.05.24
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North													
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM 31/2024	12.01.2024	CHANDAN PRADHAN VS ATUL PRATAP SINGH	02.05.2024	09.05.2024	16.05.2024	16.05.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM 160/2024	20.03.2024	PUNJAB NATIONAL BANK VS RUPDEEP KAUR	06.05.2024	13.05.2024	20.05.2024	20.05.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM 529/2023	17.11.2023	SUBIR BORKER VS BHARTIYA EXPORTERS	07.05.2024	14.05.2024	28.05.2024	28.05.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM 28/2024	16.01.2024	DEEPA KASHYAP VS RGNIA DERMASUTICAL PVT. LTD.	13.05.2024	20.05.2024	03.06.2024	03.06.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM 558/2023	19.12.2023	ASHOK KUMAR VS VISHAL PREMCHAND TAWDE	13.05.2024	20.05.2024	10.06.2024	10.06.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM 77/2024	12.02.2024	MOHIT VS VINAY SAGAR	15.05.2024	22.05.2024	12.06.2024	12.06.2024	NIL	NIL	NIL	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		603	Commercial suit	CS COMM 220/2024	19.04.2024	RAJNI DOBHAL MEENAKSHI PANT VS	15.05.2024	22.05.2024	29.05.2024	29.05.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM 8/2024	16.01.2024	HYUNDAI MOTOR INDIA VJAY KHANNA VS	20.05.2024	27.05.2024	03.06.2024	03.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM 175/2024	26.03.2024	STATE BANK OF INDIA SHRIYA SINGH VS	20.05.2024	27.05.2024	03.06.2024	03.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM 112/2024	26.02.2024	EAGLE EYE SECURITY AND CONSULTANCY VS DYNAMIC AURA LLP	20.05.2024	27.05.2024	04.06.2024	04.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM 220/2023	01.05.2023	UNION BANK OF INDIA JUST JOLLY VS	21.05.2024	28.05.2024	04.06.2024	04.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM 245/2021	12.10.2021	UNION BANK OF INDIA M/S S.N. ENGINEERING VS	22.05.2024	29.05.2024	06.06.2024	06.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM.95/2024	23.02.2024	SAAMAG EXIM PVT. LTD. VS RAKSHA SUPREME CAMOFLAGE PVT. LTD.	22.05.2024	29.05.2024	06.06.2024	06.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM 557/2023	20.01.2023	BANK OF INDIA NITIN ARORA VS	24.05.2024	31.05.2024	10.06.2024	10.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM.94/2024	24.02.2024	AXIS BANK LTD. MANISH SHARMA VS	29.05.2024	05.06.2024	13.06.2024	13.06.2024	NIL	NIL	NIL	
47	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS (Comm)/86/2024	14.02.2024	State Bank of India Dinesh Kr Donia VS	01-05-2024	06.06.2024	06.06.2024	06.06.2024	10.07.2024	10.07.2024	03.07.2024
613	Commercial suit		CS (Comm)/144/2023	22.03.2023	Anil Jain VS Mayuri Mahendru	08.05.2024	31.05.2024	31.05.2024	31.05.2024	10.07.2024	10.07.2024	04.07.2024		
613	Commercial suit		CS (Comm)/425/2023	12.09.2023	LOUIS VUITTON MALLETTIER VS SHREY KATYAL OWNER OF FASHION BIBLE	30.05.2024	16.07.2024	16.07.2024	16.07.2024	07.08.2024	07.08.2024	24.07.2024		

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	Commercial Suit	CS(COMM) 462/2022	28.09.2022	THE NAINITAL BANK GAYATRI DEVI VS	07.05.2024	NIL	NIL	NIL	NIL	NIL	NIL	FOR ADMISSION AND DENIAL OF DOCUMENTS
			Commercial Suit	CS(COMM) 269/2023	30.05.2023	M/S SING AND SMILE FASHION VS M/S GAURI ENTERPRISES	20.05.2024	PE-19.07.2024 & DE-29.07.2024	NIL	NIL	NIL	NIL	NIL	NIL
			Commercial Suit	CS(COMM) 487/2023	20.10.2023	NARENDER KUMAR GADH Vs. DELHI DEVELOPMENT AUTHORITY	20.05.2024	PE-15.07.2024 & DE-24.07.2024	NIL	NIL	NIL	NIL	NIL	NIL
			Commercial Suit	CS(COMM) 432/2023	18.09.2023	RAHUL GUPTA MANISH CHADHA Vs.	22.05.2024	PE-10.07.2024 & DE-24.07.2024	NIL	NIL	NIL	NIL	NIL	NIL
			Commercial Suit	CS(COMM) 67/2023	07.02.2023	SHAMBHU AGGARWAL VS GLOBUS HOLIDAYS	31.05.2024	PE-12.07.2024 & DE-19.07.2024	NIL	NIL	NIL	NIL	NIL	NIL
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	CS(COMM) 184/2019	16.11.2019	KL ARORA VS DD INDUSTRIES	06.05.2024	PE-17.08.2024	NIL	NIL	NIL	NIL	NIL	NIL
			509	CS(COMM) 09/2023	03.01.2023	VIMLA BHATIA VS SUNIL KUMAR	07.05.2024	PE-03.06.2024	NIL	NIL	NIL	NIL	NIL	NIL
			509	CS(COMM) 335/2023	21.07.2023	KARNATAKA BANK VS INDERJEET GROVER	10.05.2024	PE-03.06.2024	NIL	NIL	NIL	NIL	NIL	NIL
			509	CS(COMM) 554/2023	14.12.2023	INDOLOG LOGISTICS PVT LTD VS KANCHAN VANIYA PVT LTD	10.05.2024	PE-06.06.2024	NIL	NIL	NIL	NIL	NIL	NIL
			509	CS(COMM) 264/2023	27.05.2023	AXIS BANK VS KEWAL KHARBANDA	20.05.2024	PE-02.07.2024	NIL	NIL	NIL	NIL	NIL	NIL
			509	CS(COMM) 56/2023	30.01.2023	SAILENDER SOLANKI VS YOGESH MALIK	30.05.2024	PE-09.07.2024	NIL	NIL	NIL	NIL	NIL	NIL

List of cases received for Pre-Institution Mediation and Settlement during the month May 2024

Sr. No.	Delhi Mediation Centre	Total number of applications pending on 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases during the Month	Total number of Failed Application Pending at the end of the Month
1	Central	279	208	3	120	0	364
2	West	181	125	2	183	0	121
3	East	80	57	1	79	0	57
4	North-East	85	21	0	30	0	76
5	Shahdara	76	78	3	72	0	79
6	South	175	71	0	41	1	204
7	South-East	354	139	1	106	5	381
8	New Delhi	172	96	2	125	6	135
9	North	131	108	0	102	0	137
10	North-West	110	100	1	116	2	91
11	South-West	159	122	0	54	0	227
	Total	1802	1125	13	1028	14	1872
12	DHCLSC	114	39	3	30	10	110
	Overall Total	1916	1164	16	1058	24	1982

Note: Application received through NALSA App during the month:- Nil

Contested commercial cases disposed during the month of May-2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of	Act/Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2885/2021	18.08.2021	ICIC BANK VS. RAJEEV KUMAR	SH. MANISH YADAV & BIPUL KUMAR	9818030800, 9958429868	02.05.2024	988	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-43/2020	18.03.2020	MUKUL MITTAL VS. KOTAK MAHINDRA BANK	SH. DIGVIJAY & SH. MOHIT MONGA	9312313716, 9999495500	03.05.2024	1507	No	Contested	-----	-----	Petition U/s 34 of Arbitration & Conciliati
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-3981/2021	07.10.2021	MADHU GUPTA VS. HITESH GARG	SH. SANJAY GUPTA & SH. SANJAY GARG	9625302601, 9212193450	04.05.2024	940	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-129/2019	21.12.2019	BHAI RAM HOODA VS. SHRI RAM TRANSPORT FINANCE CO. LTD.	MR. ADIL KHAN & MANOJ KUMAR	9811038828, 9811133644	06.05.2024	1598	No	Contested	-----	-----	Petition U/s 34 of Arbitration & Conciliati
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-321/2023	21.02.2023	BHARTI BHAWAN PUBLISHERS VS. VIJAY BANSAL	SH. NIKHIL TRIPATHI & SH. O.P. FAISL	9899836932, 9810077771	08.05.2024	442	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-282/2022	04.11.2022	WINNER CONSTRUCTION PVT. LTD. VS. UNION OF INDIA	SH. ADITYA KAPOOR & MS. IRAS ARORA	9891051888, 9810061880	10.5.2024	553	No	Contested	-----	-----	Execution Petition
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-968/2022	29.03.2022	SIEGENIA INDIA PVT. LTD. VS. BANGALORE SADANANDA SHASHIKANTH	SH. DURJATI VERMA & SH. PRADEEP KUMAR	9811667456, 9810243924	14.05.2024	777	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-377/2019	28.03.2019	ANKIT GUPTA VS. ENGLISH PREMIUM	SH. GAURAV DUA AND SH. DUSHYANT KUMAR	9654282361, 9958639641	24.05.2024	1884	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX-89/2021	05.02.2021	MATSYA FINCAP PVT. LTD. VS. ABHISHEK GUPTA	MS. NIKITA KUMARI AND SH. R.R. JANGU	7503824163 & 8752639485	/69868/	1208	No	Contested	-----	-----	Execution Petition
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	1746/2020	25-11-2020	INOCORN DENMART VS. BUDDHA INSTITTUION	SH. AKSHEY SA	1141253482	18-05-2024	1270	NIL	Contested	NIL	NIL	RECOVERY
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1210/23		NITIN GUPTA V/S MCD & ORS	SATENDER KUMAR SINGH	9811161525	14.05.2024	256	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 938/2023	08.06.2023	AHSA RAM & SONS V/S PREM CHAND GUPTA	NITIN JAIN	9999650755	30.05.2024	360	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 150/2024	25.01.2024	RISHI PAL SINGH V/S MCD	S C P TYAGI	9810231866	30.05.2024	240	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1340/2022	27.05.2022	BISHAN CHAND NARESH KUMAR V/S M/S BHAGIRATH MUTHA	S C JAIN	9810064980	09.05.2024	717	Yes	DISMISSED	-----	-----	Suit for Recovery

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days of execution	Act Section
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 975/2022	30.03.2022	UNION BANK OF INDIA V/S AUTOPAINTS	SUNITA SSSHARMA	9911730600	03.05.2024	765	Yes	DECREE	-----	-----	Suit for Recovery
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1022/2023	13-07-2023	SR FABRICS PROP. SNEH ROHIRA THROUGH ITS SPA VARUN ROHIRA Vs VARUN RAJENDRA AHUJA	MS. Jasmine Detwani	9910632676	07-05-2024	299 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1222/2023	05-09-2023	PUNJAB NATIONAL BANK Vs M/S ALISHAN SAREES THROUGH ITS PROP MRS KHUSHNUMA	SH. SUDHIR KUMAR SINGH	9868927179	08-05-2024	246 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/907/2023	05-06-2023	HARI KISHAN GUPTA AND ANR. Vs JASVINDER SINGH	SH. ROHIT SHARMA	9891373332	09-05-2024	339 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/983/2023	04-07-2023	MOHD MUYUNDDIN Vs SUNITA DEVI	SH. RAJAT KOHLI	9212312405	17-05-2024	318 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THC DELHI	RECOVERY	Counter Claim/58/2023	21-09-2023	SUNITA DEVI Vs MODH. MUYUNIDDIN	SH. PAWAN SHARMA	9818156973	17-05-2024	239 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			309 EXTENSION BLOCK THC DELHI	RECOVERY	CS DJ/6602/2018	29-11-2018	M/S RADHEY SHAM TANDON MFG PVT LTD Vs ADITYA BIRLA NUVO LTD AND Anrs.	SH. RAUNAK SATPATHY	8895501397	24.05.2024	2003 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/2221/2022	22-09-2022	KIRAN INSTITUTE OF CAREER EXCELLENCE PVT. LTD. Vs STANDARD CHARTERED BANK	Ravi Kumar	8130635102	01-05-2024	587	---	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	ARBITRATION	OMP (I) (COMM.)/14/2023	13-01-2023	AAKASH EDUCATIONAL SERVICES LIMITED Vs MR VIJAY KUMAR	ABHISHBK THA	8130077503	01-05-2024	474	---	CONTESTED	NIL	NIL	ARBITRATION
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/196/2023	31-01-2023	SANDEEP JAIN Vs MUNICIPAL CORPORATION OF DELHI	Saroj Kumar Jha	9818701001	02-05-2024	457	---	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/934/2023	08-06-2023	UMESH TYAGI Vs MCD	Anant Kr. Hajela	8860939496	08-05-2024	335	---	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	ARBITRATION	OMP (COMM.)/173/2022	30-11-2022	UNION OF INDIA Vs M/S MODERN RAILTECH EQUIPMENT MANUFACTURERS PVT LT	AASHISHKUMAR	9313471929	05-05-2024	532	---	CONTESTED	NIL	NIL	ARBITRATION
			305 EXTENSION BLOCK THC DELHI	ARBITRATION	OMP (COMM.)/57/2023	21-04-2023	NIMMALA SRIKANTH Vs SBICARDS AND PAYMENT SERVICES LIMITED	MEDHA SINGH	9666334744	06-05-2024	391	---	CONTESTED	NIL	NIL	ARBITRATION
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1801/2022	18-07-2022	LEVI STRAUSS COMPANY Vs ABHISHEK AHUJA	PRAMOD KUMA	9718209970	07-05-2024	785	---	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	ARBITRATION	OMP (COMM.)/89/2020	14-08-2018	FASHION FLAIR INTERNATIONAL PVT LTD AND ANR Vs SHARAD KUMAR BANUDA AND ANR	Sanjay Rathi	9811075210	01-05-2024	2107	---	CONTESTED	NIL	NIL	ARBITRATION

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			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/507/2023	21-03-2023	M/S JGGS METALS PVT LTD VS SHRI RAHUL MADAN	RAKESH KANSA	7048983964	27-05-2024	433	---	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	ARBITRATION	OMP (COMM.)/24/2024	21-03-2024	N Balasubramanya Vs Sbi Card And Payments Services Ltd	Ravinder Kumar	9136962104	29-05-2024	69	---	CONTESTED	NIL	NIL	ARBITRATION
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	ARB.COM	5/2019	02-11-2022	NISHA SWAMI VS. AXIS BANK LTD.	Sh. Deepak Dhingra	24319098/99	30.05.2024	1942 DAYS	No	Contested	NA	NA	U/S 34 OF ARBITRATION ACT
			410	ARB.COM	139/2022	13.09.2022	M/S. J.G. BRANDS VS. M/S. D.D. FASHION	Sh. Akshay Bhatia	9899098043	29.05.2024	624 DAYS	No	Contested	NA	NA	U/S 34 OF ARBITRATION ACT
				CS (COMM)	5249/2021	14.12.2021	icici bank vs shankar shah	sh. Alok Kumar	9911000126	31.05.2024	559 days	YES	CONTESTED	NA	NA	RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	189/2023	30.01.2023	M/S TRUPATI ELECTRICALS PVT. LTD. VS ABHILASHA ENTERPRISES	BHARAT BHUSHAN	9.91E+009	04.05.2024	460	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			302	CS(COMM)	376/2021	30.01.2021	RAJNI KHUNTETA VS M/S TANEJA TPMMERS (P) LTD.	ANKIT GUPTA	9.72E+009	22.05.2024	1207	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			302	CS(COMM)	1246/2023	18.09.2023	RAJENDER KUMAR GUPTA VS ANIL KUMAR	NARESH GUPTA	9.81E+009	24.05.2024	249	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308EXTENSION BLOCK THC	RECOVERY	CS-1443/2020	12.10.2020	NITIN ARORA VS DINESH GUPTA	AMARJEET RAI	NA	02.05.2024	1298	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS DJ-747/2022	26.07.2022	TECHSENSE LABS VS BW BUSINESS WORLD	AKHIL RANA	NA	03.05.2024	647	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS-1935/22	03.08.2022	RADHO UHREN VS ROBIN	NA	NA	04.05.2024	640	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS-2843/19	04.12.2019	LABORATE PHARMACEUTICALS VS ANROSE PHARMA	RAMA SHARMA	NA	09.05.2024	1618	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS-312/23	21.02.2023	GIRISH KUMAR JAIN VS RAKESH MARWAH	ANJALI NEHRA	NA	15.05.2024	449	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONILIATION ACT
			308EXTENSION BLOCK THC	TRADE MARK ACT	CS-2121/19	04.07.2019	ZINO DAVIDOFF SA VS RAMSONS PERFUMENS	KG BANSAL	NA	18.05.2024	1780	NO	CONTESTED	NIL	NIL	TRADE MARK ACT
			308EXTENSION BLOCK THC	RECOVERY	CS-602/23	10.04.2023	MOHIT RAJPAL VS MY TAXI INDIA LTD	RAJESH BHATIA	NA	20.05.2024	406	NO	CONTESTED	NIL	NIL	RECOVERY

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9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/488/2023	20-03-2023	SH MANOJ KUMAR Vs SH	RAKESH BHALLI	9811020050	22-05-2024	429		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/1649/2022	05-07-2022	M/S RAJAN INDUSTRIES	GUNJAN BANSA	9953440724	03-05-2024	668		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/1093/2023	27-07-2023	ASHISH SINGHAL Vs ICIC	Mordhwaj(P),	7982437742	21-05-2024	299		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/2347/2022	15-10-2022	VIVA BOOKS PRIVATE LIM	Narender Vashis	9811140704	24-05-2024	587		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/2523/2022	21-11-2022	SHUDAI LALWANI Vs SH	SONA KHANNA	9582772379	10-05-2024	536		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/867/2022	10-03-2022	THE RED FOX CABLES ENTERPRISES Vs KENT INDUSTRIES	Abhijeet Mishra		04-05-2024	786	Yes	Contested	04-05-2024	0	
			307	Civil	CS (COMM)/743/2021	02-03-2021	MUKESH KUMAR KASHYAP Vs OBEROI ELECTRIC AND MACHINERY STORES AND ORS	Ranjan Doshi		13-05-2024	1168	Yes	Contested	13-05-2024	0	
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)/3735/2021	27/09/21	REETA JAIN Vs RAVINDRA	SINGH		09-05-2024	955	-	Contested	-	-	Recovery of
			310	CS (COMM)	OMP (COMM.)/176/2023	11/12/23	Inder Juneja Vs Sbi Cards A	Rishi Kumar	9718844435	14-05-2024	155	-	Contested	-	-	Arbitration &
			310	OMP (COMM)	CS (COMM)/3993/2021	07/10/21	M/S NARAIN FOODS Vs RA	Sanjay Garg	9212193450	28-05-2024	964	-	Contested	-	-	Recovery of
			310	CS (COMM)	CS (COMM)/4512/2021	01-11-2021	ICICI BANK LIMITED Vs M/S ENGLISH PREMIUM AND ORS			31-05-2024	942	-	Contested	-	-	Recovery of
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS(COMM)	2078/2022	01.09.2022	M/S DELTA AIR FRIEGHT PVT LTD V/S M/S LARK LABORATORIES	ARVIND MISHRA	8368259391	02.05.2024	609	NIL	NIL	NIL	NIL	
			401	CS(COMM)	2224/2022	22.09.2022	VINAY GUPTA V/S M/S NARANG TYRE SALES	KAPIL ANAND	9971194200	16.05.2024	602	NIL	NIL	NIL	NIL	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/313/2023	21-02-2023	SHIVANI ENTERPRISES VS. RISHAB COLLECTION	ARVIND KUMAR	9810680082	09-05-2024	77 DAYS	---	DECREED	NIL	NIL	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	CS(Comm)	CS (COMM)/391/2022	26-05-2022	STATE BANK OF INDIA Vs SHRI SUDHIR SHARMA	Mukesh Ranjan	9811756351	09-05-2024	714	Yes	DEGREE	Nil	Nil	

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				CS(Comm)	CS (COMM)/627/2019	24-12-2019	M/S MLK MEGA RETAIL PVT LTD Vs AKSHAT KEDIA PROP M/S BLUE SAINT	SUBASH CHANDRA(P),	9810459344	10-05-2024	1599	Yes	JUDGEMENT	Nil	Nil	
				CS(Comm)	CS (COMM)/930/2022	29-11-2022	UNION BANK OF INDIA Vs ANUPAMA PAHWANA AND ANR	Subhash Chandra	9810459344	30-05-2024	548	Yes	DECREE	Nil	Nil	
				CS(Comm)	CS (COMM)/650/2023	31-08-2023	HINDUSTAN GLASS WORKS LTD Vs JUGAL KISHOR KHURANA AND ANR		9811352998	31-05-2024	274	Yes	DECREE	Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	CS (COMM)/265/2020	16-10-2020	RACHNA CHHABRA PROP OF THE FIRM MS PEE AAR ENTERPRISES Vs ANAJANI KUMAR THAKUR PROP MS	SANJAY LUTHRA	921313127	24-05-2024	1278 days	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/304/2021	17-07-2021	ARCING SOLUTIONS INDIA PRIVATE LIMITED Vs RITESH CHAUHAN PROPRIETOR KRISHNA TRADING COMPANY	SANDEEP BANGA	9911315304	10-05-2024	1030 days	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/338/2021	12-08-2021	SHARVAN KUMAR VS M/S B.M. PRODUCTS	MANEESH GUMBER	9911315304	31-05-2024	1003 DAYS	No	Contested	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	Recovery	CS (COMM)/300/2023	29-03-2023	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH Vs SH AVINASH RAI	VISHNU DUTT	9810910048	01-05-2024	399		Contested	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/179/2022	02-03-2022	DIAMOND MODULAR P. LTD. Vs YASH ARORA PROP. M/S SIDDHI VINAYAK TRADERS			06-05-2024	796		Contested	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/211/2023	28-02-2023	UNION BANK OF INDIA Vs M/S SUNITA ENTERPRISES	DEEPAK GUPTA	9312292558	07-05-2024	434		Contested	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/59/2023	16-01-2023	UNION BANK OF INDIA Vs LATE. AZAD AHMED ANSARI	K.S. RANOT	9.891E+010	09-05-2024	479		Contested	SAME DAY	SAME DAY	
				Recovery	CS (COMM)/393/2023	17-05-2023	M/S. PAUL MOTORS Vs RST FUEL DELIVERY PRIVATE LIMITED	AMAN DHYANI	9717464364	09-05-2024	358		Contested	SAME DAY	SAME DAY	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/188/2021	17/03/21	OZONE OVERSEAS PRIVATE LTD Vs MR OM PRAKASH SACHDEVA	MAHESH KATYAYEN	9810133604	04/05/24	1144	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/337/2020	19/11/20	SARA HEALTHCARE PVT. LTD. Vs M/S. HICARE POLYMERS PVT. LTD.	NEERAJ GUPTA	9811267045	06/05/24	1264	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/648/2021	13/12/21	GALAXY AUTOMOBILES PVT LTD Vs DACE ENERGY P LIMITED AND ANR	VIPIN SINGHANIA	46593645	09/05/24	878	NA	DECREED	Nil	Nil	
				Misc. DJ	Misc DJ/207/2024	12/03/24	DEEPAK BANSAL Vs ADITYA MOULDS AND ANRS	JAI PRAKASH	9868219182	15/05/24	64	NA	DISMISSED	Nil	Nil	

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				CS (COMM)	OMP (COMM)/22/2022	26/07/22	TIKA RAM Vs AU SMALL FINANCE BANK LTD.	NAVEEN KUMAR	921273067	18/05/24	662	NA	PLAINT RETURNED	Nil	Nil	
				CS (COMM)	CS (COMM)/302/2022	25/04/22	SURESH KUMAR TANEJA Vs RACHIT KATYAL	SATYAM THAREJA	8711097019	18/05/24	754	NA	DECREED	Nil	Nil	
				Misc. DJ	Misc DJ/275/2023	01/05/23	IDBI BANK LTD. Vs SH. TARUN SHARMA	ANTESH KUMAR MISHRA	8800963832	20/05/24	385	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/482/2022	08/06/22	FARMAN HUSAIN Vs PYARE MIAN	ZAINUL ABIDDEN	9911697827	28/05/24	720	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/483/2022	08/06/22	FARMAN HUSAIN Vs PYARE MIAN	ZAINUL ABIDDEN	9911697827	28/05/24	720	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/890/2022	11/11/22	SATYAPAL MITTAL Vs VIMLASH KUMAR JANGIR	SANJEEV KUMAR	8898506810	31/05/24	567	NA	DECREED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS (COMM)/901/2023	901/2023	(COMM)/901/2023	State Bank Of India Vs Manish	Ashok Kumar Bahl	9810019614	31.05.2024			Decreed			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	CS (COMM)/571/2019	CS (COMM)/571/2019	30-11-2019	M/S SOHEIL STAR GMBH Vs M/S BAJAJ INFOCOM PVT LTD AND ORS			21-05-2024			Contested			
				CS (COMM)/292/2022	CS (COMM)/292/2022	22-04-2022	SHRI SAHIL GUPTA PROP M/S AUTO CARE ENTERPRISES Vs SHRI GANGA SAGAR SINGH			01-05-2024			Contested			
				CS (COMM)/419/2022	CS (COMM)/419/2022	01-06-2022	AASHISH SETHI PROP OF ESF SECURITAS Vs MUNICIPAL CORPORATION OF DELHI			06-05-2024			Contested			
				CS (COMM)/821/2022	CS (COMM)/821/2022	13-10-2022	M/S RAJ READY CONCRETE WORKS PVT. LTD. Vs SH. SRI BHAGWAN			02-05-2024			Contested			
				CS (COMM)/850/2022	CS (COMM)/850/2022	27-10-2022	PESCO INDUSTRIES Vs DR. PARTH BIOTECH			17-05-2024			Contested			
				CS (COMM)/852/2022	CS (COMM)/852/2022	31-10-2022	M/S SHRI BALAJI ENTERPRISES THROUGH ITS PROPRIETOR SH. VIJAY GUPTA, THROUGH SPA KISHAN LAL Vs			29-05-2024			Contested			
				CS (COMM)/864/2022	CS (COMM)/864/2022	03-11-2022	SANDEEP GUPTA Vs SAIPI CONVEYOR SYSTEM			24-05-2024			Contested			
				CS (COMM)/829/2023	CS (COMM)/829/2023	01-11-2023	DEVENDER KUMAR GARG Vs IFFCO Tokio General Insurance Co. Ltd.			13-05-2024			Contested			

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20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	664/2022	30.07.2022	UNION BANK OF INDIA VS. M/S URBAN KITCHEN	UZAIR ILAHI	9953045052	21.5.2024	661	YES	DECREED	N/A	N/A	RECOVERY OF MONEY
				CS(COMM)	528/2022	06.06.2022	M/S SHARDA MA ENTERPRISES PVT. LTD. VS. M/S GROVER FUELS PRIVATE LITED	KUMAR VIKRAM	9810903831	22.05.2024	716	YES	DISMISSED	N/A	N/A	RECOVERY OF MONEY
				OMP(COMM)	42/2023	20.03.2023	SMIFS LIMITED VS. MR. SUDHIR GARG	PRATIKSHA SHARMA	9818573748	18.05.2024	425	NO	DISPOSED	N/A	N/A	U/S 34
				OMP(COMM)	22/2024	31.01.2024	TAMILNADU SMALL INDUSTRIES DEVELOPMENT CORP. LTD. VS. M/S VEDANGSOFT (P) LTD.	DEEPANKUR SONDHI	9811535820	20.05.2024	110	NO	DISPOSED	N/A	N/A	U/S 34
				OMP(COMM)	23/2024	31.01.2024	TAMILNADU SMALL INDUSTRIES DEVELOPMENT CORP. LTD. VS. M/S VEDANGSOFT (P) LTD.	DEEPANKUR SONDHI	9811535820	20.05.2024	110	NO	DISPOSED	N/A	N/A	U/S 34
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	OMP-COMM	40/2023	18.03.2023	NITESH KUMAR SINHA VS. HOME CREDIT INDIA FINANCE PVT. LTD.	SH. ANURAG SINGH	9716913648	21.05.2024	356	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				COUNTER CLAIM	33/2021	16.10.2021	AUTOPASS INDIA VS. SP SAFE CONTROL SYSTEM PVT. LTD.	MS. ANUBHA GOEL	9716985782	28.05.2024	1174	NA	CONTESTED	NA	NA	COUNTER CLAIM
				CS COMM	106/2021	12.03.2021	SP SAFE CONTROL SYSTEM PVT. LTD. VS. AUTO PASS INDIA	MASOOD ALAM	9811241242	28.05.2024	431	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS COMM	185/2023	31.03.2023	CANARA BANK VS. A. P. ENTERPRISES	SUMIT SAURAV	7042039746	31.05.2024	428	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/121/2023	06/09/2023	NATIONAL HEALTH AUTHORITY Vs INTERMARC	RAM KAWAR	9810600928	07/05/2024	244	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION &
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/76/2021	17/08/2023	P K BHATIA Vs HSC I LTD	AMIT SARKAR	921119738	09/05/2024	266	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION &
				SUIT FOR RECOVERY	CS (COMM.)/409/2021	29/09/2021	PREM KUMARI Vs ASTIVA CAPITAL MARKET PVT LTD	Varun Gupta	9818602771	18/05/2024	962	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 CPC
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/45/2019	25/02/2019	BRAR RICE MILLS GONIANA MANDI Vs FOOD CORPORATION OF INDIA	Sanchar Anand,	NOT AVAILABLE	21/05/2024	1912	NO	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION &
				SUIT FOR RECOVERY	CS (COMM.)/454/2020	13/10/2020	M/S SUNRISE. FREIGHT FORWARDERS PVT. LTD. Vs M/S. GLOBAL STONES PVT. LTD. SEZ UNIT	Manish Kohli,	9810005591	21/05/2024	1316	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 CPC
				SUIT FOR RECOVERY	CS (COMM.)/455/2020	13/10/2020	M/S. SUNRISE FREIGHT FORWARDERS PVT. LTD. Vs GLOBAL STONES PVT LTD	Manish Kohli,	9810005591	21/05/2024	1316	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 CPC

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	ofPetitioner Name VSAdvocate	Advocate Mobile Number	Date Decision	ofDays for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	ofNumber of days execution of	Act Section	
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/120/2022	23/07/2022	NIRMAL BANG COMMODITIES PVT. LTD. Vs MR. GOUTAM SANTARA	Kanishk Aggarwal,	9999966252	21/05/2024	668	NO	PETITION ALLOWED	Nil	Nil	OBJECTIO N U/S 34 OF ARBITRATI ON &
				SUTT FOR TRADEMARKS	CS (COMM.)/290/2022	21/03/2022	PUMA SE Vs ANMOL KADAM AND ORS.	Shivangi Kohli,	NOT AVAILABLE	31/05/2024	802	YES	DECREED	Nil	Nil	SUIT FOR TRADEMA RKS U/S 134 & 135
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/81/2024	21-2-24	Kapoor Sons And Co Vs Supermarche 37 Traders Lp	surinder goel(P)	9810100554	10-05-24	79	Yes	DECREED	NIL	NIL	SC/ST(Prev ention of atrocities) Act 1989-- ORDER 39
			12, New Court Block-I	Civil Suit	CS DJ/101/2020	12-2-24	NEELAM BHAITIANI Vs LINKY DHINGRA	ALOK KUMAR AND YASHVIR SETHI(P),	9810119279	18-05-24	96	Yes	DECREED	NIL	NIL	Possession & Perpetual & Mandatory Injunction--
			12, New Court Block-I	Civil Suit	CS (COMM)/192/2022	10-3-22	CANARA BANK Vs SATISH KUMAR SHARMA	ankur aggarwal(P),	9871777769	15-05-24	797	Yes	DECREED	NIL	NIL	Civil Cases--COMMERC IAL,SUI
			12, New Court Block-I	Civil Suit	CS (COMM)/245/2023	27-4-23	CANARA BANK Vs ABHISHEK ANAND	ankur aggarwal(P)	9871777769	10-05-24	379	Yes	DECREED	NIL	NIL	Civil Cases--COMMERC IAL,SUIT
			12, New Court Block-I	Civil Suit	CS (COMM)/425/2020	22-12-20	AJIT KUMAR SHARMA Vs RAVISH MALIK	VIKRAM GUJRAL(P),	9999439869	10-05-24	1235	Yes	DECREED	NIL	NIL	Recovery of Money-- ORDER,IV, CPC
			12, New Court Block-I	Civil Suit	CS (COMM)/599/2022	19-10-22	AJIT SINGH Vs AM WEBSHOP INDIA PVT LTD	BLJENDER PRATAP SINGH	9868777487	15-05-24	574	Yes	DECREED	NIL	NIL	Recovery of Money-- COMMERC IALCOURT, ACT,
			12, New Court Block-I	Civil Suit		17-1-23	CLASSIC INFRASOLUTIONS PVT LTD Vs S S TECHNOCRATS PVT LTD	NOT AVAILABLE	NOT AVAILABLE	13-05-24	482	Yes	DISMISSED	NIL	NIL	Arbitration and Conciliation Act 1940-3
			12, New Court Block-I	Civil Suit		30-11-21	FIRST GLOBAL STOCK BROKING PVT LTD Vs TARUN GUPTA	MANSI SOOD	9717216887	22-05-24	904	Yes	DISMISSED	NIL	NIL	Arbitration & Conciliation Act, 1996-- 34
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (COMM) 34/2023	30-5-23	SNT DECOR CO VS KOTAK MAHINDRA PRIME LTD	HAIDER ALI	9953614060	02-05-24	338	YES	ALLOWED	Not Filed	N.A.	SECTION 34 A & C ACT
			6, New Court Block-I	Commercial	CS (COMM) 407/2020	18-12-20	DR S S ANAD VS CLEARMEDI HEALTH CARE PVT LTD	PRIYANKA DAGAR	9718242119	03-05-24	1232	YES	DECREED	Not Filed	N.A.	Suit for recovery
			6, New Court Block-I	Commercial	OMP (COMM) 37/2023	5-6-23	YOGESH DAVANGREER ADEVAPPA VS PNB HOUSING FINANCE LTD	SAKET GOGIA	9739046560	27-05-24	357	N/A	DISMISSED	Not Filed	N.A.	SECTION 34 A & C ACT
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Petition U/s 34	OMP (COMM.)/32/2019	2-12-19	AERO CLUB VS M/S AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD.	POONAM LAU	9811149832	31-05-24	1642	NA	Contested	NA	NA	Petition Under Section 34
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	Misc DJ/279/2023	23-12-23	Ashok Kumar Vs TISANE BEVERAGES PVT LTD AND ORS.	Ankur Sharma	8130056237	15-05-24	144	No	Contested	Not Filed	N.A.	-

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			29, New Court Block-II	Commercial	CS (COMM)/535/2023	22-9-23	PUNJAB NATIONAL BANK Vs SHARAD KUMAR	Vikram Gola	9811244209	29-05-24	250	No	Contested	Not Filed	N.A.	-
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS/COMM/333/2019	17-10-20219	RADO URHENAG VS ASHOK KUMA	SH. S. K.BANSAL	011-26843455	02-05-2024	1659	-	Decreed/Contested	-	-	suit for trade mark and coy right
			40, New Court Block-II	Commercial	CS/COMM/4/2023	03-01-2023	M/S DEEKSHA OFFICE SYSTEMS VS M/S K. S. ENTERPRISES	SH. SACHIN DHAMLIJA	9971755433	03-05-2024	486	-	Decreed/Contested	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS/COMM/404/2021	04-12-2021	M/S TRADOON AGRO PRODUCTS VS R. K. SINGH	SH. NEERAJ TYAGI	9810114261	15-05-2024	893	-	Decreed/Contested	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	OMP/COMM/34/2019	09-12-2019	VISHNOO MITTAL VS M/S HDF BANK	SH. RAKESH MALHOTRA AND BHARAT MALHOTRA	9810239071	14-05-2024	1618	-	PETITION DISMISSED/CONTESTED	-	-	ARBITRATION SECTION 34
			40, New Court Block-II	Commercial	CS/COMM/460/2023	03-02-2015	M/S LEO ISPAT LTD. VS M/S THE ATLAS ELECTRIC INDUSTRIES	SH. SUBHASHISH KUMAR	NOT GIVEN	24-05-2024	3398	-	Decreed/Contested	-	-	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	COMMERCIAL	159/2019	12-04-2019	M/S K 2 BEVERAGES LLP Vs RAJESH KUMAR KUSHWAH	Surender Gutpa & K. K. Mavai	--	31-05-2024	1876	--	DISMISSED	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	ARB. A. (COMM.)/7/2023	6/7/23	VASTRANI EXPORT PRIVATE LIMITED THROUGH ITS DIRECTOR MR. ABDUL KHALID VS M/S.	RVESH SINGH	N/A	5/6/24	334	Yes	PETITION U/S 34 DIMISSED	--	--	
					OMP (COMM.)/46/2021	12/6/21	FLOW TECH AIR PVT LTD VS KRUGER VENTILATION INDUSTRIES NORTH INDIA PVT LTD	YOTI SHARMA	N/A	5/8/24	884	Yes	PETITION U/S 34 DIMISSED	--	--	
					CS (COMM)/294/2023	3/28/23	GANESH SUBRAMANIAN VENKATESHWARAN Vs DEVIKA GOLD HOMZ PVT. LTD	IKRANT HUDD	N/A	5/10/24	409	Yes	PLAINT REJECTED	--	--	
					CS (COMM)/580/2021	12/19/21	M/S INDIAN TOURISTER VS M/S NATURE AND NURTURE HEALTHCARE PVT.	ID. HASSIBUD	N/A	5/15/24	878	Yes	DECREEED	--	--	
					CS (COMM)/554/2023	6/7/23	PASUPATI SALES AND SERVICES PVT. LTD. Vs GB EQUIPMENTS SYSTEM LTD	KUNAL RAWA	N/A	5/15/24	343	Yes	PLAINT REJECTED	--	--	
					CS (COMM)/688/2022	7/18/22	RAM NIWAS DHURIYAR Vs CHHATRAPAL SINGH	AR KUMAR SRI	N/A	5/16/24	668	Yes	PLAINT RETURNED	--	--	
					ARB TN/248/2018	10/22/18	ENGINEERING PROJECTS (INDIA) LTD Vs DEEPAK BUILDERS	KMNP LAW	N/A	5/16/24	2033	Yes	PETITION U/S 34 ALLOWED	--	--	
					CS (COMM)/215/2020	8/22/20	MULTICOM EXPORTS Vs P.S. PHOTO FRAME	UBHAV BHAS	N/A	5/17/24	1364	Yes	DISPOSED OF	--	--	

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					OMP (COMM.)/25/2023	3/23/23	M/S LOOPS N STYLE EXPORTS PVT. LTD. Vs M/S PINNACLE CAPITAL SOLUTIONS PVT. LTD.	ANUJ ARORA	N/A	5/16/24	420	Yes	PETITION U/S 34 DISMISSED	--	--	
					OMP (COMM.)/26/2023	3/23/23	SIDHANT DHINGRA Vs M/S PINNACLE CAPITAL SOLUTIONS PVT LTD	ANUJ ARORA	N/A	5/16/24	420	Yes	PETITION U/S 34 DISMISSED	--	--	
					CS (COMM)/359/2023	4/17/23	RITIKA BAHL Vs SAHIL SACHDEVA	IL KUMAR SA	N/A	5/18/24	397	Yes	PLAINT RETURNED	--	--	
					CS (COMM)/666/2022	5/18/23	NARESH KUMAR JAIN Vs SAROHA PRINTIBG AND PACKAGING PVT LTD	JENDRA YAD	N/A	5/7/24	355	Yes	DISPOSED OF	--	--	
					OMP (COMM.)/31/2020	9/28/20	SBJ CENTRE OF EXCELLENCE PVT LTD Vs VIDYA DEVI JAIN	CHIL FERNANT	N/A	5/21/24	1331	Yes	PETITION U/S 34 DISMISSED	--	--	
					OMP (COMM.)/101/2023	11/1/23	RAJ GUDWANI Vs REKHA	SHANT KUMA	N/A	5/22/24	203	Yes	PETITION U/S 34 DISMISSED	--	--	
					CS (COMM)/780/2022	8/5/22	NARENDER PAL CHADHA Vs MHT COMTEL PRIVATE LIMITED	UDAY SETH	N/A	5/24/24	658	Yes	DISPOSED OF	--	--	
					OMP (COMM.)/42/2021	10/30/21	M/S. SPLENDOR LANDBASE LTD Vs ARYSTA LIFE SCIENCE INDIA LTD		N/A	5/24/24	937	Yes	PETITION U/S 34 DISMISSED	--	--	
					OMP (COMM.)/43/2021	11/22/21	ARYSTA LIFE SCIENCES INDIA LTD. Vs SPLENDOR LANDBASE LTD	AMITA MARIN	N/A	5/24/24	914	Yes	PETITION U/S 34 DISMISSED	--	--	
					CS (COMM)/116/2023	2/2/23	CANARA BANK Vs HAIDER ALI PROP M/S HAIDER ALI FABRICATOR	NJEEV CHOPI	N/A	5/24/24	477	Yes	DECREED	--	--	
					CS (COMM)/7/2018	10/29/18	VIAS DEV Vs RAJAT MIGLANI	OM PRAKASHI	N/A	5/28/24	2038	Yes	DISPOSED OF	--	--	
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETTITON U/S 34	OMP (COMM)/2/2022	1/4/22	SANJOO KHERA Vs DEWAN HOUSING FINANCE CORPORATION LTD	TEJVEER SINGH(P),	9.7E+009	5/6/24	853	NO	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/754/2023	8/16/23	M/S BAINDA LEASING AND FINANCE PRIVATE LIMITED Vs M/S EPOCH INSURANCE BROKERS	Surender(P),	9.9E+009	5/6/24	264	NO	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/826/2023	9/11/23	STATE BANK OF INDIA Vs NITISH KAUSHIK	VARUN CHANDIOK(P),	9.8E+009	5/10/24	242	YES	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/496/2023	5/25/23	VIRGO LAMINATES LIMITED Vs GOVINDARAJ SUJITHA	SACHIN KUMAR JAIN(P),	9.9E+009	5/14/24	355	YES	CONTESTED	--	--	

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				COMERCIAL SUIT	CS DJ/93/2021	1/30/21	BIPIN KUMAR GUPTA Vs ROOTS COOLING SYSTEMS PRIVATE LIMITED	VIVEK GUPTA(P),	9.9E+009	5/16/24	1202	YES	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/267/2019	3/13/19	ASHWIN LOGISTICS PVT LTD Vs TOLLMAN INTERNATIONAL PVT LTD	SMRUTI RANJAN MUDULI(P),	9.9E+009	5/31/24	1906	YES	CONTESTED	--	--	
				COMERCIAL SUIT	CS (COMM)/265/2019	3/13/19	ASHWIN LOGISTICS PVT LTD Vs VISHWAKARMA SCALES PVT LTD	SMRUTI RANJAN MUDULI(P),	9.9E+009	5/31/24	1906	YES	CONTESTED	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	OMP(I) (COMM)/66/2023	10/16/23	MONEYWISE FINANCIAL SERVICES PVT LTD V/s. PRAMOD CHAUHAN	PREETI (P)	7.83E+009	5/15/24	212	NO	Contested	--	--	
				COMMERCIAL SUIT	CS DJ/339/2019	4/20/19	JAIVER SINGH Vs JHS SVENDGAARD LABORATORIES LTD	SIKHA SAPRA (P)	9.81E+009	5/29/24	1866	NO	Contested	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/99/2021	2/15/21	M/S BOMBAY FISH SHOP Vs M/S DOGGIES DABBAS PVT. LTD.	ALOK BHACHAWAT	--	5/28/24	1198	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/489/2023	5/23/23	R.G. BIOCOSMETICS PVT. LTD. Vs KATALYSST CPG CONSULTANTS LLP THROUGH ITS	RISHI SURI	882440743	5/14/24	357	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/681/2023	7/19/23	RENAISSANCE AQUA PVT. LTD. THROUGH SHRI PUNISH KHANNA DIRECTOR Vs NATIONAL	SANJAY BANSAL	9.8E+009	5/20/24	306	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/812/2023	8/24/23	R.G. BIOCOSMETICS PVT. LTD. Vs KATALYSST CPGCONSULTANTS LLP THROUGH ITS	RISHI SURI	882440743	5/14/24	264	YES	Contested	--	--	
33	MS NIRJA BHATIA	SOUTH-EAST	30	Comm.	388/2022	23.04.2022	Punjab National Bank V/S Shiv Batla	Sh Kesar Ali	1.00E+010	04.05.2024	742 days	Nil	Decreed	Nil	Nil	
				Comm.	422/2022	30.04.2022	Ritz chemicals pvt Ltd Vs Sunrex Vinyls	Sh. Rajneesh Vasts	9811048811	13.05.2024	744 days	Nil	Dismissed	Nil	Nil	
				Comm.	434/2022	10.05.2022	INBREW BEVERAGES PVT LTD Vs PIONEER GEL PVT LTD	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	435/2022	10.05.2022	INBREW BEVERAGES PVT LTD Vs FORTUNE HEALTHCARE SERVICES PVT LTD	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	436/2022	10.05.2022	INBREW BEVERAGES Vs MANJIT SINGH	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	438/2022	10.05.2022	M/S INBREW BEVERAGES PRIVATE LIMITED Vs RAJ KUMAR GUPTA	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	

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				Comm.	439/2022	10.05.2022	INBREW BEVERAGES PVT LTD Vs ALVIRA REALITY SERVICES	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	440/2022	10.05.2022	INBREW BEVERAGES PVT LTD Vs RAVINDER PAL SINGH	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	488/2022	10.05.2022	INBREW BEVERAGES PVT LTD Vs AMARPREET	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	490/2022	10.05.2022	INBREW BEVERAGES PVT LTD Vs GOLDENLINE DEVELOPERS PVT LTD	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
				Comm.	492/2022	10.05.2022	M/S INBREW BEVERAGES PVT LTD Vs VRINDAVAN APPARELS PVT LTD	Sh. Vishesh Dundiya	9.89E+009	31.05.2024	752 days	Nil	Decreed	Nil	Nil	
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	23	OMP	OMP (COMM.)/34/2020	29-10-2020	MODERN RADIO HOUSE (INDIA) PVT LTD. Vs M/S JR MODI ASSOCIATES LTD.	SUMEDHA DANG	---	18-05-2024	1297	yes	DISMISSED	---	---	
				COMMERCIAL SUIT	CS (COMM)/216/2021	07-04-2021	CONTINENTAL CONSTRUCTION PROJECTS LTD. Vs CHARANJEET SINGH	PRABHAT KUMAR RAI	----	09-05-2024	1128	yes	DECREE	---	---	
				COMMERCIAL SUIT	CS (COMM)/354/2023	15-04-2023	LENSKART SOLUTION PVT LTD Vs SUDESH AGGARWAL	PUNEET BAJAJ	92 1 3181809	20-05-2024	401	yes	DISMISSED ON MERITS	---	---	
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS(COMM)	991/2022	01.10.2022	MS HSPS TEXTILES PVT VS MS KUMAR BROTHE CO & ANATHER	RADHY SHYAM	981104149 4	04.05.2024	582	NO	DECREE	NO	NO	
				CS(COMM)	994/2023	11.10.2023	RAJNISH KUMAR V/S NEW SHOP	HORIZON ASSOCIATES		18.05.2024	221	NO	DECREE	NO	NO	
				CS(COMM)	746/2023	14.08.2023	SBI V/S INDIRA	DHARMENDRA SINGH		21.05.2024	282	NO	DECREE	NO	NO	
				CS(COMM)	31/2022	05-01-2022	MS SALORA INTERNATIONAL LTD VS MS SIDDHART ENTERPRISE	AJAY MALVIYAN	7.9E+009	27.05.2024	874	NO	DECREE	NO	NO	
				CS(COMM)	610/2023	04-07-2023	S B I VS SH RISHIPAL SINGH	AMIT KU SINGH	7.0E+009	5/28/24	330	NO	DECREE	NO	NO	
				MS DJ	265/24	3/20/24	THOMSON PRESS INDIA VS COUNCIL FOR ROBOTICS AND ARTOMATION	SANDEEP MISHRA	1.0E+010	5/29/24	71	NO	DECREE	NO	NO	
				CS(COMM)	362/2020	10-12-2020	OMEX LIMITED VS OMEX DESIGN	SAGAR KU PRADHAN	9.9E+009	30.05.2024		NO	DECREE	NO	NO	

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36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	96/2020	13-02-2020	NATH PAPER PVT.LTD. VS. M/S SINGARI PAPER CONVERTOR	TARUN AGGARWAL VS. JITENDER KUMAR	9999960284	31-05-2024	1568	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	105/2022	16-04-2022	STATE BANK OF INDIA VS. ASHOK PARCHA	JAWAHAR CHAWLA V S. JAYANT NANDAN	9312965659	17-05-2024	761	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	162/2022	28-05-2022	DIVYANSH PRATHAM INFRA COM PVT.LTD. VS. DWARIKA INFOCOM PVT. LTD.	H.L. TIKU VS. RAVINDER RAWAT	9818933150	09-05-2024	706	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	145/2022	19-05-2022	PUNJAB NATIONAL BANK VS. M/S ANSARI ENTERPRISES	MARINA K SAKIA VS. GURJEET SINGH	7503733786	14-05-2024	720	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	172/2023	15-05-2023	PUNJAB NATIONAL BANK VS.M/S DEEPAK TRADING COMP.	JYOTI GAUTAM VS. SHRI JK SINHA	9109315391	21-05-2024	371	YES	CONTESTED	NIL	NIL	
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST														
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	CS(COMM)	82/2022	16.08.2022	CENTRAL BANK OF INDIA VS. MRS. NEHA	ARVIND KUMAR SINGH	9868789507	06.05.2024	629	CONTESTED		N/A		
				CS(COMM)	46/2021	23.07.2021	DINESH KUMAR TYAGI VS SH. BHUPENDER KUMAR	PARTHIV MEHTA	9811044353	15.05.2024	1023	CONTESTED		N/A		
				CS(COMM)	16/2021	15.01.2021	M/S ARMAAN STEEL VS M/S ITD CEMENTATION INDIA LTD	A.K. DUBEY	7838122354	30.05.2024	1231	CONTESTED		N/A		
				CS(COMM)	122/2022	22.10.2022	ITD CEMENTATION INDIA LTD VS. ARMAAN STELL	BHARGAVAN	9873566019	30.05.2024	586	CONTESTED		N/A		
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 428/2023	08/22/2023	SARAOGI SUPER SALES PVT LTD VS. PRASHANT SAURAV	H. VARUN BEL	8.29E+009	05/04/2024	256	YES	DECREED	TION NOT	NO	
				CS(COMMERCIAL)	CS (COMM) 15/2019	04/24/2019	ICES VS. KANISHKA E	NEERAJ KANWAR	7.02E+009	05/09/2024	1842	YES	DISMISSED	TION NOT	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	OMP (COMM) 22/2023	11/30/2023	ELHI VS. RAVI KANT J	ANKIT GUPTA	9.89E+009	30.11.2023	162	NO	DISMISSED	TION NOT	NO	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 83/2023	02/21/2023	SH MOHIT MALIK PROP. OF M/S OM SAI TRADERS VS. SH VIJAY KUMAR GUPTA PROP. OF M/S SHRI	BHISHEK RAN	9716151918	05/21/2024	455	YES	DECREED	TION NOT	NO	
				CS(COMMERCIAL)	CS (COMM) 300/2021	08/23/2021	NGB DIAGNOSTICS PVT LTD. THROUGH DIRECTOR RAKESH VS. SANDOR LIFE SCIENCES PVT LTD.	ASHISH ASSOCIATES	9.81E+009	05/22/2024	1003	YES	DECREED	TION NOT	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 640/2022	08/18/2018	CHAUHAN VS. R J INF	KESH CHAUL	9873793171	05/28/2024	2110	YES	DECREED	TION NOT	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	ROOM NO 208	Commercial	CS (COMM)/291/2022	25-04-2022	ANJAY DIXIT Vs RUDAL S	Garvit vinayak	9999985636	21.05.2024	747	Yes	DECREED	ution not f	nil	
			ROOM NO 208	Commercial	CS (COMM)/649/2023	23-12-2023	od Kumar Aggarwal Vs Manash Chandra Loc	9.869E+010	28.05.2024	157	Yes	DECREED	ution not f	nil		
			ROOM NO 208	Commercial	OMP (COMM)/19/2023	21-07-2023	NARGESH KUMAR AND ANR Vs ORIX LEASING AND FINANCIAL SERVICES INDIA LTD	vivek shokeen	9650632532	10.05.2024	294	no	ALLOWED			
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building		CS (COMM)/143/2023	16-03-2023	LTD Vs M/S GREEN KAIKES	SHEESH GUPTA (P),		10-05-2024	431		DECREED	N/A		
					CS (COMM)/97/2024	08-02-2024	OG (SENIOR CITIZEN)	Mohit Bansal(P),		13-05-2024	94		DECREED	N/A		
42	Sh. Pawan Kumar Matto DJ (COMM-04)	Shahdara	C. No 304 Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)/148/2023		SHUBHAM JAIN VS RAJENDER KUMAR MALU	18-03-2023	ADITYA JAIN	8383953944	31-05-2024	440 DAYS	-	DECREED	Execution not filed till date	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	Omp (comm)110/2022	26.09.2022	RAJVEER BANTH VS MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD	DEEPAK KOHLI	NIL	04.05.2024	435	NIL	contested	NIL	NIL	
					CS (COMM)462/2021	14.09.2021	ANIL KUMAR TYAGI PROP. M/S BCG ENGINEER VS M/S KANODIA TECHNOPLAST LTD AND ORS	K.V. GOPI		14.05.2024	973	NIL	contested	NIL	NIL	
44	SH.VINOD YADAV		316	Civil	CS(Comm.)/243/219	21.08.19	Jay Kumar Bansal Vs. Amit Bansa	Yuganshu Sharma	N.A	01.05.24	1715 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/340/22	05.07.18	Arun Singhal Vs. Vinod Jain	V.K Kalra	N.A	03.05.24	2129 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/895/22	23.11.22	Vinod Jain Vs. Arun Singhal	Kushal Kumar Gupta	N.A	03.05.24	527 Days	Yes	Contested	N.A	N.A	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days of execution	Act Section
					CS(Comm.)/908/22	29.11.22	Shubham Kumar Vs. Vaibhao Pratap Singh @ Prince and Another	Badri Nath Jha	N.A	09.05.24	527 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/151/20	31.05.19	Mahalaxmi Developers Associates Vs. Smodi Infrasteel Pvt. Ltd. & Ors.	Dipika Jain	N.A	16.05.24	1812 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/347/22	19.07.18	Darrick Insecticides Ltd. Vs. State Bank of India	Deepak Yadav	N.A	17.05.24	2129 Days	Yes	Contested	N.A	N.A	

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46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 536/2023	28.11.2023	M/S PAVILION CADCAM SOLUTION PVT LTD VS JAMMU DENTAL LAB	J.C. VASHISTA, VAIBHAV	9891152939, 9810817800	08.05.2024	162	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 330/2021	07.12.2021	CANARA BANK VS JITENDER	ANUJ AGGARWAL, VINOD KUMAR DUBEY	9999490798, 8285051332	06.05.2024	884	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	APPEAL U/S 37 (b)	ARBA.(COMM)1/2024	11.01.2024	SHIVAM COMPUTERS AND COMMUNICATION & ANR. VS NEOGROWTH CREDIT PRIVATE LIMITED	VIBHU JAIN, AJAY GOYAL	9729615170, 9891147495	29.05.2024	139	NO	ALLOWED	NIL	NIL	APPEAL U/S 37 (2) BO OF THE ARBITRATI ON AND

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		613	Commercial Suit	CS (COMM)/136/2021	30-03-2021	LOTUS TRENDS PVT LTD TH. AR ASHOK KUMAR PANDEY Vs P.B.RETAIL PVT LTD	Sh. Mohit Jain	9716968829	15-05-2024	1142	DECREED	NIL	NIL	Recovery suit	
			613	Commercial Suit	CS (COMM)/569/2022	23-12-2022	HARVINDER SINGH SETHI Vs M/S ADHARV ENTERPRISES	Sh Jaspreet singh	9899641617	14-05-2024	508	DECREED	NIL	NIL	Recovery suit	
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 492/2023	21.10.2023	CANARA BANK VS SHRI GANESH SELF HELP GROUP	SH. SANJEEV CHOPRA	9711142200	06.05.2024	200 DAYS	NA	CONTESTED-DECREED	NIL	NIL	
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	CS(COMM)	76/2023	21.02.2023	Buoyant Logistics Pvt Ltd. Vs Pradeep Kumar	Karan Singh Tanwar	9999601066	04.05.2024	438 days	NA	CONTESTED-DECREED	NIL	NIL	RECOVERY OF MONEY – 37
			509	CS(COMM)	235/2023	12.05.2023	Preeti Anand Vs M/s Destination Restro and Cafe	Vishal Chhabra	9873330292	16.05.2024	370 days	NA	CONTESTED-DECREED	NIL	NIL	RECOVERY OF MONEY – 37
			509	CS(COMM)	401/2022	22.08.2022	M/S Dharm Vir Manufacturing And Trading Vs M/s KND Shoppers Mart Pvt Ltd	SB Sharma	9313740656	13.05.2024	630 days	NA	CONTESTED-PLAINT REJECTED	NA	NA	RECOVERY OF MONEY – 37

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF May 2024

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	325	22	1	0	54	294
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	333	28	1	0	93	269
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	379	19	3	0	45	356
4A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	277	27	3	0	39	268
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	295	35	1	0	45	286
6a	VACANT COURT OF MS. BARKHA GUPTA	Central	475	14	0	0	0	0
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	0	6	0	0	26	469
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	423	29	0	0	40	412
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	177	21	17	17	35	163
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	327	29	0	0	34	322
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	251	25	0	1	25	250
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	232	27	1	0	33	227
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	158	22	1	0	60	121

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13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	199	27	3	0	28	201
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	263	5	2	0	25	245
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	360	33	20	18	43	352
16	SH. DIG VINAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	West	372	27	10	8	42	359
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	344	23	2	0	40	329
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	326	25	0	3	33	315
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	306	39	0	0	46	299
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	928	58	541	540	51	936
21A	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	788	73	1	2	64	796
22	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	752	57	48	45	47	765
23A	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	327	60	3	1	31	358
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	374	48	0	0	68	354
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	South	344	43	20	21	63	323

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26A	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	253	62	1	1	59	256
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	292	42	2	0	63	273
28	SH. LAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	380	12	0	0	16	376
29	MS. NEELAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	362	35	2	1	65	333
30	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	348	26	0	1	28	345
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	368	16	0	0	19	365
32A	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	385	19	0	0	16	388
33A	SH. RAJESH KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	303	27	0	0	40	290
34A	MS NIRJA BHATIA DISTRICT JUDGE (COMMERCIAL COURT)	South-East	70	15	0	0	20	65
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	324	15	1	0	35	305
36A	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	310	25	1	0	39	297
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	556	28	1	1	31	553

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non commercial/ transferred during the month from other courts	No. of cases identified commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
38A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	202	15	1	0	41	177
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	240	26	1	1	25	241
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	259	22	2	0	39	244
41	SH. SURENDER S. RATHI, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	127	24	0	0	39	112
42	VACANT COURT OF SH. REETESH SINGH, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	215	7	1	0	0	0
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	0	4	0	0	6	221
43A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1564	71	3	2	93	1543
44	SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1153	94	12	3	105	1151
45A	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	1991	107	0	0	134	1964
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	166	28	6	3	31	166
47A	SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	235	23	4	0	36	226
48A	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	250	19	1	0	25	245
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	219	13	0	2	31	199
GRAND TOTAL			19907	1597	717	671	2146	19404